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No. STE-F(3)-2/2023

Government of Himachal Pradesh

Department of Environment, Science Technology & Climate Change

From

The Chief Secretary to the  
Government of Himachal Pradesh

To

The Consultant (Judicial)  
National Green Tribunal, Parickot House, Copernicus Marg,  
New Delhi-110001.

Dated: Shimla-2, the

11<sup>th</sup> December, 2023.

**Subject:** Execution Application No. 35/2023 in OA No. 673/2018 (M. A No. 92/2023)Reg.

Sir,

I am directed to refer to the subject cited above and to say that the point wise compliance report as per directions passed by the Hon'ble NGT on dated 09-10-2023 in EA No. 35/2023 for execution of the order dated 21-09-2020 and 22-02-2021 finally passed in OA No. 673/2018-titled as News Item Published In "The Hunda" Authored By Shri. Jacob Koshy titled "More river stretches are now critically polluted: CPCB is enclosed herewith for taking further necessary action.

It is requested that the report may be taken on record in compliance to the order passed by the Hon'ble NGT in this matter

Yours faithfully,

(Satpal Dhiman)

Additional Secretary (Env. Sci. Tech.&CC) to the  
Government of Himachal Pradesh  
Phone No. 0177-2621874

Endst. No. As above

Dated:Shimla-2

-12-2023.

Copy is forwarded to the Member Secretary, EPPCB, Shimla-171009 for favour of information.

Additional Secretary (Env. Sci. Tech.&CC) to the  
Government of Himachal Pradesh

## Compliance of the EA No. 35/2023 in OA No. 673 /2018 (MA No. 92/2023)

## Status of the direction by Hon'ble NGT vide order dated 22.02.2021

Sr.	Direction by Hon'ble NGT vide order dated 22.02.2021	Compliance/Status/ Remarks
1.	In the light of observations in Para 38 above, MoJS may devise an appropriate mechanism for more effective monitoring of steps for control of pollution and rejuvenation of all polluted river stretches in the country. The said mechanism may be called "National River Rejuvenation Mechanism" (NRRM) or given any other suitable name. NRRM may also consider the observations with regard to setting up of National/State/District Environment Data Grid at appropriate levels as an effective monitoring strategy	<ul style="list-style-type: none"> <li>• Pertains to Ministry of Jal Shakti.</li> </ul>
2.	Chief Secretaries of all States/UTs and PCBs/PCCs must work in mission mode for strict compliance of timelines for commencing new projects, completing ongoing projects and adopting interim phyto/bio-remediation measures, failing which compensation in terms of earlier orders be deposited with the MoJS, to be utilised in the respective States as per action plan to be approved by the NRRM. Other steps in terms of action plans for abatement of pollution and rejuvenation of rivers,	<ul style="list-style-type: none"> <li>• The State prepared action plan for the rejuvenation of 7 identified polluted river stretches (i.e. Sukhna Nallah, River Markanda, River Sirsa, River Ashwini, River Beas, River Pabbar &amp; River Giri) in the State which were approved by Central Pollution Control Board (CPCB). The said action plans have been uploaded on HPSPCB website <a href="https://hppcb.nic.in/NGTMATTER.html">https://hppcb.nic.in/NGTMATTER.html</a>.</li> <li>• The action plans focuses on the following thrust areas/ actionable points identified polluted river stretches: - <ul style="list-style-type: none"> <li>▪ Construction of new STPs.</li> <li>▪ Increasing the connectivity by construction/ expansion of Sewerage network.</li> <li>▪ Effective solid waste management.</li> <li>▪ Plantation activities.</li> </ul> </li> <li>• The review of the implementation of the action plans is taken by the Chief Secretary to</li> </ul>

	<p>including preventing discharge or dumping of liquid and solid waste, maintaining eflow, protecting floodplains, using treated sewage for secondary purposes, developing biodiversity parks, protecting water bodies, regulating ground water extraction, water conservation, maintaining water quality etc. be taken effectively. The process of rejuvenation of rivers need not be confined to only 351 stretches but may be applicable to all small, medium and big polluted rivers, including those dried up.</p>	<p>GoHP Additional Chief Secretary (Environment) to Govt. of HP/ Principal Secretary (Urban Development) to GoHP on regular basis.</p> <ul style="list-style-type: none"> <li>• The status of the ongoing components of the action plan is appended as <b>Annexure-A</b>.</li> </ul>
<p>3.</p>	<p>The Chief Secretaries of all States/UTs may personally monitor progress at least once every month and the NRRM every quarter.</p>	<ul style="list-style-type: none"> <li>• Regular monitoring of the matter related to Rejuvenation of the Polluted River Stretches is being conducted under the Chairmanship of Chief Secretary to Government of Himachal Pradesh/ Additional Chief Secretary (Environment) to Govt. of HP/ Principal Secretary (Urban Development) to GoHP.</li> <li>• The detail of the meetings conducted is as below: -             <ul style="list-style-type: none"> <li>○ Year 2021: 12.01.2021, 19.06.2021, 26.10.2021.</li> <li>○ Year 2022: 29.03.2022, 27.05.2022, 27.10.2022, 15.11.22, 18.11.22, 30.12.22.</li> <li>○ Year 2023: 16.02.2023, 25.03.2023, 1.11.2023.</li> </ul> </li> <li>• The minutes of meeting of above-mentioned meetings is enclosed as <b>Annexure-B</b></li> </ul>

## Status of the direction by Hon'ble NGT vide order dated 21.09.2020

Sr.	Direction by Hon'ble NGT vide order dated 21.09.2020	Compliance/Status/ Remarks										
1.	All the States/UTs may address gaps in generation and treatment of sewage/effluents by ensuring setting up of requisite number of functional ETPs, CETPs and STPs, as directed by the Hon'ble Supreme Court in (2017) 5 SCC 326	<p style="text-align: center;"><b>Status of STPs</b> <b>Urban Areas: -</b></p> <ul style="list-style-type: none"> <li>• Sewerage Generation in MLD 91.95</li> <li>• No. of STPs installed: 67</li> <li>• Installed capacity in MLD: 121.9</li> <li>• Sewage Inflow in MLD: 83.217</li> <li>• Excess installed capacity 29.953</li> <li>• Gap in treatment 8.733</li> <li>• Jal Shakti Vibhag has targeted to complete STPs in 9 towns by March, 2024.</li> <li>• 4 number of schemes have been approved under AFD which shall reduce the gap of 8.78 MLD by March 2026.</li> <li>• More efforts are being made to reduce the gap in 10 towns for which planning have been made and sent to Government for approval of CSAPs-Used water Management under SBM (U)-2.0 and if approved, it will further reduce the gap of 6.15 MLD by December, 2026.</li> </ul> <p style="text-align: center;"><b>Rural Sector</b></p> <ul style="list-style-type: none"> <li>• Number of STPs installed: 8</li> <li>• Existing capacity in MLD: 4.32</li> <li>• Capacity being utilized: 2.61</li> <li>• Further the status of the Liquid Waste Management in rural area is as below: -</li> </ul> <table border="1" style="margin-left: auto; margin-right: auto; border-collapse: collapse;"> <thead> <tr> <th style="width: 70%;">Particular</th> <th style="width: 30%;">Status</th> </tr> </thead> <tbody> <tr> <td>No. of Retrofitting single pit to Twin pit Toilets</td> <td style="text-align: center;">48</td> </tr> <tr> <td>Adding Soak Pits to Septic Tanks</td> <td style="text-align: center;">2</td> </tr> <tr> <td>Households having Soak pits/ other disposal of Grey Water</td> <td style="text-align: center;">16963 - Soak Pits 290 – Leach Pits 133 – Magic Pits</td> </tr> <tr> <td>Community soak pits</td> <td style="text-align: center;">4352</td> </tr> </tbody> </table>	Particular	Status	No. of Retrofitting single pit to Twin pit Toilets	48	Adding Soak Pits to Septic Tanks	2	Households having Soak pits/ other disposal of Grey Water	16963 - Soak Pits 290 – Leach Pits 133 – Magic Pits	Community soak pits	4352
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Community soak pits	4352											
2.	The timeline for commissioning of all STPs fixed by the Hon'ble Supreme Court, i.e., 31.03.2018, has long passed. The Hon'ble Supreme Court directed that the State PCBs must initiate prosecution of the erring Secretaries to the Governments, which has also not happened. This Tribunal was directed to monitor compliance and in the course thereof, we direct that compensation may be recovered in the manner already directed in earlier orders (See, Paras 5 and 6 herein), which may be deposited with the CPCB for restoration of the environment.											
3.	The unutilized capacity of the existing STPs may be utilized expeditiously											

		<b>Common Effluent Treatment Plant</b>			
Sr. No.	Location	Capacity	Status	Remarks	
1	CETP at Kenduwal, Baddi, District-Solan (HP)	25	Operational	<ul style="list-style-type: none"> <li>• Baddi Infrastructure has been incorporated as a Special Purpose Vehicle (SPV).</li> <li>• The Online Effluent Monitoring Station has been installed.</li> <li>• The CETP is compliant on all parameters apart from Bio-assay.</li> <li>• Further upgradation work i.e. 3MLD Effluent Refractory Management &amp; TDS Reduction in CETP is proposed and shall be completed by May 2025</li> </ul>	
2	CETP Kala Amb, District-Sirmour	5 (Phase-I 2.5 MLD)	Under Commissioning	<ul style="list-style-type: none"> <li>• The CETP-cum STP plant is completed. The project is based on MBBR technology which is a combined stream of Industrial Effluent and Municipal sewage in the ratio of (0.80 MLD:1.70 MLD).</li> <li>• The Online Effluent Monitoring Station is in place.</li> </ul>	
3	CETP at Paonta Sahib, District-Sirmour HP	2	Proposed	<ul style="list-style-type: none"> <li>• SPV i.e., M/s Sirmour Green Environ Ltd has been formulated. The revised DPR as per guideline of the new scheme has been submitted to the Nodal Agency.</li> </ul>	
4.	The States/ UTs may ensure that the CETP,	<ul style="list-style-type: none"> <li>• State Board is regularly conducting the monitoring of the CETP/ ETPs/ and STPs</li> </ul>			

	ETPs and STPs meet the laid down norms and remedial action be taken wherever norms are not met	operational in the State.
5.	It must be ensured that no untreated sewage/effluent is discharged into any water body. Prompt remedial action may be taken by the State PCBs/PCCs against noncompliant ETPs/CETPs by closing down or restricting the effluents generating activity, recovering compensation and taking other coercive measures following due process of law	<ul style="list-style-type: none"> <li>• Since 2022, State Board has imposed Environmental Compensation of ₹1.04 crore on STPs, ₹3.13 crore on Industrial Units for the non-compliance of the effluent norms.</li> <li>• Further, State Board issued power disconnections to 82 number of Industrial Units since 2022.</li> </ul>
6.	Directions outlined in Paras 24-26 herein may be implemented by the States/ UTs, and their compliance monitored by the Chief Secretaries at the State level, and the CMC at the National level.	<ul style="list-style-type: none"> <li>• The information regarding Hybrid Annuity Based PPP Model has been shared to Jal Shakti Vibhag and Urban Development Department vide letter dated 17.08.2020 (copy enclosed as <b>Annexure-C</b>).</li> </ul>
7.	Wherever action plans have not yet been finalized in respect of polluted river stretches or polluted coastal stretches, the same may be completed within one month from today. The execution of action plans may be overseen in the manner already directed in OA 673/2018 by River Rejuvenation Committees (RCCs). In the coastal areas, the said Committees may be known as 'River/Coastal Rejuvenation Committees'. The action plans must have provision for budgetary support in the manner laid down by the Hon'ble Supreme Court or otherwise which aspect may also be monitored by the CMC.	<ul style="list-style-type: none"> <li>• The action plan for the rejuvenation of the Polluted River Stretches has already been formulated and is under progress. The review of the implementation of the action plans is taken by the Chief Secretary to GoHP Additional Chief Secretary (Environment) to Govt. of HP/ Principal Secretary (Urban Development) to GoHP on regular basis.</li> </ul>
8.	Directions outlined in Para 29 herein may be	<ul style="list-style-type: none"> <li>• There is no coastal area in Himachal Pradesh.</li> </ul>

	implemented by the concerned coastal States/ UTs, and their compliance monitored by the Chief Secretaries at the State level, and the CMC at the National level. OA No. 829/2019 stands disposed of and further monitoring of the issue will henceforth be in OA 593/2017 and OA 673/2018.	
9.	Directions outlined in Para 34 and 35 herein may be implemented by the States/ UTs, and their compliance monitored by the Chief Secretaries at the State level, and the CMC at the National level. OA No. 148/2016 stands disposed of and further monitoring of the issue will henceforth be in OA 593/2017 and OA 673/2018.	<ul style="list-style-type: none"> <li>• In compliance of Hon'ble NGT order in OA No 593 of 2017 State of Himachal Pradesh has formulated Action Plan for Treatment of Sewage and Utilization of Treated Waste Water in Rural and Urban Areas (copy appended as <b>Annexure-D</b>)</li> <li>• As per the action plan arrangement for collection of the treated sewage water at the outlet of STPs (having tertiary treatment facility) shall be provided by Jal Shakti Vibhag and SJPNL for industry, citizens and bulk water user for secondary purposes and processes that do not require direct human contact. No user charges for same shall be levied.</li> </ul>
10	CMC may consider development of an appropriate App to enable easy filing and redressal of grievances with regard to illegal discharge of sewage/effluents	NA
11	The monitoring by the CMC may have the target of reduction of pollution loads and improvement of water quality of rivers and coastal areas.	NA
12	The CMC may also monitor the setting up of the biodiversity parks, constructed wetlands and other alternative measures to reduce pollution load.	NA
13	The CMC may also monitor demarcation of flood plain zones.	NA
14	The treated sewage water may be duly utilized for secondary purposes by preparing appropriate action plans and reports in this regard be filed with the CPCB periodically.	In compliance of Hon'ble NGT order in OA No 593 of 2017 State of Himachal Pradesh has formulated Action Plan for Treatment of Sewage and Utilization of Treated Waste Water in Rural and Urban Areas. As per the action plan arrangement for collection of the treated sewage water at the outlet of STPs (having tertiary treatment facility) shall be provided by

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		Jal Shakti Vibhag and SJPNL for industry, citizens and bulk water user for secondary purposes and processes that do not require direct human contact. No user charges for same shall be levied.
15	CMC may submit its consolidated update report incorporating all the above, before the next date. Each action point mentioned in Para 26 may be individually covered, and summarized in a tabular format.”	NA

## List of Polluted River Stretches

<u>Sr. No.</u>	<u>River Name</u>	<u>River Stretch</u>	<u>Criteria for categorization</u>	<u>CPCB, Results (mg/l)</u> <u>2016-17</u>	<u>Priority</u>
1.	Sukhna	Sukhna to Parwanoo District – Solan	BOD $\geq$ 30 (all points)	54.0	I
2.	Markanda	Kala Amb to Narayanpur District - Sirmour	BOD = (20-30) all points)	3.2 – 24	II
3.	Sirsa	Nalagarh to Solan District – Solan (Baddi-Nalagarh)	BOD = (10-20) all points)	8 - 16	III
4.	Ashwani	Along Yashwant Nagar District – Shimla / Sirmour	BOD = (03-06) all points)	3.2	V
5.	Beas	Kullu to Dehragopipur Disrict- Kullu, Mandi, Hamirpur, Kangra	BOD = (03-06) all points)	6.0	V
6.	Giri	Along Sainj , District- Shimla	BOD = (03-06) all points)	4.4-6	V
7.	Pabbar	Along Rohru, District- Shimla	BOD = (03-06) all points)	3.6-4	V

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**Polluted River Stretch Priority-I  
(Sukhna at Parwanoo Town, District –Solan, H.P)**

<b>Sr. No.</b>	<b>Organization Responsible</b>	<b>Work proposed for Execution (In the Catchment Area)</b>	<b>Status</b>
<b>1.</b>	<b>Irrigation and Public Health Department</b>	<b>-Laying of Sewerage Network,</b>	<b>Under Progress</b>
		<b>-Setting up of Sewage Treatment Plants,</b>	
		<b>-Installation of Continuous Water Quality Monitoring Station</b>	<b>Completed</b>
		<b>-Radar System for Depth and Flow Measurement</b>	<b>Completed</b>
<b>2.</b>	<b>HIMUDA, Municipal Council, Parwanoo</b>	<b>Cleaning and Overhauling of Existing Septic Tanks and setting up of Sewage treatment Plant</b>	<b>Completed</b>
<b>3.</b>	<b>Department of Urban Development</b>	<b>Waste Recovery and Reprocessing of Existing Dumped Waste</b>	<b>Completed</b>
		<b>Kiosk for Domestic Hazardous Waste Management</b>	<b>Completed</b>
<b>4.</b>	<b>BBNDA, MC Parwanoo &amp; HPSPCB</b>	<b>For collection, Transportation, Processing and disposal of fresh waste at Baddi Cluster</b>	<b>Continuous process</b>
<b>5</b>	<b>Forest Department</b>	<b>Plantation Proposal</b>	<b>Completed</b>
<b>6.</b>	<b>MC Parwanoo</b>	<b>Phyto-remediation proposal on Samtel nallah</b>	<b>Under Repair</b>

**Polluted River Stretch Priority-I**  
**(Sukhna at Parwanoo Town, District –Solan, H.P)**

Action Plan	Latest Status												
<p style="text-align: center;"><b>1.</b></p> <p><b>Laying of Sewerage Network</b></p> <p><b>Sewage Treatment Plant Proposal</b></p> <p><b>(2 No of 1 MLD capacity each) including laying of sewerage lines in Zone-I and Zone-II in Parwanoo Town.</b></p>	<p style="text-align: center;"><b><u>STP Zone-I</u></b></p> <ul style="list-style-type: none"> <li>• STP of 1 MLD commissioned and functioning.</li> <li>• Total 2137 connections, 1867 connections through 7 no. septic tanks has been released.</li> <li>• 14 existing septic tanks in 7 sectors of Parwanoo Town covers all households.</li> <li>• Out of these 14 septic tanks, no. septic tanks have been connected to STP Zone-I</li> <li>• Remaining 7 septic tanks will be connected to STP II</li> <li>• Network for Zone-I is</li> <li>• <b>Network for Zone I is complete.</b></li> </ul> <p style="text-align: center;"><b><u>STP – Zone – II (Tipra):</u></b></p> <ul style="list-style-type: none"> <li>• <b>The overall work of STP is 70% completed.</b></li> <li>• Although the work has started but the acquisition process is still pending for want of funds amounting to Rs. 1,30,79,200/- only</li> <li>• Due to incessant rains access is severely restricted for carriage of materials and T&amp;P and therefore, work is temporarily held up. Similar is the case with the network.</li> <li>• Though the owners of the land have allowed the construction prior to the acquisition by verbal consent, yet funds are required for completion of the process and department to take possession of the land</li> </ul>												
<p><b>For collection, Transportation, Processing and disposal of newly generated waste at Baddi Cluster</b></p>	<table border="1" data-bbox="606 1043 1378 1375"> <thead> <tr> <th>S. No.</th> <th>Total waste lifted by JBR during period</th> <th>Qty (tons)</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>5/7/23 to 14/8/23</td> <td>367.86</td> </tr> <tr> <td>2</td> <td>1/9/23 to 15/9/23</td> <td>417.05</td> </tr> <tr> <td>3</td> <td>10 &amp;11<sup>th</sup> Oct.,23</td> <td>82.85</td> </tr> </tbody> </table> <p>Regular lifting of garbage is being carried. Till date 867.76 tons waste has been lifted from site.</p>	S. No.	Total waste lifted by JBR during period	Qty (tons)	1	5/7/23 to 14/8/23	367.86	2	1/9/23 to 15/9/23	417.05	3	10 &11 <sup>th</sup> Oct.,23	82.85
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2	1/9/23 to 15/9/23	417.05											
3	10 &11 <sup>th</sup> Oct.,23	82.85											

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**Polluted River Stretch Priority-I  
(Sukhna at Parwanoo Town, District –Solan, H.P)**

<b>Action Plan</b>	<b>Latest Status</b>
<ul style="list-style-type: none"><li>• <b>Phyto-remediation proposal on Samtel nallah</b></li></ul>	<p>➤ Phyto-remediation is damaged due to heavy rains and flood during monsoon and efforts are being made to restore the same.</p>

**Polluted River Stretch Priority-II  
(River Markanda at Kala Amb, District –Sirmour, H.P)**

Sr. No.	Organization Responsible	Work proposed for Execution (In the Catchment Area)	Status
1.	Jal Shakti Vibhag	Kala Amb and Moginand Area: <b>Laying of Sewerage Network and Pre-treatment of Sewage</b>	In progress
		Trilokpur Area: <b>Laying of Sewerage Network &amp; Setting up of Sewage Treatment Plants</b>	In progress
		Installation of <b>Continuous Water Quality Monitoring Station</b>	In progress
2.	HP State Industrial Development Corporation, Department of industries	Kala Amb Area: Proposal for setting up of <b>CETP</b>	In progress
3.	Special Area Development Authority, Kala Amb, District Administration	Proposal for setting up of <b>Solid Waste Management Facility</b>	Completed
4.	Forest Department	<b>Plantation Proposal</b>	Completed
5.	JSV	<b>Phytoremediation proposal on Jattanwala Nallah</b>	In progress

**Polluted River Catch Priority-II  
(River Markanda at Kala Amb, District –Sirmour, H.P)**

<b>Action Plan</b>	<b>Latest Status</b>
<p align="center"><b>Trilokpur Area: Laying of Sewerage Network &amp; Setting up of Sewage Treatment Plant</b></p>	<ul style="list-style-type: none"> <li>• Work in progress</li> <li>• 8000 m out of 8500 m pipe laid.</li> <li>• Delay in the work was due to hurdle of underground HT line which has now been laid</li> <li>• the work of laying was stopped by people of Haryana as they claimed the land to be in Haryana. Keeping in view the urgency of work, the alignment of sewer line has been changed and about 600 m sewer pipe has been relaid. Now, about 500 m pipe is to be laid.</li> <li>• The overall work is completed except the work of sewer line which is required to be passed through Nallah near Jai Bharat factory which is in progress and was supposed to be completed by 30 June 2023. But because of monsoon, sewer line could not be laid because of high storm water discharge in the nallah. Tentative date for completion of work is <b>31st October 2023</b></li> <li>• <b>Sewage of 1.5 KLD</b> volume had started flowing from Trilokpur Temple Complex to STP but the same was damaged at bridge near STP due to heavy flow in nallah during monsoons which has now been restored in Oct, 2023</li> <li>• People of Trilokpur, Kheri and Johron have been informed to take connection through news published on 15-06-2023. Till date no application has been received.</li> </ul>

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**Polluted River Stretch Priority-II**  
**(River Markanda at Kala Amb, District –Sirmour, H.P)**

Action Plan	Latest Status
<p style="text-align: center;"><b>Kala Amb and Moginand Area:</b></p> <p style="text-align: center;"><b>Laying of Sewerage Network and Pre-treatment of Sewage.</b></p>	<ul style="list-style-type: none"> <li>• As per estimate there was a provision of 21645 m of sewer network .</li> <li>• Since 2500 m network is already laid in HIMUDA colony, only 19145 m was required to be laid.</li> <li>• So far, <b>20.5km</b> pipe stand laid (including HIMUDA) and the work of balance <b>1.145 km</b> is in progress.</li> <li>• Connections is in progress. People have been asked to take connections through vide publication as well as through pamphlets. Awareness camps are being organized by BDO, Nahan for motivating people to take sewerage connections. But no applications have been received yet.</li> <li>• People of Kala Amb and Moginand have been informed to take connection through news published on 15-06-2023. Till date no application for sewerage connection has been received.</li> <li>• A portion of sewer line (trunk sewer) of about 4000 m is to be laid along Markanda river work on pillars which was completed But a portion of this trunk sewer have sewerly damaged during flood caused by heavy which cant be restored currently as the level of water is high. For its restoration and protection a sum of Rs. 200.00 lakh is required.</li> <li>• The work is expected to be completed by <b>March, 2024</b></li> </ul> <p><u>Effect of Intense Rainfall in Current Monsoon, 2023: -</u></p> <ul style="list-style-type: none"> <li>• A portion of around 100 mtrs of trunk sewer line near CETP has completely been washed away along with pillars as existing protection work of adjacent road collapsed which inturn damaged the laid trunk sewer line on pillar.</li> <li>• A portion of branch sewer line of length 1642 mtr to Dhakanwala damaged badly</li> <li>• A portion of sewer line at Jattanwala, Mainthappal and Kala Amb Kheri Road. has suffered major clogging issues due flow of mud/muck in to the already laid sewer lines</li> </ul>

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**Polluted River Stretch Priority-II**  
**(River Markanda at Kala Amb, District –Sirmour, H.P)**

<b>Action Plan</b>	<b>Latest Status</b>
<p style="text-align: center;"><b>Proposal for setting up of CETP at Kala Amb</b></p>	<ul style="list-style-type: none"> <li>• Construction work of CETP Kala Amb has been completed.</li> <li>• A Committee headed by Member Secretary, HPPCB Shimla inspected CETP Kala Amb on 04.11.2022, wherein certain functional/ procedural/ construction related shortcomings were noticed, which have now been ractified.</li> <li>• HPPCB has issued CTO on 21.09.2023.</li> <li>• Since the project is based on MBBR technology which is a combined stream of Industrial Effluent and Municipal sewage in the ratio of (0.80 MLD:1.70 MLD) i.e. municipal effluent is two third of total effluent load so project can not be run until municipal sewage is made available, which is essential for bacteria/sludge formation.</li> <li>• KIDC has been directed to stop the transportation of Industrial effluent till the already stored effluent is treated properly and also till sewage network is completed by the JSV Deptt.</li> <li>• KIDC has finalized new contractor (M/s Kanwar Enterprises) to undertake Operation &amp; Maintenance (O&amp;M) of the aforementioned CETP for a period of one year to be effective from 01.04.2023 to 31.03.2024.</li> </ul>
<p>➤ <b>Phyto-remediation Proposal on Jattan Wala Nallah</b></p>	<ul style="list-style-type: none"> <li>• The matter was taken up during meeting under the Chairmanship of Member Secretary, HPSPCB on 27-03-23 where representatives of Sabu Steel Industries were also present but they didn't agreed for any change in the structure of plant.</li> <li>• Hence, It was decided that atleast plantation be restored at plant. Accordingly, Plantation has been done both on upstream and downstream of the Plant. But without diversion of water via obstructing its the main purpose of this phytoremediation plant cannot be achieved.</li> <li>• <b>During Short duration of heavy rainfall on dated 19-06-2023, the checkdam of this Plant has been partially damaged.</b></li> </ul>

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**Polluted River Stretch Priority-II  
(River Markanda at Kala Amb, District –Sirmour, H.P)**

<b>Action Plan</b>	<b>Latest Status</b>
Installation of <b>Continuous Water Quality Monitoring Station</b>	<ul style="list-style-type: none"><li>• <b>The instrument was earlier installed however due to heavy rainfall in the same got damaged, to resume functioning, a fund of Rs. 31 lakhs is required.</b></li></ul>

**Polluted River Stretch Priority-III  
(River Sirsa, Baddi, Nalagarh, District- Solan)**

<b>Sr. No.</b>	<b>Organization Responsible</b>	<b>Work proposed for Execution (In the Catchment Area)</b>	<b>Status</b>
1.	Irrigation and Public Health Department and BBNDA	Execution of Project Proposal for Sewage Management by laying of pipelines and installation and commissioning of STP at Nalagarh.	Completed
		Proper design, execution of Sewerage Lines to be incorporated in proposed CETP at Baddi.	Under Progress
2.	M/s Baddi Infrastructure (CETP) Baddi, District- Solan. Department of Industries	Improvement in Function of existing CETP at Baddi w.r.t connecting the near about areas with Conveyance Pipeline (6,945 Meter Stretch) to treat the 1.10 MLD wastewater from Industries falling in River Sirsa Catchment.	Completed
3.		Improvement in functioning of Common Effluent Treatment Plant, Baddi	Under Progress
4.		Cleaning Sewage Tanks for Industrial Areas of Baddi, Jharmajri, Lodhimajra, Davni, Thana.	Completed
5.	Forest Department	Plantation Proposal	Completed
6.	IPH	Real Time water Water Quality Monitoring Station	Completed

**1032**  
**Polluted River Stretch Priority-III**  
**(River Sirsa, Baddi, Nalagarh, District- Solan)**

Action Plan	Latest Status																																							
<p style="text-align: center;"><b>1.</b></p> <p style="text-align: center;"><b>Proper design, execution of Sewerage Lines to be incorporated in CETP at Baddi. The proposal is 33.34 Crore.</b></p>	<ul style="list-style-type: none"> <li>• Work completed</li> <li>• Household Sewerage Connections Total Connections 5492 (3744 DPR + 1748 afterwards), <b>4684 connection released.</b>  The A/A &amp; ES for construction of Sewerage scheme to Baddi Town in Tehsil Baddi District Solan have been accorded on dated 02.09.2023 amounting to Rs. 37.0971 Crore under “ Special Assistance to the State for Capital Expenditure 2023-24”.</li> <li>• Sewage received at STP at CETP:-</li> </ul> <table border="1" data-bbox="1047 565 1816 1215" style="margin-left: auto; margin-right: auto;"> <thead> <tr> <th style="text-align: center;">Sr. No.</th> <th style="text-align: center;">Month (2022-23)</th> <th style="text-align: center;">Sewage (KLD)</th> </tr> </thead> <tbody> <tr><td style="text-align: center;">1</td><td style="text-align: center;">Oct</td><td style="text-align: center;">1365</td></tr> <tr><td style="text-align: center;">2</td><td style="text-align: center;">Nov</td><td style="text-align: center;">1270</td></tr> <tr><td style="text-align: center;">3</td><td style="text-align: center;">Dec</td><td style="text-align: center;">978</td></tr> <tr><td style="text-align: center;">4</td><td style="text-align: center;">Jan</td><td style="text-align: center;">1117</td></tr> <tr><td style="text-align: center;">5</td><td style="text-align: center;">Feb</td><td style="text-align: center;">742</td></tr> <tr><td style="text-align: center;">6</td><td style="text-align: center;">Mar</td><td style="text-align: center;">856</td></tr> <tr><td style="text-align: center;">7</td><td style="text-align: center;">Apr</td><td style="text-align: center;">1535</td></tr> <tr><td style="text-align: center;">8</td><td style="text-align: center;">May</td><td style="text-align: center;">1800</td></tr> <tr><td style="text-align: center;">9</td><td style="text-align: center;">Jun</td><td style="text-align: center;">1700</td></tr> <tr><td style="text-align: center;">10</td><td style="text-align: center;">Jul</td><td style="text-align: center;">1775</td></tr> <tr><td style="text-align: center;">11</td><td style="text-align: center;">Aug</td><td style="text-align: center;">1650</td></tr> <tr><td style="text-align: center;">12</td><td style="text-align: center;">Sep</td><td style="text-align: center;">1800</td></tr> </tbody> </table>	Sr. No.	Month (2022-23)	Sewage (KLD)	1	Oct	1365	2	Nov	1270	3	Dec	978	4	Jan	1117	5	Feb	742	6	Mar	856	7	Apr	1535	8	May	1800	9	Jun	1700	10	Jul	1775	11	Aug	1650	12	Sep	1800
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**Polluted River Catch Priority-III**  
**(River Sirsa, Baddi, Nalagarh, District- Solan)**

<b>Action Plan</b>	<b>Current status</b>
<p>➤ <b>Improvement in functioning of CETP Baddi.</b></p>	<ul style="list-style-type: none"> <li>• Second &amp; Final Pilot Plant trials were conducted at Pilot Plant installed at Ahmedabad on 12.09.2023, 13.09.2023 to 14.09.2023 by the team consisting of two Directors of Baddi Infrastructure, our consultant Dr. B.D. Thakur and technical experts from IIT Ropar &amp; SAIF PU Chandigarh.</li> <li>• The results were encouraging and found positive. Samples after trials at Ahmedabad were sent to IIT Ropar &amp; PU Chandigarh for the resolution of the respective API species. The water samples have been tested at their laboratories and they will submit the final report w.r.t. the validation within next 10/15 days.</li> <li>• The tendering process shall commence after final reports of samples after testing are received.</li> </ul>

## Polluted River Stretch Priority-V (River Ashwani, District- Shimla HP)

Sr. No.	Organization Responsible	Work proposed for Execution (In the Catchment Area)	Estimated Cost (In Rs.)
1.	Shimla Jal Prabandhan Nigam Limited (SJPNL)	The <b>up-gradation of existing 3 STPs</b> by providing Sequencing Batch reactor (SBR) technology at Lalpani, Malyana, Dhalli	Under Progress
		Installation of a <b>new STP of 3.1 MLD</b> capacity for Panthaghatti area.	Under Progress
		Proposal for <b>Septage Management</b> under AMRUT-mission for the management of Faecal Sludge and Septage Management including drains contributing sewage into Ashwani Khad	Completed
		Proposal for improving the water quality of Ashwani Khad by installing various components, for the rejuvenation of water sources by improving the purity of water of Natural Nallahs by Phytoremediation Treatment at Ashwani Khad, Sanjuli-Malyana-Chamyana Khad, Shimla project.	Under Progress
2.	Forest Department	Proposal for <b>Plantation</b> and construction of Check Dams	Completed

**Polluted River 1035  
1035ch Priority-V  
(River Ashwani, District- Shimla HP)**

<b>Action Plan</b>	<b>Latest Status</b>
<p>The up-gradation of existing 3 STPs by providing Sequencing Batch Reactor (SBR) technology at Lalpani, Malyana, Dhalli</p>	<p align="right"><b>STP Malyana:</b></p> <ul style="list-style-type: none"> <li>• Work has been completed</li> </ul> <p align="right"><b>STP Lalpani:</b></p> <ul style="list-style-type: none"> <li>• 94% work completed.</li> <li>• Building components completed.</li> <li>• Primary treatment unit has been completed.</li> <li>• Retrofitting of existing UASB tank to SBR basin-II is in progress.</li> <li>• Work of SBR Basin-I in progress after court stay got vacated on 21.1.23.</li> </ul> <p align="right"><b>STP Dhalli:</b></p> <ul style="list-style-type: none"> <li>• Work has been completed.</li> </ul>
<p>➤ Installation of a new STP of 3.1 MLD capacity for Panthaghatti area.</p>	<ul style="list-style-type: none"> <li>• FCA case is in progress</li> <li>• 1<sup>st</sup> stage approval has been accorded for GoI</li> <li>• Final approval is in progress</li> </ul>
<p>Proposal for improving the water quality of Ashwani Khad by installing various components, for the rejuvenation of water sources by improving the purity of water of Natural Nallahs by Phytoid Treatment at Ashwani Khad, Sanjauli-Malyana-Chamyana Khad, Shimla project.</p>	<ul style="list-style-type: none"> <li>• The matter has been submitted to Finance Department and approval is awaited.</li> </ul>

**1036**  
**Polluted River Stretch Priority-V**

**(River Beas from Kullu to Dehra-Gopipur at District- Kullu, Mandi, Hamirpur and Kangra of Himachal Pradesh)**

Sr. No.	Organization Responsible	Work proposed for Execution (In the Catchment Area)	Status
1.	Jal Shakti Vibhag and MC Kullu	Proposal for Sewerage Scheme in Rangri, Manali, District- Kullu	Under Progress
		Proposal for Sewerage Scheme in Marhi, District- Kullu.	Completed
		Proposal for the expansion of existing STPs in Manali, installation of New STPs in Manali.	Under Progress
		Proposal for Sewerage Scheme in Kullu Town, District- Kullu (Zone-I)	Completed
		Proposal for Sewerage Scheme in Kullu Town, District- Kullu (Zone-II)	Completed
		Proposal for Sewerage Scheme in Kullu Town, District- Kullu (Zone-III)	Completed
		Proposal for Sewerage Scheme in Bhunter Town, District- Kullu (Zone-III)	Completed
		Proposal for the expansion of existing STPs and installation of New STPs (District- Mandi).	Under Progress

**1037**

**Polluted River Stretch Priority-V**

**(River Beas from Kullu to Dehra-Gopipur at District- Kullu, Mandi, Hamirpur and Kangra of Himachal Pradesh)**

<b>Sr. No.</b>	<b>Organization Responsible</b>	<b>Work proposed for Execution (In the Catchment Area)</b>	<b>Status</b>
		Proposal for sewer connection and sewer line up gradation (District- Hamirpur)	Under Progress
		Proposal for installation of STP at Dehra, District- Kangra	Under Progress
2.	Department of Industries	Proposal for installation of STP (20 KLD) at Industrial area, Kullu	Under Progress
		De-sludging of Septic Tanks for Industrial Area, Mandi (District- Mandi)	Completed
3.	Urban Development	Proposal for up gradation of solid waste management facility at Mandi	Completed and processing under progress
4.	Forest Department	Proposal for Plantation (Kullu)	Completed
		Proposal for Soil Conservation and Plantation (District- Mandi)	Completed
		Proposal for Plantation (District- Hamirpur)	Completed
		Proposal for Plantation (District- Kangra)	Completed

**Polluted River Stretch Priority-V**  
**(River Beas from Kullu to Dehra-Gopipur at District- Kullu, Mandi, Hamirpur and Kangra)**

1038

Action Plan	Latest Status
<b>1. Proposal for Sewerage Scheme in Rangri, Manali, District- Kullu.</b>	<b>1.</b> Financial Bid opened on 11.01.2023 and is under Scrutiny in the office PMU Mandi. The work of distribution network awarded & survey work started by the contractor
<b>2. Proposal for the expansion of existing STPs in Manali, installation of New STPs in Manali.</b>	<b>2. Expansion of existing STP (1.8 MLD capacity) to 3.00 MLD capacity is complete and functioning.</b> <ul style="list-style-type: none"> <li>• In respect of installation of new STP Manali- Discharge of Manali town is considered in the proposed sewerage scheme Rangri. STP Rangri will also handle the discharge of Manali Town which is under AFD project.</li> </ul>
<b>3. Proposal for Sewerage Scheme in Kullu Town, District- Kullu (Zone-I)</b>	<b>3.</b> Up gradation of the existing STP and sewer network expansion has been completed. Online Effluent Monitoring Station has been installed and functioning since, March 2022. The Online Effluent Monitoring Station has been connected with HPSPCB on dated 06.05.2023.
<b>4. Proposal for Sewerage Scheme in Kullu Town, District- Kullu (Zone-II)</b>	<b>4.</b> Up gradation of the existing STP and sewer network expansion has been completed. Online Effluent Monitoring Station has been installed and functioning since, July 2022. The Online Effluent Monitoring Station has been connected with HPSPCB on dated 06.05.2023.

**Polluted River Stretch Priority-V**  
**(River Beas from Kullu to Dehra-Gopipur at District- Kullu, Mandi, Hamirpur and Kangra)**

1039

Action Plan	Latest Status
<p><b>Proposal for the expansion of existing STPs and installation of New STPs (District- Mandi).</b></p>	<p style="text-align: center;"><b>The laying of sewer line</b></p> <ul style="list-style-type: none"> <li>• Main Line: 7.85km out of 18.172km</li> <li>• Network:23.2km out of 44.253km</li> </ul> <p style="text-align: center;"><b>Expansion work of STP</b></p> <ul style="list-style-type: none"> <li>• 70% work completed at STP Raghunath ka padhar</li> <li>• 72% work completed at STP Khaliar</li> <li>• Work of expansion is likely to be completed by Nov. 2024</li> </ul> <p style="text-align: center;"><b>Sewerage Connections</b></p> <ul style="list-style-type: none"> <li>• Out of total <b>8004 connections, 5378</b> connections sanctioned and released.</li> </ul>
<p>➤ <b>Proposal for sewer connection and sewer line up gradation at <b>Nadaun</b> (District- Hamirpur).</b></p>	<ul style="list-style-type: none"> <li>• STP commissioned and work of main line completed.</li> <li>• The work of network laying is in progress: 10.225km out of 12.816km laid</li> <li>• The work of C/o 2 No. wet well and Pump House is in progress               <ol style="list-style-type: none"> <li>1. Wet Well near Dhiyanu Samadhi- 100 % work completed. Balance 30m Rising Main to be laid, dispute has been shortout. Pumping Machinery not received. SOP not applied.</li> <li>2. Wet Well near PWD Rest House- 35% work completed (Site Development). Transfer of the land in the name of department is in progress and payment for land acquisition is being paid to the applicant</li> </ol> </li> </ul> <p style="text-align: center;"><b>Household Sewerage Connections :</b></p> <ul style="list-style-type: none"> <li>• Out of total <b>1566 connections, 735 connections sanctioned and 700 released.</b> Releasing of balance connection is in progress.</li> </ul>
<p>➤ <b>Proposal for installation of STP at <b>Dehra</b>, District- Kangra.</b></p>	<ul style="list-style-type: none"> <li>• STP commissioned and running smoothly.</li> </ul> <p style="text-align: center;"><b>Household Sewerage Connections :</b></p> <ul style="list-style-type: none"> <li>• Out of total 850 connections,</li> <li>• <b>732 connections released.</b></li> <li>• ADM is conducting monthly meeting as per direction of DC Kangra.</li> </ul>

# 1040

## Polluted River Stretch Priority-V

(River Beas from Kullu to Dehra-Gopipur at District- Kullu, Mandi, Hamirpur and Kangra)

Action Plan	Latest Status
<p>➤ <b>Proposal for installation of STP (60 KLD) at Industrial area, Kullu.</b></p>	<ul style="list-style-type: none"><li>• 80% laying of Sewerage line</li><li>• 95% Plant and Machinery of MBBR unit including c/o screening chamber, O&amp;G trap etc.</li><li>• 35% work of c/o JE Room-control panel building.</li><li>• The HPSIDC has imposed penalty of Rs. 3,94,343/- only vide letter dated 16.12.2022 with the directions to complete the work within 10 days failing which action as per clause of agreement will be initiated and work will be rescinded and fresh tender of remaining work will be invited. But contractor has again not complete the said work till date.</li><li>• HPSIDC has again written a letter on 11.10.2023 to the Contractor to complete the work immediately failing which action as deemed fit will be initiated against the Contractor as per contract agreement.</li></ul>
<p>➤ <b>Proposal for up gradation of Solid Waste Management Facility for Mandi.</b></p>	<ul style="list-style-type: none"><li>• Legacy waste processed 19936.78 Tons out of 45000 Tons.</li><li>• The processing of fresh waste is being processed done through M/s. Shudh Sustainable Solution.</li></ul>

**1041**  
**Polluted River Stretch Priority-V**  
**(River Giri at Sainj, District- Shimla HP)**

<b>Sr. No.</b>	<b>Organization Responsible</b>	<b>Work proposed for Execution (In the Catchment Area)</b>	<b>Status</b>
<b>1.</b>	Jal Shakti Vibhag	Installation of three STPs in these areas i.e. one at Theog and two at Kotkhai	Under Progress
<b>2.</b>	Forest Department	Plantation Over 10 Hectare Forest Land In The Polluted Giri River Stretches And Flood Plains Within The Jurisdiction Of Theog Forest Division In District Shimla, HP	Completed

**Polluted River Stretch Priority-V**  
**(River Giri at Sainj, District- Shimla HP)**

Action Plan	Latest Status
<p>➤ <b>Installation three STPs in these areas i.e. one at Theog and two at Kotkhai.</b></p>	<p align="center"><b>STP Kotkhai (Zone 2nd and 3rd)</b></p> <ul style="list-style-type: none"> <li>• The work of shifting of water source has been completed.</li> <li>• STP Zone I, II and III completed &amp; commissioned.</li> </ul> <p align="center"><u>Household Sewerage Connections:</u></p> <ul style="list-style-type: none"> <li>• As per estimate, there was provision of 413 connections but these are not connections but number of toilet seats.</li> <li>• Now, as per latest data received from NAC KOTKHAI, The actual Household are 143 with toilet seats of 578 Nos.</li> <li>• Out of total 143 connections <b>82 connections sanctioned and 45 connections released.</b></li> <li>• <b>Total 68 connections released with 301 Nos. toilet seats out of 578 Nos. toilet seats .</b></li> </ul> <p align="center"><b>STP Theog</b></p> <ul style="list-style-type: none"> <li>• As per provisions of estimate <b>1 No. STP</b> and <b>2 nos. septic tanks</b> were to be constructed in Theog town.</li> <li>• The STP has been constructed and commissioned.</li> <li>• The beneficiary of the area did not allow the construction of these septic tanks. Now an alternate proposal of compact STP based on RMBR ( Reverse Membrane Bio Reactor) technology is proposed for which land has been identified and tendering process initiated. A separate sewer line along the Theog bypass road having length of 2200 m has also proposed to be laid to cover part of left out area of Theog town which will cover approximately 300 household. Tender have been floated for the same</li> <li>• Since there was no provision of house connectivity in estimate , matter has been taken up with MC Theog and they have in principal agreed to provide some funds for connectivity and estimate amounting to RS. 20 lakh has been submitted to MC Theog.</li> </ul> <p align="center"><u>Household Sewerage Connections</u></p> <ul style="list-style-type: none"> <li>• Out of total 1088 <b>connections 48 no connection sanctioned and 16 connection released.</b></li> </ul>

1043

**Polluted River Stretch Priority-V**  
**(River Pabbar along Rohru, District- Shimla HP)**

Sr. No.	Organization Responsible	Work proposed for Execution (In the catchment Area)	Status
1.	Forest Department	Plantation over 10 hectare forest land in the polluted giri river stretches and flood plains within the jurisdiction of theog forest division in district shimla, hp	Completed
2.	Urban Development	Solid Waste Management in MC Rohru, NP Jubbal and nearby areas	Continuous activity

**1044**  
**Polluted River Stretch Priority-V**  
**(River Pabbar along Rohru, District- Shimla HP)**

<b>Action Plan</b>	<b>Latest Status</b>
Solid Waste Management in MC Rohru, NP Jubbal and nearby areas	<p style="text-align: center;"><b>Jubbal-</b></p> <ul style="list-style-type: none"> <li>• MRF facility has already been set up in Jubbal.</li> <li>• Process of purchasing shredder is under process through GeM portal.</li> <li>• Wet waste disposed in composting pits and also provided to the locals having cattles. Some time provided to dairy farm.</li> </ul> <p style="text-align: center;"><b>Rohru-</b></p> <ul style="list-style-type: none"> <li>• FCA case of solid waste management is pending at regional office (copy attached).</li> <li>• Two sites have been identified for temporary management of waste and letter has also been written to the Vice Chairman, Shri Bhima Kali Ji Temple Trust and private party regarding the same and response for the same is awaited.</li> <li>• Work order has been placed for shredder in MC Rohru.</li> <li>• Wet waste is being provided to the gau sadan and also being disposed in temporary composting pits near new bus stand.</li> </ul>

Minutes of the meeting held on 12/01/2021 at Eilerslie Committee Room, HP Secretariat, Shimla (H.P.) at 3:00 PM, to review the implementation of Action Plans under the Chairmanship of Sh. Anil Kumar Khachi, Chief Secretary to the Government of Himachal Pradesh, in compliance of the various orders passed by the Hon'ble NGT in OA No. 673/2018 (Polluted River Stretches), OA. No 681/2018 (Non-attainment cities), O.A No. 593/2017 (Paryavaran Suraksha Samiti), O.A No. 325/2015 (Restoration of water quality of Lakes and Ponds), OA. No. 710/2017 (Bio-Medical Waste Management) and OA. No. 72/2020 (COVID Waste management)

A meeting was held on 12/01/2021 at Eilerslie Committee Room, HP Secretariat, Shimla (H.P.) at 3:00 PM, in compliance of the various orders passed by the Hon'ble NGT in OA No. 673/2018 (Polluted River Stretches) and OA. No. 681/2018 (Non-attainment cities) O.A No. 593/2017 (Paryavaran Suraksha Samiti) and O.A No. 325/2015 (Restoration of water quality of Lakes and Ponds), OA. No. 710/2017 (Bio-Medical Waste Management) and OA. No. 72/2020 (COVID Waste management). The List of Officials who attended the meeting is enclosed as **Annexure-I**.

At the outset, Principal Secretary (Env., Sci. & Tech.) – cum – Chairman, HP State Pollution Control Board, welcomed the Chief Secretary and other Officers/officials of State Government and outlined the broad context and agenda of the meeting.

Thereafter, detailed agenda was taken up by the house as below:

#### **Section I DECISIONS TAKEN/DIRECTIONS ISSUED CONCERNING ACTION-POINTS IN CONTEXT OF RIVER REJUVENATION ISSUES (OA no. 673/2018)**

The progress reported by various departments as per directions issued in the last meeting held on 6/10/2020, was reviewed. The Chief Secretary directed all officers to ensure full compliance of the orders passed by NGT. The following specific decisions/directions were also given by Chief Secretary on the emerging action points:

1. SUKHNA Nallah Stretch (Priority - I):- Parwanoo Town

Sr. No.	Organization Responsible	Work proposed for Execution along with cost and final Timeline.	Latest Status informed by concerned Department	Decision Taken
1.	Irrigation and Public Health Department	<p><b>Sewage Treatment Plant Proposal</b> (2 No of 1 MLD capacity each including laying of sewerage lines in Zone-I and Zone-II in Parwanoo Town. The proposal of 49.82 Crore prepared by IPH Department.</p>	<p><b>STP (Zone 1) :</b></p> <ul style="list-style-type: none"> <li>• Work awarded</li> <li>• 40 % of work completed and remaining 60 % work will be completed by 31.03.2021.</li> <li>• Sewer pipes have been procured and laying of sewerage network is in progress.</li> <li>• 7.6 KM out of 33.522 KM (150mm) and 1.720 KM out of 6.808 KM (200mm) sewer pipes laid out.</li> </ul> <p><b>STP (Zone 2):</b></p> <ul style="list-style-type: none"> <li>• Work awarded</li> <li>• FCA case pending and is being expedited.</li> </ul>	<ul style="list-style-type: none"> <li>• The chairman directed E-n-C Jal Shakti Vibhag (JSV) to expedite the construction work of STP (Zone-1) and commissioning by 31.03.2021.</li> <li>• The issue regarding the land transfer of STP (Zone-2) may be resolved at the earliest and work may be started by 31.01.2021.</li> <li>• Jal Shakti Vibhag may submit the stage wise progress report based on PERT/CPM analysis of the project along with photographs depicting the progress of work at site in the next review meeting.</li> </ul>
		Installation of Continuous Water Quality Monitoring Station. The proposal of 0.3 crore.	The Online Continuous Water Quality Monitoring Station (OCWQMS) has been installed and online data has been connected to HPSPCB server.	The achievement was noted.
		Radar system for depth and flow measurement.	The system has been provided by IPH and it is installed at River Kaushalya and is functioning properly.	The compliance was noted.
2.	HIMUDA, Municipal Council, Parwanoo	<ul style="list-style-type: none"> <li>• Sewage Treatment Plant (1 No. of 70 KLD capacity in Sector - 5 Parwanoo) to cater to the additional load of Septic Tanks catering to the</li> </ul>	<ul style="list-style-type: none"> <li>• The Sewage Treatment Plant of 70 KLD has been commissioned and is working properly.</li> <li>• All the septic tanks have been cleaned.</li> </ul>	<ul style="list-style-type: none"> <li>• The chairman was satisfied with the work and directed that inspections may be carried out regularly.</li> </ul>

Sr. No.	Organization Responsible	Work proposed for Execution along with cost and final Timeline.	Latest Status Informed by concerned Department	Decision Taken
		residential area. <ul style="list-style-type: none"> <li>• Cleaning and Overhauling of Septic Tanks.</li> </ul>		
3.	Department of Urban Development	<ul style="list-style-type: none"> <li>• Waste Recovery and Reprocessing of Existing Dumped Waste at Dumping site Sector 5, Parwanoo.</li> <li>• Installation of Kiosk for Domestic Hazardous Waste Management.</li> </ul>	<ul style="list-style-type: none"> <li>• The legacy waste has been recovered, and dumping site has been cleared.</li> <li>• Domestic Hazardous waste Kiosk has been installed at Parwanoo.</li> </ul>	The compliance was noted.
4	BBNDA, MC Parwanoo & HPSPCB	For collection, Transportation, Processing and disposal of fresh waste at Baddi Cluster.	<ul style="list-style-type: none"> <li>• Plant has been made operational and machinery for segregation have been made functional by concessionaire company M/s JBR Environment Technologies (Baddi) Pvt. Ltd.</li> <li>• ETP for treatment of leachate has been made operational and is under stabilization.</li> <li>• Compost plant has been made operational and samples of compost have been sent for analysis for safe application/safe use in agriculture.</li> </ul>	<ul style="list-style-type: none"> <li>• BBNDA to ensure that the capacity of the facility is optimally utilized and made functional by 31.01.2021.</li> <li>• Report may be submitted to HPSPCB regarding the quantity of Legacy Waste to be cleared on monthly basis starting from 1<sup>st</sup> February, 2021.</li> </ul>
5.	Forest Department	Plantation Proposal	<ul style="list-style-type: none"> <li>• Bush Cutting, Fencing have been done.</li> <li>• 2200 Plants have been planted so far for 2019-20.</li> <li>• 4400 Plants have been</li> </ul>	The compliance was noted. However chairman directed that the survival of plants should be ensured.

Sr. No.	Organization Responsible	Work proposed for Execution along with cost and final Timeline.	Latest Status informed by concerned Department	Decision Taken
			<p>planted in FY 2020-21.</p> <ul style="list-style-type: none"> <li>No suitable area available for the construction of Bio-Diversity Park in Parwanoo.</li> </ul>	
6.	MC Parwanoo	Phyto-remediation Proposal on Samtel Nallah	<ul style="list-style-type: none"> <li>Civil work and plantation of plants completed.</li> <li>The project is operational.</li> <li>Construction of polishing tank is under progress.</li> </ul>	<ul style="list-style-type: none"> <li>Chairman directed that the construction of polishing tank shall be completed by 31.01.2021.</li> </ul>

## 2. River MARKANDA Stretch (Priority II):

Sr. No.	Organization Responsible	Work proposed for Execution along with cost and final Timeline.	Existing Status	Decision
1.	Irrigation and Public Health Department & Industries Department	Kala Amb and Moginand Area; Laying of Sewerage Network and Pre-treatment of Sewage.	<ul style="list-style-type: none"> <li>Sewerage Network work started at site on 8<sup>th</sup> June, 2020.</li> <li>5.08 km out of 21.65 km pipe laid at Moghinand.</li> <li>NOC for laying of sewer lines along/ across NH 77 is pending in NH Division, Nahan.</li> </ul>	<ul style="list-style-type: none"> <li>The chairman directed Jal Shakti Vibhag to complete the work of laying of sewerage network and pretreatment of sewage by 31.03.2021.</li> <li>Jal Shakti Vibhag may submit the stage wise progress report including the PERT/CPM analysis of the project along with photographs depicting the progress of work at site in next review meeting.</li> </ul>
		Trilokpur Area; Laying of	<ul style="list-style-type: none"> <li>Work started at site on dated 8<sup>th</sup> June, 2020.</li> </ul>	<ul style="list-style-type: none"> <li>The chairman directed Jal Shakti Vibhag to</li> </ul>

Sr. No.	Organization Responsible	Work proposed for Execution along with cost and final Timeline.	Existing Status	Decision
		Sewerage Network & Setting up of Sewage Treatment Plant. The proposal is of Rs. 26.00 crores.	<ul style="list-style-type: none"> <li>• 4.31 km out of 8.5 km pipe has been laid.</li> <li>• Construction of STP started at site.</li> </ul>	<p>complete the work of laying of sewerage network &amp; Setting up of Sewage Treatment Plant by 31.03.2021.</p> <ul style="list-style-type: none"> <li>• Jal Shakti Vibhag may submit the stage-wise progress report including the PERT/CPM analysis of the project along with photographs depicting the progress of work at site in next review meeting.</li> </ul>
2.	Irrigation and Public Health Department	Installation of Continuous Water Quality Monitoring Station	The Online Continuous Water Quality Monitoring Station (OCWQMS) has been installed.	The compliance was noted.
3.	Department of Industries.	Kala Amb area : Proposal for setting up of CETP.	<ul style="list-style-type: none"> <li>• Land for the construction of CETP has been allotted.</li> <li>• Tender awarded on 31<sup>st</sup> August, 2020.</li> <li>• Process design for the CETP approved by NIT Bhopal.</li> <li>• Construction work started at site.</li> <li>• Raft work of MBBR-1, MBBR-2 and Anoxic tank has been completed.</li> <li>• Shifting of Electricity line is under process.</li> <li>• Funds of Rs. 2 crores for CETP through DIC has been transferred.</li> <li>• CETP is being constructed which shall</li> </ul>	<ul style="list-style-type: none"> <li>• The Chairman directed HPSPCB to hire an expert consultancy service in coordination with CPCB for the analysis of the tech. and process design to ensure that CETP meets the desired functionality and meets the norms at outlet.</li> <li>• Industries Department may submit the stage-wise progress report including the PERT/CPM analysis of the project along with photographs depicting the progress of work at site before 31.03.2021.</li> <li>• HPSPCB, EST Deptt.,</li> </ul>

Sr. No.	Organization Responsible	Work proposed for Execution along with cost and final Timeline.	Existing Status	Decision
			include Sewerage Treatment.	<p>Jal Shakti Vibhag and Industry Department to hold a meeting and brainstorm w.r.t. the provision of treatment of metal finishing industry on Zero Liquid Discharge technology which can be retrofitted in existing treatment proposal of CETP which was also suggested by Executing Committee constituted by Hon'ble NGT vide O.A. No. 138 of 2016.</p> <ul style="list-style-type: none"> <li>The Chairman directed the Industries Department that the issues which are being faced in the implementation of CETP Baddi now, should have been foreseen well in advance and resolved quickly so that the output of this project should be as per the mandate of the CETP.</li> </ul>
4.	Special Area Development Authority, Kala Amb, District Administration, Rural Development Department.	Proposal for setting up of Solid Waste Management Facility. Final timeline of completion is 31 <sup>st</sup> January, 2021.	<ul style="list-style-type: none"> <li>The land measuring 05-04-00 bigh as situated at Mohal, Ogli has been transferred in favor of SADA, for setting up a Solid Waste Management Plant.</li> <li>Facility has been set up by the authority and is</li> </ul>	<ul style="list-style-type: none"> <li>The Chairman was satisfied with the work, however directed SADA to submit monthly progress report of waste collected and treated at the facility.</li> </ul>

Sr. No.	Organization Responsible	Work proposed for Execution along with cost and final Timeline.	Existing Status	Decision
			operational since 16.11.2020. <ul style="list-style-type: none"> <li>Bailing machine has been installed.</li> <li>Solid waste from Kala-Amb area is being transported and managed at the facility at daily basis.</li> </ul>	
5.	Forest Department	Plantation Proposal and development of Bio-Diversity Park.	<ul style="list-style-type: none"> <li>1600 plants have been planted in Trilokpur Devini Area in FY 2019-20.</li> <li>9600 plants planted during FY-2020-21.</li> </ul> <u>Bio-Diversity Park in Kala Amb:</u> <ul style="list-style-type: none"> <li>Rs. 55 lakhs allotted.</li> <li>Remaining work to be completed by 31.03. 21.</li> </ul>	<ul style="list-style-type: none"> <li>Chairman directed Forest Department that the setting up of Bio-diversity Park along the catchment of River Markanda to be completed by 31.03.2021.</li> </ul>
6.	IPH Department	Phyto-remediation Proposal on Jattan Wala Nallah	<ul style="list-style-type: none"> <li>The tender for both locations has been awarded.</li> <li>Jal Shakti Vibhag apprised that due to dispute at site, plantation in 200 sqm area out of 600 sqm envisaged area is only feasible.</li> <li>Now, plantation will also be carried out on weir sites after 15<sup>th</sup> February, 2021 and work will be completed by 31-03-21.</li> <li>The results will be available from June - 2021.</li> </ul>	<ul style="list-style-type: none"> <li>The Chairman directed Jal Shakti Vibhag to expedite the work of phyto-remediation and complete all components by 31.03.2021.</li> </ul>

## 3. River SIRSA Stretch (Priority III):-

Sr. No.	Organization Responsible	Work proposed for Execution along with cost and final Timeline.	Existing Status	Decision
1.	Irrigation and Public Health Department and Urban Development Department	Execution of project proposal for sewage management by laying of pipelines and installation and commissioning of STP at Nalagarh.	<ul style="list-style-type: none"> <li>• The Tender for laying additional pipelines has been awarded and the work is in progress.</li> <li>• Notice issued to 75 households for taking sewerage connection under HP Municipal Act, 1994.</li> <li>• Total connections: 2510</li> <li>• Connections sanctioned: 650</li> <li>• Connection released: 350</li> </ul>	<ul style="list-style-type: none"> <li>• Chairman directed Urban Development Department and Engineer-in-Chief, Jal Shakti Vibhag to work in co-ordination and ensure that all the households are connected with sewerage network by 28.02.2021.</li> </ul>
		Proper design, execution of Sewerage lines to be incorporated in CETP, Baddi. The cost is Rs. 33.34 crore.	<ul style="list-style-type: none"> <li>• The work of STP and main sewer network is complete.</li> <li>• Notice issued to 1014 households for taking sewerage connection under HP Municipal Act, 1994.</li> <li>• Total connections: 3710</li> <li>• Connections sanctioned: 98</li> <li>• Connection released: 55</li> </ul>	<ul style="list-style-type: none"> <li>• Chairman directed Urban Development Department and Engineer-in-Chief, Jal Shakti Vibhag to expedite the sanctioning and release of connections and ensure all the household are connected with the sewerage network by 28.02.2021.</li> <li>• CEO BBNDA in coordination with JSV shall finalise the areas to be connected from amongst the rural areas of Tehsil Baddi to this scheme by 28-02-2021.</li> </ul>
2.	M/s Baddi Infrastructure (CETP) Baddi, Distt. Solan.	Improvement in functioning of existing CETP at Baddi w.r.t. connecting the near about areas with conveyance	<ul style="list-style-type: none"> <li>• The pipeline laying work of Phase -I (Baddi-Barotiwalwa via Road to SWCA Building) approx. 1.7 KM is completed and Hydro testing is done.</li> <li>• Phase -II (Remaining work)- Work for 5000</li> </ul>	<ul style="list-style-type: none"> <li>• The chairman directed M/s Baddi Infrastructure and Industry Department to expedite the work of laying of pipelines and to complete the work by 28.02.2021.</li> </ul>

Sr. No.	Organization Responsible	Work proposed for Execution along with cost and final Timeline.	Existing Status	Decision
		pipeline to treat the 1.10 MLD wastewater from Industries falling in River Sirsa Catchment. The cost is 2.70 crore.	meters is started and about 2300 m pipeline has been laid.	
3.	Department of Industries.	Improvement in functioning of C.E.T.P Baddi.	<ul style="list-style-type: none"> <li>• PPR for refractory management and TDS reduction of CETP Baddi has been submitted to Director of Industries, GoHP.</li> <li>• In-principal approval for preparation of DPR has been given by Director of Industries and amount of Rs. 7.5 lakh has been released.</li> <li>• Department Of Pharmaceutical, Gol has asked to revise the proposal of funding under scheme "Cluster Development Programme for Pharma Sector".</li> <li>• The State Board issued closure direction of dyeing units operated by M/s Vardhamaan Textiles Industries and M/s Winsome Textiles Ind. till the completion of Technology &amp; Treatment scheme of effluent FDS (Cat-IV).</li> </ul>	<ul style="list-style-type: none"> <li>• The Chairman directed HPSPCB to hire an expert consultancy service in coordination with CPCB for the analysis of the technology and process design to ensure that CETP functions efficiently.</li> </ul>

Sr. No.	Organization Responsible	Work proposed for Execution along with cost and final Timeline.	Existing Status	Decision
4.	Department of Industries	Cleaning of sewage tanks for industrial areas of Baddi, Jharmajri, Lodhimajra, Davni, Thana	<ul style="list-style-type: none"> <li>• Out of 16 sewerage tanks in Industrial Area in Baddi, 15 nos. sewage tank have been cleaned and disposed of in CETP Baddi.</li> <li>• No sewage tank was found over flowing.</li> </ul>	<ul style="list-style-type: none"> <li>• The Chairman was satisfied with the progress of the work and directed to continue periodic cleaning and submit report to HPSPCB.</li> </ul>
5.	BBNDA	Setting up of Solid Waste Processing Plant at Baddi.	<ul style="list-style-type: none"> <li>• Plant has been made operational and machinery for segregation have been made functional by concessionaire company M/s JBR Environment Technologies (Baddi) Pvt Ltd</li> <li>• ETP for treatment of leachate has been made operational and is under stabilization</li> <li>• Compost plant has been made operational and sample of compost have been sent for analysis for safe application/safe use in agriculture</li> </ul>	<ul style="list-style-type: none"> <li>• BBNDA to ensure that the capacity of the facility is optimally utilized by 31.01.2021.</li> <li>• Report may be submitted to HPSPCB regarding the quantity of Legacy Waste to be cleared by 31.03.2021 and monthly report to be submitted to HPSPCB.</li> </ul>
6.	Forest Department	Plantation Proposal and Bio-diversity Proposal	<ul style="list-style-type: none"> <li>• Total number of 8800 plants has been planted in FY 2019-20.</li> <li>• 18000 plants planted in FY2020-21.</li> <li>• Setting up of Bio-Diversity Park at Nalagarh:-Filling, cleaning, planting, dressing of boulders completed. Rest work in progress and will be completed by</li> </ul>	<ul style="list-style-type: none"> <li>• The Chairman directed Forest Department to ensure that the work of Biodiversity Park to be completed by 31/03/2021.</li> </ul>

Sr. No.	Organization Responsible	Work proposed for Execution along with cost and final Timeline.	Existing Status	Decision
			31.03.2021.	
7.	IPH Department.	Installation of Real-time Water Quality Monitoring Station at River Sirsa.	Jal Shakti Vibhag apprised that RTWQM has been installed and connected to HPSPCB server.	The Chairman directed HPSPCB to confirm the installation and the connectivity of the RTWQMS to the server.

## 4. ASHWANI Stretch (Priority V):

Sr. No.	Organization Responsible	Work proposed for Execution along with cost and final Timeline.	Latest Status	Decision
1.	Shimla Jal Prabandhan Nigam Limited (SJPNL) & MC Shimla	The up-gradation of existing 3 STPs by providing Sequencing Batch Reactor (SBR) technology. The proposal is of Rs. 45.76 crores.	<ul style="list-style-type: none"> <li>• Tender of STP Dhalli, STP Lalpani and STP Malyana has been awarded.</li> <li style="text-align: center;"><b>STP Malyana</b></li> <li>• Installation of centrifuge, workshop building, chlorination tonner building, grit chamber etc. in progress.</li> <li style="text-align: center;"><b>STP Lalpani</b></li> <li>• Soil Bearing capacity work completed.</li> <li>• Removal of 2 nos of UASB reactor, dead sludge in progress.</li> <li>• Layout of STP approved, Approval of process design and structural drawing in progress</li> <li style="text-align: center;"><b>STP Dhalli</b></li> <li>• Survey work and Soil Bearing Capacity completed.</li> <li>• Process design has been approved and approval of structural drawing in progress.</li> </ul>	<p>The chairman directed that the work of up gradation of STP Dhalli and STP Lalpani to be started before 31.01.2021 and completed at the earliest.</p> <p>SJPNL may submit the stage-wise progress report including the PERT/CPM analysis of the project along with photographs depicting the progress of work at site to HPSPCB on monthly basis.</p>

<p>Installation of a new STP of 2 MLD capacity for Panthagati area. The proposal is of Rs. 22 crore.</p>	<ul style="list-style-type: none"> <li>• Tender has been awarded.</li> <li>• Preparation of design and drawings of STP is under process.</li> <li>• Acquisition of land work is in process.</li> </ul>	<ul style="list-style-type: none"> <li>• The chairman directed SJPNL to start the work before 31.01.2021 after coordination with Deputy Commissioner Shimla for transfer of land.</li> <li>• SJPNL may submit the stage-wise progress report including the PERT/CPM analysis of the project along with photographs depicting the progress of work at site to HPSPCB on monthly basis.</li> </ul>
<p>Proposal for Septage Management under AMRUT-mission for the management of faecal sludge and septage management including drains contributing sewage into Ashwani Khad.</p>	<ul style="list-style-type: none"> <li>• Funds received from HPSPCB.</li> <li>• Tender has been awarded.</li> <li>• Approval of design and drawing is in progress.</li> </ul>	<ul style="list-style-type: none"> <li>• The Chairman directed that the work on site should be started immediately and completed by 30.06.2021.</li> </ul>
<p>Proposal for improving the water quality of Ashwani Khad by installing various components, for the rejuvenation of water sources by improving the purity of water of Natural Nallahs by Phytoid Treatment at Ashwani Khad, Sanjuli-Malyana-Chamyana Khad, Shimla project.</p>	<ul style="list-style-type: none"> <li>• The site for the phytoremediation project is being explored.</li> </ul>	<ul style="list-style-type: none"> <li>• The chairman directed SPJPNL to conduct physical survey and explore viability of Phytoid Treatment at Ashwani Khad and its tributary nallahs and report in this regard be submitted by 31.01.2021.</li> </ul>

2.	<b>Forest Department</b>	Plantation proposal and Construction of Check Dams.	<ul style="list-style-type: none"> <li>• 28,600 Plants have been planted for 2019-20.</li> <li>• 11,000 plants have been planted in FY 2020-21.</li> <li>• Construction of Check Dams on sub-catchment of Ashwani at Mansarka Nallah, Jhokjrika Nallah, Kurgalka Nallah, Sewak Dhangil Nallah completed.</li> </ul>	The chairman was satisfied with the work.
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### 5. BEAS Stretch (Priority V) :-

Sr. No.	Organization Responsible	Work proposed for Execution (In the Catchment Area)	Latest Status	Decision
1.	<b>Irrigation and Public Health Department &amp; Urban Development</b>	<p>I. Proposal for Sewerage Scheme in Rangri, Manali, District-Kullu.</p> <p>II. Proposal for Sewerage Scheme in Marhi, District-Kullu.</p> <p>III. Proposal for the expansion of existing STP in Manali, installation of</p>	<p>I. The work has been included under AFD as per GoHP decision. The pipe has been procured.</p> <p>II. STP Work of laying network for Sewerage Scheme in Marhi is completed. Work of STP has been completed and 35 shops connected. JSV submitted that Tourism Department needs to clarify, whether Tourism Department will take over the works for O&amp;M or to be carried out by JSV. In case JSV has to carry out the O&amp;M works, Tourism Department has to deposit the funds for generator set @ Rs. 23 Lakh (one time)and @ Rs. 8 lakh per annum for O&amp;M of plant.</p> <p>III. The work of upgradation of the existing STP is in progress and will be completed by 31-05-2021.</p>	<p>I. The chairman directed that the work be expedited and to be completed before 31.03.2021.</p> <p>II. Chairman directed JSV to take up the matter for financial aid to GoHP and JSV to bear the maintenance cost of the STP.</p> <p>III, IV &amp; V. The work may be completed by 31/03/2021.</p>

Sr. No.	Organization Responsible	Work proposed for Execution (In the Catchment Area)	Latest Status	Decision
		<p>New STPs in Manali.</p> <p>IV. Proposal for Sewerage Scheme in Kullu Town, District-Kullu (Zone-I).</p> <p>V. Proposal for Sewerage Scheme in Kullu Town, District-Kullu (Zone-II).</p> <p>VI. Proposal for Sewerage Scheme in Kullu Town, District-Kullu (Zone-III).</p> <p>VII. Proposal for Sewerage Scheme in Bhunter Town, District-Kullu (Zone-III).</p>	<p><u>IV&amp;V.</u> Plant functioning as per prescribed norms, upgradation work in progress and will be completed by 30-06-2021.</p> <p><u>VI &amp; VII.</u> The work of STPs (Kullu Zone –III and Bhunter Zone-III) completed and are functioning as prescribed norms of CPCB.</p>	<p><u>VI &amp; VII.</u> Inspection may be carried out by Urban Development Department &amp; HPSPCB.</p>
		<p>Proposal for the expansion of existing STPs and installation of New STPs (District-Mandi).</p>	<ul style="list-style-type: none"> <li>• The laying of sewer line is in progress.</li> <li>• Main Line: 1500 mt out of 18172 mt.</li> <li>• Network: 4000 mt out of 44253 mt.</li> <li>• Household Sewerage Connections: 5168 connections sanctioned and 5168 connections released.</li> <li>• Tender opened for STP and will be awarded by 23-01-2021.</li> </ul>	<p>The Chairman directed to award the tender immediately and expedite the work and complete by 31.03.2021.</p>

Sr. No.	Organization Responsible	Work proposed for Execution (In the Catchment Area)	Latest Status	Decision
	Irrigation and Public Health Department (I&PH)	Proposal for sewer connection and sewer line up-gradation at Nadaun (District- Hamirpur).	<ul style="list-style-type: none"> <li>• JSV submitted that STP commissioned and additional work for missing links awarded and in progress</li> <li>• Household Sewerage Connections               <ul style="list-style-type: none"> <li>- Out of total 1560 connections, 155 connections sanctioned and 155 connections released</li> <li>- 500 connections to be released by 31-03-2021 and work will be completed by 30-09-2021 in all respects</li> </ul> </li> </ul>	<ul style="list-style-type: none"> <li>• The chairman directed Urban Development Department to ensure that all the households of MC Nadaun are connected by 28.02.2021</li> </ul>
		Proposal for installation of STP (1.38 MLD) at Dehra, District-Kangra.	<ul style="list-style-type: none"> <li>• STP commissioned. Sewer network is progress in some pockets and connections are being released.</li> <li>• Household Sewerage Connections: Out of total 850 connections, 430 connections sanctioned and 310 connections released.</li> </ul>	<ul style="list-style-type: none"> <li>• Urban Development Department to ensure that all the households of MC Dehra are connected by 28.02.2021.</li> </ul>
2.	Urban Development Department Mandi.	Proposal for up-gradation of Solid Management Facility for Mandi.	<ul style="list-style-type: none"> <li>• The work stand completed.</li> <li>• Wet Composting is started.</li> <li>• Trommel, Shredder and De-watering machine have been installed for clearing legacy Waste.</li> <li>• Bailing machine have been installed for packing drying waste for co-processing in cement plants.</li> </ul>	The chairman directed that Urban Development Department to submit the details of the legacy waste at the site and ensure that waste is cleared by 31.03.2021 and month-wise progress may be submitted to HPSPCB.
3.	Department of Industries.	Proposal for installation of STP (60 KLD) at Industrial area, Kullu.	<ul style="list-style-type: none"> <li>• The work has been awarded on 12.10.2020 and execution work has been started at site.</li> </ul>	<ul style="list-style-type: none"> <li>• The chairman directed the Director, Industries to complete the work by 31/03/2021.</li> </ul>

Sr. No.	Organization Responsible	Work proposed for Execution (In the Catchment Area)	Latest Status	Decision
				<ul style="list-style-type: none"> <li>Industries department may submit the stage-wise progress report including the PERT/CPM analysis of the project along with photographs depicting the progress of work at site.</li> </ul>
		De-sludging of Septic Tanks for Industrial Area, Mandi (District-Mandi).	<ul style="list-style-type: none"> <li>The work has been completed.</li> </ul>	The chairman directed to ensure regular cleaning of septic tanks.
4.	Forest Department	<ul style="list-style-type: none"> <li>Proposal for Plantation (Kullu) by Forest Department</li> <li>Proposal for Soil Conservation and Plantation (District- Mandi).</li> <li>Proposal for Plantation (District- Hamirpur)</li> <li>Proposal for Plantation (District- Kangra)</li> </ul>	<ul style="list-style-type: none"> <li>A total of 17,800 plants have been planted in FY 2019-20 in Kullu, Mandi, Hamirpur, Kangra.</li> <li>Total 36,100 plants have been planted in FY 2020-21.</li> <li>Total 110 soil conservation work (Check Dams and Crate Walls work) completed for FY-2019-2020.</li> <li>Construction of check dams in FY 2020-21, work is in progress.</li> </ul>	The chairman directed to expedite the work of construction of check dams and complete by 31.03.2021.

## 6. GIRI Stretch (Priority V):-

Sr. No.	Organization Responsible	Work proposed for Execution (In the Catchment Area)	Existing Status	Decision
1.	IPH Department	Installation of three STPs in these areas i.e. one at Theog and two at Kotkhai.	<p><b>STP Kotkhai</b></p> <ul style="list-style-type: none"> <li>• STP will be commissioned after shifting of source of drinking water supply scheme Giri Khad at Nehraghati to some other safe place. Work for shifting of source awarded on 01-10-2020 and is in progress.</li> <li>• Household Sewerage Connections:               <ul style="list-style-type: none"> <li>- Total connections in 3 zones – 413.</li> <li>- In Zone – I out of 37 connection, 14 connections sanctioned and Nil connections released.</li> </ul> </li> </ul> <p><b>STP Theog</b></p> <ul style="list-style-type: none"> <li>• STP completed and 90% effluent line completed. Connections will be released after Panchayat Elections.</li> </ul>	<ul style="list-style-type: none"> <li>• The chairman directed Jal Shakti Vibhag and Urban Development Department to ensure that each household is connected by 31.03.2021.</li> <li>• JSV to ensure that the work of shifting of water supply scheme must be expedited.</li> <li>• JSV to ensure STP at Theog should be commissioned by 28.02.2021.</li> </ul>
2.	Forest Department	Plantation proposal. The proposal is of	<ul style="list-style-type: none"> <li>• Plantation of total 3300 plants is</li> </ul>	The chairman was satisfied with the work.

Sr. No.	Organization Responsible	Work proposed for Execution (In the Catchment Area)	Existing Status	Decision
		0.73 crore	completed. • Total 4400 plants have been planted in FY 2020-21.	

## 7. PABBAR Stretch (Priority V):-

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Sr. No.	Organization Responsible	Work proposed for Execution (In the Catchment Area)	Existing Status	Decision
1.	Department of Urban Development.	Proposed facility for setting up of common SWM facility for areas Rohroo, Jubbal, Hatkoti and other areas.	<ul style="list-style-type: none"> <li>•The work for decentralized processing is completed.</li> <li>•Wet waste is being processed in composting pits.</li> <li>•Bailing machine have also been installed at Jubbal and Rohru for packing of Dry Waste for its disposal to cement plant at Darlaghat.</li> <li>•The land parcel for setting up of SWM facility at Rohroo is under transfer and pending with Nodal Officer (FCA), Forest Deptt. HP.</li> </ul>	The chairman directed Urban Development Deptt. to submit the report w.r.t. the legacy waste at these processing sites and clear the legacy waste by 31.03.2021. The UD Department shall submit regular report to HPSPCB on this count.
2.	Forest Department	Plantation proposal.	<ul style="list-style-type: none"> <li>•Total 3300 plants planted for 2019-20.</li> <li>•Total 7700 plants have been planted in FY 2020-21.</li> </ul>	•The Chairman was satisfied with the work.

**Section II. DECISIONS TAKEN AND DIRECTIONS ISSUED ON AIR QUALITY CONCERNS AS PER HON'BLE NGT ORDERS IN CONTEXT OF NON ATTAINMENT TOWNS (OA no. 681/2018)**

The Secretary (EST) briefed the Chairman about the common action plan prepared for Baddi, Nalagarh, Kala Amb, Parwanoo, Paonta Sahib, Damtal and Sundernagar, in the matter of NGT OA No. 681/2018, which was submitted to CPCB and implementation is in progress. The Member Secretary briefed in detail about the status of implementation on issues pertaining to Air Quality. The following were the decisions taken and directions issued by the Chief Secretary on Air Quality concerns.

**A. Vehicles**

Sr. No.	Organization Responsible	Work proposed for Execution  (In the Catchment Area)	Existing Status	Directions
1.	Transport Department	Restriction on plying and phasing out of 15 years old commercial diesel driven vehicles.	<ul style="list-style-type: none"> <li>• MoRTH has formulated draft policy for scrapping of old vehicles.</li> <li>• State De-Registration policy of 10 year old diesel commercial vehicle from other state is implemented.</li> <li>• There is a proposal to de-register commercial Motor Vehicles on completion of 20 years from the year of manufacture w.e.f. 01.01.2020 as and when final policy will be notified by the MoRTH, same will be adopted and implemented in the State.</li> </ul>	<ul style="list-style-type: none"> <li>• The chairman directed that matter may be again taken up with Ministry of Road, Transport and Highway in a time bound manner and adopted as and when notified by GOI.</li> <li>• Town wise progress w.r.t. implementation of State De-Registration policy of 10 year old diesel commercial vehicles to be</li> </ul>

				submitted to HPSPCB every month.																			
2.	Transport Department	Ban on registration of Diesel driven auto rickshaw/Tempo	<ul style="list-style-type: none"> <li>A proposal to ban the registration of diesel driven auto rickshaw in seven non-attainment Towns was sent to the Govt. which now have been approved. Necessary directions in this regard have been issued to all the RTOs.</li> <li>No new permit for diesel driven auto rickshaw given since Jan 2019.</li> <li>The Director Transport informed that the e-vehicle policy is under active consideration of the State Government and shall be finalised soon.</li> </ul> <table border="1"> <thead> <tr> <th>Town</th> <th>E-Rickshaws Proposed</th> <th>E-Rickshaws Registered.</th> </tr> </thead> <tbody> <tr> <td>Baddi</td> <td>100</td> <td rowspan="7"></td> </tr> <tr> <td>Nalagarh</td> <td>100</td> </tr> <tr> <td>Parwanoo</td> <td>100</td> </tr> <tr> <td>Kala Amb</td> <td>100</td> </tr> <tr> <td>Sundernagar</td> <td>100</td> </tr> <tr> <td>Damtal</td> <td>100</td> </tr> <tr> <td>Paonta Sahib</td> <td>150</td> <td>170</td> </tr> </tbody> </table>	Town	E-Rickshaws Proposed	E-Rickshaws Registered.	Baddi	100		Nalagarh	100	Parwanoo	100	Kala Amb	100	Sundernagar	100	Damtal	100	Paonta Sahib	150	170	<ul style="list-style-type: none"> <li>The chairman directed Transport Department that Non-Attainment Town wise specific progress of replacement of old rickshaws with new rickshaws to be provided to HPSPCB by 31/01/2021.</li> </ul>
Town	E-Rickshaws Proposed	E-Rickshaws Registered.																					
Baddi	100																						
Nalagarh	100																						
Parwanoo	100																						
Kala Amb	100																						
Sundernagar	100																						
Damtal	100																						
Paonta Sahib	150		170																				
3.	Transport Department	Regular checking of Vehicular emission and issue of Pollution under Control Certificate (PUC)	<ul style="list-style-type: none"> <li>Total 1329 nos. of Challans made from 17 nos. of Pollution Check Centre in all 07 Non-attainment Towns from July 2020 to December, 2020.</li> <li>The department apprised that department had launched vehicle checking campaign/awareness programme for polluted vehicles w.e.f. 15<sup>th</sup> Sept to 15<sup>th</sup> Oct 2020.</li> </ul> <table border="1"> <thead> <tr> <th>Town</th> <th>Nos of Challans July 2020 to December 2020</th> </tr> </thead> <tbody> <tr> <td>Baddi</td> <td>9</td> </tr> <tr> <td>Nalagarh</td> <td>12</td> </tr> </tbody> </table>	Town	Nos of Challans July 2020 to December 2020	Baddi	9	Nalagarh	12	<ul style="list-style-type: none"> <li>The chairman directed that town wise progress w.r.t. pollution checks conducted and challans made in all Non-Attainment towns to be submitted to HPSPCB from time to time.</li> </ul>													
Town	Nos of Challans July 2020 to December 2020																						
Baddi	9																						
Nalagarh	12																						

			Parwanoo	1026		
			Sundernagar	12		
			Damtal	188		
			Paonta Sahib	21		
			Kala Amb	39		
4.	<b>Transport Department</b>	Promotion and Operationalization of E-rickshaw/ Tempo.	<ul style="list-style-type: none"> <li>Draft policy for e-Rickshaw/e-cart in HP has been sent to Govt.</li> </ul>			<ul style="list-style-type: none"> <li>The chairman further directed Transport department that Non-Attainment Town wise specific progress of replacement of old rickshaws with new e-rickshaws to be provided to HPSPCB by 31/01/2021.</li> </ul>
<b>Town</b>			<b>E-Rickshaws Proposed</b>	<b>E-Rickshaws Registered.</b>		
Baddi			100	Department apprised that the number of rickshaws in the city have reached saturation point, thus old rickshaw will be replaced by e-rickshaw.		
Nalagarh			100			
Parwanoo			100			
Kala Amb			100			
Sundernagar			100			
Damtal			100			
Paonta Sahib			150			

5.	<b>Transport Department + Traffic Police</b>	Monitoring on vehicle fitness.	<p style="text-align: center;"><b>Inspection and certification Centre, Baddi</b></p> <ul style="list-style-type: none"> <li>• Regular Patrolling &amp; Nakabandi are being conducted for checking the traffic violators.</li> <li>• The tender for construction for civil work has been awarded in favour of M/s Combined Infra Ltd.</li> <li>• The work is in progress and expected to complete in 6 months.</li> </ul> <p style="text-align: center;"><b>Mobile Automatic Testing Station</b></p> <ul style="list-style-type: none"> <li>• The tenders for Mobile ATS has already been floated and due to COVID-19, the date was extended up to 11.12.2020, 5:00PM with date of opening of technical bids on 14-12-2020. Only single bid was received in online portal and the tender opening Committee decided to reject single bid.</li> </ul> <p style="text-align: center;"><b>Pollution Check Centre</b></p> <ul style="list-style-type: none"> <li>• Department of Transport submitted that all the PCCs in Non-Attainment Towns have been linked with online software VAHAN.</li> </ul>	<ul style="list-style-type: none"> <li>• The chairman directed that Transport Department shall ensure that monitoring of the vehicles are done every month in these Non-Attainment Towns and Town-wise report be submitted on monthly basis.</li> <li>• The chairman also directed that the work related to certification and Mobile Automatic stations may be completed by 31/03/2021 after completion of all codal formalities.</li> <li>• The Department shall submit the latest report w.r.t. integration of PCCs, with online software.</li> <li>• The Transport Department shall submit the Town Wise report regarding number of PCC issued through online VAHAN Software since 31/10/2020.</li> </ul>
6.	<b>Transport Department + Traffic Police</b>	Launch Public awareness campaign for air pollution control, vehicle maintenance,	<ul style="list-style-type: none"> <li>• Department of Transport has launched 360 degree awareness campaign aimed at making road safety a culture, awareness against air pollution, vehicle maintenance and minimum use of personal vehicles.</li> <li>• Extensive activities such as IEC material, Facebook page, workshop for public school and colleges undertaken.</li> <li>• Two campaign organized by Transport Department to make</li> </ul>	<ul style="list-style-type: none"> <li>• The Chairman directed that specific progress w.r.t. number of public awareness campaigns organised in Non-attainment towns to be shared with HPSPCB by 31/01/2021.</li> <li>• Transport Department to engage</li> </ul>

		minimizing use of personal vehicle, etc.	<p>people aware regarding traffic rules, air and noise pollution.</p> <ul style="list-style-type: none"> <li>• Violators of the Noise pollution are penalized accordingly. From time to time truck union members and general public school children are made aware of the traffic rules.</li> <li>• Further it was submitted that National Road Safety Month in State of HP will be organised from January 18 to February 17, 2021 and road safety related information would be provided to people through various awareness programmes.</li> </ul>	in mass awareness programmes and also conduct sensitizing programmes with taxi, truck unions etc. in each Non-Attainment Towns and submit town-wise progress report.
7.	<b>Municipal Council, Transport and Traffic Police Department</b>	Restriction on movement of goods vehicles in certain areas during day time and peak hours.	<ul style="list-style-type: none"> <li>• <b>Damtal:</b> Heavy goods carrier vehicles are permitted for loading and unloading materials only in late night hours and early morning hours.</li> <li>• Deputy Commissioners of the respective districts were requested by way of DO letters to take cognizance of the directions of Hon'ble NGT. Accordingly DCs have constituted the Committees in their respective areas.</li> </ul>	<ul style="list-style-type: none"> <li>• The Chairman directed that Town-wise specific plan for regulation of Heavy goods vehicle may be implemented and Town-wise progress be submitted to HPSPCB.</li> </ul>
8.	<b>Transport Department + Traffic Police</b>	Ensuring commercial vehicles carrying husk, sand, construction debris etc. are properly covered.	<ul style="list-style-type: none"> <li>• RTOs are strictly implementing the rules. Checking of goods vehicles is being done by RTOs in their area of jurisdiction.</li> <li>• No checking done from June 2020 - Aug 2020 due to Covid-19 pandemic.</li> </ul>	<ul style="list-style-type: none"> <li>• Department of Transport shall take strict action against violators.</li> <li>• Report shall be shared with HPSPCB on monthly and town wise basis.</li> </ul>
9.	<b>Local Administration, Traffic Police</b>	Goods traffic management including	<ul style="list-style-type: none"> <li>• The compliance is ensured from time to time.</li> <li>• <b>Damtal:</b> Sign boards have been placed and constables are regularly assigned duties to ensure smooth traffic movement</li> </ul>	The Chairman directed the Transport Department to get the plans prepared in consultation with

	<b>and Transport Department</b>	redirection of traffic movement	<ul style="list-style-type: none"> <li>The Department apprised that preparation of Traffic Management plan for each city may require co-ordination with concerned local authorities and local administrations.</li> </ul>	local stakeholders.																															
10.	<b>Municipal Council and Traffic Police</b>	Prevent parking of vehicles in the non-designated areas	<table border="1" data-bbox="596 222 1493 715"> <thead> <tr> <th colspan="3">Parking Facilities in Non-Attainment Towns</th> </tr> <tr> <th>Town</th> <th>Capacity</th> <th>Status</th> </tr> </thead> <tbody> <tr> <td>Baddi</td> <td>550</td> <td>Completed</td> </tr> <tr> <td>Nalagarh</td> <td>120</td> <td>Under construction</td> </tr> <tr> <td rowspan="2">Parwanoo</td> <td>250</td> <td>Completed</td> </tr> <tr> <td>150</td> <td>Completed</td> </tr> <tr> <td rowspan="2">Sundernagar</td> <td>320</td> <td>Completed</td> </tr> <tr> <td>350</td> <td>Drawings being prepared</td> </tr> <tr> <td>Paonta Sahib</td> <td colspan="2"><b>No Funds demanded by MC for Construction of Parking</b></td> </tr> <tr> <td><b>Kala Amb</b></td> <td colspan="2"><b>No progress received</b></td> </tr> <tr> <td><b>Damtal</b></td> <td colspan="2"><b>No progress received</b></td> </tr> </tbody> </table> <ul style="list-style-type: none"> <li>4 nos of parking have been constructed in BBN area. Sign boards for parking of trucks in designated area has been installed.</li> <li>114 idle parking challans were issued in city of Damtal.</li> <li>No parking" sign boards have been provided on road from Balad Bridge to Alembic Chowk.</li> </ul>	Parking Facilities in Non-Attainment Towns			Town	Capacity	Status	Baddi	550	Completed	Nalagarh	120	Under construction	Parwanoo	250	Completed	150	Completed	Sundernagar	320	Completed	350	Drawings being prepared	Paonta Sahib	<b>No Funds demanded by MC for Construction of Parking</b>		<b>Kala Amb</b>	<b>No progress received</b>		<b>Damtal</b>	<b>No progress received</b>		<ul style="list-style-type: none"> <li>The Chairman directed Urban Development Department, Local Administration, IG of Police (Traffic Police) to submit town wise Monthly reports of the Idle parking challans issued in each Non-Attainment Town to HPSPCB each month.</li> </ul>
Parking Facilities in Non-Attainment Towns																																			
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Sr. No.	Organization Responsible	Work proposed for Execution  (In the Catchment Area)	Existing Status	Directions
1.	NHAI, PWD & Municipal Council	Regular cleaning of road dust, Water spraying on new/kuchha roads through tankers.	<ul style="list-style-type: none"> <li>• Tankers have been provided by HPPWD and cleaning of road, berms through water sprinkling done on regular basis. No material is allowed to be stacked on the road way width. Strict supervision is being conducted by field staff. Regularly labour is being deployed to clean road side drains, cleaning of road surface etc.</li> <li>• Tendering work for the Procurement of Dust Sweeping machine in Baddi, Nalagarh, Parwanoo, Paonta Sahib &amp; Sundernagar is in progress.</li> </ul>	<ul style="list-style-type: none"> <li>• The chairman directed concerned authorities HPPWD, Urban local bodies to ensure regular sweeping/ cleaning of road dust and water spraying on new/kuchha roads through tankers and submit progress of each Non-Attainment Town by 28.02.2021.</li> <li>• The tender work for the procurement of Dust Sweeping machine to be expedited and shall be completed before 31.03.2021.</li> </ul>

2.

Public Works  
Deptt.  
Municipal  
Council,  
BBNDA

Metalling of  
Roads,  
Berms,  
Construction  
of pucca  
pavement  
along the  
roads.

Town	Metal ling (KMs )	Berms (KMs)	Remarks
Baddi	31.8	2.67	BBNDA has been asked to provide Rs. 1 Crore to each, MC Baddi & Nalagarh. But no funds has been released.
Nalagarh	34.80	8.5	
Parwanoo	1.9	Nil	The work of inter-locked paver tiles completed.
Paonta	2.12	3.205	The work of pavement of street has been completed.
Kala Amb	11.3	400 Meters	<b>NO PROGRESS SHARED WITH HPSPCB</b>
Sunder Nagar	Nil	490 Meters	The metalling & tarring work of road has been completed in April 2019.
Damtal	Nil	2.38	Proposed providing & laying interlocking blocks tiles of 4939 Sqm. against which work completed for 4081.40 Sqm and balance work left 857.60 Sqm will be completed after availability of funds of Rs. 33.11 Lacs.

- The chairman directed PWD and UDD to submit latest town wise progress w.r.t. metalling of roads, berms and construction of pucca pavements of all 7 Non-Attainment towns immediately.

3.	PWD and Forest Department	Tree plantation along the roads	The plantation Done by HPPWD and Forest Department Town wise is as below :-		<ul style="list-style-type: none"> <li>The chairman directed HPPWD to submit the latest report of the road side plantations carried out in each Non-Attainment town to HPSPCB by 31.01.2021.</li> </ul>
4.		Development of green belt in open areas, gardens, parks/ community places, schools & housing societies	Town	Remarks	
		Baddi	<ul style="list-style-type: none"> <li>8800 Plants planted in FY2020-21.</li> </ul>		
		Nalagarh	<ul style="list-style-type: none"> <li>24,000 plants planted in FY 2020-21.</li> <li><b>Setting up of Bio-Diversity Park:</b></li> <li>Lantana eradication, forestry &amp; ornamental plantation carried out, renovation of ponds,</li> <li>Construction of path, boundary walls, contingency and gate completed</li> <li>Amount of Rs 32 lakhs for FY 2020-21 was allotted to complete the activities for setting up of Bio-diversity Park and till date total of Rs. 45.02 Lakh have been incurred and work are in progress and will be completed by 31.03.2021.</li> </ul>		
		Parwanoo	<ul style="list-style-type: none"> <li>1200 plants planted in Parwanoo (Shivloti Temple Ambota to Parwanoo Barrier) in FY 2019-20, in progress.</li> <li>180 Plants planted FY 2020-21, in progress.</li> <li>No suitable area identified for the construction of Bio-Diversity park in Parwanoo, in progress.</li> </ul>		
		Paonta Sahib	<ul style="list-style-type: none"> <li><b>Development of Eco-Park in Paonta Sahib</b></li> <li>Plantation Ornamental &amp; Herbal plants, Shade, Fencing plants,</li> <li>Walking Paths, Improvement in connectivity, Improvement in Water resources,</li> <li>Land levelling, Grass sowing, entrance gate, development of entry area. paving, sitting benches etc.</li> </ul>		

		<ul style="list-style-type: none"> <li>Total 88.77 lakhs spent out of 101.0 lakhs allotted.</li> </ul>
	Kala Amb	<ul style="list-style-type: none"> <li>Vertical garden in Kala Amb constructed.</li> <li>Road side plantation of 100 plants conducted.</li> <li><u>Bio-Diversity Park in Kala Amb</u></li> <li>Rs. 55 lakhs allotted. Work of fencing is complete.</li> <li>Remaining work to be completed by 31.03.2021</li> </ul>
	Sundernagar	<p>23,700 plants in FY2019-20 18,900 plants planted in FY2020-21</p>
	Damtal	<ul style="list-style-type: none"> <li>6,528 Plants have been planted in Damtal and Strip plantation from Chakki to Damtal.</li> <li>12,878 plants planted in FY 2020-21</li> </ul>

C. Bio- Mass and Garbage Burning

1075

Sr. No.	Organization Responsible	Work proposed for Execution  (In the Catchment Area)	Existing Status			Directions
			Town	No of training camps organised March, 2020 onwards	No of farmers participated	
1.	Municipal Council, Agriculture, Horticulture, Forest Deptt. and BDO	Restriction on open burning of municipal solid waste, Biomass, plastic, Agriculture Horticulture waste etc.  Launch extensive drive against open burning of bio-mass, crop residue, garbage, leaves, etc	Baddi	No training Camps were organised during lockdown due to Covid-19 pandemic in the State however farmers were made aware. Farmers who visited agriculture Offices (Circle/ Block/ District) for purchase of inputs were made aware. After lockdown, 07 nos. of camps were organised by maintaining social distancing and 630 farmers were sensitized in small groups.		<ul style="list-style-type: none"> <li>The Chairman directed the concerned authorities - Urban Development Department, Agriculture Department and Horticulture Department to continue the organisation of sensitization programme/ training camps &amp; ensure that farmers don't practice burning of crop residue and submit latest Town wise progress including advisory issued.</li> <li>Concerned authorities Urban Development Department, Agriculture Department and Horticulture Department to carry out IEC activities and submit a town wise report by 28/02/2021.</li> </ul>
			Nalagarh			
			Parwanoo			
			Sunder Nagar	3	350	
			Paonta	10	498	
			Kala Amb			
			Damtal	6	132	

Town	IEC activities
Baddi & Nalagarh	<ul style="list-style-type: none"> <li>- Awareness hoardings displayed in prominent places.</li> <li>- Announcement made through loudspeakers to make people aware about damage caused by burning of garbage and penalties for burning garbage.</li> </ul>
Parwanoo	Awareness has been given to the workers engaged in sanitation wing. Mohalla wise meeting/Rallies/Pamphlets distribution have been organized by the municipality in the every ward and by the SHG groups. Meeting with ECO clubs, PIA along with Pollution Control Board Parwanoo.
Paonta Sahib	No such burning are being allowed. Task Force of 04 people has been constituted to check burning of MSW. Previously mass awareness rallies were organised under Supper-111 campaign of State being followed. Open garbage burning IEC activities carried through SARS Society within MC area such as in private and Govt. school and public places, organizing painting competition, poster making etc.
Sundernagar	IEC activities such as NukkandNattak, play, rallies, painting, slogan writing competition of school children of different categories are also conducted from time to time.

2.	<b>Municipal Council</b>	Immediate lifting of solid waste generated and cleaning of municipal drains for its disposal	<ul style="list-style-type: none"> <li>• Legacy waste of <b>Baddi</b> of 500 Tonne is being handled by M/s JBR.</li> <li>• Legacy Waste of <b>Nalagarh</b> is 75% cleared.</li> <li>• <b>Parwanoo</b>: Waste cleared from drains is disposed at SWM site at sector-5, Parwanoo.</li> <li>• <b>Paonta Sahib &amp; Sundernagar</b>: Waste cleared from drains is being dumped in SWM site on daily basis.</li> <li>• <b>Latest progress not submitted by Department of Urban Development Department.</b></li> </ul>	<ul style="list-style-type: none"> <li>• Urban Development Department to expedite the work and latest progress town-wise w.r.t. amount of legacy waste, waste from municipal drains cleared to be submitted to HPSPCB.</li> </ul>								
3.	<b>Municipal Council</b>	Transportation of municipal solid wastes, construction materials and debris in covered system.	<ul style="list-style-type: none"> <li>• The Solid Waste generated in all 07 Towns is collected in Covered vehicles.</li> <li>• The Urban Development Department apprised that a C&amp;D policy has been notified</li> <li>• C&amp;D sites in 5 Non-Attainment Towns have been identified and notified.</li> <li>• <b>Paonta Sahib</b>: MSW is being transported by deploying 04 tractors, 02 Dumper Placers and 05 Tempos for door to door garbage collection. Proper cover ensured in all waste transporting vehicles.</li> </ul>	<ul style="list-style-type: none"> <li>• The chairman directed Urban Development Department to ensure that the C&amp;D policy is properly enforced by dumping such waste at designated sites only.</li> <li>• The latest progress w.r.t. action against vehicles carrying municipal solid waste, construction waste and debris in open in terms of challans be submitted town-wise.</li> </ul>								
4.	<b>HPSPCB &amp; Municipal Council</b>	Regular check and control of burning of municipal solid waste and display of hoardings.	<table border="1"> <thead> <tr> <th data-bbox="577 802 808 835">Town</th> <th data-bbox="808 802 1522 835">Remarks</th> </tr> </thead> <tbody> <tr> <td data-bbox="577 835 808 993">Baddi</td> <td data-bbox="808 835 1522 993">MC has appointed supervisor on outsource basis and also installed CCTV cameras to check and control burning of MSW. Hoardings installed to ensure public awareness.</td> </tr> <tr> <td data-bbox="577 993 808 1112">Nalagarh</td> <td data-bbox="808 993 1522 1112">MC Nalagarh appointed supervisor on outsource basis to check and control the burning of MSW and also placed hoardings in prominent places</td> </tr> <tr> <td data-bbox="577 1112 808 1184">Parwanoo</td> <td data-bbox="808 1112 1522 1184">Regular checks are conducted by MC Staff.</td> </tr> </tbody> </table>	Town	Remarks	Baddi	MC has appointed supervisor on outsource basis and also installed CCTV cameras to check and control burning of MSW. Hoardings installed to ensure public awareness.	Nalagarh	MC Nalagarh appointed supervisor on outsource basis to check and control the burning of MSW and also placed hoardings in prominent places	Parwanoo	Regular checks are conducted by MC Staff.	<p>Action be taken against illegal burning on a regular basis and latest town wise progress report to be submitted by 31/01/2021.</p> <p>Rural Development Department in coordination with local panchayats to ensure the compliance w.r.t. control of open burning in Damtal area.</p> <p>Pr. Secretary (Env. Sci. &amp; Tech.)</p>
Town	Remarks											
Baddi	MC has appointed supervisor on outsource basis and also installed CCTV cameras to check and control burning of MSW. Hoardings installed to ensure public awareness.											
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Parwanoo	Regular checks are conducted by MC Staff.											

			<table border="1"> <tr> <td></td> <td>Open garbage burning incident reported and 6 challans issued and fine of Rs. 15,000 collected.</td> </tr> <tr> <td>Paonta Sahib</td> <td>Open burning of MSW, Bio-Mass, Plastic etc. are totally banned within MC area</td> </tr> <tr> <td>Sundernagar</td> <td>Regular checks are conducted</td> </tr> </table> <p>It was apprised that the garbage from Industrial Area in Baddi is being lifted and further dumped and burned in the boundary of Haryana State.</p>		Open garbage burning incident reported and 6 challans issued and fine of Rs. 15,000 collected.	Paonta Sahib	Open burning of MSW, Bio-Mass, Plastic etc. are totally banned within MC area	Sundernagar	Regular checks are conducted	to the GoHP shall take up the matter of garbage burning in the boundary areas with Haryana Government to restrict such activities.										
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Paonta Sahib	Open burning of MSW, Bio-Mass, Plastic etc. are totally banned within MC area																			
Sundernagar	Regular checks are conducted																			
5	Forest Department	Action Plan to minimise the forest fire	<table border="1"> <thead> <tr> <th>Town</th> <th>Details</th> </tr> </thead> <tbody> <tr> <td>Baddi</td> <td><b>Nalagarh Ft. Divn.</b></td> </tr> <tr> <td>Nalagarh</td> <td>Fire line created and is being maintained. Fire fighting equipment purchased. Water tanker, Water Pumps, pipes purchased Out of total 18 lakhs about 12.92 lakhs has been spent during FY 2019-20</td> </tr> <tr> <td>Parwanoo</td> <td><b>Solan Ft. Divn.</b> Rs. 5 lakhs allotted for procurement of Fire Fighting equipment's</td> </tr> <tr> <td>Kala Amb</td> <td><b>Nahan Ft. Divn.</b> Removal of Debris carried out. Fire Watchers deployed. Fire equipment's purchased. Out of total 8 lakhs about 7.92 lakhs has been spent during FY 2019-20</td> </tr> <tr> <td>Paonta Sahib</td> <td>-</td> </tr> <tr> <td>Sunder Nagar</td> <td></td> </tr> <tr> <td>Damtal</td> <td></td> </tr> </tbody> </table>	Town	Details	Baddi	<b>Nalagarh Ft. Divn.</b>	Nalagarh	Fire line created and is being maintained. Fire fighting equipment purchased. Water tanker, Water Pumps, pipes purchased Out of total 18 lakhs about 12.92 lakhs has been spent during FY 2019-20	Parwanoo	<b>Solan Ft. Divn.</b> Rs. 5 lakhs allotted for procurement of Fire Fighting equipment's	Kala Amb	<b>Nahan Ft. Divn.</b> Removal of Debris carried out. Fire Watchers deployed. Fire equipment's purchased. Out of total 8 lakhs about 7.92 lakhs has been spent during FY 2019-20	Paonta Sahib	-	Sunder Nagar		Damtal		<ul style="list-style-type: none"> <li>Chairman directed Forest Department to provide the progress of action plan to minimise forest fire in each Non-Attainment Town including Paonta Sahib, Sunder Nagar and Damtal by 31.01.2021 under Integrated Forest Management Scheme.</li> </ul>
Town	Details																			
Baddi	<b>Nalagarh Ft. Divn.</b>																			
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Sunder Nagar																				
Damtal																				

Department of  
Food & Civil  
Supply

Check on fuel  
adulteration  
and random  
monitoring of  
fuel quality  
data

Town	No. of inspections conducted during 2020-21 upto November, 2020	No. of Challans	Fine (Rs.)	No. of Petrol Pumps inspected during 2021-21 (upto Nov-2020)
Baddi	0	0		9
Nalagarh	99	1	1000	5
Parwanoo	0	0		5
Poanta Sahib	77	6	6000	26
Kala Amb	6	0		6
Sunder Nagar	86	0		9
Damtal	62	24	16500	12

Inventorization of domestic fuel sources

Towns	No. of LPG connections issued 2019-20	Himachal Grihini Suvidha Yojna 2019-20	Pradhan Mantri Ujjwala Yojna 2019-20
Baddi	1407	7	5
Nalagarh	1019	67	41
Parwanoo	265	0	0
Paonta Sahib	1472	523	26
Kala Amb	1030	311	3

- The chairman directed the Department of Food and Civil Supplies to conduct inspections of petrol pumps in each non-attainment town and submit town wise report to HPSPCB on monthly basis.
- The chairman directed Department of Food and Civil Supplies that latest progress w.r.t. number of LPG connection issued under various schemes in FY 2020-21 be submitted as well.

			Sundernagar	2902	118	10	
			Damtal	340	237	0	
7.	HPSPCB	Source Apportionment, and carrying Capacity Study of Non-attainment Towns	<p><b>Source Apportionment Study :</b></p> <ul style="list-style-type: none"> <li>• Work awarded for conducting SA studies for 07 towns to IIT, Kanpur in January, 2019.</li> <li>• The maps of all seven cities/towns have been digitized.</li> <li>• The ambient air quality monitoring completed in all 7 towns of NACs.</li> <li>• Analysis of all the 150 nos of ambient air quality samples are in process.</li> <li>• The study with collection of baseline data pertaining to emission inventory of all points and area sources is started.</li> <li>• SA Study will be completed by March 2021.</li> </ul> <p><b>Carrying Capacity Study :</b></p> <ul style="list-style-type: none"> <li>• State Government constituted a Committee on 08th January, 2020 for studying CC of 7 Towns under NACs.</li> <li>• The Committee held three meetings on 22th January, 2020, 10th January, 2020 and 29th February, 2020.</li> <li>• The CC study is being done based on SOP/Model shared by CPCB.</li> <li>• Draft report has been prepared for all seven towns under Non-Attainment cities. The final report along with recommendation is being finalized.</li> </ul>				The chairman directed HPSPCB to complete the source apportionment and Carrying Capacity studies by 31.03.2021.

D. Up-gradation of Monitoring System

1081

Sr. No.	Organization Responsible	Work proposed for Execution  (In the Catchment Area)	Existing Status	Directions										
1.	HPSPCB	Installation of One CAAQMS at Baddi.	<ul style="list-style-type: none"> <li>The work has been given to HPSEDC for procurement of 12 nos. of CAAQMS including for Baddi.</li> <li>Technical scrutiny is at final stage.</li> </ul>	The Chairman directed HPSPCB to complete the process of procurement and installation of CAAQMS by 31.03.2021.										
2.		Upgradation of existing NAMP Stations for monitoring of 12 parameters. Financial assistance is awaited from the MoEF&CC/CP CB.	<table border="1"> <thead> <tr> <th data-bbox="600 509 779 551">Town</th> <th data-bbox="779 509 1549 551">Status</th> </tr> </thead> <tbody> <tr> <td data-bbox="600 551 779 593">Baddi</td> <td data-bbox="779 551 1549 593" rowspan="6">The Stations have been upgraded from 03 parameters to 07 parameters and work for remaining 05 parameters are in progress (EPM filter procurement and GC set up).</td> </tr> <tr> <td data-bbox="600 593 779 635">Nalagarh</td> </tr> <tr> <td data-bbox="600 635 779 677">Parwanoo</td> </tr> <tr> <td data-bbox="600 677 779 719">Poanta Sahib</td> </tr> <tr> <td data-bbox="600 719 779 762">Sunder Nagar</td> </tr> <tr> <td data-bbox="600 762 779 804">Damtal</td> </tr> <tr> <td data-bbox="600 804 779 1076">Kala Amb</td> <td data-bbox="779 804 1549 1076">The Stations have been upgraded from 03 parameters to 05 parameters and work for remaining 07 parameters are in progress (EPM filter procurement and GC set up).</td> </tr> </tbody> </table>	Town	Status	Baddi	The Stations have been upgraded from 03 parameters to 07 parameters and work for remaining 05 parameters are in progress (EPM filter procurement and GC set up).	Nalagarh	Parwanoo	Poanta Sahib	Sunder Nagar	Damtal	Kala Amb	The Stations have been upgraded from 03 parameters to 05 parameters and work for remaining 07 parameters are in progress (EPM filter procurement and GC set up).
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**SECTION III: Review of Hon'ble NGT Case OA No 593 of 2018 (Paryavaran Suraksha Samiti, treatment of Sewage along Urban and Rural Areas):**

- Hon'ble Supreme Court vide order dated 22.02.2017 in W.P. 'Paryavaran Suraksha Samiti' directed the establishment and functioning of requisite ETPs/CETPs/STPs by 31.3.2018 and in default, to take coercive measures.
- NGT vide orders dated 19.02.2020, 28.08.2019, directed all states to provide 100 % treatment of sewage of all cities, town and villages by 31.03.2020, at least to the extent of in-situ treatment, commencement of STPs work and commissioning of sewage treatment plants by 31.03.2021.
- States/UTs will be liable to pay compensation as in the case of river Ganga i.e. Rs. 5 lakhs per month per drain, for default in in-situ remediation, and Rs. 5 lakhs per STP for default in commencement of setting up of the STP.
- Compensation will be liable to be paid at the scale laid down as in the case of river Ganga i.e. Rs. 10 lakhs per month per STP for default beyond 31.03.2021 for commissioning.
- Preparation of Action Plan for treatment of Sewage in Urban and Rural Areas by 30.06.2020 and PCBs/PCCs are free to realise compensation for violations but from 1.7.2020.
- NGT vide orders dated 21.05.2020, 21.09.2020, directed that All the States/UTs to ensure preparation, updating and enforcement of the action plans for generated sewage, its treatment and 100% utilization of the treated water for secondary purposes.
- The Government of H.P notified the committee on 06th June, 2020 comprising of Director, UD, Director, RD, Member Secretary, HPSPCB, Director Environment and Engineer-in Chief, Jal Shakti Vibhag as nodal department to formulate the action plans based on term of reference i.e. Estimation of quantity of present and projected sewage generation, Estimation of Present and planned treatment capacity, Identification of Bulk users (Irrigation, horticulture, Industries, PWD and Railways etc.), quantify the usage, Estimation of quantity of treated sewage to be used by the bulk users and specified time lines to meet the target.
- The Jal Shakti Vibhag submitted Action Plan on 28.09.2020, which was not complete as various aspects such as estimation of sewage generation of rural

areas and semi urban area was missing in the plan, along with usage of treated sewage as per direction of Hon'ble court.

- The committee submitted a revised action plan to GoHP and a meeting was held under the Chairmanship of Chief Secretary on 24.11.2020 and it was directed to rectify the shortcomings in the action plan and resubmit the Action Plan.
- The nodal department submitted the revised action plan to GoHP which was further submitted to CPCB on 11.01.2021.

**Directions:** The Chairman directed that a meeting within a month be convened along with all the stakeholder departments to set priorities for the execution of the approved action plan submitted to CPCB.

#### **SECTION IV: Review of Hon'ble NGT Case OA No 325 of 2015 (Sarvdaman Singh Vs UOI):-**

##### Direction of Hon'ble NGT vide order dated 25.02.2020:-

- All states shall prepare the action Plans for restoration of Lakes and Ponds by 31<sup>st</sup> March, 2020.
- The action plans should provide for commencement of the work by 01.04.2020 and conclusion by 31.03.2021.

##### Direction of Hon'ble NGT vide order dated 01.06.2020:-

- District Magistrate with IPH, UD, RD, Forest, and Revenue Departments may also ensure that at-least one pond/water body must be restored/enhanced in every village apart from creation of new pond or water body for re-charging ground water, maintaining e-flow.
- Report to be furnished by District Magistrates, be compiled at the State level and overseen by Chief Secretary.
- Final submission before 31.08.2020.

In-compliance of above directions, till date following action has been taken by State of H.P.:-

- The Government of H.P notified the committee on 05<sup>th</sup> March, 2020 comprising of PCCF, Forest Director, UD, Director, RD, Member Secretary, HPSPCB, Director

Environment and Engineer-in Chief, IPH, Director Industries, Director, Agriculture, MS, HP Bio-diversity Board and Member Secretary, HIMCOSTE as nodal department to formulate the action plans based on indicative guidelines of CPCB for restoration of 06 lakes and submit to CPCB by 25<sup>th</sup> March, 2020.

- The Action Plan plans for 06 identified lakes i.e. Renuka, Pong Dam, Rewalsar, Khajjiar, Govindsagar, Dal Lake were prepared by above committee and submitted its report to CPCB on 31<sup>st</sup> March, 2020.
- The Action Plans comprising of activities i.e. providing Sewage Treatment Facilities based gap in treatment, Solid waste Management, Inventorization and regulation of Industrial Effluent, Afforestation and Soil Conservation, Plantation, beautification of lakes, landscaping and providing rain shelters etc. to be complied with by concerned departments.
- In compliance of the Hon'ble NGT order dated 1.06.2020, Status report w.r.t water bodies/structures identified & undertaken for conservation has been submitted to CPCB, by HIMCOSTE on 28.08.2020 as received from respective District Administration.

Direction of Hon'ble NGT vide order dated 18.11.2020

- All States/UTs may forthwith designate a nodal agency for restoration of water bodies, wherever no such agency has so far been so designated.
- **Under oversight of the Chief Secretaries** of the States/UTs, the designated nodal agency may:
  - i. Hold meeting not later than 31.1.2021 to take stock of the situation and plan further steps, including directions to District authorities for further course of action upto Panchayat levels and to evolve further monitoring mechanism as well as Grievance Redressal Mechanism (GRM).
  - ii. Submit periodical reports to the CPCB/Secretary Jal Shakti, Government of India. First such report may be furnished by 28.02.2021.
- The CMC for monitoring remediation of 351 polluted river stretches, headed by the Secretary, MoJS may monitor the steps for restoration of water bodies by all the States periodically, at least thrice in a year. First such monitoring may take place by 31.03.2021.

**Directions:** The Chairman directed that the stakeholder departments to prioritize the components of the action plan submitted in OA no. 593/2017 which are concerned with the restoration of lakes and ponds. Further directions were issued to EST Department for constitution of implementation committee at the earliest and convening its meeting as per mandate assigned by Hon'ble NGT. Further, an online application shall be designed for reporting in the matter.

**SECTION V: Review of Hon'ble NGT Case OA No 710/2017:**

- The Hon'ble NGT, vide order dated 20-07-2020, directed that all States shall ensure compliance of Bio-medical Waste Rules, 2016 and expedite the process of authorisation and complete the same by 31.12.2020.
- Compliance to be monitored by the Chief Secretary on monthly basis.

**In view of above directions, following actions have been taken by the State of HP.**

- Till date, the State Board has inventorized 8853 health care institutions comprising of 4125 Allopathic, 1228 Ayurvedic, 3404 Veterinary and 96 numbers of Industrial units.
- Out of 8853, the State Board has authorised 6786 institutions comprising of 3140 Allopathic, 1112 Ayurvedic, 2443 Veterinary and 91 numbers of Industrial units as on 11.01.2021.
- The Department of Ayurveda and Animal Husbandry have made a significant improvement in compliance level by entering into an agreement with CBWTFs for disposal of waste. The overall compliance level of State is approximately 77 %, wherein, 91%, of Ayurvedic institutions 76% of Allopathic institutions and 72% Veterinary institutions have been authorized and are complying with the provisions of BMWM Rules.
- About 250 numbers of Allopathic bedded HCFs need to set-up treatment systems for the liquid waste treatment on priority.

**Directions**

The Chairman directed that:-

1. The Pr. Secretary (Env. Sci. & Tech.) shall monitor the compliance of Biomedical Waste Management Rules on monthly basis.
2. The State Board shall initiate the action against non-complying HCF, as per provisions of Biomedical Waste Management Rules, 2016 and directions passed by the Hon'ble NGT in OA no 710/2017.
3. Department of Animal Husbandry shall ensure the compliance of BMW Rules by providing the colour coded bins for segregation of BMW in each institution and maintain the record of BMW as per provision of BMWM Rules, 2016. The remaining unauthorised institutions shall also enter into agreement with respective CBWTFs for the collection, transportation and final disposal of Bio-medical Waste and obtain authorization from the State Board. The deep burial system shall only be used in remote or far flung areas.
4. All the departments (Allopathic, Ayurvedic and Animal Husbandry) shall ensure that remaining HCF shall also comply with the provisions of BMWM Rules, 2016 and obtain authorisation from the State Board on or before 31<sup>st</sup> March 2021.

**SECTION VI: Review of Hon'ble NGT Case OA No 72/2020:**

- The Hon'ble NGT vide order dated 20-07-2020, directed that segregation of Covid-19 waste from general waste is a must, not only to avoid additional load on CBWTF incinerators but also to avoid further contamination adversely affecting public health.
- Compliance to be monitored by the Chief Secretary regularly with State Pollution Control Board, Health Department and Urban Development.

**In view of above directions, following actions have been taken by the State of HP.**

- As on 31.12.2020, about 240 MT of COVID-19 waste has been generated and disposed off in the State. Presently about 1.1 MT COVID-19 BMW is being generated daily in the State.
- Incineration capacity of 2 nos. of CBWTFs is 2.4 MT/Day and incinerable Bio-Medical Waste generation including COVID-19 is about 2.3 MT/Day.
- 297 institutions are involved in handling, treatment and disposal of waste generated during testing/diagnosis/treatment/quarantine of COVID 19 patients and are reporting waste generation & disposal on daily basis to the State Board.

- Segregation of waste is not practiced at ULB level resulting into mixing of general waste with Bio-medical Waste and COVID-19 Bio-medical waste generated from home care is also not being reported by the majority of ULBs/MCs on CPCB online tracking system.

**Directions:**

The Chairman directed that:-

1. The Pr. Secretary (Env. Sci. & Tech.) shall convene a meeting with Department of Urban Development for the segregation and proper disposal of COVID-19 waste.
  2. All stakeholders to ensure handling, segregation, collection, transportation and disposal of COVID19 biomedical waste as per guidelines issued by the Central Pollution Control Board.
  3. Department of Urban Development shall develop a mechanism for the safe collection and disposal of COVID19 waste generated at household level during home isolation of COVID19 patients and shall report the generation and disposal status on COVID19 tracking App on daily basis.
  4. Director Rural Development shall also ensure the safe disposal of COVID19 waste generated from the COVID-19 patients in rural areas.
- **The chairman directed all the stakeholder departments implementing the Action Plans to put serious efforts in completing the various components of Action Plans and submit the progress report on monthly basis.**
  - **The chairman directed all the stakeholder departments to ensure the fulfillment of all commitments made by the predecessors in the previous meetings held with Chief Secretary to the GoHP and make sure to present the updated status of progress in the next meeting.**
  - **The Chairman directed Pr. Secretary (Env. Sci. & Tech.) to the GoHP to conduct review meetings with all stakeholder departments on monthly/Bimonthly basis to ensure the effective implementation of Action Plans pertaining to Hon'ble NGT Orders vide OA. No. 673/2018, OA. No. 681/2018, OA. No. 593/2017, OA. No. 325/2015, OA. No.710/2017 and OA. No. 72/2020.**

The meeting ended with a vote of thanks to and from the Chair.

Approved  
-sd-  
(Anil Khachi)  
Chief Secretary to the  
Government of Himachal Pradesh

Copy forwarded to the following for information as per Hon'ble NGT Order:

1. The Additional Chief Secretary (Forest) to the GoHP, HP Secretariat, Shimla.
2. The Additional Chief Secretary (Industries) to the GoHP, HP Secretariat, Shimla.
3. The Principal Secretary (PWD) to the GoHP, HP Secretariat, Shimla.
4. The Pr. Chief Conservator of Forests, Himachal Pradesh, Shimla.
5. Secretary (Urban Development), to the GoHP, HP Secretariat, Shimla.
6. The Secretary (Jal Shakti Vibhag), to the GoHP, HP Secretariat, Shimla.
7. All the Deputy Commissioners (H.P).
8. The Member Secretary, Central Pollution Control Board, Parivesh, Bhawan, East Arjun Nagar, Delhi-110032.
9. The Inspector General of Police (TTR), Department of Police, HP, Shimla
10. The Director, Industries, HP Shimla.
11. The Director, Transport, HP Shimla
12. The Director, Agriculture Department, HP Shimla
13. The Director, Horticulture Department, HP Shimla
14. The Director, Rural Development, HP Shimla.
15. The Director, Environment, Science & Technology, HP Shimla.
16. The Member Secretary, H.P. State Pollution Control Board, Shimla.
17. The Director, Urban Development, HP Shimla.
18. The Director, Department of Health and Family Welfare, HP Shimla
19. The Director, Directorate of Ayurveda, HP, Shimla
20. The Director, Department of Animal Husbandry, HP Shimla
21. The Director, Directorate of Food and civil Supply, SDA Complex, Kasumpti, Shimla- 09
22. The Chief Executive Officer, Baddi Barotiwala Nalagarh Development Authority, Major District Road 7, Industrial Park Phase , Jharmajri, District Solan, Barotiwala, Himachal Pradesh 174103
23. Engineer-in Chief, Jal Shakti Vibhag, Shimla.
24. Engineer-in Chief, HPPWD, Shimla.
25. The CEO, HIMUDA, HP Shimla
26. The Chairman, SADA, Trilokpur, District- Sirmour (HP)
27. The CEO-cum-Director, Baddi Infrastructure # 0 EPIP-PHASE-1, Jharmajri, Tehsil Baddi, Solan, HP 174103
28. Managing Director, Himachal Road Transport Corporation (HRTC), Shimla
29. The Managing Director, Shimla Jal Prabandhan Nigam Limited (SJPNL), Shimla

  
**(Kamlesh Kumar Pant)**  
**Pr. Secretary (Env.S&T)**  
**to the Govt. of H.P**

Minutes of the meeting held on 19/06/2021 at Ellerslie Committee Room, HP Secretariat, Shimla (H.P.) at 10:30 AM, to review the implementation of Action Plans under the Chairmanship of Sh. Anil Kumar Khachi, Chief Secretary to the Government of Himachal Pradesh in compliance of the various orders passed by the Hon'ble NGT in OA No. 673/2018 (Polluted River Stretches), OA. No 681/2018 (Non-attainment cities), O.A No. 593/2017 (Paryavaran Suraksha Samiti), O.A No. 325/2015 (Restoration of water quality of Lakes and Ponds)

A meeting was held on 19/06/2021 at Ellerslie Committee Room, HP Secretariat, Shimla (H.P.) at 10:30 AM, in compliance of the various orders passed by the Hon'ble NGT in OA No. 673/2018 (Polluted River Stretches) and OA. No. 681/2018 (Non-attainment cities) O.A No. 593/2017 (Paryavaran Suraksha Samiti) and O.A No. 325/2015 (Restoration of water quality of Lakes and Ponds), The List of Officials who attended the meeting is enclosed as **Annexure-I**.

At the outset, Principal Secretary (Env. S&T) – cum – Chairman, HP State Pollution Control Board, welcomed the Chief Secretary and other Officers/officials of State Government and outlined the broad context and agenda of the meeting.

Thereafter, detailed agenda was taken up by the house as below:

#### **Section I DECISIONS TAKEN/DIRECTIONS ISSUED CONCERNING ACTION-POINTS IN CONTEXT OF RIVER REJUVENATION ISSUES (OA no. 673/2018)**

The progress reported by various departments as per directions issued in the last meeting held on 12/01/2021, was reviewed. The Chief Secretary directed all officers to ensure complete compliance of the orders passed by NGT. The following decisions/directions were given by Chief Secretary on the emerging action points:



1. **SUKHNA Nallah Stretch (Priority - I):- Parwanoo Town**

Sr. No.	Organization Responsible	Work proposed for Execution along with cost and final Timeline.	Latest Status informed by concerned Department	Decision Taken
1.	Jal Shakti Vibhag	<b>Sewage Treatment Plant Proposal</b> (2 No of 1 MLD capacity each including laying of sewerage lines in Zone-I and Zone-II in Parwanoo Town. The proposal of 49.82 Crore prepared by Jal Shakti Vibhag.	<b>STP Zone – I:</b> <ul style="list-style-type: none"> <li>• Civil and 90% E&amp;M works completed at site. Commissioning likely by July 2021.</li> </ul> <b>STP – Zone – II</b> <ul style="list-style-type: none"> <li>• (Tipra): FRA/FCA is being expedited and queries raised by Dehradun Office during March, 2021 have been replied. Again new queries have been received during May, 2021 have also been attended.</li> <li>• Network Laying Status</li> <li>• 150mm 10.332 km laid out of 33.522 km</li> <li>• 200 mm 3.479 km laid out of 6.808 km</li> <li>• Manhole 510 completed out of 1481</li> </ul>	<ul style="list-style-type: none"> <li>• The Chairman directed E-n-C Jal Shakti Vibhag (JSV) to expedite the construction work of STP (Zone-1), commissioning and network laying work by 30/06/2021.</li> <li>• The issue regarding the land transfer of STP (Zone-2) may be resolved at the earliest.</li> </ul>
		Installation of Continuous Water Quality Monitoring Station. The proposal of 0.3 crore.	The Online Continuous Water Quality Monitoring Station (OCWQMS) has been installed and online data has been connected to HPSPCB server.	<ul style="list-style-type: none"> <li>• The compliance was noted.</li> <li>• Since the actionable point has been completed, it shall be removed from agenda.</li> </ul>
		Radar system for depth and flow measurement.	The system has been provided by IPH and it is installed at River Kaushalya and is functioning properly.	<ul style="list-style-type: none"> <li>• The compliance was noted.</li> <li>• Since the actionable point has been completed, it shall be removed from agenda.</li> </ul>
2.	HIMUDA, Municipal Council, Parwanoo	<ul style="list-style-type: none"> <li>• Sewage Treatment Plant (1 No. of 70 KLD capacity in Sector - 5 Parwanoo) to cater to the additional load of</li> </ul>	<ul style="list-style-type: none"> <li>• The Sewage Treatment Plant of 70 KLD has been commissioned and is working properly.</li> <li>• All the septic tanks have been cleaned.</li> </ul>	<ul style="list-style-type: none"> <li>• The Chairman was satisfied with the work and directed that inspections may be carried out regularly.</li> </ul>

Sr. No.	Organization Responsible	Work proposed for Execution along with cost and final Timeline.	Latest Status informed by concerned Department	Decision Taken
		Septic Tanks catering to the residential area. <ul style="list-style-type: none"> <li>• Cleaning and Overhauling of Septic Tanks.</li> </ul>		
3.	Department of Urban Development	<ul style="list-style-type: none"> <li>• Waste Recovery and Reprocessing of Existing Dumped Waste at Dumping site Sector 5, Parwanoo.</li> <li>• Installation of Kiosk for Domestic Hazardous Waste Management.</li> </ul>	<ul style="list-style-type: none"> <li>• The legacy waste has been recovered, and dumping site has been cleared.</li> <li>• Domestic Hazardous waste Kiosk has been installed at Parwanoo.</li> </ul>	<ul style="list-style-type: none"> <li>• The compliance was noted.</li> <li>• Since the actionable point has been completed, it shall be removed from agenda.</li> </ul>
4	BBNDA, MC Parwanoo & HPSPCB	For collection, Transportation, Processing and disposal of fresh waste at Baddi Cluster.	<ul style="list-style-type: none"> <li>• Daily waste being received at site is about 75 TPD and directions have been issued to BBNDA to apply for fresh Environmental Clearance for capacity enhancement to 100 TPD.</li> <li>• SWM Plant is being run at full capacity of 40TPD and M/s JBR Environment Technologies (Baddi) Pvt. Ltd has started processing of legacy waste w.e.f. 15.02.2021.</li> <li>• A total 2469 tonne of legacy waste has been processed till May, 2021.</li> <li>• Director Urban Development Deptt. apprised that for the</li> </ul>	<ul style="list-style-type: none"> <li>• BBNDA to pursue the application for Environment Clearance of enhancement of treatment capacity of SWM Plant Baddi with MoEF&amp; CC on priority and ensure filing of the application by 30/06/2021.</li> <li>• Urban Development Department, BBNDA, HPSPCB and M/s JBR Environment Technologies (Baddi) Pvt. shall conduct a meeting and brainstorm on the issue of legacy waste at Baddi. Further BBNDA shall explore the possibility of carrying out separate tender for removal of if</li> </ul>

Sr. No.	Organization Responsible	Work proposed for Execution along with cost and final Timeline.	Latest Status informed by concerned Department	Decision Taken
			treatment of legacy waste, tender has been floated for various legacy waste sites including in Mandi and similar exercise can also be done for the treatment of legacy waste at Baddi.	legacy waste is not in the scope of work of M/s JBR Technology. • Report may be submitted to HPSPCB regarding the quantity of Legacy Waste cleared on monthly basis.
5.	Forest Department	Plantation Proposal	<ul style="list-style-type: none"> <li>• 2200 Plants have been planted so far for 2019-20 with about 85% survival.</li> <li>• 4400 Plants have been planted in FY 2020-21 with 80-90% survival.</li> </ul>	The compliance was noted.
6.	MC Parwanoo	Phyto-remediation Proposal on Samtel Nallah	<ul style="list-style-type: none"> <li>• The work has been completed.</li> </ul>	<ul style="list-style-type: none"> <li>• Chairman directed that HPSPCB shall conduct the water quality analysis of the inlet and outlet of the Phyto-remediation project and check the treatment efficiency of the project and compliance status of outlet norms for discharge.</li> <li>• State shall also depict the project in success stories of the project executed if the inspections reflect success.</li> </ul>

2. River MARKANDA Stretch (Priority II):

Sr. No.	Organization Responsible	Work proposed for Execution along with cost and final Timeline.	Existing Status	Decision
1.	Jal Shakti Vibhag & Industries Department	Kala Amb and Moginand Area: Laying of Sewerage Network and Pre-treatment of Sewage.	<ul style="list-style-type: none"> <li>• Pipe Network of 9.18 km out of 21.645 km laid at Moginand.</li> <li>• Out of 505 Manhole Chambers, 242 constructed.</li> <li>• Sewer Lines are to be laid along/across NH77 for which NOC is required from NHAI. The documentation for permission has been submitted to Regional Officer Morth, Gol Nigam Vihar Shimla vide CE (NH) letter No. 6268-70 dt. 6.2.2021. NH has raised observations, which are being processed.</li> <li>• Completion: Likely by September, 2021.</li> </ul>	<ul style="list-style-type: none"> <li>• The Chairman directed Jal Shakti Vibhag to expedite the work of laying of sewerage network and pretreatment of sewage and complete it by 30/09/2021.</li> </ul>
		Trilokpur Area: Laying of Sewerage Network & Setting up of Sewage Treatment Plant. The proposal is of Rs. 26.00 crores.	<ul style="list-style-type: none"> <li>• Fund amounting to Rs. One Crore out of 2.00 crore has been received from Mandir Trust.</li> <li>• 7.5 km out of 8.5 km pipe has been laid.</li> <li>• Out of 194 Chamber, 132 constructed.</li> <li>• Construction of R/Wall, Blower Room and SBR Unit is in progress.</li> <li>• Completion: Likely by September, 2021.</li> </ul>	<ul style="list-style-type: none"> <li>• The Chairman directed Jal Shakti Vibhag to expedite the work of laying of sewerage network &amp; Setting up of Sewage Treatment Plant and complete it by 30/09/2021.</li> </ul>
2.	Jal Shakti Vibhag	Installation of Continuous Water Quality Monitoring Station	The Online Continuous Water Quality Monitoring Station (OCWQMS) has been installed.	The chairman was satisfied with the work. Since the action point has been complied with this may be removed from agenda.

Sr. No.	Organization Responsible	Work proposed for Execution along with cost and final Timeline.	Existing Status	Decision																				
3.	Department of Industries.	Kala Amb area ; Proposal for setting up of CETP.	<ul style="list-style-type: none"> <li>95% civil work of equalization tank, MBBR tank-1, MBBR tank-2 and Anoxic chamber completed.</li> <li>85-90% civil work of Filter Feed Tank and Chlorination Contact Tank completed.</li> <li>Inter tanks pipeline connectivity not done yet.</li> <li>Machinery of CETP cum STP is being installed.</li> <li>Interdepartmental Meeting with all stakeholders planned in next week.</li> </ul>	<ul style="list-style-type: none"> <li>The Chairman directed Pr. Secretary (Env. Sci&amp; Tech) to GoHP to closely monitor the progress of the ongoing work.</li> <li>The Chairman directed the Industries Department to conduct meetings with Jal Shakti Vibhag and contractor in order to review and finalize the completion timeline of CETP, Kala Amb and submit the report by 30/06/2021</li> <li>Further, Industries department to ensure that when the plant becomes operational, it should be compliant to the prescribed outlet norms.</li> </ul>																				
4.	Special Area Development Authority, Kala Amb, District Administration, Rural Development Department.	Proposal for setting up of Solid Waste Management Facility. Final timeline of completion is 31 <sup>st</sup> January, 2021.	<table border="1"> <thead> <tr> <th>Type of waste collected</th> <th>Waste collected Per day (Appx)</th> <th>Waste collected in the month of May, 2021 (Appx.)</th> <th>Disposal of the waste</th> </tr> </thead> <tbody> <tr> <td>Kitchen waste</td> <td>80-90kg</td> <td>2500 kg</td> <td>Dumped into the pits to convert the same into compost.</td> </tr> <tr> <td>Rubbish i.e. Paper, Cardboard, wood, leather, rubber, glass bottles &amp; used clothes etc.</td> <td>700-800 kg</td> <td>22,250 kg</td> <td>Disposed through rag pickers</td> </tr> <tr> <td>Plastic waste</td> <td>4-5kg</td> <td>115 kg</td> <td>Plastic is being segregated and stored for further bailing.</td> </tr> <tr> <td>Mixed waste i.e. Mix of various types of refuse/ mud/ garbage.</td> <td>20-25kg</td> <td>525 Kg</td> <td>Mixed waste is being filled at site.</td> </tr> </tbody> </table>	Type of waste collected	Waste collected Per day (Appx)	Waste collected in the month of May, 2021 (Appx.)	Disposal of the waste	Kitchen waste	80-90kg	2500 kg	Dumped into the pits to convert the same into compost.	Rubbish i.e. Paper, Cardboard, wood, leather, rubber, glass bottles & used clothes etc.	700-800 kg	22,250 kg	Disposed through rag pickers	Plastic waste	4-5kg	115 kg	Plastic is being segregated and stored for further bailing.	Mixed waste i.e. Mix of various types of refuse/ mud/ garbage.	20-25kg	525 Kg	Mixed waste is being filled at site.	<ul style="list-style-type: none"> <li>The Chairman was satisfied with the work, however directed SADA to submit monthly progress report of waste collected and treated at the facility to HPSPCB on regular basis.</li> </ul>
Type of waste collected	Waste collected Per day (Appx)	Waste collected in the month of May, 2021 (Appx.)	Disposal of the waste																					
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5.	Forest Department	Plantation Proposal and development of	<ul style="list-style-type: none"> <li>9600 plants planted during FY-2020-21 (60% survival).</li> <li><b>Bio-Diversity Park in Kala Amb:</b></li> </ul>	<ul style="list-style-type: none"> <li>The compliance was noted.</li> <li>Further Forest</li> </ul>																				

Sr. No.	Organization Responsible	Work proposed for Execution along with cost and final Timeline.	Existing Status	Decision
		Bio-Diversity Park.	<ul style="list-style-type: none"> <li>Work has been completed.</li> </ul>	Department was directed to improve the survival rate of the plants and replace the dead plants with new plants.
6.	Jal Shakti Vibhag	Phyto-remediation Proposal on Jattan Wala Nallah	<ul style="list-style-type: none"> <li>The work has been completed in all respects at one site.</li> <li>As per inlet and outlet sampling carried out by HPSPCB, 50% reduction in BOD, 43% reduction in COD, 36% reduction in TSS, 41% reduction in O&amp;G was observed.</li> <li>The work at site-2 could not be done due to land dispute issue.</li> </ul>	<ul style="list-style-type: none"> <li>The compliance was noted.</li> <li>HPSPCB to conduct inlet and outlet sampling to check the compliance status w.r.t. efficiency and outlet norms.</li> <li>The issue of the land dispute for site 2 shall be pursued and resolved by Jal Shakti Vibhag. Secretary (JSV) to take personal interest in this resolution.</li> </ul>

### 3. River SIRSA Stretch (Priority III):-

Sr. No.	Organization Responsible	Work proposed for Execution along with cost and final Timeline.	Existing Status	Decision
1.	Jal Shakti Vibhag and Urban Development Department	Execution of project proposal for sewage management by laying of pipelines and installation and commissioning	<ul style="list-style-type: none"> <li>The works of the STP and main sewer network are complete in all respects.</li> <li>Total connections: 2510</li> <li>Connections sanctioned: 795</li> <li>Connection released: 795</li> <li>The work as per scope of</li> </ul>	<ul style="list-style-type: none"> <li>Chairman directed Urban Development Department and Engineer-in-Chief, Jal Shakti Vibhag to work in co-ordination and ensure that all the households are connected with sewerage network by 31/07/2021.</li> </ul>

Sr. No.	Organization Responsible	Work proposed for Execution along with cost and final Timeline.	Existing Status	Decision
		of STP at Nalagarh.	award has been completed, however, additional work is in progress and will likely be completed by July 2021.	
		Proper design, execution of Sewerage lines to be incorporated in CETP, Baddi. The cost is Rs. 33.34 crore.	<ul style="list-style-type: none"> <li>• Present average flow is approx. 560 KLD against capacity of 5500KLD.</li> <li>• The works of the STP and main sewer network are complete in all respects. The flushing and testing of network has also been completed and Sewerage network has been connected with the Plant.</li> <li>• Household Sewerage Connections: Out of total 3710 connections, 987 Nos connection sanctioned and 430 connections released. In addition, 750 connections of HIMUDA also connected. Thus total household connection 1180.</li> <li>• The release of connections is being coordinated jointly by MC Baddi, HIMUDA and JSV. BBNDAsubmitted that 22 villages could be connected to the STP, which may require additional 3.5 MLD enhancement in present STP or a separate STP.</li> </ul>	<ul style="list-style-type: none"> <li>• Chairman directed Urban Development Department and Engineer-in-Chief, Jal Shakti Vibhag to expedite the sanctioning and releasing of connections and ensure all the household are connected with the sewerage network by 31/07/2021.</li> <li>• JSV shall conduct a survey of the nearby villages (out of 22 rural areas identified) which can be connected to the sewerage network and submit the cost benefit report by 31/07/2021.</li> </ul>

Sr. No.	Organization Responsible	Work proposed for Execution along with cost and final Timeline.	Existing Status	Decision
2.	M/s Baddi Infrastructure (CETP) Baddi, Distt. Solan.	Improvement in functioning of existing CETP at Baddi w.r.t. connecting the near about areas with conveyance pipeline to treat the 1.10 MLD wastewater from Industries falling in River Sirsa Catchment. The cost is 2.70 crore.	<ul style="list-style-type: none"> <li>Overall work related to laying of additional pipeline has already been completed.</li> <li>Most of the Member Industries are connected through the pipeline.</li> </ul>	<ul style="list-style-type: none"> <li>The compliance was noted.</li> </ul>
3.	Department of Industries.	Improvement in functioning of C.E.T.P Baddi.	<p><b>Vardhman Textiles:</b></p> <ul style="list-style-type: none"> <li>Target date: 30.06.2021.</li> <li>RO system shall complete by 30.06.2021.</li> <li>Due to Covid-19 pandemic work related to MEE system is delayed and shall be completed in July 2021.</li> </ul> <p><b>Winsome Textiles</b></p> <ul style="list-style-type: none"> <li>Action Plan Target date : 30.06.2021</li> <li>Due to covid-19, the work shall be completed by 31.08.2021.</li> </ul> <ul style="list-style-type: none"> <li>The DPR on 3 MLD effluent refractory management &amp; TDS Reduction in CETP is under consideration at Deptt. of Industry.</li> <li>The Multiple Effect-Evaporator Facility (20KLD) at SSWML</li> </ul>	<ul style="list-style-type: none"> <li>The Chairman directed that Industry Department to pursue the proposal of 3 MLD effluent refractory management &amp; TDS reduction in CETP and submit the latest status by 31/07/2021.</li> <li>HPSPCB shall ensure that the action plan submitted by M/s Vardhman Textiles and M/s Winsome are completed in a time bound manner.</li> </ul>

Sr. No.	Organization Responsible	Work proposed for Execution along with cost and final Timeline.	Existing Status	Decision
			<p>Nalagarh is utilized to its full potential.</p> <ul style="list-style-type: none"> <li>As per latest sample results of May and June 2021, CETP is complying now.</li> </ul>	
4.	Department of Industries	Cleaning of sewage tanks for industrial areas of Baddi, Jharmajri, Lodhimajra, Davni, Thana	<ul style="list-style-type: none"> <li>Out of 16 sewerage tanks in Industrial Area in Baddi, 15 nos. sewage tank have been cleaned and disposed of in CETP Baddi.</li> <li>No sewage tank was found over flowing.</li> </ul>	<ul style="list-style-type: none"> <li>The compliance was noted.</li> </ul>
5.	BBNDA	Setting up of Solid Waste Processing Plant at Baddi.	<ul style="list-style-type: none"> <li>Daily waste being received at site is about 75 TPD and directions have been issued to BBNDA to apply for fresh Environmental Clearance for capacity enhancement to 100 TPD.</li> <li>SWM Plant is being run at full capacity of 40TPD and M/s JBR Environment Technologies (Baddi) Pvt. Ltd has started processing of legacy waste w.e.f. 15.02.2021.</li> <li>A total 2469 tonne of legacy waste has been processed till May, 2021.</li> <li>Director Urban Development Deptt. apprised that for the treatment of legacy waste, tender has been floated for various legacy waste sites including in</li> </ul>	<ul style="list-style-type: none"> <li>BBNDA to pursue the application of Environment Clearance of enhancement of treatment capacity of SWM Plant Baddi with MoEF&amp; CC on priority and ensure filing of the application by 31/06/2021.</li> <li>Urban Development Department, BBNDA HPSPCB and M/s JBR Environment Technologies (Baddi) Pvt. shall conduct a meeting and brainstorm on the issue of legacy waste at Baddi. Further BBNDA shall explore the possibility of carrying out separate tender for removal of legacy waste if it is not in the scope of work of M/s JBR Technology.</li> <li>Report may be submitted to HPSPCB regarding the quantity of Legacy Waste to be cleared on monthly basis.</li> </ul>

Sr. No.	Organization Responsible	Work proposed for Execution along with cost and final Timeline.	Existing Status	Decision
			Mandi and similar exercise can also be done for the treatment of legacy waste at Baddi.	
6.	Forest Department	Plantation Proposal and Bio-diversity Proposal	<ul style="list-style-type: none"> <li>• 18000 plants planted in FY2020-21 (85% survival).</li> <li style="text-align: center;"><b>Setting up of Bio-Diversity Park at Nalagarh:</b></li> <li>• The work has been completed.</li> </ul>	<ul style="list-style-type: none"> <li>• The compliance was noted. Since the action point has been complied with this may be removed from agenda.</li> </ul>
7.	Jal Shakti Vibhag	Installation of Real-time Water Quality Monitoring Station at River Sirsa.	<ul style="list-style-type: none"> <li>• RTWQM has been installed and connected to HPSPCB server</li> </ul>	The compliance was noted. Since the action point has been complied with this may be removed from agenda.



## 4. ASHWANI Stretch (Priority V):

Sr. No.	Organization Responsible	Work proposed for Execution along with cost and final Timeline.	Latest Status	Decision
1.	Shimla Jal Prabandhan Nigam Limited (SJPNL) & MC Shimla	The up-gradation of existing 3 STPs by providing Sequencing Batch Reactor (SBR) technology. The proposal is of Rs. 45.76 crores.	<p style="text-align: center;"><b>STP Malyana</b></p> <ul style="list-style-type: none"> <li>• Installation of centrifuge (80%), workshop building (80%), chlorination tonner building(80%), grit chamber (80%), Filter Feed Tank (50%) etc., rest work is in progress.</li> <li>• The work shall be completed by December, 2021</li> </ul> <p style="text-align: center;"><b>STP Lalpani</b></p> <ul style="list-style-type: none"> <li>• Removal of 2 nos of UASB reactor completed, removal of dead sludge in progress.</li> <li>• Demolishing of existing aeration tank about to complete.</li> <li>• Construction work of sludge sump tank (80%), admin building and workshop building (65%) &amp; chlorination tonner building (30%).</li> <li>• The work shall be completed by December, 2021</li> </ul> <p style="text-align: center;"><b>STP Dhalli</b></p> <ul style="list-style-type: none"> <li>• Construction of SBR started.</li> <li>• The work of steel binding is in progress and rest is in progress.</li> <li>• The work shall be completed by March, 2022</li> </ul> <p>All three STPs outlet samples have been continuously failing to meet the prescribed norms.</p>	<ul style="list-style-type: none"> <li>• The chairman directed SJPNL to ensure that the upgradation work of STP Malyana and STP Lalpani and STP Dhalli is completed by 31/10/2021.</li> <li>• HPSPCB to initiate strict action against the SJPNL if non-compliance of the STP outlet norms persists.</li> <li>• Pr. Secretary (EST) to GoHP and Pr. Secretary (UD) shall visit the site and closely monitor &amp; ensure the compliance of same.</li> </ul>

	Installation of a new STP of 2 MLD capacity for Panthagati area. The proposal is of Rs. 22 crore.	<ul style="list-style-type: none"> <li>• Basic engineering package and drawings submitted by contractor.</li> <li>• Acquisition of land work is in progress and delayed due to NOC from concerned Gram Panchayat is awaited.</li> <li>• Site development work has been started.</li> <li>• The work shall be completed by March, 2022</li> </ul>	<ul style="list-style-type: none"> <li>• The chairman directed SJPNL to resolve issues of NOC and start construction work by 30/06/2021.</li> </ul>
	Proposal for Septage Management under AMRUT-mission for the management of faecal sludge and septage management including drains contributing sewage into Ashwani Khad.	<ul style="list-style-type: none"> <li>• Construction work is 40% complete.</li> <li>• The work shall be completed by July, 2021.</li> </ul>	<ul style="list-style-type: none"> <li>• The Chairman directed that the work on site should be started immediately and completed by 31.07.2021.</li> </ul>
	Proposal for improving the water quality of Ashwani Khad by installing various components, for the rejuvenation of water sources by improving the purity of water of Natural Nallahs by Phytoid Treatment at Ashwani Khad, Sanjuli-Malyana-Chamyana Khad, Shimla project.	<ul style="list-style-type: none"> <li>• SJPNL submitted that the proposal was formulated but could not be initiated because of high cost.</li> </ul>	<ul style="list-style-type: none"> <li>• The chairman directed SPJPNL to consult with Urban Development Department and Jal Shakti Vibhag w.r.t. the installation of phytoremediation project and submit the proposal of same by 30/06/2021.</li> <li>• Further it was directed that Pr. Secretary (EST) to GoHP and Pr. Secretary (UD) shall note down all the issues pertaining to SJPNL and closely monitor and ensure the compliance of same.</li> </ul>

2.	Forest Department	Plantation proposal and Construction of Check Dams.	<ul style="list-style-type: none"> <li>• 11,000 plants have been planted in FY 2020-21 (70-80% survival).</li> <li>• Construction of Check Dams completed.</li> </ul>	The compliance was noted.
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#### 5. BEAS Stretch (Priority V) :-

Sr. No.	Organization Responsible	Work proposed for Execution (In the Catchment Area)	Latest Status	Decision
1.	Jal Shakti Vibhag & Urban Development	<p>I. Proposal for Sewerage Scheme in Rangri, Manali, District- Kullu.</p> <p>II. Proposal for Sewerage Scheme in Marhi, District- Kullu.</p> <p>III. Proposal for the expansion of existing STP in Manali, installation of New STPs in Manali.</p>	<p>I. The work has been included under AFD as per GoHP decision. The consultant appointed by AFD is carrying out survey work.</p> <p>II. STP work completed and 35 shops connected. Tourism Department has to deposit the funds for generator set (Rs. 23 Lakh) and for construction of boundary wall (Rs. 18.06 lakh) for which estimates stands submitted. The SOP' has to be arranged by Tourism Department to make the plant functional.</p> <p>III. The work of upgradation of the existing STP is in progress and will be completed by September, 2021.</p>	<p>I. The chairman directed that Secretary (JSV) to GoHP shall look into the matter and the work shall be expedited and JSV shall submit latest progress report by 31/08/2021.</p> <p>II. Chairman directed Tourism department to make the plant operational by 31/07/2021 in co-ordination with JSV.</p> <p>III. The work may be completed by 30.09.2021.</p>

Sr. No.	Organization Responsible	Work proposed for Execution (In the Catchment Area)	Latest Status	Decision
		<p>IV. Proposal for Sewerage Scheme in Kullu Town, District-Kullu (Zone-I).</p> <p>V. Proposal for Sewerage Scheme in Kullu Town, District-Kullu (Zone-II).</p> <p>VI. Proposal for Sewerage Scheme in Kullu Town, District-Kullu (Zone-III).</p> <p>VII. Proposal for Sewerage Scheme in Bhunter Town, District-Kullu (Zone-III).</p>	<p><b>IV&amp;V.</b> It was appraised that STP Bhoothnath (Kullu-Zone-I) at times gets non-compliant.</p> <p><b>VI &amp; VII</b> The work of STPs (Kullu Zone -III and Bhunter Zone-III) completed. The sample of STP Sarabai was found non-compliant for the month of April, 2021 and show cause issued. E-n-C, JSV appraised that due to some fault, the aerator was non-functional during which the sample was collected. The aerator has been repaired and the plant is again prescribing the outlet norms.</p>	<p><b>IV &amp; V.</b> EnC Jal Shakti Vibhag to pursue the matter and submit a fact finding report w.r.t. non-compliance of STP Bhoothnath and ensure it is compliant at all times in future.</p> <p><b>VI &amp; VII.</b> The STPs which are consistently not complying shall be monitored and functioning shall be improved by JSV or else it could write action against erring officials.</p>
		Proposal for the expansion of existing STPs and installation of New STPs (District-Mandi).	<ul style="list-style-type: none"> <li>• The laying of sewer line is in progress.</li> <li>• Main Line: 3.200 KM out of 18.172 KM.</li> <li>• Network: 7.500 KM out of 44.253 Km.</li> <li>• Household Sewerage Connections:               <ul style="list-style-type: none"> <li>- Out of total 4509 connections, 5191 connections sanctioned and 5191 connections released.</li> <li>- Work for STPs awarded.</li> </ul> </li> </ul>	The Chairman directed to expedite the work and complete by 31/12/2021.
	Jal Shakti Vibhag	Proposal for sewer connection and sewer line up-gradation at	<ul style="list-style-type: none"> <li>• STP commissioned and additional work to improve connectivity in progress. The work will likely be</li> </ul>	<ul style="list-style-type: none"> <li>• The chairman directed Urban Development</li> </ul>

Sr. No.	Organization Responsible	Work proposed for Execution (In the Catchment Area)	Latest Status	Decision
		Nadaun(District-Hamirpur).	<p>completed by September, 2021 in all respects.</p> <ul style="list-style-type: none"> <li>Household Sewerage Connections:               <ul style="list-style-type: none"> <li>Out of total 1560 connections, 155 connections sanctioned and 155 connections released.</li> </ul> </li> </ul>	<p>Department and Jal Shakti Vibhag to ensure that all the households of MC Nadaun are connected by 30/09/2021.</p>
		Proposal for installation of STP (1.38 MLD) at Dehra, District-Kangra.	<ul style="list-style-type: none"> <li>STP commissioned and running smoothly. Sewer network is progress in some pockets and connections are being released.</li> <li>Household Sewerage Connections:               <ul style="list-style-type: none"> <li>Out of total 850 connections, 506 connections sanctioned and 380 connections released.</li> </ul> </li> </ul>	<ul style="list-style-type: none"> <li>Urban Development Department and Jal Shakti Vibhag to ensure that all the households of MC Dehra are connected by 31/07/2021.</li> </ul>
2.	Urban Development Department Mandi.	Proposal for up-gradation of Solid Management Facility for Mandi.	<ul style="list-style-type: none"> <li>Due to huge quantity of legacy waste at MC Mandi site, the legacy waste clearing is outsourced to pvt agency M/s JBR Technologies.</li> <li>Agreement shall be signed and legacy waste shall be cleared within 18 months.</li> </ul>	<ul style="list-style-type: none"> <li>The chairman directed that Urban Development Department to start the work of treatment of legacy waste by 30/06/2021.</li> <li>Urban Development Deptt. shall submit the report to HPSPCB regarding the quantity of Legacy Waste cleared on monthly basis starting from 1/07/2021.</li> </ul>
3.	Department of Industries.	Proposal for installation of STP (60 KLD) at Industrial area, Kullu.	<ul style="list-style-type: none"> <li>The work is under progress</li> <li>Platform for STP has been completed.</li> <li>Design of Control Room-cum-J.E. room is in progress.</li> <li>The work shall be completed by 31.08.2021.</li> </ul>	<ul style="list-style-type: none"> <li>The chairman directed the Director, Industries to complete the work and commission STP by 31/08/2021.</li> </ul>

Sr. No.	Organization Responsible	Work proposed for Execution (In the Catchment Area)	Latest Status	Decision
		De-sludging of Septic Tanks for Industrial Area, Mandi (District-Mandi).	<ul style="list-style-type: none"> <li>The work has been completed.</li> </ul>	The chairman directed to ensure regular cleaning of septic tanks.
4.	Forest Department	<ul style="list-style-type: none"> <li>Proposal for Plantation (Kullu) by Forest Department</li> <li>Proposal for Soil Conservation and Plantation (District- Mandi).</li> <li>Proposal for Plantation (District- Hamirpur)</li> <li>Proposal for Plantation (District- Kangra)</li> </ul>	<ul style="list-style-type: none"> <li>Total 39,900 plants have been planted in FY 2020-21.</li> <li>Construction of check dams has been completed. Total 350 soil conservation structures has been constructed since 2019.</li> </ul>	The compliance was noted.

#### 6. GIRI Stretch (Priority V):-

Sr. No.	Organization Responsible	Work proposed for Execution (In the Catchment Area)	Existing Status	Decision
1.	Jal Shakti Vibhag	Installation of three STPs in these areas i.e. one at Theog and two at Kotkhai.	<p><b>STP Kotkhai (Zone 2nd and 3rd)</b></p> <ul style="list-style-type: none"> <li>Work for shifting of water supply awarded on 01-10-2020 and out of 13 km pipe line, work completed in 2.5 km.</li> <li>The work will likely be completed by September 2021.</li> <li>Household Sewerage Connections:</li> <li>In Zone – 1 out of 37 connection, 18 connections sanctioned and 18 connections released.</li> </ul>	<ul style="list-style-type: none"> <li>The chairman directed Jal Shakti Vibhag and Urban Development Department to ensure that each household is connected by 30.09.2021.</li> <li>JSV to ensure that the work of shifting of water supply scheme shall be completed by 30/09/2021.</li> <li>JSV to ensure that</li> </ul>

Sr. No.	Organization Responsible	Work proposed for Execution (In the Catchment Area)	Existing Status	Decision
			<p><b>STP Theog</b></p> <ul style="list-style-type: none"> <li>The STP has been fully constructed.</li> <li>There is land dispute in a stretch of 30 to 40 mtr in the alignment of main trunk sewer. The department has made efforts to resolve the same by involving the elected member, but the dispute could not be resolved. Therefore, the matter has been referred to SDM – Theog.</li> </ul>	the work related to network laying for STP at Theog should be pursued with local administration in the time bound manner and shall be completed by 31/07/2021.
2.	Forest Department	Plantation proposal. The proposal is of 0.73 crore	<ul style="list-style-type: none"> <li>Total 3300 plants planted in FY 2019-20 (85% survival).</li> <li>Total 4400 plants have been planted in FY 2020-21 (80-90% survival).</li> </ul>	• The compliance was noted.

#### 7. PABBAR Stretch (Priority V):-

Sr. No.	Organization Responsible	Work proposed for Execution (In the Catchment Area)	Existing Status	Decision
1.	Department of Urban Development.	Proposed facility for setting up of common SWM facility for areas Rohroo, Jubbal, Hatkoti and other areas.	<p><b>NP Jubbal:</b></p> <ul style="list-style-type: none"> <li>8 pits constructed.</li> <li>MRF under process. 850 kg plastic waste segregated/collected</li> </ul> <p><b>MC Rohroo</b></p> <ul style="list-style-type: none"> <li>6 composting pits constructed.</li> <li>1400kg plastic waste segregated/collected for co-processing</li> <li>Land Parcel for setting SWM facility under transfer and is pending with Nodal Officer (FCA), Forest Deptt.</li> </ul>	<ul style="list-style-type: none"> <li>The chairman directed Urban Development Deptt. to submit the report w.r.t. the legacy waste at these processing sites and clear the legacy waste.</li> <li>The UD Department shall submit regular report to HPSPCB.</li> <li>The land transfer issue shall be taken up on priority and report to be submitted by 31/07/2021.</li> </ul>

Sr. No.	Organization Responsible	Work proposed for Execution (In the Catchment Area)	Existing Status	Decision
2.	Forest Department	Plantation proposal.	<ul style="list-style-type: none"><li>• Total 3300 plants planted for 2019-20 (90% survival).</li><li>• Total 7700 plants have been planted in FY 2020-21 (90% survival).</li></ul>	<ul style="list-style-type: none"><li>• The compliance was noted.</li></ul>



**Section II. DECISIONS TAKEN AND DIRECTIONS ISSUED ON AIR QUALITY CONCERNS AS PER HON'BLE NGT ORDER SIN  
CONTEXT OF NON ATTAINMENT TOWNS (OA no. 681/2018)**

The status of implementation of action plan is as below:

**A. Vehicles**

Sr. No.	Organization Responsible	Work proposed for Execution (In the Catchment Area)	Existing Status	Directions
1.	Transport Department	Restriction on plying and phasing out of 15 years old commercial diesel driven vehicles.	<ul style="list-style-type: none"> <li>The Ministry of Road Transport &amp; Highways Govt. of India has recently notified draft rules for vehicle scrapping policy on 15-03-21.</li> <li>This policy shall be aimed to phase out old and unfit vehicles. This will help encourage fuel-efficient and environment-friendly vehicles thereby reducing vehicular pollution and oil import bills. There is a provision in the policy to phase out 15 years/20 years old vehicles.</li> <li>The provisions of the final policy shall be implemented in the State.</li> <li>De-registration policy of 10 years old diesel commercial vehicles (purchased from outside the State) has been implemented in the entire State.</li> </ul>	<ul style="list-style-type: none"> <li>The chairman directed that matter may be again taken up with Ministry of Road, Transport and Highway in a time bound manner and adopted as and when notified by GOI.</li> <li>Town wise progress w.r.t. implementation of State De-Registration policy of 10 year old diesel commercial vehicles to be submitted to HPSPCB in every month.</li> </ul>
2.	Transport Department	Ban on registration of	<ul style="list-style-type: none"> <li>It is submitted that as per decision taken by STA in its meeting held on 15-01-2019, a proposal to ban diesel driven rickshaws has</li> </ul>	<ul style="list-style-type: none"> <li>The chairman directed Transport Department that Non-Attainment</li> </ul>

	Diesel driven auto rickshaw/Tempo	<ul style="list-style-type: none"> <li>already been sent to Govt. vide this office letter dated 28-02-2019.</li> <li>Meanwhile in order to comply with the directions of Hon'ble NGT, no new permit of diesel driven auto rickshaws was granted in seven Non-Attainment towns since Jan 2019.</li> <li>Progress on registration of e-rickshaw</li> </ul> <table border="1" data-bbox="986 984 1157 1855"> <thead> <tr> <th>Town</th> <th>Permission granted/registered</th> </tr> </thead> <tbody> <tr> <td>Paonta Sahib</td> <td>170/153</td> </tr> <tr> <td>Sundernagar</td> <td>2/1</td> </tr> </tbody> </table>	Town	Permission granted/registered	Paonta Sahib	170/153	Sundernagar	2/1	Town wise specific progress of replacement of old rickshaws with new rickshaws to be provided to HPSPCB on monthly basis.												
Town	Permission granted/registered																				
Paonta Sahib	170/153																				
Sundernagar	2/1																				
3.	Regular checking of Vehicular emission and issue of Pollution under Control Certificate (PUC)	<ul style="list-style-type: none"> <li>During the period 01-01-2021 to 31-05-2021 the detail of polluted vehicles challaned in seven non-attainment cities is as under:</li> </ul> <table border="1" data-bbox="518 1065 865 1776"> <thead> <tr> <th>Town</th> <th>No of challan</th> </tr> </thead> <tbody> <tr> <td>Paonta</td> <td>20</td> </tr> <tr> <td>Kala Amb</td> <td>23</td> </tr> <tr> <td>Baddi</td> <td>20</td> </tr> <tr> <td>Nalagarh</td> <td>26</td> </tr> <tr> <td>Parwanoo</td> <td>872</td> </tr> <tr> <td>Danttal</td> <td>108</td> </tr> <tr> <td>Sundernagar</td> <td>-</td> </tr> <tr> <td><b>Total</b></td> <td><b>1069</b></td> </tr> </tbody> </table>	Town	No of challan	Paonta	20	Kala Amb	23	Baddi	20	Nalagarh	26	Parwanoo	872	Danttal	108	Sundernagar	-	<b>Total</b>	<b>1069</b>	<ul style="list-style-type: none"> <li>The chairman directed that town wise progress w.r.t. pollution checks conducted and challans made in all Non-Attainment towns to be submitted to HPSPCB from time to time.</li> <li>Transport Department to verify and update the progress related to Non-Attainment Town Sundernagar submit progress by 30/06/2021.</li> </ul>
Town	No of challan																				
Paonta	20																				
Kala Amb	23																				
Baddi	20																				
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Parwanoo	872																				
Danttal	108																				
Sundernagar	-																				
<b>Total</b>	<b>1069</b>																				
4.	Promotion and Operationalization of E-rickshaw/Tempo.	<ul style="list-style-type: none"> <li>Existing owners of Auto rickshaws are being educated/ aware at the RTO's premises to purchase e-rickshaw or replace auto rickshaw with e-rickshaws. But as per information received from field offices, no person has applied for replacement of auto rickshaw in seven Non-Attainment towns during the above period.</li> <li>However, 172 new permit has been granted for e-rickshaw out of which 154 has been registered, detail is as under.</li> </ul>	<ul style="list-style-type: none"> <li>The chairman further directed Transport department that Non-Attainment Town wise specific progress of replacement of old rickshaws with new e-rickshaws to be provided to HPSPCB by on monthly basis and efforts shall be</li> </ul>																		

	<table border="1"> <tr> <td data-bbox="1316 960 1388 1302"><b>Town</b></td> <td data-bbox="1316 1302 1388 1908"><b>Permission granted/registered</b></td> </tr> <tr> <td data-bbox="1252 960 1316 1302">Paonta Sahib</td> <td data-bbox="1252 1302 1316 1908">170/153</td> </tr> <tr> <td data-bbox="1197 960 1252 1302">Sundernagar</td> <td data-bbox="1197 1302 1252 1908">2/1</td> </tr> </table>	<b>Town</b>	<b>Permission granted/registered</b>	Paonta Sahib	170/153	Sundernagar	2/1	made for registration of e-rickshaw in all other Non-Attainment Towns.												
<b>Town</b>	<b>Permission granted/registered</b>																			
Paonta Sahib	170/153																			
Sundernagar	2/1																			
5.	<p>Transport Department + Traffic Police</p> <p>Monitoring on vehicle fitness.</p> <ul style="list-style-type: none"> <li>• RTOs has been directed to carry out checking with a focus to check vehicle plying without fitness certificate. As a result of which during 1-01-2021 to 31-05-2021, 47 vehicles has been challaned for the offence without fitness detail is as under:</li> </ul> <table border="1"> <thead> <tr> <th>Town</th> <th>No of challan</th> </tr> </thead> <tbody> <tr> <td>Paonta</td> <td>4</td> </tr> <tr> <td>Kala Amb</td> <td>-</td> </tr> <tr> <td>Baddi</td> <td>6</td> </tr> <tr> <td>Nalagarh</td> <td>10</td> </tr> <tr> <td>Parwanoo</td> <td>27</td> </tr> <tr> <td>Darital</td> <td>-</td> </tr> <tr> <td>Sundernagar</td> <td>-</td> </tr> <tr> <td><b>Total</b></td> <td><b>47</b></td> </tr> </tbody> </table> <ul style="list-style-type: none"> <li>• MoRTH has extended the validity period of fitness of vehicles upto 30.06.2021.</li> <li>• <b>Inspection and certification Centre, Baddi</b></li> <li>• Due to land issues, the redesigning of the proposal is under process.</li> <li>• <b>Mobile Automatic Testing Station</b></li> <li>• Draft tender document has been sent to govt. for approval/ vetting on dated 20-03-2021.</li> </ul>	Town	No of challan	Paonta	4	Kala Amb	-	Baddi	6	Nalagarh	10	Parwanoo	27	Darital	-	Sundernagar	-	<b>Total</b>	<b>47</b>	<ul style="list-style-type: none"> <li>• The chairman directed that Transport Department shall ensure that monitoring of the vehicles are done every month in these Non-Attainment Towns and Town-wise report be submitted on monthly basis.</li> <li>• The chairman also directed that the work related to Inspection and certification Centre, Baddi should be expedited and report in this regard shall be submitted by 31/07/2021.</li> <li>• The Department shall submit the latest report w.r.t. integration of PCCs, with online software on monthly basis.</li> <li>• The work regarding Mobile Automatic Testing Station is to be expedited and progress may be submitted by 31/07/2021.</li> </ul>
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Sundernagar	-																			
<b>Total</b>	<b>47</b>																			

			<p style="text-align: center;"><b>Pollution Check Centre</b></p> <ul style="list-style-type: none"> <li>Town-wise detail of PUC issued through online VAHAN software w.e.f. 1-11-2020 to 31-05-2021 is as under:</li> </ul> <table border="1" data-bbox="869 994 1225 1847"> <thead> <tr> <th>Town</th> <th>PUC issued</th> </tr> </thead> <tbody> <tr> <td>Paonta Sahib</td> <td>10623</td> </tr> <tr> <td>Kala Amb</td> <td>2141</td> </tr> <tr> <td>Baddi</td> <td>11228</td> </tr> <tr> <td>Nalagarh</td> <td>7742</td> </tr> <tr> <td>Parwanoo</td> <td>2932</td> </tr> <tr> <td>Damtal</td> <td>1807</td> </tr> <tr> <td>Sundernagar</td> <td>3329</td> </tr> </tbody> </table> <ul style="list-style-type: none"> <li>As per the directions of MoRTH, Department of Transport has organized one month extensive awareness programme on road safety in the entire state w.e.f. 18th January to 17th February 2021 with a special focus for awareness on air pollution.</li> <li>Various awareness programme were organized for sensitizing the general public, taxi operator and truck operators.</li> <li>The detail of awareness programme in seven Non-Attainment Towns are as under:</li> </ul>	Town	PUC issued	Paonta Sahib	10623	Kala Amb	2141	Baddi	11228	Nalagarh	7742	Parwanoo	2932	Damtal	1807	Sundernagar	3329	
Town	PUC issued																			
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6.	<p>Transport Department + Traffic Police</p>	<p>Launch Public awareness campaign for air pollution control, vehicle maintenance, minimizing use of personal vehicle, etc.</p>	<ul style="list-style-type: none"> <li>Transport Department to carry out mass awareness programmes in each Non-Attainment Towns with special focus on left out Non-Attainment Towns by September, 2021 and submit town-wise progress report to HPSPCB.</li> </ul>																	

		<table border="1"> <thead> <tr> <th>Town</th> <th>No of awareness Programme</th> </tr> </thead> <tbody> <tr> <td>Paonta Sahib</td> <td>4</td> </tr> <tr> <td>Kala Amb</td> <td>3</td> </tr> <tr> <td>Baddi</td> <td>1</td> </tr> <tr> <td>Nalagarh</td> <td>2</td> </tr> <tr> <td>Parwanoo</td> <td>-</td> </tr> <tr> <td>Darntal</td> <td>-</td> </tr> <tr> <td>Sundernagar</td> <td>2</td> </tr> <tr> <td><b>Total</b></td> <td><b>12</b></td> </tr> </tbody> </table>	Town	No of awareness Programme	Paonta Sahib	4	Kala Amb	3	Baddi	1	Nalagarh	2	Parwanoo	-	Darntal	-	Sundernagar	2	<b>Total</b>	<b>12</b>	
Town	No of awareness Programme																				
Paonta Sahib	4																				
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Sundernagar	2																				
<b>Total</b>	<b>12</b>																				
7.	<p>Restriction on movement of goods vehicles in certain areas during day time and peak hours.</p>	<ul style="list-style-type: none"> <li>• <b>Baddi &amp; Nalagarh:</b> Traffic Management plan is already notified. Detail are as under: <ul style="list-style-type: none"> <li>• Restriction of heavy goods vehicles (Nalagarh to Baddi): 5:30 PM to 8:00 PM.</li> <li>• Other restrictions: <ol style="list-style-type: none"> <li>8.00 am to 8.00 PM Sai Road Baddi via Red light</li> <li>8.30 AM to 10.00 AM Sai Road Baddi via bye pass</li> <li>5.00 PM to 08.00 PM Sai Road Baddi via bye pass.</li> </ol> </li> <li>• <b>Kala Amb:</b> As per report received from RTO Sirmour the movement of heavy vehicles has been restricted at Kala Amb town between 9.00 AM to 11.00 AM and 3.00 PM to 9.00 PM.</li> <li>• <b>Poanta Sahib</b> Movement of vehicle carrying mining material has already been restricted towards the state of Ultrahand between 5.00 AM to 9.00 PM and a committee of the stakeholder department has been constituted to chalk out the strategy for parking, diversion and proper traffic plan in both Kala Amb and Poanta Sahib. A meeting to finalise the plan has been convened on 17-06-2021.</li> </ul> </li> </ul>	<ul style="list-style-type: none"> <li>• The Chairman directed that Town-wise specific plan for regulation of Heavy goods vehicle may be implemented and Town-wise progress be submitted to HPSPCB w.r.t violation caused and challans issued.</li> <li>• Transport Department to pursue the matter and ensure the reports are received for Non-Attainment Town Parwanoo and Darntal by 30/06/2021.</li> </ul>																		
Municipal Council, Transport and Traffic Police Department																					

		<p>Sundernagar: SDM</p> <ul style="list-style-type: none"> <li>• <b>Sundernagar</b> has initiated the process for regulation of traffic movement in the town as a result of which a meeting of all stakeholders was convened on 19-02-2021.</li> <li>• <b>Parwanoo</b>: Report awaited</li> <li>• <b>Damtal</b>: Report not yet received.</li> </ul>																												
<p>8.</p> <p>Transport Department + Traffic Police</p>	<p>Ensuring commercial vehicles carrying husk, sand, construction debris etc. are properly covered.</p>	<ul style="list-style-type: none"> <li>• In order to comply with the provisions of Rule 138 B of the Central Motor vehicle Rules 1989, whereby it has been mandatory that all goods vehicles shall carry goods in closed body of the vehicles or container and if it is necessary to carry goods in open body, the goods shall be covered by using appropriate cover like tarpaulin or any other suitable material.</li> <li>• RTOs are strictly implementing the rules ibid.</li> <li>• The detail of vehicle checked and challaned in seven non-attainment cities from 1-01-2021 to 31-05-2021 is as under:</li> </ul> <table border="1" data-bbox="311 987 710 1855"> <thead> <tr> <th>Town</th> <th>Vehicle checked</th> <th>Challan</th> </tr> </thead> <tbody> <tr> <td>Paonta Sahib</td> <td>83</td> <td>-</td> </tr> <tr> <td>Kala Amb</td> <td>42</td> <td>-</td> </tr> <tr> <td>Baddi</td> <td>129</td> <td>6</td> </tr> <tr> <td>Nalagarh</td> <td>131</td> <td>-</td> </tr> <tr> <td>Parwanoo</td> <td>2187</td> <td>27</td> </tr> <tr> <td>Damtal</td> <td>950</td> <td>12</td> </tr> <tr> <td>Sundernagar</td> <td>-</td> <td>-</td> </tr> <tr> <td><b>Total</b></td> <td><b>3542</b></td> <td><b>45</b></td> </tr> </tbody> </table> <ul style="list-style-type: none"> <li>• <b>Baddi &amp; Nalagarh</b>: Traffic Management plan is already notified. Detail are as under:</li> </ul>	Town	Vehicle checked	Challan	Paonta Sahib	83	-	Kala Amb	42	-	Baddi	129	6	Nalagarh	131	-	Parwanoo	2187	27	Damtal	950	12	Sundernagar	-	-	<b>Total</b>	<b>3542</b>	<b>45</b>	<ul style="list-style-type: none"> <li>• Department of Transport shall take strict action against violators.</li> <li>• Report shall be shared with HPSPCB on monthly and town wise basis.</li> <li>• Transport Department to verify and update the progress related to Non-Attainment Town Sundernagar by 30/06/2021.</li> </ul>
Town	Vehicle checked	Challan																												
Paonta Sahib	83	-																												
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Sundernagar	-	-																												
<b>Total</b>	<b>3542</b>	<b>45</b>																												
<p>9.</p> <p>Local Administration</p>	<p>Good traffic management</p>	<ul style="list-style-type: none"> <li>• <b>Baddi &amp; Nalagarh</b>: Traffic Management plan is already notified. Detail are as under:</li> </ul>	<ul style="list-style-type: none"> <li>• The Chairman directed that Town-wise specific plan for regulation of</li> </ul>																											

	, Traffic Police and Transport Department	including redirection of traffic movement	<ul style="list-style-type: none"> <li>• Restriction of heavy goods vehicles (Nalagarh to Baddi): 5:30 PM to 8:00 PM.</li> <li>• Other restrictions: <ul style="list-style-type: none"> <li>i) 8:00 am to 8:00 PM Sai Road Baddi via Red light</li> <li>ii) 8:30 AM to 10.00 AM Sai Road Baddi via bye pass</li> <li>iii) 5.00 PM to 08.00 PM Sai Road Baddi via bye pass.</li> </ul> </li> <li>• <b>Kala Amb:</b> As per report received from RTO Sirmour the movement of heavy vehicles has been restricted at Kala Amb town between 9.00 AM to 11.00 AM and 3.00 PM to 9.00 PM.</li> <li>• <b>Poanta Sahib</b> Movement of vehicle carrying mining material has already been restricted towards the state of Ultrahand department 5.00 AM to 9.00 PM and a committee of the stakeholder department has been constituted to chalk out the strategy for parking, diversion and proper traffic plan in both Kala Amb and Poanta Sahib. A meeting to finalise the plan has been convened on 17-06-2021. Sundernagar: SDM</li> <li>• <b>Sundernagar</b> has initiated the process for regulation of traffic movement in the town as a result of which a meeting of all stakeholders was convened on 19-02-2021.</li> <li>• <b>Parwanoo:</b> Report awaited</li> <li>• <b>Damtal:</b> Report not yet received.</li> </ul>	<p>Heavy goods vehicle may be implemented and Town-wise progress be submitted to HPSPCB w.r.t. violation caused and challans issued.</p> <ul style="list-style-type: none"> <li>• Transport Department to pursue the matter and ensure the reports are received for Non-Attainment Town Parwanoo and Damtal by 30/06/2021.</li> </ul>
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10.	Municipal Council and Traffic Police	Prevent parking of vehicles in the non-designated areas	Town		Capacity	Status of Work																			
			Baddi	550	Completed																				
			Nalagarh	120	The previous proposed site for construction of parking near Palika rest House has been changed due to non-viability. Now MC Nalagarh decided to construct parking at HRTC old bus stand site which is on MC Land. The existing bus stand is going to shift to their new location. The tender for preparation of DPR has been invited on dated 03.06.2021. Bid opening date is 29.06.2021.																				
			Parwanoo	250	Completed																				
				150	Completed																				
			Sundernagar	320	Completed																				
			Sundernagar	350	The work of plinth beam is completed and slab work is in progress. Target date of completion Jul-21																				
			Paonta Sahib		No demand by the MC for Construction of Parking.																				
			<table border="1"> <thead> <tr> <th colspan="2">Idle parking Challans Conducted by Police Dep.</th> </tr> <tr> <th>Town</th> <th>Capacity</th> </tr> </thead> <tbody> <tr> <td>Baddi</td> <td>3074</td> </tr> <tr> <td>Nalagarh</td> <td></td> </tr> <tr> <td>Parwanoo</td> <td>290</td> </tr> <tr> <td>Sundernagar</td> <td>1684</td> </tr> <tr> <td>Paonta Sahib</td> <td></td> </tr> <tr> <td>Kala Amb</td> <td>834</td> </tr> <tr> <td>Darital</td> <td>28</td> </tr> </tbody> </table>				Idle parking Challans Conducted by Police Dep.		Town	Capacity	Baddi	3074	Nalagarh		Parwanoo	290	Sundernagar	1684	Paonta Sahib		Kala Amb	834	Darital	28	<ul style="list-style-type: none"> <li>The Chairman directed Urban Development Department, Local Administration, IG of Police (Traffic Police) &amp; Transport Department to submit town wise Monthly reports of the Idle parking Challans issued in each Non-Attainment Town to HPSPCB each month.</li> <li>The work of providing parking facility may be expedited for Nalagarh and Sundernagar and progress shall be submitted by 31/07/2021.</li> </ul>
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## B. Road Dust

Sr. No.	Organization Responsible	Work proposed for Execution (In the Catchment Area)	Existing Status	Directions
1.	NHAI, PWD & Municipal Council	Regular cleaning of road dust, Water spraying on new/kuchha roads through tankers.	<ul style="list-style-type: none"> <li>A committee to evaluate, assess &amp; finalize the technical specification of Road Sweeping Machine has been constituted dated 21.07.2020. The specification has been finalized by the committee in its meeting held on 23.09.2020.</li> <li>The bid has been re-invited on 04.06.2021 as only single bid received. Bid opening date is 18.06.2021.</li> <li>Further it was apprised that Grant in Aid received under the NCAP Programme, funds is being released to Deputy Commissioner Mandi and Solan for purchasing of dust sweeping machine for Non-Attainment Town Sundernagar, Baddi and Nalagarh.</li> <li>Prevention of dust generation:</li> </ul>	<ul style="list-style-type: none"> <li>The chairman directed UD Deptt and BBNDA that the tender work for the procurement of Dust Sweeping machine in Baddi, Nalagarh and Sundernagar to be expedited and latest progress shall be submitted by 30/09/2021.</li> <li>Further, HPSPCB to request concerned DC's (to whom funds is being released for purchasing of dust sweeping machine) to coordinate with Urban Development Department and BBNDA so that dust sweeping machine purchasing could be cost effective and the process</li> </ul>

2.	Public Works Deptt. Municipal Council, BBND A	Metalling of Roads, Berms, Construction of pucca pavement along the roads.	<p>Urban Development Deptt. apprised following:-</p> <table border="1"> <thead> <tr> <th>Town</th> <th>Remarks</th> </tr> </thead> <tbody> <tr> <td>Baddi</td> <td> <ul style="list-style-type: none"> <li>• ₹50 lakhs released dated 2.02.2021.</li> <li>• 800 metre construction of pucca pavement completed</li> </ul> </td> </tr> <tr> <td>Nalagarh</td> <td> <ul style="list-style-type: none"> <li>• 300 metre construction of pucca pavement completed</li> </ul> </td> </tr> <tr> <td>Parwaroo</td> <td> <ul style="list-style-type: none"> <li>• The work of interlocked pavers tiles has been completed</li> </ul> </td> </tr> <tr> <td>Paonta Sahib</td> <td> <ul style="list-style-type: none"> <li>• The work of pavement street has been completed.</li> </ul> </td> </tr> <tr> <td>Sundernagar</td> <td> <ul style="list-style-type: none"> <li>• The metalling &amp; tarring work of road has been completed.</li> </ul> </td> </tr> </tbody> </table>	Town	Remarks	Baddi	<ul style="list-style-type: none"> <li>• ₹50 lakhs released dated 2.02.2021.</li> <li>• 800 metre construction of pucca pavement completed</li> </ul>	Nalagarh	<ul style="list-style-type: none"> <li>• 300 metre construction of pucca pavement completed</li> </ul>	Parwaroo	<ul style="list-style-type: none"> <li>• The work of interlocked pavers tiles has been completed</li> </ul>	Paonta Sahib	<ul style="list-style-type: none"> <li>• The work of pavement street has been completed.</li> </ul>	Sundernagar	<ul style="list-style-type: none"> <li>• The metalling &amp; tarring work of road has been completed.</li> </ul>	<p>could be expedited.</p> <ul style="list-style-type: none"> <li>• The chairman directed concerned authorities HPPWD, Urban local bodies to ensure regular sweeping/ cleaning of road dust and water spraying on new/kuchha roads through tankers and submit progress w.r.t. total roads covered and length of roads cleaned in each Non-Attainment Townon monthly basis.</li> <li>• The chairman directed PWD and UDD to submit town wise progress w.r.t. metalling of roads, berms and construction of pucca pavements of all 7 Non-Attainment towns on monthly basis.</li> <li>• HPPWD to review the status</li> </ul>										
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Municipal Council, Paonta Sahib		No	Twice																							

Name or ULBs	Length of pavement repaired in year 2020-21 (in meters)	Length of pavement to repair (in meters)
Municipal Council, Sunder Nagar	6225	10800
Municipal Council, Parwanoo	No	No
Municipal Council, Baddi	4975	23150
Municipal Council, Nalagarh	825	4000
Municipal Council, Paonta Sahib	850	26000

HPPWD submitted following:-

Name or ULBs	Construction of Berms (km)	Paved pavements (km)
Baddi	3.67	18.50
Nalagarh	6.750	54.300
Parwanoo	-	-
Kala Amb	4	6
PaontaSahib	4.3	4.3
Sundernagar	4.40	0.54
Darital	7.237	7.237

BBNDA submitted that following project are proposed for FY2021-22:

- C/o Pucca berms 1.5km Sikka Chowk to Unichem Chowk, Baddi
- Recarpeting of road from NH-105 to Dr. Raddy upto village Bhud1.75km

of berms and prepare an action plan for the construction of berms in Non-Attainment Town Parwanoo by 31/08/2021.

3.	PWD and Forest Department	Tree plantation along the roads	The plantation Done by HPPWD and Forest Department Town wise is as below :-
4.	Development of green belt in open areas, gardens, parks/ community places, schools & housing societies	<p><b>Baddi</b></p> <ul style="list-style-type: none"> <li>18000 Plants planted in FY2020-21.</li> <li>600 road side plantation by PWD.</li> <li>8800 plants planted in FY 2020-21.</li> </ul> <p><b>Nalagarh</b></p> <ul style="list-style-type: none"> <li>Setting up of Bio-Diversity Park:</li> <li>The work has been completed</li> </ul> <p><b>Parwanoo</b></p> <ul style="list-style-type: none"> <li>1200 plants planted in Parwanoo (Shivloti Temple Ambota to Parwanoo Barrier) in FY 2019-20.</li> <li>750 Plants planted FY 2020-21.</li> <li>No suitable area identified for the construction of Bio-Diversity park in Parwanoo.</li> </ul> <p><b>Paonta Sahib</b></p> <ul style="list-style-type: none"> <li>500 road side plantation by PWD.</li> </ul> <p><b>Development of Eco-Park in Paonta Sahib</b></p> <ul style="list-style-type: none"> <li>Plantation Ornamental &amp; Herbal plants, Shade, Fencing plants, Walking Paths, Improvement in connectivity, Improvement in Water resources,</li> <li>Land levelling, Grass sowing, entrance gate, development of entry area, painting, sitting benches etc.</li> <li>Total 88.77 lakhs spent out of 101.0 lakhs allotted.</li> </ul> <p><b>Kala Amb</b></p> <ul style="list-style-type: none"> <li>Vertical garden in Kala Amb constructed.</li> <li>Road side plantation of 1000 by PWD.</li> </ul> <p><b>Bio-Diversity Park in Kala Amb:</b></p> <ul style="list-style-type: none"> <li>The work has been completed</li> </ul> <p><b>Sundernagar</b></p> <ul style="list-style-type: none"> <li>18,900 plants planted in FY2020-21</li> <li>12036 plants are available in stock for plantation during current FY.</li> <li>900 tall plants will be planted during monsoon season.</li> </ul> <p><b>Damtal</b></p> <ul style="list-style-type: none"> <li>12,878 plants planted in FY 2020-21. Work has been completed.</li> </ul>	<ul style="list-style-type: none"> <li>The compliance was noted and it was further directed that plantation work shall be carried out as per the departmental practice.</li> <li>Further HPPWD shall carry out plantation on the retaining walls too and progress may be submitted accordingly.</li> </ul>

## C. Bio- Mass and Garbage Burning

Sr. No.	Organization Responsible	Work proposed for Execution (In the Catchment Area)	Existing Status				Directions																								
1.	Municipal Council, Agriculture, Horticulture, Forest Deptt. and BDO	Restriction on open burning of municipal solid waste. Biomass, plastic, Agriculture Horticulture waste etc.	<p>* In the meeting of Air Quality Monitoring Committee held on 6.04.2021, Agriculture Department submitted that awareness campaign will be initiated soon to sensitize the farmers to avoid burning of agricultural waste.</p> <table border="1" data-bbox="274 921 1029 1950"> <thead> <tr> <th data-bbox="726 921 821 1105">Name of ULB</th> <th data-bbox="726 1105 821 1316">No. of Challan issued in year 2020-21</th> <th data-bbox="726 1316 821 1500">No. of cases reported in year 2020-21</th> <th data-bbox="726 1500 821 1950">Action Taken</th> </tr> </thead> <tbody> <tr> <td data-bbox="694 921 726 1105">MC, Baddi</td> <td data-bbox="694 1105 726 1316">Nil</td> <td data-bbox="694 1316 726 1500">Nil</td> <td data-bbox="694 1500 726 1950"></td> </tr> <tr> <td data-bbox="662 921 694 1105">MC, Nalagarh</td> <td data-bbox="662 1105 694 1316">Nil</td> <td data-bbox="662 1316 694 1500">Nil</td> <td data-bbox="662 1500 694 1950"></td> </tr> <tr> <td data-bbox="630 921 662 1105">MC, Parwanoo</td> <td data-bbox="630 1105 662 1316">No</td> <td data-bbox="630 1316 662 1500">No</td> <td data-bbox="630 1500 662 1950">Case for burning, fire erupting reported.</td> </tr> <tr> <td data-bbox="518 921 630 1105">MC, Paonta Sahib</td> <td data-bbox="518 1105 630 1316">Nil</td> <td data-bbox="518 1316 630 1500">Nil</td> <td data-bbox="518 1500 630 1950">No case report regarding Bio-Mass burning.</td> </tr> <tr> <td data-bbox="274 921 518 1105">MC, Sundernagar</td> <td data-bbox="274 1105 518 1316">5</td> <td data-bbox="274 1316 518 1500">No</td> <td data-bbox="274 1500 518 1950">MC Paonta has appointed 4 Sanitary Supervisor to report/stop the bio mass burning 5 Nos of fine received ₹ 1000</td> </tr> </tbody> </table>				Name of ULB	No. of Challan issued in year 2020-21	No. of cases reported in year 2020-21	Action Taken	MC, Baddi	Nil	Nil		MC, Nalagarh	Nil	Nil		MC, Parwanoo	No	No	Case for burning, fire erupting reported.	MC, Paonta Sahib	Nil	Nil	No case report regarding Bio-Mass burning.	MC, Sundernagar	5	No	MC Paonta has appointed 4 Sanitary Supervisor to report/stop the bio mass burning 5 Nos of fine received ₹ 1000	<p>* The Chairman directed the concerned authorities - Urban Development Department, Agriculture Department and Horticulture Department to continue the organisation of sensitizing programme/ training camps &amp; ensure that farmers don't practice burning of crop residue and submit Town wise progress including advisory issued.</p>
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<p>Launch extensive drive against open burning of bio-mass, crop residue, garbage, leaves, etc</p>	<ul style="list-style-type: none"> <li>UD Deptt submitted that door to door visits by SHG members done for awareness on source segregation and compliance of other NGT orders by households in Non-Attainment Town Baddi, Nalagarh, Parwanoo, Paonta Sahib &amp; Sundernagar.</li> <li>Agriculture department submitted the following details:-</li> </ul>						<ul style="list-style-type: none"> <li>Concerned authorities Urban Development Department, Agriculture Department and Horticulture Department to carry out IEC activities and submit a town wise report on monthly basis.</li> </ul>	
	2020-21		2021-22		Total farm ers sensitized	Remarks		
	No. of Camps organized	No. of Farmers sensitized	No. of Camps organized	No. of Farmers sensitized				
	Baddi, Nalagarh and Parwanoo	07	630	-	220	850		The training camps
	Kala Amb and Paonta Sahib	20	997	-	230	1227		were not organized
	Sundernagar	03	350	-	150	500		during 2021-22
Damtal	09	432	-	180	612	due to lockdown		
<b>Total</b>	<b>39</b>	<b>2409</b>	<b>-</b>	<b>780</b>	<b>3189</b>			

2.	Municipal Council	Immediate lifting of solid waste generated and cleaning of municipal drains for its disposal	<table border="1"> <thead> <tr> <th data-bbox="1353 1002 1385 1152">Town</th> <th data-bbox="1353 1152 1385 1873"></th> </tr> </thead> <tbody> <tr> <td data-bbox="1166 1002 1353 1152">Baddi</td> <td data-bbox="1166 1152 1353 1873"> <ul style="list-style-type: none"> <li>All the legacy waste of MC Baddi was cleared before handing over the Kenduwal site to M/s JBR Technologies, however the waste collected during construction phase of plant, ie. in last one year, has been accumulated at site. Now, the plant has started operations of processing waste per day.</li> <li>A total 2469 tonne of legacy waste has been processed till May, 2021.</li> </ul> </td> </tr> <tr> <td data-bbox="943 1002 1166 1152">Nalagarh</td> <td data-bbox="943 1152 1166 1873"> <ul style="list-style-type: none"> <li>All the legacy waste from MC Nalagarh 3 site i.e. 2500 ton has been cleared.</li> </ul> </td> </tr> <tr> <td data-bbox="783 1002 943 1152">Parwanoo</td> <td data-bbox="783 1152 943 1873"> <ul style="list-style-type: none"> <li>The entire legacy waste from MC Parwanoo site i.e. 5000 ton has been cleared.</li> <li>Cleaning of municipal drains is done immediately before clogging of same.</li> </ul> </td> </tr> <tr> <td data-bbox="703 1002 783 1152">Paonta Sahib</td> <td data-bbox="703 1152 783 1873"> <ul style="list-style-type: none"> <li>There is no legacy waste at Paonta SWM site.</li> <li>All drains are cleared on daily basis.</li> </ul> </td> </tr> <tr> <td data-bbox="496 1002 703 1152">Sundernaga</td> <td data-bbox="496 1152 703 1873"> <ul style="list-style-type: none"> <li>Approx. 80% of legacy waste has been cleared and only 3000 ton is balance. One trommel machine has been installed at site for clearing of legacy waste through which 10-12 tons is cleared daily.</li> <li>All the municipal drains are cleared on daily basis.</li> </ul> </td> </tr> </tbody> </table>	Town		Baddi	<ul style="list-style-type: none"> <li>All the legacy waste of MC Baddi was cleared before handing over the Kenduwal site to M/s JBR Technologies, however the waste collected during construction phase of plant, ie. in last one year, has been accumulated at site. Now, the plant has started operations of processing waste per day.</li> <li>A total 2469 tonne of legacy waste has been processed till May, 2021.</li> </ul>	Nalagarh	<ul style="list-style-type: none"> <li>All the legacy waste from MC Nalagarh 3 site i.e. 2500 ton has been cleared.</li> </ul>	Parwanoo	<ul style="list-style-type: none"> <li>The entire legacy waste from MC Parwanoo site i.e. 5000 ton has been cleared.</li> <li>Cleaning of municipal drains is done immediately before clogging of same.</li> </ul>	Paonta Sahib	<ul style="list-style-type: none"> <li>There is no legacy waste at Paonta SWM site.</li> <li>All drains are cleared on daily basis.</li> </ul>	Sundernaga	<ul style="list-style-type: none"> <li>Approx. 80% of legacy waste has been cleared and only 3000 ton is balance. One trommel machine has been installed at site for clearing of legacy waste through which 10-12 tons is cleared daily.</li> <li>All the municipal drains are cleared on daily basis.</li> </ul>	<ul style="list-style-type: none"> <li>Urban Development Department, BBND and SADA to expedite the work related to remediation of legacy waste and town-wise progress w.r.t. amount of legacy waste, waste from municipal drains cleared to be submitted to HPSPCB on monthly basis.</li> </ul>
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3.	Municipal Council	Transportation of municipal solid wastes, construction materials and debris in covered system.	<p><b>Construction &amp; demolition waste activities</b></p> <p><b>Baddi</b> MC Baddi has identified and declared C&amp;D waste site at Judkikhurd Ward No. 5 Baddi. The collected C&amp;D waste is being used by the public for filling in the plinth of buildings</p> <p><b>Nalagarh</b> The C&amp; D waste site has notified at Chowwa Wala Nala, Nalagarh.</p> <p><b>Parwanoo</b> MC Parwanoo has a notified C&amp;D waste site in sector-3 manage the generated construction and demolition waste of town. One violator is found in the MC area and one challan is made same day of ₹30,000/-.</p> <p><b>Paonta Sahib</b> The C&amp;D waste site has been declared at Kedarpur Paonta Sahib, moreover in MC Paonta Sahib C&amp;D waste is used by the public for filling in plinth of buildings.</p> <p><b>Sundernagar</b> Five Nos. of C&amp; D waste sites has been declared i.e. are Kuta Grave, Dental College Nr Nagaon Khad, Dumping Site Near Chandpur, Banaik in Ward No. 7 and Ropa in Ward No.10.</p>	<ul style="list-style-type: none"> <li>• The chairman directed Urban Development Department to ensure that the C&amp;D policy is properly enforced by dumping such waste at designated sites only.</li> <li>• The progress related to amount of waste received at the notified C&amp;D sites in each Non-Attainment Town shall be submitted to HPSPCB on monthly basis.</li> <li>• The progress w.r.t. action against vehicles carrying municipal solid waste, construction waste and debris in open in terms of challans be submitted town-wise on monthly basis.</li> </ul>
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4.		Name of ULB	Action Taken
HPSPCB & Municipal Council	Regular check and control of burning of municipal solid waste and display of hoardings.	Baddi	<ul style="list-style-type: none"> <li>MC has appointed supervisor on outsource and also installed CCTV cameras to check and control burning of MSW. Hoarding are already installed to sensitize public regarding open burning of waste.</li> <li>No incident reported in Jan to March, 2021 regarding open burning of waste.</li> </ul>
		Nalagarh	<ul style="list-style-type: none"> <li>Bye-laws have been notified by the ULB on public domain for awareness on not burning waste in open</li> <li>No incident reported in Jan to March, 2021 regarding open burning of waste.</li> </ul>
		Parwanoo	<ul style="list-style-type: none"> <li>Task force of four person has been constituted to check burning of MSW.</li> <li>No incident reported in Jan to March, 2021 regarding open burning of waste.</li> </ul>
		Paonta Sahib	<ul style="list-style-type: none"> <li>Regular checks are conducted.</li> <li>No incident reported in Jan to March, 2021 regarding open burning of waste.</li> </ul>
		Sundernagar	<ul style="list-style-type: none"> <li>Regular checks are conducted.</li> <li>No incident reported in Jan to March, 2021 regarding open burning of waste.</li> </ul>
			<p>Action be taken against illegal burning on a regular basis and latest town wise progress report to be submitted.</p> <p>Rural Development Department in coordination with local panchayats to ensure the compliance w.r.t. control of open burning in Damtal area.</p>

5.	Forest Department	Action Plan to minimise the forest fire	<ul style="list-style-type: none"> <li>The remaining cities have been incorporated after the decision and DFOs of the concerned Forest Divisions were directed to take up plantation, setting up of nature parks/biodiversity parks and removal of chil pine needles and setting up of pine needle based industries in the State.</li> <li>Detailed APO has been requisitioned from the DFOs and suitable sites will be selected in and around these all non-attainment cities during 2021-22.</li> <li>Details of the allotted to the field functionaries during 2020-21 is given as under:</li> </ul> <table border="1" data-bbox="798 921 1037 1921"> <thead> <tr> <th rowspan="2">Under CAMPA (CAMPA)</th> <th colspan="2">Fire 2020-21</th> <th rowspan="2">CSS</th> </tr> <tr> <th colspan="2">(State Plan)</th> </tr> <tr> <td></td> <td>Fin (Rs.)</td> <td>Fin (Rs.) in Lakh</td> <td>Fin (Rs.) in Lakh</td> </tr> </thead> <tbody> <tr> <td>Total</td> <td>32941000</td> <td>14910000</td> <td>26224200</td> </tr> </tbody> </table> <ul style="list-style-type: none"> <li>During 2021-22, also sufficient budget provisions have been made under various Head of Fire Protection for the above activities, the details are also given as under:-</li> </ul> <table border="1" data-bbox="263 921 622 1921"> <thead> <tr> <th>Name of scheme/Head</th> <th>Year</th> <th>Amount in Lakhs</th> </tr> </thead> <tbody> <tr> <td>CAMPA</td> <td>2021-22</td> <td>300.00</td> </tr> <tr> <td>CSS: Forest fire and Management(Centre and State Share)</td> <td>2021-22</td> <td>452.00</td> </tr> <tr> <td>Forest Management(State Share)</td> <td>2021-22</td> <td>214.00</td> </tr> <tr> <td><b>Total Rs.</b></td> <td></td> <td><b>966.00</b></td> </tr> </tbody> </table>	Under CAMPA (CAMPA)	Fire 2020-21		CSS	(State Plan)			Fin (Rs.)	Fin (Rs.) in Lakh	Fin (Rs.) in Lakh	Total	32941000	14910000	26224200	Name of scheme/Head	Year	Amount in Lakhs	CAMPA	2021-22	300.00	CSS: Forest fire and Management(Centre and State Share)	2021-22	452.00	Forest Management(State Share)	2021-22	214.00	<b>Total Rs.</b>		<b>966.00</b>	• The progress was noted.
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Town	No. of inspections conducted in March, 2021	No. of inspections conducted in 2020-2021	Joint Raids conducted with PCB & Transport Authorities	Irregularities found	
Baddi	0	9	0	0	
Nalagarh	0	7	0	0	
Parwanoo	0	6	0	0	
Poanta Sahib	4	32	0	0	
Kala Amb	2	12	0	0	
Sunder Nagar	0	17	0	0	
Damtal	3	23	0	0	
<b>Total</b>	<b>9</b>	<b>106</b>	<b>0</b>	<b>0</b>	

Check on fuel adulteration and random monitoring of fuel quality data

Department of Food & Civil Supply

6.

• The chairman directed the Department of Food and Civil Supplies to conduct inspections of petrol pumps in each non-attainment town and submit town wise report to HPSPCB on monthly basis.

7.	HPSPCB	Source Apportionment, carrying Capacity Study of Non-attainment Towns	Inventorization of domestic fuel sources			
			Cities	Gas Connections issued under Himachal Grihini Suvridha Yojna during March, 2021	Total Gas Connections Issued under Himachal Grihini Suvridha Yojna till March, 2021	Gas Connections issued under Pradhan mantri Ujjwala Yojna
			Parwanoo	0	0	0
			Nalagarh	4	79	87
			Baddi	3	82	53
			Paonta Sahib	0	1519	102
			Kala Amb	0	794	181
			Dam tal	37	308	30
			Sunder Nagar	68	330	70
			Total	112	3112	523
			<b>SA &amp; CC Study</b>			
			<ul style="list-style-type: none"> <li>IIT Kanpur will submit the draft SA Study report by 31st July, 2021.</li> </ul>			
			The chairman directed HPSPCB to expedite the source apportionment and Carrying Capacity studies.			

## D. Up-gradation of Monitoring System

Sr. No.	Organization Responsible	Work proposed for Execution (In the Catchment Area)	Existing Status	Directions
1.	HPSPCB	Installation of One CAAQMS at Baddi.	<ul style="list-style-type: none"> <li>The supply order has been placed by Electronic Development Corporation.</li> </ul>	The Chairman directed HPSPCB to expedite the process of procurement and installation of CAAQMS.
2.		Upgradation of existing NAMP Stations for monitoring of 12 parameters. Financial assistance is awaited from the MoEF&CC/CP CB.	<ul style="list-style-type: none"> <li>As per the decision taken in the AQMC meeting held under the chairmanship of Pr. Secretary (ES&amp;T) to GoHP on dated 6.04.2021, all NAMP stations of all Non-Attainment Towns have been upgraded to 10 parameters (PM10, PM2.5, Nox, SO2, O3, NH3, CO, Pb, As and Ni) by shifting the required instruments.</li> </ul>	<ul style="list-style-type: none"> <li>The progress was noted.</li> </ul>

**SECTION III: Review of Hon'ble NGT Case OA No 593 of 2018 (Paryavaran Suraksha Samiti, treatment of Sewage along Urban and Rural Areas):**

- The nodal department i.e. Jal Shakti Vibhag submitted the revised action plan to GoHP which was further submitted to CPCB on 11.01.2021.
- The Hon'ble NGT in the matter of **OA. No. 593/2017 (Paryavaran Surakshas Samiti) with OA. No. 673/2018 (Polluted River Stretches)** has been disposed off vide order dated **22.02.2021** and following are the observations, recommendations and directions of Hon'ble NGT/GMC/CPCB for further implementation in the State:

Observations/ Recommendations/ directions	Action to be taken by the Authorities/ Departments
<ul style="list-style-type: none"> <li>• The information, regarding river basin in which a particular solid waste management facility is falling, has not been reported (31 Waste processing facilities &amp; 7 Dumpsites in H.P.)</li> </ul>	<ul style="list-style-type: none"> <li>➤ Department of Urban Development</li> <li>➤ Department of Rural Development</li> </ul>
<ul style="list-style-type: none"> <li>• The States/UTs may consider using Hybrid Annuity Model (HAM) as a business model as well as One City One Operator (OCCO) concept, Faecal Sludge and Septage Management (FSSM) Policy, alternative models for treatment of sewage/faecal sludge, decentralized STPs and strengthen the online monitoring system.</li> <li>• Mapping, demarcation and removal of encroachment from flood plain zones of all the rivers. The same be utilized for plantation, creation of bio-diversity parks and constructed wetlands or other recreational purposes, consistent with the environmental concern.</li> </ul>	<ul style="list-style-type: none"> <li>➤ All Deputy Commissioner(s) except District-Sirmour</li> <li>➤ Policy formulation for sewage/faecal sludge and septage management.</li> <li>➤ Jal Shakti Vibhag Shimla Jal Prabandhan Nigam Limited (SJPNL)</li> <li>➤ Department of Forests</li> </ul>
<ul style="list-style-type: none"> <li>• States must ensure optimum utilization of the existing treatment infrastructure and also ensure compliance of the plants with regard to the environment norms.</li> <li>• States may carry condition assessment studies of existing STPs/ sewage infrastructure in a fixed time frame, say another 3 months so as to identify the reasons of suboptimum utilization and dysfunctionality of existing STPs.</li> </ul>	<ul style="list-style-type: none"> <li>➤ Jal Shakti Vibhag Shimla Jal Prabandhan Nigam Limited (SJPNL)</li> <li>➤ Department of Urban Development</li> </ul>
<ul style="list-style-type: none"> <li>• The progress of the projects (STP construction) have to be regularly monitored using appropriate progress monitoring</li> </ul>	<ul style="list-style-type: none"> <li>➤ Jal Shakti Vibhag Shimla Jal Prabandhan Nigam</li> </ul>

mechanism (e.g. creation of WhatsApp group) similar to one established by Madhya Pradesh so that lag in completion of timeline is avoided	Limited (SJPNL)
<ul style="list-style-type: none"> <li>States may have to review the project timelines in detail so as to assess if any further reduction in completion timelines schedule in respect of projects scheduled for completion during the period beyond April 2021.</li> </ul>	<ul style="list-style-type: none"> <li>Jal Shakti Vibhag</li> <li>Shimla Jal Prabandhan Nigam Limited (SJPNL)</li> </ul>
<ul style="list-style-type: none"> <li>No statistics have been given about the gap in generation and treatment of the sewage in rural areas.</li> </ul>	<ul style="list-style-type: none"> <li>Department of Rural Development</li> </ul>
<ul style="list-style-type: none"> <li>The river rejuvenation committees in the States/UTs, as per directions of the Chief Secretaries may perform their obligations accordingly which may be monitored by the Central Monitoring Committee, headed by Secretary, Jal Shakti Vibhag</li> </ul>	<ul style="list-style-type: none"> <li>River Rejuvenation Committee notified vide no. STE-E(3)-29/2018 dated 17.11.2018 under Chairmanship of Pr. Secretary (Env. Sci. &amp; Tech) to GoHP.</li> </ul>
<ul style="list-style-type: none"> <li>To develop an online monitoring system in place to monitor (both quantity and quality of treated water) the health of existing sewerage infrastructure</li> </ul>	<ul style="list-style-type: none"> <li>Jal Shakti Vibhag</li> <li>Shimla Jal Prabandhan Nigam Limited (SJPNL)</li> </ul>
<ul style="list-style-type: none"> <li>To develop a separate paradigm in Urban planning for river cities.</li> </ul>	<ul style="list-style-type: none"> <li>Department of UD</li> <li>Jal Shakti Vibhag</li> <li>Shimla Jal Prabandhan Nigam Limited (SJPNL)</li> </ul>

**Directions:** The Chairman directed that:

- All the concerned departments shall comply with the Hon'ble NGT directions in a time bound manner.
- HPSPCB shall carry condition assessment studies of existing STPs/ sewage infrastructure(s) in the State by engaging 3<sup>rd</sup> party, so as to identify the reasons of suboptimum utilization and dysfunction of existing STPs/sewage infrastructure(s).
- Jal Shakti Vibhag shall carry out study w.r.t. gap in generation and treatment of the sewage in rural areas in the State and submit the report.

- As per the direction of Hon'ble NGT, Town and Country Planning Department shall develop a separate paradigm in urban planning for river oriented cities.
- HPSPCB shall compile progress on the issues above from respective departments.

**SECTION IV: Review of Hon'ble NGT Case OA No 325 of 2015 (Sarvdaman Singh Vs UOI ):-**

Direction of Hon'ble NGT vide order dated 18.11.2020

- All States/UTs may forthwith designate a nodal agency for restoration of water bodies, wherever no such agency has so far been so designated.
- **Under oversight of the Chief Secretaries** of the States/UTs, the designated nodal agency may:
  - i. Hold meeting not later than 31.1.2021 to take stock of the situation and plan further steps, including directions to District authorities for further course of action upto Panchayat levels and to evolve further monitoring mechanism as well as Grievance Redressal Mechanism (GRM).
  - ii. Submit periodical reports to the CPCB/Secretary Jal Shakti, Government of India. First such report may be furnished by 28.02.2021.
- The CMC for monitoring remediation of 351 polluted river stretches, headed by the Secretary, MoJS may monitor the steps for restoration of water bodies by all the States periodically, at least thrice in a year. First such monitoring may take place by 31.03.2021.
- **In compliance of above directions, following action has been taken by State:**
- The State has notified a committee with **Director, Environment Science & Technology** as nodal agency on dated **6.02.2021**.
- 1<sup>st</sup> meeting of the committee was held on **23.02.2021**.
- 1<sup>st</sup> report has been submitted to CPCB by Department of Environment on **26.02.2021**.



**Directions:** The Chairman directed nodal department i.e. Environment Science & Technology to submit the report for approval and further reports shall also be sent after obtaining approval from the chair.

- The chairman directed all the stakeholder departments implementing the Action Plans to put serious efforts in completing the various components of Action Plans and submit the progress report on monthly basis.
- The chairman directed all the stakeholder departments to ensure the fulfillment of all commitments made by the predecessors in the previous meetings held with Chief Secretary to the GoHP and make sure to present the updated status of progress in the next meeting.

The meeting ended with a vote of thanks to and from the Chair.

Approved  
-sd-  
(Anil Khachi)  
Chief Secretary to the  
Government of Himachal Pradesh

No. HPSPLB/NGT/O.A.No.673 of 2018/Volume VII/2021-4169-4286 Dated: 15-7-2021

**Copy forwarded to the following for information as per Hon'ble NGT Order:**

1. The Additional Chief Secretary (Forest) to the GoHP, HP Secretariat, Shimla.
2. The Additional Chief Secretary (Industries) to the GoHP, HP Secretariat, Shimla.
3. The Principal Secretary (PWD) to the GoHP, HP Secretariat, Shimla.
4. The Pr. Chief Conservator of Forests, Himachal Pradesh, Shimla.
5. Secretary (Urban Development), to the GoHP, HP Secretariat, Shimla.
6. The Secretary (Jal Shakti Vibhag), to the GoHP, HP Secretariat, Shimla.
7. All the Deputy Commissioners (H.P).
8. The Member Secretary, Central Pollution Control Board, Parivesh, Bhawan, East Arjun Nagar, Delhi-110032.
9. The Inspector General of Police (TTR), Department of Police, HP, Shimla
10. The Director, Industries, HP Shimla.
11. The Director, Town and Country Planning, HP Shimla
12. The Director, Transport, HP Shimla
13. The Director, Agriculture Department, HP Shimla
14. The Director, Horticulture Department, HP Shimla
15. The Director, Rural Development, HP Shimla.
16. The Director, Environment, Science & Technology, HP Shimla.
17. The Member Secretary, H.P. State Pollution Control Board, Shimla.
18. The Director, Urban Development, HP Shimla.

19. The Director, Directorate of Food and civil Supply, SDA Complex, Kasumpti, Shimla- 09
20. The Chief Executive Officer, Baddi Barotiwala Nalagarh Development Authority, Major District Road 7, Industrial Park Phase , Jharmajri, District Solan, Barotiwala, Himachal Pradesh 174103
21. Engineer-in Chief, Jal Shakti Vibhag, Shimla.
22. Engineer-in Chief, HPPWD, Shimla.
23. The CEO, HIMUDA, HP Shimla
24. The Chairman, SADA, Trilokpur, District- Sirmour (HP)
25. The CEO-cum-Director, Baddi Infrastructure # 0 EPIP-PHASE-1, Jharmajri, Tehsil Baddi, Solan, HP 174103
26. Managing Director, Himachal Road Transport Corporation (HRTC), Shimla
27. The Managing Director, Shimla Jal Prabandhan Nigam Limited (SJPNL), Shimla



**(Apoorv Devgan, IAS)**  
**Member Secretary**  
**H.P. State Pollution Control Board**

Minutes of the meeting held on 26/10/2021 at Ellerslie Committee Room, HP Secretariat, Shimla (H.P.) at 11:00 AM, to review the implementation of Action Plans under the Chairmanship of Sh. Ram Subhag Singh, Chief Secretary to the Government of Himachal Pradesh in compliance of the various orders passed by the Hon'ble NGT in OA No. 673/2018 (Polluted River Stretches), OA. No 681/2018 (Non-attainment cities), O.A No. 593/2017 (Parvavaran Suraksha Samiti), O.A No. 325/2015 (Restoration of water quality of Lakes and Ponds), O.A. No. 360 of 2018 (District Environment Plan), O.A. No. 710 of 2017 (Bio-Medical Waste Management) and O.A. No. 72 of 2020 (COVID-19 Waste Management).

A meeting was held on 26/10/2021 at Ellerslie Committee Room, HP Secretariat, Shimla (H.P.) at 11:00 AM, in compliance of the various orders passed by the Hon'ble NGT in OA No. 673/2018 (Polluted River Stretches) and OA. No. 681/2018 (Non-attainment cities) O.A No. 593/2017 (Paryavaran Suraksha Samiti), O.A No. 325/2015 (Restoration of water quality of Lakes and Ponds), O.A. No. 360 of 2018 (District Environment Plan), O.A. No. 710 of 2017 (Bio-Medical Waste Management) and O.A. No. 72 of 2020 (COVID-19 Waste Management). The List of Officials who attended the meeting is enclosed as **Annexure-I**.

At the outset, Additional Chief Secretary (Env. S&T) – cum – Chairman, HP State Pollution Control Board, welcomed the Chief Secretary and other Officers/officials of State Government and outlined the broad context and agenda of the meeting.

Thereafter, detailed agenda was taken up by the house as below:

#### **Section I DECISIONS TAKEN/DIRECTIONS ISSUED CONCERNING ACTION-POINTS IN CONTEXT OF RIVER REJUVENATION ISSUES (OA No. 673/2018)**

The progress reported by various departments as per directions issued in the last meeting held on 19/06/2021, was reviewed. The Chief Secretary directed all officers to ensure complete compliance of the orders passed by NGT. The following decisions/directions were given by Chief Secretary on the emerging action points:

I. SUKHNA Nallah Stretch (Priority - D):- Parwanoo Town

Sr. No.	Organization Responsible	Work proposed for Execution	Latest Status	Decision Taken
1.	Jal Shakti Vibhag	<b>Sewage Treatment Plant Proposal</b> (2 No of 1 MLD capacity each including laying of sewerage lines in Zone-I and Zone-II in Parwanoo Town. The proposal of 49.82 Crore prepared by Jal Shakti Vibhag.	<p><b>STP (Zone 1):</b></p> <ul style="list-style-type: none"> <li>Civil Structure complete, machinery installed.</li> <li>STP is commissioned.</li> </ul> <p><b>STP (Zone 2):</b></p> <ul style="list-style-type: none"> <li>In principal approval has been received from Integrated Regional Office Shimla vide letter no. F.C./100 dated 26/07/2021. Site clearance work in progress and 45% network laid and shall be laid down completely by March, 2022.</li> <li>1st stage approval granted and application for 2nd stage submitted.</li> </ul>	<ul style="list-style-type: none"> <li>The Chairman directed E-n-C Jal Shakti Vibhag (JSV) to ensure that the STP is operated efficiently and comply the norms.</li> <li>The work of laying of network for STP (Zone 2) shall be expedited.</li> </ul>
2.	HIMUDA, Municipal Council, Parwanoo	<ul style="list-style-type: none"> <li>Sewage Treatment Plant (1 No. of 70 KLD capacity in Sector - 5 Parwanoo) to cater to the additional load of Septic Tanks catering to the residential area.</li> <li>Cleaning and Overhauling of Septic Tanks.</li> </ul>	<ul style="list-style-type: none"> <li>The Sewage Treatment Plant of 70 KLD has been commissioned and is working properly.</li> <li>All the septic tanks have been cleaned.</li> </ul>	<ul style="list-style-type: none"> <li>The Chairman was satisfied with the work and directed that inspections may be carried out regularly.</li> </ul>
4	BBNDA, MC Parwanoo & HPSPCB	For collection, Transportation, Processing and disposal of fresh waste at Baddi Cluster.	<ul style="list-style-type: none"> <li>M/s JBR Technologies (Baddi) Pvt. Ltd. has applied for revised Environment Clearance for processing of 150 TPD with MoEF.</li> <li>Processing of legacy waste is dedicated in night shift.</li> <li>4152 tonnes of legacy waste treated.</li> <li>No requirement for additional tender for processing of legacy waste.</li> <li>ToR for Environment Clearance issued. Public</li> </ul>	<ul style="list-style-type: none"> <li>CEO, BBNDA shall visit all the legacy waste sites in Baddi, Nalagarh &amp; Parwanoo area and submit an assessment report.</li> <li>CEO, BBNDA shall work in mission mode in order to address the issue of legacy waste and ensure zero legacy waste by 25/01/2022.</li> <li>Report may be submitted to HPSPCB regarding the quantity of Legacy Waste cleared on monthly basis.</li> </ul>

Sr. No.	Organization Responsible	Work proposed for Execution	Latest Status	Decision Taken
			Hearing to be conducted.	
5.	Forest Department	Plantation Proposal	<ul style="list-style-type: none"> <li>• 2200 Plants have been planted so far for 2019-20 with about 85% survival.</li> <li>• 4400 Plants have been planted in FY 2020-21 with 80-90% survival.</li> </ul>	The compliance was noted. Chairman directed CEO, BBNDA to conduct the visit of plantation sites in co-ordination with DFO, Nalagarh and submit a report to Additional Chief Secretary (Env. Sci. & Tech) to GoHP with respect to whether fencing is feasible around the plantation area.
6.	MC Parwanoo	Phyto-remediation Proposal on Samtel Nallah	<ul style="list-style-type: none"> <li>• Sample Collected and results are complying to the norms.</li> </ul>	<ul style="list-style-type: none"> <li>• Chairman directed that HPSPCB shall conduct the water quality analysis of the inlet and outlet of the Phyto-remediation project and check the treatment efficiency of the project and compliance status of outlet norms for discharge.</li> </ul>

## 2. River MARKANDA Stretch (Priority II):

Sr. No.	Organization Responsible	Work proposed for Execution	Latest Status	Decision Taken
1.	Jal Shakti Vibhag & Industries Department	Kala Amb and Moginand Area: Laying of Sewerage Network and Pre-treatment of Sewage.	<ul style="list-style-type: none"> <li>• Work in progress.</li> <li>• Pipe Network of 9.63 km out of 21.645 km laid at Moginand.</li> <li>• 70% of the Primary Treatment works completed.</li> <li>• Completion: Likely by December, 2021.</li> </ul>	<ul style="list-style-type: none"> <li>• The Chairman directed Jal Shakti Vibhag to expedite the work of laying of sewerage network and pretreatment of sewage and complete it by 30/11/2021.</li> </ul>
		Trilokpur Area: Laying of Sewerage Network & Setting up of Sewage Treatment Plant. The proposal is of Rs. 26.00 crores.	<ul style="list-style-type: none"> <li>• 7550 mtr out of 8500 mtrs pipe has been laid.</li> <li>• 80% work of the STP completed and E&amp;M equipment have been procured.</li> <li>• Completion: Likely by December, 2021.</li> </ul>	<ul style="list-style-type: none"> <li>• The Chairman directed Jal Shakti Vibhag to expedite the work of laying of sewerage network &amp; Setting up of Sewage Treatment Plant and complete it by 30/11/2021.</li> </ul>

Sr. No.	Organization Responsible	Work proposed for Execution	Latest Status	Decision Taken																				
3.	Department of Industries.	Kala Amb area : Proposal for setting up of CETP.	<ul style="list-style-type: none"> <li>All essential Civil Structures/ Tanks have been completed</li> <li>Finishing work of office/ laboratory building is in progress and shall be completed by 15/10/2021</li> <li>Work of boundary wall completed.</li> <li>Transformer of 200kVA procured. Platform and poles for installation of transformer done.</li> <li>Internal paths, drainages, street lights, gate etc. yet to be done.</li> <li>Project will be ready for trial run (Industrial Part) by 31/10/2021.</li> </ul>	<ul style="list-style-type: none"> <li>The Chairman directed Deputy Commissioner, Sirmaur, H.P. to closely monitor the progress of CETP.</li> </ul>																				
4.	Special Area Development Authority, Kala Amb, District Administration, Rural Development Department.	Proposal for setting up of Solid Waste Management Facility. Final timeline of completion is 31 <sup>st</sup> January, 2021.	<table border="1"> <thead> <tr> <th>Type of waste collected</th> <th>Waste collected Per day (Appx)</th> <th>Waste collected in the month of July, 2021 (Appx.)</th> <th>Disposal of the waste</th> </tr> </thead> <tbody> <tr> <td>Kitchen waste</td> <td>80-90kg</td> <td>2550 kg</td> <td>Dumped into the pits to convert the same into compost.</td> </tr> <tr> <td>Rubbish i.e. Paper, Cardboard, wood, leather, rubbers, glass bottles &amp; used clothes etc.</td> <td>700-800 kg</td> <td>21,350 kg</td> <td>Disposed through rag pickers</td> </tr> <tr> <td>Plastic waste</td> <td>4.5kg</td> <td>115 kg</td> <td>Plastic is being segregated and stored for further hauling</td> </tr> <tr> <td>Mixed waste i.e. Mix of various types of refuse/ mud/ garbage</td> <td>20-25kg</td> <td>525 Kg</td> <td>Mixed waste is being filled at site.</td> </tr> </tbody> </table>	Type of waste collected	Waste collected Per day (Appx)	Waste collected in the month of July, 2021 (Appx.)	Disposal of the waste	Kitchen waste	80-90kg	2550 kg	Dumped into the pits to convert the same into compost.	Rubbish i.e. Paper, Cardboard, wood, leather, rubbers, glass bottles & used clothes etc.	700-800 kg	21,350 kg	Disposed through rag pickers	Plastic waste	4.5kg	115 kg	Plastic is being segregated and stored for further hauling	Mixed waste i.e. Mix of various types of refuse/ mud/ garbage	20-25kg	525 Kg	Mixed waste is being filled at site.	<ul style="list-style-type: none"> <li>The Chairman was satisfied with the work, however directed SADA to submit monthly progress report of waste collected and treated at the facility to HPSPCB on regular basis.</li> <li>Further, Deputy Commissioner, Sirmaur, H.P. shall follow up the Solid Waste Management issues in the area.</li> </ul>
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5.	Forest Department	Plantation Proposal and development of Bio-Diversity Park.	<ul style="list-style-type: none"> <li>9600 plants planted during FY-2020-21 (60% survival).</li> <li><b>Bio-Diversity Park in Kala Amb:</b></li> <li>Work has been completed.</li> </ul>	<ul style="list-style-type: none"> <li>The compliance was noted.</li> <li>Further Forest Department was directed to improve the survival rate of the plants and replace the dead plants with new plants.</li> </ul>																				
6.	Jal Shakti Vibhag	Phyto-remediation Proposal on Jattan Wala Nallah	<p style="text-align: center;"><b>Site 1</b></p> <ul style="list-style-type: none"> <li>Land dispute.</li> </ul> <p style="text-align: center;"><b>Site 2</b></p> <ul style="list-style-type: none"> <li>The phytoremediation project was complete however site got damaged during flash flood in July, 2021.</li> </ul>	<ul style="list-style-type: none"> <li>Chairman directed that E-N-C Jal Shakti Vibhag shall restore the damaged phytoremediation site by 31/01/2022</li> </ul>																				

## 3. River SIRSA Stretch (Priority III):

Sr. No.	Organization Responsible	Work proposed for Execution	Latest Status	Decision Taken																																
1.	Jal Shakti Vibhag and Urban Development Department	Execution of project proposal for sewage management by laying of pipelines and installation and commissioning of STP at Nalagarh.	<ul style="list-style-type: none"> <li>Work for sewerage network connection is in progress.</li> <li>Total connections: 2510</li> <li>Connections sanctioned: 835</li> <li>Connection released: 835</li> </ul>	<ul style="list-style-type: none"> <li>Chairman directed CEO, BBND A to carry out the assessment of the sewerage network and connections and submit the report by 15/11/2021 with respect to realistic figures of total sewerage connections that can be incorporated to STP.</li> <li>Further, 90% to the connections shall be released by 31/12/2021.</li> </ul>																																
		Proper design, execution of Sewerage lines to be incorporated in CETP, Baddi. The cost is Rs. 33.34 crore.	<ul style="list-style-type: none"> <li>Work completed</li> <li>Total connections: 5492 (3744 DPR + 1748 afterwards),</li> <li>Total HH connected: 2938</li> <li>Notices issued under section 141 of MC Act, 1994: 1014</li> <li>Baddi Infrastructure submitted that the average flow of Sewage to STP at CETP for period April 2021 to September, 2021 is</li> </ul> <table border="1"> <thead> <tr> <th>Sr. No.</th> <th>Month</th> <th>Avg. Sewage Flow MLD</th> <th>Avg. Cumulative Sewage Flow</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>April</td> <td>228</td> <td>128</td> </tr> <tr> <td>2</td> <td>May</td> <td>587</td> <td>158</td> </tr> <tr> <td>3</td> <td>June</td> <td>604</td> <td>184</td> </tr> <tr> <td>4</td> <td>July</td> <td>538</td> <td>204</td> </tr> <tr> <td>5</td> <td>August</td> <td>431</td> <td>216</td> </tr> <tr> <td>6</td> <td>September</td> <td>419</td> <td>227</td> </tr> <tr> <td>7</td> <td>October till 25<sup>th</sup></td> <td>280</td> <td>231</td> </tr> </tbody> </table>	Sr. No.	Month	Avg. Sewage Flow MLD	Avg. Cumulative Sewage Flow	1	April	228	128	2	May	587	158	3	June	604	184	4	July	538	204	5	August	431	216	6	September	419	227	7	October till 25 <sup>th</sup>	280	231	<ul style="list-style-type: none"> <li>Chairman directed CEO, BBND A to carry out the assessment of the sewerage network and connections and submit the report by 15/11/2021 with respect to realistic figures of total sewerage connections that can be incorporated to CETP.</li> <li>Further, 90% to the connections shall be released by 31/12/2021.</li> </ul>
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6	September	419	227																																	
7	October till 25 <sup>th</sup>	280	231																																	
3.	Department of Industries.	Improvement in functioning of C.E.T.P Baddi.	<p><b>Vardhman Textiles:</b></p> <ul style="list-style-type: none"> <li>Stopped the discharge of effluent with high TDS (Category-IV) w.e.f. 10/07/2021.</li> </ul> <p><b>Winsome Textiles</b></p> <ul style="list-style-type: none"> <li>Installed and commissioned the project and stopped the discharge of effluent with high TDS shortly.</li> </ul> <p><b>CETP is now compliant.</b></p> <ul style="list-style-type: none"> <li>The proposal for 3MLD Effluent Refractory Management &amp; TDS Reduction in CETP under Trade Infrastructure for Export Scheme"</li> </ul>	<ul style="list-style-type: none"> <li>The Chairman directed that Industry Department to complete the tender process of 3MLD Effluent Refractory Management &amp; TDS reduction in a time bound manner.</li> </ul>																																

Sr. No.	Organization Responsible	Work proposed for Execution	Latest Status	Decision Taken
			<p>has been approved by Ministry of Commerce &amp; Industry, Govt and out of ₹20 crore, ₹10 crore has been released.</p> <ul style="list-style-type: none"> <li>Tender document have been prepared and notice inviting tender/ bid has been published on 8/09/2021. Technical bid to be opened on 9/11/2021 with placement of work order &amp; contract agreement by 22nd &amp; 23rd November.</li> </ul>	
4.	Department of Industries	Cleaning of sewage tanks for industrial areas of Baddi, Jharmajri, Lodhimajra, Davni, Thana	<ul style="list-style-type: none"> <li>Out of 16 sewerage tanks in Industrial Area in Baddi, 15 nos. sewage tank have been cleaned and disposed of in CETP Baddi.</li> <li>No sewage tank was found over flowing.</li> </ul>	<ul style="list-style-type: none"> <li>The compliance was noted.</li> </ul>
5.	BBNDA	Setting up of Solid Waste Processing Plant at Baddi.	<ul style="list-style-type: none"> <li>M/s JBR Technologies (Baddi) Pvt. Ltd. has applied for revised Environment Clearance for processing of 150 TPD with MoEF.</li> <li>Processing of legacy waste is dedicated in night shift.</li> <li>4152 tonnes of legacy waste treated.</li> <li>No requirement for additional tender for processing of legacy waste.</li> <li>ToR for Environment Clearance issued. Public Hearing to be conducted.</li> </ul>	<ul style="list-style-type: none"> <li>CEO, BBNDA shall visit all the legacy waste sites in Baddi, Nalagarh &amp; Parwanoo area and submit an assessment report.</li> <li>CEO, BBNDA shall work in mission mode in order to address the issue of legacy waste and ensure zero legacy waste by 25/01/2022.</li> <li>Report may be submitted to HPSPCB regarding the quantity of Legacy Waste cleared on monthly basis.</li> </ul>
6.	Forest Department	Plantation Proposal and Bio-diversity Proposal	<ul style="list-style-type: none"> <li>18000 plants planted in FY2020-21 (85% survival). Additional 7 hectare area has been achieved.</li> </ul> <p><b>Setting up of Bio-Diversity Park at Nalagarh:</b></p> <ul style="list-style-type: none"> <li>The work has been completed.</li> </ul>	<ul style="list-style-type: none"> <li>The compliance was noted.</li> <li>Chairman directed CEO, BBNDA to conduct the visit of plantation sites in co-ordination with DFO, Nalagarh and submit a report to Additional Chief Secretary (Env. Sci. &amp; Tech) to GoHP with respect to whether fencing is feasible around the plantation area.</li> </ul>

## 4. ASHWANI Stretch (Priority V):

Sr. No.	Organization Responsible	Work proposed for Execution	Latest Status	Decision Taken
1.	Shimla Jal Prabandhan Nigam Limited (SJPNL) & MC Shimla	The up-gradation of existing 3 STPs by providing Sequencing Batch Reactor (SBR) technology. The proposal is of Rs. 45.76 crores.	<p style="text-align: center;"><b>STP Malyana</b></p> <ul style="list-style-type: none"> <li>• Installation of centrifuge (90%), workshop building (90%), chlorination tonner building (80%), grit chamber (100%), Filter Feed Tank (80%), chlorination contact tank (80%) SBR decanter, online monitoring, blower system, inlet mechanical screen, diesel generator and other mechanical parts and electrical component received at site. DG set installed at site and MCC panel and blower room 30% completed.</li> <li>• Work shall complete by November, 2021.</li> </ul> <p style="text-align: center;"><b>STP Lalpani</b></p> <ul style="list-style-type: none"> <li>• Over all 50% work completed.</li> <li>• Removal of 2 nos of UASB reactor completed.</li> <li>• Dead sludge removal completed from USABR 4A, from USABR 4B in progress.</li> <li>• Demolishing of existing aeration tank &amp; clarifier about to complete.</li> <li>• Construction work of sludge sump tank (90%), admin building and workshop building (90%) chlorination tonner building (80%) centrifuge building (80%), primary unit (20%) blower room (15%).</li> <li>• STP shall be completed by March, 2022.</li> </ul> <p style="text-align: center;"><b>STP Dhalli</b></p> <ul style="list-style-type: none"> <li>• Construction of SBR started, 30% complete.</li> <li>• Foundation work of centrifuge building 15% completed.</li> </ul>	<ul style="list-style-type: none"> <li>• The Chairman directed SJPNL to ensure that the upgradation work of STP Malyana is completed by 30/11/2021, STP Lalpani by 31/03/2022 and STP Dhalli 28/02/2022.</li> </ul>

		Installation of a new STP of 2 MLD capacity for Panthagati area. The proposal is of Rs. 22 crore.	<ul style="list-style-type: none"> <li>Tender awarded.</li> <li>FCA case has been uploaded on the portal of MoEF&amp;CC.</li> <li>STP shall be complete in all respect by February, 2022.</li> </ul>	<ul style="list-style-type: none"> <li>The Chairman directed SJPNL to start the construction of STP as soon as FCA case is resolved.</li> </ul>
		Proposal for Septage Management under AMRUT-mission for the management of faecal sludge and septage management including drains contributing sewage into Ashwani Khad.	<ul style="list-style-type: none"> <li>The work of FSTP completed and is put on trial.</li> </ul>	<ul style="list-style-type: none"> <li>The compliance was noted.</li> </ul>
		Proposal for improving the water quality of Ashwani Khad by installing various components, for the rejuvenation of water sources by improving the purity of water of Natural Nallahs by Phytoid Treatment at Ashwani Khad, Sanjuli-Malyana-Chamyana Khad, Shimla project.	<ul style="list-style-type: none"> <li>Retendering is in process due to insufficient technical evaluation of bidders.</li> </ul>	<ul style="list-style-type: none"> <li>The Chairman directed SPJPNL to expedite the process of tendering.</li> </ul>
2.	Forest Department	Plantation proposal and Construction of Check Dams.	<ul style="list-style-type: none"> <li>11,000 plants have been planted in FY 2020-21 (70-80% survival).</li> <li>Construction of Check Dams completed.</li> </ul>	The compliance was noted.

#### 5. BEAS Stretch (Priority V) :-

Sr. No.	Organization Responsible	Work proposed for Execution (In the Catchment Area)	Latest Status	Decision
1.	Jal Shakti Vibhag & Urban Development	I. Proposal for Sewerage Scheme in Rangri, Manali, District- Kullu.	I. The work has been included under AFD as per GoHP decision. Estimates cost of the proposal as per PPR is Rs. 311 Crore.	I. The Chairman directed E-n-C Jal Shakti Vibhag to brief the matter to Additional Chief Secretary (Finance) to GoHP.

Sr. No.	Organization Responsible	Work proposed for Execution (In the Catchment Area)	Latest Status	Decision
		<p>II. Proposal for Sewerage Scheme in Marhi, District- Kullu.</p> <p>III. Proposal for the expansion of existing STP in Manali, installation of New STPs in Manali.</p> <p>IV. Proposal for Sewerage Scheme in Kullu Town, District- Kullu (Zone-I).</p> <p>V. Proposal for Sewerage Scheme in Kullu Town, District- Kullu (Zone-II).</p> <p>VI. Proposal for Sewerage Scheme in Kullu Town, District- Kullu (Zone-III).</p> <p>VII. Proposal for Sewerage Scheme in Bhunter Town, District- Kullu (Zone-III).</p>	<p>II. The Plant has been commissioned on the available load.</p> <p>III. The work of upgradation of the existing STP is in progress and will be completed by December, 2021.</p> <p>IV &amp; V. Plant functioning as per prescribed norms. The upgradation work shall be completed by December, 2021</p> <p>VI &amp; VII Plant functioning as per prescribed norms.</p>	<p>II. JSV shall ensure the functioning of STP as per the prescribed norms</p> <p>III. The work shall be completed by 30/11/2021.</p> <p>IV &amp; V. The Chairman directed to expedite the process of upgradation and complete it by 31/12/2021.</p> <p>VI &amp; VII. The status was noted.</p>
		<p>Proposal for the expansion of existing STPs and installation of New STPs (District- Mandi).</p>	<ul style="list-style-type: none"> <li>• Work for STPs awarded &amp; design/ drawing approved in process.</li> <li>• The laying of sewer line is in progress and 25% completed.</li> <li>• Work for STPs (3% completed on each) is in progress.</li> </ul>	<p>The Chairman directed to expedite the work and complete by 31/12/2021.</p>
	<p><b>Jal Shakti Vibhag</b></p>	<p>Proposal for sewer connection and sewer line up-gradation at Nadaun (District- Hamirpur).</p>	<ul style="list-style-type: none"> <li>• STP commissioned</li> <li>• Work of laying additional Sewerage network in progress.</li> <li>• Household Sewerage Connections:</li> <li>• Out of total 1560 connections, 350 connections sanctioned released.</li> <li>• Work shall be completed by March, 2022</li> </ul>	<ul style="list-style-type: none"> <li>• The Chairman directed Urban Development Department and Jal Shakti Vibhag to ensure that all the households of MC Nadaun are connected by 28/02/2022.</li> </ul>
		<p>Proposal for installation of</p>	<ul style="list-style-type: none"> <li>• STP commissioned and</li> </ul>	<ul style="list-style-type: none"> <li>• Urban Development</li> </ul>

Sr. No.	Organization Responsible	Work proposed for Execution (In the Catchment Area)	Latest Status	Decision
		STP (1.38 MLD) at Dehra, District- Kangra.	running smoothly. <ul style="list-style-type: none"> <li>Total connections: 850</li> <li>Connections sanctioned: 548</li> <li>Connections released: 415</li> </ul>	Department and Jal Shakti Vibhag to ensure that all the households of MC Dehra are connected by 30/11/2021.
2.	Urban Development Department Mandi.	Proposal for up-gradation of Solid Management Facility for Mandi.	<ul style="list-style-type: none"> <li>Department of Urban Development stated that more machinery is required at site for management of municipal solid waste.</li> </ul>	<ul style="list-style-type: none"> <li>The Chairman directed that Urban Development Department to provide the machines required at site and work in mission mode to treat the legacy waste.</li> <li>Urban Development Deptt. shall carry out videography survey of all the legacy waste sites in State and submit report to GoHP within 10 days.</li> </ul>
3.	Department of Industries.	Proposal for installation of STP (60 KLD) at Industrial area, Kullu.	<ul style="list-style-type: none"> <li>Construction of flushing tank completed.</li> <li>Construction of control room-cum-JE room is in progress</li> <li>Setting up of pedestal/platform for STP machine/ chamber has been completed.</li> <li>One machinery has been purchased by the contractor.</li> <li>The major remaining work is laying of pipeline shall be commenced once machinery is arrived at site.</li> <li>The work shall be completed by November, 2021</li> </ul>	<ul style="list-style-type: none"> <li>The Chairman directed the Director, Industries to complete the work and commission STP by 30/11/2021.</li> </ul>
		De-sludging of Septic Tanks for Industrial Area, Mandi (District- Mandi).	<ul style="list-style-type: none"> <li>The work has been completed.</li> </ul>	The Chairman directed to ensure regular cleaning of septic tanks.
4.	Forest Department	<ul style="list-style-type: none"> <li>Proposal for Plantation (Kullu) by Forest Department</li> <li>Proposal for Soil Conservation and Plantation (District- Mandi).</li> </ul>	<ul style="list-style-type: none"> <li>Total 39,900 plants have been planted in FY 2020-21.</li> <li>Construction of check dams has been completed.</li> <li>Total 419 soil conservation structures has been constructed since 2019.</li> </ul>	The compliance was noted.

Sr. No.	Organization Responsible	Work proposed for Execution (In the Catchment Area)	Latest Status	Decision
		<ul style="list-style-type: none"> <li>• Proposal for Plantation (District- Hamirpur)</li> <li>• Proposal for Plantation (District- Kangra)</li> </ul>		

#### 6. GIRI Stretch (Priority V):-

Sr. No.	Organization Responsible	Work proposed for Execution	Latest Status	Decision Taken
1.	Jal Shakti Vibhag	Installation of three STPs in these areas i.e. one at Theog and two at Kotkhai.	<p><b>STP Kotkhai (Zone 2nd and 3rd)</b></p> <ul style="list-style-type: none"> <li>• STP (Zone 2nd and 3rd) will be commissioned after shifting of source drinking water supply scheme Giri Khad to Nehraghati to some other safe place. Out of 10 km pipe line required for shifting of source, work completed in 9.8 km and shall be completed by December, 2021.</li> <li>• The hydraulic testing done for Zone - II STP.</li> </ul> <p><b>STP Theog</b></p> <ul style="list-style-type: none"> <li>• The STP has been fully constructed.</li> <li>• The land dispute was resolved in a stretch of 30 to 40 mtr in the alignment of main trunk sewer and sewer line has been laid. The testing of the STP is being carried out.</li> </ul>	<ul style="list-style-type: none"> <li>• The Chairman directed Jal Shakti Vibhag to ensure the shifting of water supply scheme by 31/12/2021 and commissioning of STP subsequently.</li> <li>• Jal Shakti Vibhag and Urban Development Department to ensure that each household is connected by 15.01.2022.</li> <li>• Jal Shakti Vibhag to ensure that the STP is commissioned by 30/11/2022 and Jal Shakti Vibhag and Urban Development Department to ensure that each household is connected by 31/12/2021.</li> </ul>
2.	Forest Department	Plantation proposal. The proposal is of 0.73 crore	<ul style="list-style-type: none"> <li>• Total 4400 plants have been planted in FY 2020-21 (80-90% survival).</li> </ul>	<ul style="list-style-type: none"> <li>• The compliance was noted.</li> </ul>

## 7. PABBAR Stretch (Priority V):-

Sr. No.	Organization Responsible	Work proposed for Execution (In the Catchment Area)	Existing Status	Decision
1.	Department of Urban Development.	Proposed facility for setting up of common SWM facility for areas Rohroo, Jubbal, Hatkoti and other areas.	•Progress to be submitted by Urban Development Department.	<ul style="list-style-type: none"> <li>•The Chairman directed Urban Development Deptt. to submit the report with respect to the legacy waste at these processing sites and clear the legacy waste.</li> <li>•The UD Department shall submit regular report to HPSPCB.</li> </ul>
2.	Forest Department	Plantation proposal.	•Total 7700 plants have been planted in FY 2020-21 (90% survival).	•The compliance was noted.

**Section II. DECISIONS TAKEN AND DIRECTIONS ISSUED ON AIR QUALITY CONCERNS AS PER HON'BLE NGT ORDERS IN CONTEXT OF NON ATTAINMENT TOWNS (OA no. 681/2018)**

The status of implementation of action plan is as below:

**A. Vehicles**

Sr. No.	Organization Responsible	Work proposed for Execution	Latest Status	Decision Taken
1.	Transport Department	Restriction on plying and phasing out of 15 years old commercial diesel driven vehicles.	<ul style="list-style-type: none"> <li>• As and when the final Notification shall be issued by the Ministry of the Road Transport &amp; Highways, Govt. of India, its provisions shall be implemented in to in the State.</li> <li>• Apart from the above, it is pertinent to mention here that there is a standing instruction of the Department of Transport, in pursuance to the decision of the Hon'ble State Transport Development and road Safety council taken in its meeting held on 15-12-2015 that, no diesel commercial vehicles having completed ten years of age and purchased from other States, be allowed to be registered in H.P. without the prior approval of the Director Transport. These instructions are being implemented and Director Transport has not issued any such relaxation to any person.</li> </ul>	<ul style="list-style-type: none"> <li>• The matter may be taken up with Ministry of Road, Transport and Highway in a time bound manner and adopted as and when notified by GOI.</li> </ul>
2.	Transport Department	Ban on registration of Diesel driven auto rickshaw/Tempo	<ul style="list-style-type: none"> <li>• 164 e-rickshwas have been registered in Poanta Sahib.</li> <li>• The replacement of existing auto rickshaw with that of Electric rickshaw currently is a matter of Choice of the vehicle owner. It is expected that once the H.P. Electric vehicle Policy comes into existence, auto rickshaw operators will get motivated to replace their vehicle with E-rickshaw from the proposed incentives provided in the draft Policy.</li> <li>• The draft policy has been forwarded to the Government of H.P. by the Department of Transport on 16-09-2021 for approval.</li> </ul>	<ul style="list-style-type: none"> <li>• Secretary Transport to GoHP to pursue the matter of draft policy at priority.</li> </ul>

3.	Transport Department	Regular checking of Vehicular emission and issue of Pollution under Control Certificate (PUC)	<ul style="list-style-type: none"> <li>During the period 1/06/2021 to 30/09/2021 the detail of polluted vehicles challaned in 07 Non-Attainment Towns is as under:</li> </ul> <table border="1" data-bbox="659 221 1477 572"> <thead> <tr> <th>Town</th> <th>No of challan</th> </tr> </thead> <tbody> <tr> <td>Paonta Sahib</td> <td>55</td> </tr> <tr> <td>Kala Amb</td> <td>31</td> </tr> <tr> <td>Baddi</td> <td rowspan="2">60</td> </tr> <tr> <td>Nalagarh</td> </tr> <tr> <td>Parwanoo</td> <td>263</td> </tr> <tr> <td>Damtal</td> <td>65</td> </tr> <tr> <td>Sundernagar</td> <td>65</td> </tr> <tr> <td><b>Total</b></td> <td><b>539</b></td> </tr> </tbody> </table>	Town	No of challan	Paonta Sahib	55	Kala Amb	31	Baddi	60	Nalagarh	Parwanoo	263	Damtal	65	Sundernagar	65	<b>Total</b>	<b>539</b>	<ul style="list-style-type: none"> <li>Transport department shall continue to submit town wise progress with respect to pollution checks conducted and challans made in all Non-Attainment towns on monthly basis.</li> </ul>
Town	No of challan																				
Paonta Sahib	55																				
Kala Amb	31																				
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Parwanoo	263																				
Damtal	65																				
Sundernagar	65																				
<b>Total</b>	<b>539</b>																				
4.	Transport Department	Promotion and Operationalization of E-rickshaw/ Tempo.	<ul style="list-style-type: none"> <li>164 e-rickshwas have been registered in Poanta Sahib.</li> <li>The replacement of existing auto rickshaw with that of Electric rickshaw currently is a matter of Choice of the vehicle owner. It is expected that once the H.P. Electric vehicle Policy comes into existence, auto rickshaw operators will get motivated to replace their vehicle with E-rickshaw from the proposed incentives provided in the draft Policy.</li> <li>The draft policy has been forwarded to the Government of H.P. by the Department of Transport on 16-09-2021 for approval.</li> </ul>	<ul style="list-style-type: none"> <li>Secretary Transport to GoHP to pursue the matter of draft policy at priority.</li> <li>Transport Department to submit Non-Attainment Town wise specific progress of replacement of old rickshaws with new rickshaws to be provided to HPSPCB on monthly basis.</li> </ul>																	

5.	<b>Transport Department + Traffic Police</b>	Monitoring on vehicle fitness.	<ul style="list-style-type: none"> <li>During the period 1/06/2021 to 30/09/2021, the detail of vehicles challaned in respect to fitness on seven non-attainment towns is as under:           <table border="1" data-bbox="681 212 1601 560"> <thead> <tr> <th>Town</th> <th>No of challan</th> </tr> </thead> <tbody> <tr> <td>Paonta</td> <td>2</td> </tr> <tr> <td>Kala Amb</td> <td>9</td> </tr> <tr> <td>Baddi</td> <td>-</td> </tr> <tr> <td>Nalagarh</td> <td>-</td> </tr> <tr> <td>Parwanoo</td> <td>-</td> </tr> <tr> <td>Damtal</td> <td>-</td> </tr> <tr> <td>Sundernagar</td> <td>1</td> </tr> <tr> <td>Total</td> <td>11</td> </tr> </tbody> </table> </li> <li>Regular checking is done by the RTOs on road to check the vehicle fitness and other documents required as per M.V. Act, 1988. The validity of vehicle documents, including, fitness certificate has been extended up to 31-10-2021, by the MoRTH, for the documents which have remained non renewed after 28-02-2021, in view of Covid 19 situation.           <p style="text-align: center;"><b>Mobile Automatic Testing Station</b></p> </li> <li>The Department is in talk with Appalus ITV, which has shown interest in setting up of mobile ATS, at Himachal Pradesh being a hilly terrain, on PPP mode. ICAT (International Centre for Automotive Technology) has already signed MoU with the said firm for setting up of I&amp;C centres on PPP mode in India. Appalus ITV has sent a PPT in this matter which is being examined at this office level.</li> </ul>	Town	No of challan	Paonta	2	Kala Amb	9	Baddi	-	Nalagarh	-	Parwanoo	-	Damtal	-	Sundernagar	1	Total	11	<ul style="list-style-type: none"> <li>The Chairman directed Transport Department shall ensure that monitoring of the vehicles are done every month in these Non-Attainment Towns and Town-wise report be submitted on monthly basis.</li> <li>The matter shall be expedited and work shall be completed by 30<sup>th</sup> November, 2021.</li> </ul>
Town	No of challan																					
Paonta	2																					
Kala Amb	9																					
Baddi	-																					
Nalagarh	-																					
Parwanoo	-																					
Damtal	-																					
Sundernagar	1																					
Total	11																					

			Pollution Check Centre			
			Town	Total in Distt.	Total in Town	
			Kala Amb and Paonta Sahib	8	Kalamb=1 Paonta=4	<ul style="list-style-type: none"> <li>The Department shall continue to submit the report with respect to integration of PCCs, with online software on monthly basis.</li> </ul>
			Baddi-Nalagarh	11	11	
			Parwanoo	20	2	
			Damtal	65	2	
			Sundernagar	12 (out of 15)	1	
			Total	116	21	
			<ul style="list-style-type: none"> <li>Hon'ble Transport Minister, H.P. along with ACS (Transport), Govt. of H.P. had visited the I&amp;C Centre site at Bhatolikalan, Baddi on 12/09/2021. The civil work contractor and Architect were heard. Direction has been given to the Contractor to start the work in order the complete the work in time bound manner. The Contractor had stopped the work at site due to non- clearance of bills after he brought into the notice about the variation at work site due to excess deposit of fly ash at the site.</li> </ul>			
6.	Transport Department + Traffic Police	Launch Public awareness campaign for air pollution control, vehicle maintenance, minimizing use of personal vehicle, etc.	<ul style="list-style-type: none"> <li>The RTO offices of Transport Department carry routine checking on violations on road with respect to M.V. Act, 1988. The Pollution violation is covered under Section 190(2) of the Act ibid. An instruction has been given to all the RTOs to lay special focus on violations related to vehicle emitting pollution or not carrying the pollution under control certificate.</li> <li><b>RTO Baddi at Nalagarh:</b> The campaign for the awareness related to Air &amp; Noise Pollution was launched on 18<sup>th</sup> October, 2021 at taxi Union, Nalagarh where taxi driver, auto operators and truck operators present were sensitized. Existing auto rickshaws permit holders have been asked to replace their auto rickshaws with new E-rickshaw vehicles, the models of which have been duly approved by the Director Transport, H.P.</li> </ul>			<ul style="list-style-type: none"> <li>Transport Department to carry out mass awareness programmes in each Non-Attainment Towns and submit town-wise progress report to HPSPCB.</li> </ul>

			<ul style="list-style-type: none"> <li>• <b>RTO Sirmour at Nahan:</b> During the period between June-October (till 23-10-21) operators were also sensitized and in Paonta Sahib area in 07 visits for checking.</li> <li>• Operators in <b>Kala Amb</b> sensitized during 05 visits for checking.</li> </ul>							
7.	<b>Municipal Council, Transport and Traffic Police Department</b>	Restriction on movement of goods vehicles in certain areas during day time and peak hours.	<ul style="list-style-type: none"> <li>• It is submitted that State Government vide notification dated 07/03/2019 has constituted the Committees under the Chairmanship of Deputy Commissioners of the concerned districts for implementation of action plan.</li> <li>• The Committees at Kala Amb, Paonta and Sundernagr has initiated the process for regulation of traffic (Heavy vehicle) during day time.</li> <li>• Meeting to draw traffic management plan was also convened as per detail below:</li> </ul> <table border="1" data-bbox="732 560 1552 683"> <thead> <tr> <th>Town</th> <th>Date of meeting</th> </tr> </thead> <tbody> <tr> <td>Kala Amb/ Paonta Sahib</td> <td>9-12-2020</td> </tr> <tr> <td>Sundernagar</td> <td>19-02-2021</td> </tr> </tbody> </table> <ul style="list-style-type: none"> <li>• <b>Paonta &amp; Kala Amb:</b> The movement of heavy vehicles has been restricted at Paonta Sahib w.c.f. 5.00 am to 9.00 PM and at Kala Amb 11.00 AM to 3.00 PM and 8.00 PM to 9.00PM.</li> <li>• Reports from the committees constituted for other towns is awaited</li> <li>• <b>Sundernagar:</b> It has been informed that implementation of specific plan for regulation of Heavy goods vehicles in the non-attainment town Sundernagar work in progress with SDM Sundernagar including restriction in traffic movement and also yellow line marking completed with Municipal Corporation.</li> </ul>	Town	Date of meeting	Kala Amb/ Paonta Sahib	9-12-2020	Sundernagar	19-02-2021	<ul style="list-style-type: none"> <li>• The Chairman directed that Town-wise specific plan for regulation of Heavy goods vehicle may be implemented and Town-wise progress be submitted to HPSPCB with respect to violation caused and challans issued.</li> <li>• Transport Department to pursue the matter and ensure the reports are received all Non-Attainment Town.</li> </ul>
Town	Date of meeting									
Kala Amb/ Paonta Sahib	9-12-2020									
Sundernagar	19-02-2021									

8.	Transport Department + Traffic Police	Ensuring commercial vehicles carrying husk, sand, construction debris etc. are properly covered.	<ul style="list-style-type: none"> <li>The detail of Challans done from 1/06/2021 to 30/09/2021: <table border="1" data-bbox="696 308 1559 669"> <thead> <tr> <th>Town</th> <th>Challan</th> </tr> </thead> <tbody> <tr> <td>Paonta Sahib</td> <td>2</td> </tr> <tr> <td>Kala Amb</td> <td>9</td> </tr> <tr> <td>Baddi</td> <td>6</td> </tr> <tr> <td>Nalagarh</td> <td></td> </tr> <tr> <td>Parwanoo</td> <td>0</td> </tr> <tr> <td>Damtal</td> <td>0</td> </tr> <tr> <td>Sundernagar</td> <td>15</td> </tr> <tr> <td>Total</td> <td>32</td> </tr> </tbody> </table> </li> <li>RTO Mandi has informed that more than 360 vehicles were checked and 48 were challaned but no vehicle found disobeying the Rule 138b.</li> </ul>	Town	Challan	Paonta Sahib	2	Kala Amb	9	Baddi	6	Nalagarh		Parwanoo	0	Damtal	0	Sundernagar	15	Total	32	<ul style="list-style-type: none"> <li>Transport department shall share town wise report to HPSPCB on monthly basis.</li> </ul>
Town	Challan																					
Paonta Sahib	2																					
Kala Amb	9																					
Baddi	6																					
Nalagarh																						
Parwanoo	0																					
Damtal	0																					
Sundernagar	15																					
Total	32																					
9.	Local Administration, Traffic Police and Transport Department	Good traffic management including redirection of traffic movement	<ul style="list-style-type: none"> <li>It is submitted that State Government vide notification dated 07-03-2019 has constituted the Committees under the Chairmanship of Deputy Commissioners of the concerned districts for implementation of action plan.</li> <li>The Committees at Kala Amb, Paonta and Sundernagr has initiated the process for regulation of traffic (Heavy vehicle) during day time.</li> <li>Meeting to draw traffic management plan was also convened as per detail below: <table border="1" data-bbox="696 1085 1526 1224"> <thead> <tr> <th>Town</th> <th>Date of meeting</th> </tr> </thead> <tbody> <tr> <td>Kala Amb/ Paonta Sahib</td> <td>9-12-2020</td> </tr> <tr> <td>Sundernagar</td> <td>19-02-2021</td> </tr> </tbody> </table> </li> <li>Paonta &amp; Kala Amb: The movement of heavy vehicles has been restricted at Paonta Sahib w.e.f. 5.00 am to 9.00 PM and at Kala Amb 11.00 AM to</li> </ul>	Town	Date of meeting	Kala Amb/ Paonta Sahib	9-12-2020	Sundernagar	19-02-2021	<ul style="list-style-type: none"> <li>The Chairman directed that Town-wise specific plan for regulation of Heavy goods vehicle may be implemented and Town-wise progress be submitted to HPSPCB with respect to violation caused and challans issued.</li> <li>Transport Department to pursue the matter and ensure the reports are received all Non-Attainment Town.</li> </ul>												
Town	Date of meeting																					
Kala Amb/ Paonta Sahib	9-12-2020																					
Sundernagar	19-02-2021																					

			3.00 PM and 8.00 PM to 9.00PM. <ul style="list-style-type: none"> <li>• Reports from the committees constituted for other towns is awaited</li> <li>• <b>Sundernagar:</b> It has been informed that implementation of specific plan for regulation of Heavy goods vehicles in the non-attainment town Sundernagar work in progress with SDM Sundernagar including restriction in traffic movement and also yellow line marking completed with Municipal Corporation.</li> </ul>				
10.	<b>Municipal Council and Traffic Police</b>	Prevent parking of vehicles in the non-designated areas				<ul style="list-style-type: none"> <li>• The Chairman directed Urban Development Department, Local Administration, IG of Police (Traffic Police) &amp; Transport Department to submit town wise Monthly reports of the Idle parking challans issued in each Non-Attainment Town to HPSPCB each month.</li> <li>• The work of providing parking facility may be expedited for Nalagarh and Sundernagar and progress shall be submitted by 30/11/2021.</li> </ul>	
<b>Town</b>			<b>Capacity</b>	<b>Status of Work</b>			
<b>Baddi</b>			550	Completed			
<b>Nalagarh</b>			120	The previous proposed site for construction of parking near Palika rest House has been changed due to non viability. MC Nalagarh decided to construct parking at HRTC old bus stand site which is on MC Land. The existing bus stand is going to shift to their new location. The tender for preparation of DPR has been invited on dated 03.06.2021. Bid opening date was 29.06.2021. Only single tender received. The tender is being re-invited.			
<b>Parwanoo</b>			250	Completed			
			150	Completed			
<b>Sundernagar</b>			320	Completed			
			350	75% Work completed. Target July, 2022			
<b>Paonta Sahib</b>			No demand by the MC for Construction of Parking.				
<b>Idle parking Challans Conducted by Police Dep.</b>							
<b>Town</b>			<b>(July &amp; August, 2021)</b>		<b>September, 2021</b>		
Baddi			2659		1309		
Nalagarh							
Parwanoo			535		195		
Sundernagar	2380		495				
Paonta Sahib	249		260				

			Kala Amb			
			Damtal	6	0	

## B. Road Dust

Sr. No.	Organization Responsible	Work proposed for Execution	Latest Status		Decision Taken	
1.	NHAI, PWD & Municipal Council	Regular cleaning of road dust, Water spraying on new/kuchha roads through tankers.	<b>Road Sweeping Machine:-</b> <ul style="list-style-type: none"> <li>A committee to evaluate, assess &amp; finalize the technical specification of Road Sweeping Machine has been constituted dated 21.07.2020. The specification has been finalized by the committee in its meeting held on 23.09.2020.</li> <li>The bid has been re-invited on 04.06.2021 as only single bid received. Bid opening date is 18.06.2021. Only one firm qualify in technical bid hence the tender cancelled and retendering shall be done.</li> </ul>			<ul style="list-style-type: none"> <li>The Chairman directed UD Deptt and BBNDA that the tender work for the procurement of Dust Sweeping machine in Baddi, Nalagarh and Sundernagar to be expedited and latest progress shall be submitted by 30/11/2021.</li> <li>The Chairman directed concerned authorities HPPWD, Urban local bodies to ensure regular sweeping/ cleaning of road dust and water spraying on new/kuchha roads through tankers and submit progress with respect to total roads covered and length of roads cleaned in each Non-Attainment Townon monthly basis.</li> </ul>
<b>Name of ULBs</b>			<b>Current Status</b>			
Sunder Nagar			<ul style="list-style-type: none"> <li>Regular sweeping and cleaning of the road dust is being done.</li> <li>Water sprinkling is being done by the HPPWD.</li> </ul>			
Parwanoo			<ul style="list-style-type: none"> <li>The MC Parwanoo is brooming and cleaning various roads, path, commercials places markets etc. on daily basis. MC has constructed berms alongside the MC roads in residential area.</li> <li>On some rough and kaccha roads water is being sprayed by tankers on out-source basis and also sprinkling of some kaccha roads in Sector-1 &amp; 2 is carried out randomly on out-source basis.</li> </ul>			
Baddi			<ul style="list-style-type: none"> <li>MC Baddi has hired 90 SafaiKaramchairies for sweeping of road/streets daily.</li> <li>MC Baddi is spraying water on new/Kaccha roads time to time through sprinkler water tanker in the MC area.</li> </ul>			
Nalagarh	<ul style="list-style-type: none"> <li>MC has hired 29 SafaiKaramchairies for sweeping of road/streets daily.</li> <li>MC Nalagarh is spraying water on new/Kaccha roads time to time through sprinkler waster tanker in the MC area.</li> </ul>					

			Paonta Sahib	<ul style="list-style-type: none"> <li>MC has hired 78 SafaiKaramchaires for sweeping of road/streets daily.</li> <li>MC Doesn't have water sprinkler.</li> </ul>	
2.	<b>Public Works Deptt. &amp; Municipal Council, BBND</b>	Metalling of Roads, Berms, Construction of pucca pavement along the roads.	Urban Development Deptt. apprised following:-		<ul style="list-style-type: none"> <li>The Chairman directed PWD and UDD to submit town wise progress with respect to metalling of roads, berms and construction of puccapavements of all 7 Non-Attainment towns on monthly basis.</li> </ul>
			<b>Town</b>	<b>Remarks</b>	
			Baddi	<ul style="list-style-type: none"> <li>Rs. 50.00 lakh released on 02.02.2021.</li> <li>1200 metre construction of pucca pavement completed.</li> </ul>	
			Nalagarh	<ul style="list-style-type: none"> <li>600 metre construction of pucca pavement completed.</li> <li>Tender floated for 2500 metre and open on 22.06.2021. The Target of completion is 30.09.2021. The remaining 900 metre length shall be taken-up for repair after completion of sewerage connectivity work which is being done by Jal Shakti Vibhag.</li> </ul>	
			Parwanoo	<ul style="list-style-type: none"> <li>200 metre construction of pucca pavement completed.</li> </ul>	
			Paonta Sahib	<ul style="list-style-type: none"> <li>2600 metre construction of pucca pavement completed.</li> </ul>	
			Sundernagar	<ul style="list-style-type: none"> <li>6000 metre construction of pucca pavement completed.</li> </ul>	
3.	<b>PWD and Forest Department</b>	Tree plantation along the roads	<b>The plantation Done by HPPWD and Forest Department Town wise is as below :-</b>		<ul style="list-style-type: none"> <li>The compliance was noted and it was further directed that plantation work shall be</li> </ul>
			Baddi	<ul style="list-style-type: none"> <li>18000 Plants planted in FY2020-21.</li> <li>600 road side plantation by PWD.</li> </ul>	

4.	Development of green belt in open areas, gardens, parks/ community places, schools & housing societies	Nalagarh	<ul style="list-style-type: none"> <li>8800 plants planted in FY 2020-21.</li> </ul> <b>Setting up of Bio-Diversity Park:</b> <ul style="list-style-type: none"> <li>The work has been completed</li> </ul>	<p>carried out as per the departmental practice.</p> <ul style="list-style-type: none"> <li>Further HPPWD shall carry out plantation on the retaining walls too and progress may be submitted accordingly.</li> </ul>
		Parwanoo	<ul style="list-style-type: none"> <li>1200 plants planted in Parwanoo (Shivloti Temple Ambota to Parwanoo Barrier) in FY 2019-20.</li> <li>750 Plants planted FY 2020-21.</li> <li>No suitable area identified for the construction of Bio-Diversity park in Parwanoo.</li> </ul>	
		Paonta Sahib	<ul style="list-style-type: none"> <li>500 road side plantation by PWD.</li> </ul> <b>Development of Eco-Park in Paonta Sahib</b> <ul style="list-style-type: none"> <li>Plantation Ornamental &amp; Herbal plants, Shade, Fencing plants,</li> <li>Walking Paths, Improvement in connectivity, Improvement in Water resources,</li> <li>Land levelling, Grass sowing, entrance gate, development of entry area, paving, sitting benches etc.</li> <li>Total 88.77 lakhs spent out of 101.0 lakhs allotted.</li> </ul>	
		Kala Amb	<ul style="list-style-type: none"> <li>Vertical garden in Kala Amb constructed.</li> <li>Road side plantation of 1000 by PWD.</li> </ul> <b>Bio-Diversity Park in Kala Amb:</b> <ul style="list-style-type: none"> <li>The work has been completed</li> </ul>	
		Sundernagar	<ul style="list-style-type: none"> <li>18,900 plants planted in FY2020-21</li> <li>12036 plants are available in stock for plantation during current FY.</li> <li>900 tall plants will be planted during monsoon season.</li> </ul>	
		Damtal	<ul style="list-style-type: none"> <li>12,878 plants planted in FY 2020-21. Work has been completed.</li> </ul>	

### C. Bio- Mass and Garbage Burning

Sr. No.	Organization Responsible	Work proposed for Execution (In the	Existing Status	Directions
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		Catchment Area)					
l.	Municipal Council, Agriculture, Horticulture, Forest Deptt. and BDO	Restriction on open burning of municipal solid waste, Biomas, plastic, Agriculture Horticulture waste etc.	Name of ULB	Challan issued in year 2020-21	Cases reported in year 2020-21	Action Taken	<ul style="list-style-type: none"> <li>The Chairman directed the concerted authorities - Urban Development Department, Agriculture Department and Horticulture Department to continue the organisation of sensitizing programme/ training camps &amp; ensure that farmers don't practice burning of crop residue and submit Town wise progress including advisory issued.</li> </ul>
			Baddi	Nil	Nil	No case reported regarding Bio-Mass. & waste burning.	
			Nalagarh	Nil	Nil		
			Parwanoo	5	Nil		
			Paonta Sahib	Nil	Nil	No case reported regarding Bio-Mass. MC Paonta has appointed 4 Sanitary Supervisor to report/stop of bio mass burning	
			Sundernagar	5	5	5 Nos (waste) of fine received Rs. 1000/-	
			Town	Current Status			

		<table border="1"> <tr> <td data-bbox="608 95 829 369">Baddi</td> <td data-bbox="829 95 1625 369"> <ul style="list-style-type: none"> <li>All the legacy waste of MC Baddi was cleared before handing over the Kenduwal site to M/s JBR Technologies, however phase of plant, i.e. in last one year, has been accumulated at site. Now, the plant has started operations of processing waste per day.</li> <li>A total 2469 tonne of legacy waste has been processed till May, 2021.</li> </ul> </td> </tr> <tr> <td data-bbox="608 369 829 469">Nalagarh</td> <td data-bbox="829 369 1625 469"> <ul style="list-style-type: none"> <li>All the legacy waste from MC Nalagarh 3 site i.e. 2500 ton has been cleared.</li> </ul> </td> </tr> <tr> <td data-bbox="608 469 829 623">Parwanoo</td> <td data-bbox="829 469 1625 623"> <ul style="list-style-type: none"> <li>The entire legacy waste from MC Parwanoo site i.e. 500 ton has been cleared.</li> <li>Cleaning of municipal drains is done immediately before clogging of same.</li> </ul> </td> </tr> <tr> <td data-bbox="608 623 829 716">Paonta Sahib</td> <td data-bbox="829 623 1625 716"> <ul style="list-style-type: none"> <li>There is no legacy waste at Paonta SWM site.</li> <li>All drains are cleared on daily basis.</li> </ul> </td> </tr> <tr> <td data-bbox="608 716 829 893">Sundernagar</td> <td data-bbox="829 716 1625 893"> <ul style="list-style-type: none"> <li>Approx. 91% of legacy waste has been cleared and only 800 ton is balance. One trammel machine has been installed at site for clearing of legacy waste through which 10-12 tons is cleared daily.</li> <li>All the municipal drains are cleared on daily basis.</li> </ul> </td> </tr> </table>	Baddi	<ul style="list-style-type: none"> <li>All the legacy waste of MC Baddi was cleared before handing over the Kenduwal site to M/s JBR Technologies, however phase of plant, i.e. in last one year, has been accumulated at site. Now, the plant has started operations of processing waste per day.</li> <li>A total 2469 tonne of legacy waste has been processed till May, 2021.</li> </ul>	Nalagarh	<ul style="list-style-type: none"> <li>All the legacy waste from MC Nalagarh 3 site i.e. 2500 ton has been cleared.</li> </ul>	Parwanoo	<ul style="list-style-type: none"> <li>The entire legacy waste from MC Parwanoo site i.e. 500 ton has been cleared.</li> <li>Cleaning of municipal drains is done immediately before clogging of same.</li> </ul>	Paonta Sahib	<ul style="list-style-type: none"> <li>There is no legacy waste at Paonta SWM site.</li> <li>All drains are cleared on daily basis.</li> </ul>	Sundernagar	<ul style="list-style-type: none"> <li>Approx. 91% of legacy waste has been cleared and only 800 ton is balance. One trammel machine has been installed at site for clearing of legacy waste through which 10-12 tons is cleared daily.</li> <li>All the municipal drains are cleared on daily basis.</li> </ul>	
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	<p>Launch extensive drive against open burning of biomass, crop residue, garbage, leaves, etc</p>	<ul style="list-style-type: none"> <li>UD Deptt. submitted following detail:</li> <li><b>Baddi, Nalagarh and Parwanoo:-</b> Door to door visits by SHG members done for awareness on source segregation and compliance of other NGT orders by households. The Waste of Baddi, Nalagarh and Parwanoo is being process on regular basis at SWM Plant at Baddi.</li> <li><b>Paonta Sahib:-</b> Door to door visits by SHG members done for awareness on source segregation and compliance of other NGT orders by households. The Waste of Paonta Sahib is being process on regular basis at SWM Plant at KedarpurPaonta Sahib.</li> <li><b>Sunder Nagar :-</b> Door to door visits by SHG members done for awareness on source segregation and compliance of other NGT orders by households. The Waste of</li> </ul>	<ul style="list-style-type: none"> <li>Concerned authorities Urban Development Department, Agriculture Department and Horticulture Department to carry out IEC activities and submit a town wise report on monthly basis.</li> </ul>										

		<p>Sunder Nagar is being process on regular basis at SWM Plant at SWM site Chandpur.</p> <p>Agriculture deptt. submitted following details:</p> <table border="1"> <thead> <tr> <th rowspan="2">Name of City</th> <th colspan="2">2021-22</th> <th rowspan="2">Remarks</th> </tr> <tr> <th>No. of Camps organized</th> <th>No. of Farmers sensitized</th> </tr> </thead> <tbody> <tr> <td>Baddi, Nalagarh and Parwanoo</td> <td>21</td> <td>2327</td> <td rowspan="4">Farmers were made aware about hazardous effects of open burning of field residue during harvesting time.</td> </tr> <tr> <td>Kala Amb and Paonta Sahib</td> <td>2</td> <td>291</td> </tr> <tr> <td>Sundernagar</td> <td>-</td> <td>150</td> </tr> <tr> <td>Damtal</td> <td>4</td> <td>405</td> </tr> </tbody> </table>	Name of City	2021-22		Remarks	No. of Camps organized	No. of Farmers sensitized	Baddi, Nalagarh and Parwanoo	21	2327	Farmers were made aware about hazardous effects of open burning of field residue during harvesting time.	Kala Amb and Paonta Sahib	2	291	Sundernagar	-	150	Damtal	4	405	
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2.	Municipal Council	<p>Immediate lifting of solid waste generated and cleaning of municipal drains for its disposal</p> <table border="1"> <thead> <tr> <th>Town</th> <th>Current Status</th> </tr> </thead> <tbody> <tr> <td>Baddi</td> <td>All the legacy waste of MC Baddi was cleared before handing over the Kenduwal site to M/s JBR Technologies, however phase of plant, i.e. in last one year, has been accumulated at site. Now, the plant has started operations of processing waste per day. A total 2469 tonne of legacy waste has been processed till may, 2021.</td> </tr> <tr> <td>Nalagarh</td> <td>All the legacy waste from MC Nalagarh 3 site i.e. 2500 ton has been cleared.</td> </tr> </tbody> </table>	Town	Current Status	Baddi	All the legacy waste of MC Baddi was cleared before handing over the Kenduwal site to M/s JBR Technologies, however phase of plant, i.e. in last one year, has been accumulated at site. Now, the plant has started operations of processing waste per day. A total 2469 tonne of legacy waste has been processed till may, 2021.	Nalagarh	All the legacy waste from MC Nalagarh 3 site i.e. 2500 ton has been cleared.	<ul style="list-style-type: none"> <li>Urban Development Department, BBNDA and SADA to expedite the work related to remediation of legacy waste and town-wise progress with respect to amount of legacy waste, waste from municipal drains cleared to be submitted to HPSPCB on monthly basis.</li> </ul>													
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			Parwanoo	The entire legacy waste from MC Parwanoo site i.e. 500 ton has been cleared. Cleaning of municipal drains is done immediately before clogging of same.		
			Paonta Sahib	There is no legacy waste at Paonta SWM site. All drains are cleared on daily basis.		
			Sundernagar	Approx. 91% of legacy waste has been cleared and only 800 ton is balance. One trammel machine has been installed at site for clearing of legacy waste through which 10-12 tons is cleared daily. All the municipal drains are cleared on daily basis.		
3.	<b>Municipal Council</b>	Transportation of municipal solid wastes, construction materials and debris in covered system.	Baddi	MC Baddi has identified and declared C&D waste site at Judikhurd Ward No. 5 Baddi. The collected C&D waste site is being used by the public for filling in the plinth of buildings.	<ul style="list-style-type: none"> <li>• The Chairman directed Urban Development Department to ensure that the C&amp;D policy is properly enforced by dumping such waste at designated sites only.</li> <li>• The progress related to amount of waste received at the notified C&amp;D sites in each Non-Attainment Town shall be submitted to HPSPCB on monthly basis.</li> <li>• The progress with respect to action against vehicles carrying municipal solid waste,</li> </ul>	
			Nalagarh	The C&D waste site has notified at ChowoaWalaNala, W.N. 3, Nalagarh.		
			Parwanoo	MC Parwanoo has a notified C&D waste site in sector-3 to manage the generated construction and demolition waste of town.		
			Paonta sahib	The C&D waste site has been declared at Kedarpur Paonta Sahib, moreover in MC Paonta Sahib C&D waste is used by the public for filling in plinth of buildings.		
			Sunder Nagar	Five Nos. of C&D waste sites has been declared i.e. are Kuta Grave, Dental College Nr NagaonKhad, Dumping Site Near Chandpur, Banaik in Ward No. 7 and Ropa in Ward No.10.		

					construction waste and debris in open in terms of challans be submitted town-wise on monthly basis.						
4.	<b>HPSPCB Municipal Council</b>	<b>&amp;</b> Regular check and control of burning of municipal solid waste and display of hoardings.	<table border="1"> <tr> <td>Baddi</td> <td>MC has appointed supervisor on outsource and also installed CCTV cameras to check and control burning of MSW. Hoarding are already installed to sensitize public regarding open burning of waste. No incident reported in July to September, 2021 regarding open burning of waste.</td> </tr> <tr> <td>Nalagarh</td> <td>Bye-laws have been notified by the ULB on public domain for awareness on not burning waste in open. No incident reported in July to September, 2021 regarding open burning of waste.</td> </tr> <tr> <td>Parwanoo</td> <td>Bye-laws have been notified by the ULB on public domain for awareness on not burning waste in open. No incident reported in July to September, 2021 regarding open burning of waste.</td> </tr> </table>	Baddi	MC has appointed supervisor on outsource and also installed CCTV cameras to check and control burning of MSW. Hoarding are already installed to sensitize public regarding open burning of waste. No incident reported in July to September, 2021 regarding open burning of waste.	Nalagarh	Bye-laws have been notified by the ULB on public domain for awareness on not burning waste in open. No incident reported in July to September, 2021 regarding open burning of waste.	Parwanoo	Bye-laws have been notified by the ULB on public domain for awareness on not burning waste in open. No incident reported in July to September, 2021 regarding open burning of waste.		<ul style="list-style-type: none"> <li>Action be taken against illegal burning on a regular basis and latest town wise progress report to be submitted.</li> <li>Rural Development Department in coordination with local panchayats to ensure the compliance with respect to control of open burning in Damtal area.</li> </ul>
Baddi	MC has appointed supervisor on outsource and also installed CCTV cameras to check and control burning of MSW. Hoarding are already installed to sensitize public regarding open burning of waste. No incident reported in July to September, 2021 regarding open burning of waste.										
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Parwanoo	Bye-laws have been notified by the ULB on public domain for awareness on not burning waste in open. No incident reported in July to September, 2021 regarding open burning of waste.										

			Paonta sahib	Task force of four person has been constituted to check burning of MSW. No incident reported in July to September, 2021 open burning of waste.				
			Sunder Nagar	Regular checks are conducted. No incident reported in July to September, 2021 regarding open burning of waste				
5.			<ul style="list-style-type: none"> <li>Forest department submitted following details with respect to fire incident during 2020-21 in Non-Attainment Towns</li> </ul>				• The progress was noted.	
	<b>Forest Department</b>	Action Plan to minimise the forest fire	<b>Town</b>	<b>Fire Incidents</b>	<b>No. of Fire Watchers</b>	<b>Amount incurred in control burning</b>	<b>Maint. Of fire line</b>	<b>Total Expenditure</b>
			Nalagarh	-	3	-	-	54450
			Baddi	-	4	-	-	72600
			Paonta	-	10	60800	8.71km	442425
			Kala Amb	-	6	-	3km	135500
			Parwanoo	2	14	115352	-	354082
			Damtal	-	25	42037	4.6km	436337
			Sundernagar	43	4	48325	-	130400

6.	Department of Food & Civil Supply	Check on fuel adulteration and random monitoring of fuel quality data	<table border="1"> <thead> <tr> <th>Town</th> <th>No. of inspections conducted in September, 2021</th> <th>No. of inspections conducted in 2021-2022</th> <th>Irregularities found</th> </tr> </thead> <tbody> <tr> <td>Baddi</td> <td>0</td> <td>2</td> <td>0</td> </tr> <tr> <td>Nalagarh</td> <td>0</td> <td>2</td> <td>0</td> </tr> <tr> <td>Parwanoo</td> <td>0</td> <td>1</td> <td>0</td> </tr> <tr> <td>Poanta Sahib</td> <td>2</td> <td>10</td> <td>0</td> </tr> <tr> <td>Kala Amb</td> <td>2</td> <td>9</td> <td>0</td> </tr> <tr> <td>Sunder Nagar</td> <td>0</td> <td>2</td> <td>0</td> </tr> <tr> <td>Damtal</td> <td>2</td> <td>16</td> <td>0</td> </tr> <tr> <td>Total</td> <td>6</td> <td>42</td> <td>0</td> </tr> </tbody> </table>	Town	No. of inspections conducted in September, 2021	No. of inspections conducted in 2021-2022	Irregularities found	Baddi	0	2	0	Nalagarh	0	2	0	Parwanoo	0	1	0	Poanta Sahib	2	10	0	Kala Amb	2	9	0	Sunder Nagar	0	2	0	Damtal	2	16	0	Total	6	42	0	<ul style="list-style-type: none"> <li>The Chairman directed the Department of Food and Civil Supplies to conduct inspections of petrol pumps in each non-attainment town and submit town wise report to HPSPCB on monthly basis.</li> </ul>
		Town	No. of inspections conducted in September, 2021	No. of inspections conducted in 2021-2022	Irregularities found																																			
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7.	HPSPCB	Source Apportionment, carrying Capacity Study of Non-attainment Towns	<p style="text-align: center;"><b>SA &amp; CC Study</b></p> <ul style="list-style-type: none"> <li>IIT Kanpur will submit the draft SA Study report by 31st July, 2021.</li> </ul>	<ul style="list-style-type: none"> <li>The Chairman directed HPSPCB to expedite the source apportionment and Carrying Capacity studies.</li> </ul>																																				

## D. Up-gradation of Monitoring System

Sr. No.	Organization Responsible	Work proposed for Execution (In the Catchment Area)	Existing Status	Directions
1.	HPSPCB	Installation of One CAAQMS at Baddi.	<ul style="list-style-type: none"> <li>• Supply order has been issued.</li> <li>• Equipment supply has been verified.</li> </ul>	<ul style="list-style-type: none"> <li>• CAAQMS shall be commissioned by 30th November, 2021</li> </ul>
2.		Upgradation of existing NAMP Stations for monitoring of 12 parameters. Financial assistance is awaited from the MoEF&CC/CPCB.	<ul style="list-style-type: none"> <li>• As per the decision taken in the AQMC meeting held under the Chairmanship of Pr. Secretary (ES&amp;T) to GoHP on dated 6.04.2021, all NAMP stations of all Non-Attainment Towns have been upgraded to 10 parameters (PM<sub>10</sub>, PM<sub>2.5</sub>, Nox, SO<sub>2</sub>, O<sub>3</sub>, NH<sub>3</sub>, CO, Pb, As and Ni) by shifting the required instruments.</li> </ul>	<ul style="list-style-type: none"> <li>• The progress was noted.</li> </ul>

**SECTION III: Review of Hon'ble NGT Case OA No 593 of 2017 (Paryavaran Suraksha Samiti, treatment of Sewage along Urban and Rural Areas):**

- The nodal department i.e. Jal Shakti Vibhag submitted the revised action plan to GoHP which was further submitted to CPCB on 11.01.2021.
- The Hon'ble NGT in the matter of OA. No. 593/2017 (Paryavaran Suraksha Samiti) with OA. No. 673/2018 (Polluted River Stretches) has been disposed off vide order dated 22.02.2021.

**Directions:** The Chairman directed that:

- All the concerned departments shall comply with the Hon'ble NGT directions in a time bound manner.
- HPSPCB shall carry condition assessment studies of existing STPs/ sewage infrastructure(s) in the State by engaging 3<sup>rd</sup> party like NEERI, UN Habitat, IIT etc., so as to identify the reasons of suboptimum utilization and dysfunction of existing STPs/sewage infrastructure(s) and submit the report by March, 2022.
- Jal Shakti Vibhag shall carry out study with respect to gap in generation and treatment of the sewage in rural areas in the State and submit the report.
- As per the direction of Hon'ble NGT, Town and Country Planning Department shall develop a separate paradigm in urban planning for river oriented cities.

**SECTION IV: Review of Hon'ble NGT Case OA No 325 of 2015 (Sarvdaman Singh VsUOI):-**

Direction of Hon'ble NGT vide order dated 18.11.2020

- All States/UTs may forthwith designate a nodal agency for restoration of water bodies, wherever no such agency has so far been so designated.
- **Under oversight of the Chief Secretaries** of the States/UTs, the designated nodal agency may:
  - i. Hold meeting not later than 31.1.2021 to take stock of the situation and plan further steps, including directions to District authorities for further course of action upto Panchayat levels and to evolve further monitoring mechanism as well as Grievance Redressal Mechanism (GRM).

- ii. Submit periodical reports to the CPCB/Secretary Jal Shakti, Government of India. First such report may be furnished by 28.02.2021.
- The CMC for monitoring remediation of 351 polluted river stretches, headed by the Secretary, MoJS may monitor the steps for restoration of water bodies by all the States periodically, at least thrice in a year. First such monitoring may take place by 31.03.2021.

**In compliance of above directions, following action has been taken by State:**

- The State has notified a committee with **Director, Environment Science & Technology** as nodal agency on dated **6.02.2021**.
- 1<sup>st</sup> meeting of the committee was held on **23.02.2021**.
- 1<sup>st</sup> report has been submitted to CPCB by Department of Environment on **26.02.2021**.

**Directions:**

The Chairman directed that Rural Development Department shall carry out inventorization, mapping of bawries in State in coordination with Jal Shakti Vibhag and submit the report by 31/01/2022.

**SECTION V: Review of Hon'ble NGT Case OA No 360 of 2018 (Shree Nath Sharma Versus Union of India & Ors):-**

- Hon'ble National Green Tribunal vide order O.A. No. 360 of 2018 filed by Shree Nath Sharma Vs Union of India and Others directed that CPCB shall facilitate the District Magistrates in preparation of District Environmental Plan by placing Model plan on its website.
- Vide Order dated 5/07/2021, Hon'ble NGT passed following directions:
  - *Chief Secretaries of all the States/UTs may ensure completion of District Environment Plans (DEPs) for all the Districts, in the light of orders of this Tribunal dated 26.9.2019, 19.3.2020, 29.1.2021 and the observations in the present order and upload the same on their respective websites positively by 31.10.2021*
  - *DEPs may also contain mechanism for review at different levels.*

- *The District Magistrates may accordingly execute the action plans by reviewing the progress on various targets at least once in a month.*
- *All the States may accordingly consolidate the DEPs and prepare their respective State Environment Plans and upload the same on their respective websites.*
- *The DEPs may contain data on each environmental issue covering each city, town and village. Data may show the extent of gap in compliance of laid down norms for*
- It was apprised to chairman that District Environment Plan (DEP) has been approved by Deputy Commissioner of 11 Districts and the remaining district i.e. Bilaspur, the meeting has been held and approved DEP shall be submitted soon.

**Directions:**

- Chairman directed that the approved district environment plan of all districts shall be compiled and sent to CPCB well before 31/10/2021 and the same shall be uploaded on district administration websites.
- Further, District Magistrates may accordingly execute the action plans by reviewing the progress on various targets at least once in a month as directed by Hon'ble NGT.

**SECTION VI: Review of Hon'ble NGT Case OA No 710 of 2017 (Bio- Medical Waste Management) and OA no. 72/2020 (COVID-19 Waste Management)**

The worthy Chief Secretary reviewed the compliance status of Hon'ble National Green Tribunal orders in OA No. 710/2017 and OA No. 72/2020 regarding Biomedical Waste Management and COVID-19 Waste Management respectively.

**Directions by Chairman:**

- The Chairman directed that all the stakeholder departments to ensure that remaining 583 Allopathic, 65 Ayurvedic and 495 Animal Husbandry Health Care Facilities (HCFs) should obtain authorizations from the State Pollution Control Board at the earliest.
- The Chairman also directed that all the Departments to ensure handling and disposal of COVID -19 waste as per the guidelines prescribed by the CPCB.

In the end, the Chairman directed all the stakeholder departments implementing the Action Plans to put serious efforts in completing the various components of Action Plans and submit the progress report on monthly basis.

The meeting ended with a vote of thanks to and from the Chair.

Approved  
-sd-

(Ram Subhag Singh, IAS)

Chief Secretary to the

Government of Himachal Pradesh

No. HPSPCB/ NGT/ O.A. No. 673 of 2018/ Polluted River Stretch

11508-11554

Dated: 18-11-2021

Copy forwarded to the following for information as per Hon'ble NGT Order:

1. The Additional Chief Secretary (Forest) to the GoHP, HP Secretariat, Shimla.
2. The Additional Chief Secretary (Industries) to the GoHP, HP Secretariat, Shimla.
3. The Principal Secretary (PWD) to the GoHP, HP Secretariat, Shimla.
4. The Pr. Chief Conservator of Forests, Himachal Pradesh, Shimla.
5. Secretary (Urban Development), to the GoHP, HP Secretariat, Shimla.
6. The Secretary (Jal Shakti Vibhag), to the GoHP, HP Secretariat, Shimla.
7. All the Deputy Commissioners (H.P).
8. The Member Secretary, Central Pollution Control Board, Parivesh, Bhawan, East Arjun Nagar, Delhi-110032.
9. The Inspector General of Police (TTR), Department of Police, HP, Shimla
10. The Director, Industries, HP Shimla.
11. The Director, Town and Country Planning, HP Shimla
12. The Director, Department of Health, Shimla
13. The Director, Department of Ayurveda, Shimla
14. The Director, Department of Animal Husbandry, Shimla
15. The Director, Transport, HP Shimla
16. The Director, Agriculture Department, HP Shimla
17. The Director, Horticulture Department, HP Shimla
18. The Director, Rural Development, HP Shimla.
19. The Director, Department of Tourism and Civil Aviation, GoHP.
20. The Director, Environment, Science & Technology, HP Shimla.
21. The Member Secretary, H.P. State Pollution Control Board, Shimla.
22. The Director, Urban Development, HP Shimla.
23. The Director, Directorate of Food and civil Supply, SDA Complex, Kasumpti, Shimla-09
24. The Chief Executive Officer, Baddi Barotiwala Nalagarh Development Authority, Major District Road 7, Industrial Park Phase , Jharmajri, District Solan, Barotiwala, Himachal Pradesh 174103
25. Engineer-in Chief, Jal Shakti Vibhag, Shimla.
26. Engineer-in Chief, HPPWD, Shimla.

27. The CEO, HIMUDA, HP Shimla
28. The Chairman, SADA, Trilokpur, District- Sirmour (HP)
29. The CEO-cum-Director, Baddi Infrastructure # 0 EPIP-PHASE-1, Jharmajri, Tehsil Baddi, Solan, HP 174103
30. Managing Director, Himachal Road Transport Corporation (HRTC), Shimla
31. The Managing Director, Shimla Jal Prabandhan Nigam Limited (SJPNL), Shimla



(Apoorv Devgan, IAS)  
**Member Secretary**  
**H.P. State Pollution Control Board**

1169

93

Meeting held on 15.11.2022 under the Chairmanship of the Sh. Prabodh Saxena (IAS), Additional Chief Secretary (Env. Sci and Tech) to GoHP cum Chairman, HPSPCB to review the implementation of Action Plan being executed by M/s SJPNL along Polluted River Stretch of River Ashwani under Hon'ble NGT OA No. 673 of 2018 and issues of Solid Waste Management.

A meeting was held on 15.11.2022 in the chamber of Additional Chief Secretary (Env. Sci and Tech) to GoHP cum Chairman, HPSPCB under the Chairmanship of Sh. Prabodh Saxena (IAS), Additional Chief Secretary (Env. Sci and Tech) to GoHP cum Chairman, HPSPCB at 02:30PM to review the implementation of Action Plan being executed by SJPNL w.r.t. Polluted River Stretch of River Ashwani and issues of Solid Waste Management.

At the outset, Sh. Apoorv Devgan (IAS), Member Secretary, HPSPCB Shimla welcomed Additional Chief Secretary (Env. Sci and Tech) to GoHP cum Chairman, HPSPCB, Principal Secretary (UD) to GoHP and Managing Director-cum-CEO, SJPNL and informed that the agenda was reviewed by worthy chairman on 27<sup>th</sup> September, 2022, and based on the directions, today's review is scheduled.

Thereafter, the status of implementation of action components were discussed and following directions were issued:-

**Agenda-1: Status of actionable points to be executed by SJPNL as per the action plan of Rejuvenation of Polluted River Stretch, Ashwani in compliance of O.A. 673 of 2018.**

Sr. No.	Action Components	Latest Status	Directions
1.	The up-gradation of existing 3 STPs by providing Sequencing Batch Reactor (SBR) technology at Lalpani, Malyana, Dhalli	<p><b>STP Malyana</b></p> <ul style="list-style-type: none"> <li>Overall 85% work completed.</li> <li>Work has been completed except SBR Basin and its work is in progress.</li> <li>The flow is being treated through new system i.e. Primary Treatment Unit, Centrifuge System and Dual Media Filtration (DMF).</li> </ul> <p><b>STP Lalpani</b></p> <ul style="list-style-type: none"> <li>Overall 60% work completed.</li> <li>Building components have been constructed and their finishing work is in progress.</li> <li>Primary treatment unit has been constructed and installation of mechanical screens is in progress.</li> <li>Retrofitting of existing UASB tank to SBR basin-II is in progress.</li> <li>The work of SBR Basin-I is</li> </ul>	The Chairman expressed his displeasure on the slow progress in this matter and directed M/s SJPNL to ensure that up-gradation work to be completed by 31.12.2022. He directed that disciplinary action be initiated on non-compliance.

		<p>stayed from 11.06.2021 High Court since 13.06.2022.</p> <p><b>STP Dhalli</b></p> <ul style="list-style-type: none"> <li>• Overall 50% work completed</li> <li>• Construction of SBR tank complete.</li> <li>• Sludge drain sump 90%, centrifuge work 75% chlorination tank 80% tank.</li> </ul>	
2.	Installation of a new STP of 3.1 MLD capacity for Panthaghatti area.	<p>FCA case is in progress.</p> <p>Observations raised by Nodal Officer regarding comments of Wildlife Warden on dated 17.03.2022 and same has been forwarded to Nodal Officer. Now FCA case is pending at Nodal Officer Khalini, Shimla.</p>	The Chairman directed M/s SJPNL to expedite the forest clearance work so that construction work of STP is expedited.
3.	Proposal for improving the water quality of Ashwani Khad by installing various components, for the rejuvenation of water sources by improving the purity of water of Natural Nallahs by Phytoid Treatment at AshwaniKhad, Sanjauli-Malyana-ChamyanaKhad, Shimla project.	<ul style="list-style-type: none"> <li>• Tender of Root Zone Technology for the area of STP of AshwaniKhad for 2 MLD has been opened and under the process of award.</li> <li>• For the area of STP Lalpani for 1 MLD, only one bidder came in 3<sup>rd</sup> call so the tender has been recalled 4<sup>th</sup> time.</li> </ul>	The Chairman directed M/s SJPNL to expedite the work of phytoremediation and Pr. Sec. (UD) to GoHP to put up the file to Additional Chief Secretary (Finance) in this regard for funds, if required.
4.	Untreated and untapped sewage of Lift Nallah coming from Krishna Nagar Area.	<ul style="list-style-type: none"> <li>• Untreated and untapped sewage of Lift Nallah coming from Krishna Nagar Area.</li> <li>• Unauthorised dumping of MSW in Lift Nallah and adjoining</li> </ul>	The chairman directed that Joint Committee will visit the site on 17.11.2022 and will submit a report.

**Agenda-2: Submission of the utilization certificate of the funds released to UDD for the purchase of Dust Sweeping Machine.**

It was apprised to the Chair that an amount of Rs. 1 crore was released to UDD vide this office letter dt. 09.10.2019 for purchase of Road Dust Sweeping Machine. The interest accrued has been deposited by UDD upto 31.03.2021, however No Utilization Certificate has been received despite reminders.

**Directions:**

- The Director, Urban Development Department was directed to expedite the procurement of dust sweeping machines and submit the UC.

**Agenda-3: Gaps in Processing of Solid Waste in the State and Non-compliance of ULBs.**

The status of the solid waste management in the State, as collected from UDD, was apprised to the Chair.

Quantity of MSW generated (tpd)	Quantity of wet waste processed (tpd)	Quantity of dry waste processed (tpd)	Total Quantity of waste processed (tpd)	Gap in processing (tpd)
365.6	156.73	122.88	279.61	67.71

Out of the 67.71 TPD gap in processing, gap in processing of wet waste is 44.3 TPD and of dry waste is 23.41 TPD..

Thereafter, the gap in Legacy Waste was apprised which is as below:-

	Total Estimated quantity (in Tonne)	Quantity cleared (in Tonne)	Balance waste (in Tonne)
Being managed by Pvt. Agencies	231000.00	65750.14	165249.59
Being managed by ULB itself (10 ULBs)	12871.00	743.39	12127.61
GRAND TOTAL	243871.00	66493.80	177377.20

**Direction**

- The Chair directed that Pr. Secretary (UD) shall review the gaps in solid waste management in the State and conduct a separate review meeting with Urban Development Department, HPSPCB and ULBs concerned.

**Agenda-4: Deposition of EC imposed on the ULBs for non-compliance of SWM Rules.**

It was apprised that a meeting was held on date 08.04.2022 in the office chamber of Additional Chief Secretary (Env. Sci and Tech) to GoHP cum Chairman, HPSPCB, wherein following directions were issued :-

- Chairman directed Director UDD to ensure that all ULBs shall deposit the Environmental Compensation by non-complying ULB's.

- For the utilization of EC funds, action Plan shall be prepared at concerned ULB by a team comprising of Regional Officer, H.P. State Pollution Control Board and Executive Officers/ Secretary of the ULB to ensure proper solid waste management.

In view of the directions issued, Regional Offices, HPSPCB and concerned ULB formulated and submitted action plan for the utilization of EC imposed in respective ULBs, however following ULBs had not yet deposited the Environmental Compensation imposed by HPSPCB:-

Sr. No.	Name of ULB	Environmental Compensation	Sr. No.	Name of ULB	Environmental Compensation
1.	N.P. Baijnath-Paprola	₹7,50,000	7.	M.C. Theog	₹10,00,000
2.	M.C. Kullu	₹5,00,000	8.	N.P. Chopal	₹6,35,000
3.	M.C. Manali	₹5,00,000	9.	MC Santokhgarh	₹13,00,000
4.	N.P. Banjar	₹5,00,000	10.	MC Hamirpur	₹4,00,000
5.	N.P. Bhuntar	₹5,00,000	11.	N.P. Nadaun	₹6,00,000
6.	M.C. Solan	₹5,55,000	12.	MC Paonta	₹7,00,000/-

**Direction:-**

- The Chair directed Pr. Sec. (UD) to GoHP to ensure that the concerned ULBs deposit the Environmental Compensation to HPSPCB or further regulatory action be taken.

Further, the Chair directed Principal Secretary (UD) to GoHP to further review all the matters discussed today so that various tasks are expedited and the compliance status of UDD, SJPNL & the State improves.

The meeting ended with a vote of thanks to and from the Chair.

(Approved by)  
Additional Chief Secretary (EST) to GoHP cum  
Chairman HPSPCB

No. HPSPCB/NGT/OA No 673 of 2018 /2022-16553-57 Dated: 5-12-2022  
Copy forwarded to the following for information and necessary action please:

1. The Principal Secretary (UD) to GoHP.
2. The Director, Urban Development Department, Talland.
3. The Managing Director-cum-CEO, Shimla Jal Prabandhan Nigam Limited US Club to High Court Bemloe Shimla 171001 H.P.
4. The Commissioner, Municipal Corporation, Shimla.
5. The Regional Officer, Shimla.

(Apoorv Devgan, IAS)  
Member Secretary  
H.P. State Pollution Control Board

Minutes of the meeting held on 18<sup>th</sup> November, 2022 at 3:00 PM onwards at Committee Room (6<sup>th</sup> Floor), Armsdale Building, H.P. Secretariat Chota Shimla under the Chairmanship of Pr. Secretary (Urban Development) to GoHP to discuss issues related to Solid Waste Management and Sewage Management State.

A meeting was held on 18<sup>th</sup> November, 2022 at 3.00 PM onwards at Committee Room (6th Floor), Armsdale Building, H.P. Secretariat Chota Shimla under the Chairmanship of Pr. Secretary (Urban Development) to GoHP to discuss issues related to Solid Waste Management and Sewage Management State. The List of Officials who attended the meeting is enclosed as **Annexure-I**.

At the outset, Member Secretary, HP State Pollution Control Board, welcomed the Pr. Secretary (Urban Development) to GoHP and other Officers/officials of State Government and outlined the broad context and agenda of the meeting.

Thereafter, detailed agenda was taken up by the house as below:

**Agenda-1: Untreated and untapped sewage of Lift Nallah coming from Krishna Nagar Area**

- It was apprised that in view of the directions issued by ACS (EST) to GoHP, a joint inspection of Lift Nallah & Krishna Nagar Area was conducted by officials of MC Shimla, SJPNL and HPSPCB on 17<sup>th</sup> November, 2022. During the joint inspection, three major issues have been observed by the Joint Committee:-
  - 1) Solid Waste dumping in Lift Nallah from Hotel Combermere to Lalpani bridge.
    - Mixed solid waste is lying along channel in Lift Nallah and its tributaries from Hotel Combermere to Lalpani bridge leading to clogging of nallah and choking of manholes of sewerage system. (900 m approx.; Difficult to estimate)
    - MC Shimla will lift the solid waste dumped in lift nallah and its tributaries and dispose it off scientifically.
    - MC Shimla will ensure regular inspection of area and take strict action against defaulters.
    - MC Shimla will intensify the IEC activities for raising the awareness of public about scientific disposal of solid waste.
    - MC Shimla apprised Solid Waste was cleared in last 8-9 months. Further, there are total 9 tributary nallahs wherein continuous dumping is practiced by the local residents.
  - 2) Black Water discharge from Krishna Nagar.
    - Five locations which were observed with open disposal of sewage during last inspection on 10.11.2022 have now been connected.
    - The main sewer line found damaged on 10.11.2022 near congress bhawan during last inspection has now been restored.

- Some residents of Krishna Nagar near Masjid informed that their private sewerage lines got damaged during rainy season and at present sewage is directly flowing into drain. 3 buildings
  - SJPNL will lay additional sewerage line and provide connectivity to these residents.
- 3) Grey Water discharge from Krishna Nagar.
- Grey water (kitchen & bathroom waste water) from 15-20 households was found flowing in the open during inspection.
  - MC Shimla will carry out detailed survey of Krishna Nagar area and will inform all the stakeholders about the no. of households discharging grey water in the open.
  - MC Shimla will provide connectivity through construction of drains or laying pipelines for grey water to selected collection points up to which sewerage line will be laid down by SJPNL.
- **Channelization of Lift Nallah:-** SJPNL is carrying out channelization of lift nallah from IG sports complex to Lalpani bridge. More than 5000 m<sup>3</sup> of legacy waste has been lifted and disposed off at sanitary landfill site of MC at Bhariyal. During leveling of nallah bottom sludge of nallah is flowing with water and degrading its water quality. SJPNL should carry out channelization in small patches and nallah should be diverted before excavation so that bottom sludge doesn't flow with water. HPSPCB shall monitor water quality regularly & take regulatory action when necessary.

**Directions:**

- To address solid waste dumping in Lift Nallah from Hotel Combermere to Lalpani bridge, **MC Shimla shall submit a time bound action plan within 2 weeks** incorporating following:-
  - a. Identification of littering points and placing wire mesh to prevent the same. The tender for same shall be floated by **12<sup>th</sup> December, 2022**.
  - b. Installation of heavy grate to cover the drains. The tender for same shall be floated by **12<sup>th</sup> December, 2022**.
  - c. Increase door to door collection in the concerned areas.
  - d. IEC activities should be carried out.
- To address the issue of Black Water discharge from Krishna Nagar:-
  - a. **SJPNL** shall submit an estimate to connect all the untapped/ damaged sewerage connection and complete the work within **2 months**.
  - b. **MC Shimla** shall initiate regulatory action and issue challans on the defaulters.

- To resolve the issues of Grey Water discharge from Krishna Nagar, SJPNL shall conduct detailed survey and identify the collection points/ chambers and share the detail of same with MC Shimla and Urban Development Department within **2 weeks**.
- With respect to the Channelization of Lift Nallah, it was directed that:-
  - a. SJPNL and Jal Shakti Vibhag shall coordinate so as to ensure that sludge produced during the levelling of nallah shall not hamper the Water Supply quality downstream towards Sadhupul.
  - b. SJPNL shall conduct channelization in small patches and nallah should be diverted before excavation so that bottom sludge doesn't flow with water considering the feasibility of same.
  - c. The work of the channelization of lift nallah shall be completed within **6 months in mission mode**.

**Agenda-2: Status of actionable points to be executed by SJPNL as per the action plan of Rejuvenation of Polluted River Stretch, Ashwani in compliance of O.A. 673 of 2018.**

**1. The up-gradation of existing 3 STPs by providing Sequencing Batch Reactor (SBR) technology. The proposal is of Rs. 45.76 crores.**

MD, SJPNL apprised the following status:-

STP Malyana

- Overall 85% work completed.
- Work has been completed except SBR Basin and its work is in progress.
- The flow is being treated through new system i.e. Primary Treatment Unit, Centrifuge System and Dual Media Filtration (DMF).

STP Lalpani

- Overall 60% work completed.
- Building components have been constructed and their finishing work is in progress.
- Primary treatment unit has been constructed and installation of mechanical screens is in progress.
- Retrofitting of existing UASB tank to SBR basin-II is in progress.
- The work of SBR Basin-I is stayed from Hon'ble High Court since 13.06.2022 and next date of hearing is 20.10.2022.

STP Dhalli

- Overall 50% work completed
- Construction of SBR tank complete.
- Sludge drain sump 90%, centrifuge work 75% chlorination tank 80% tank.

The work of above to be completed by 31.12.2022.

**Directions:-**

- SJPNL shall ensure that the upgradation work of the **STP Malyana** shall be completed by **25<sup>th</sup> December, 2022** and of **STP Dhalli** shall be completed by **31<sup>st</sup> December, 2022**.
- SJPNL shall complete the work related to construction of SBR at STP Lalpani by **10<sup>th</sup> December, 2022**

- SJPNL shall submit a progress report regarding above directions to UDD and HPSPCB.
2. **Installation of a new STP of 2 MLD capacity for Panthagati area. The proposal is of Rs. 22 crore.**  
MD SJPNL apprised that FCA case is in progress. Observations/ queries has been raised by Nodal Officer and the reply of same is being prepared.  
**Directions:-**
- SJPNL shall submit the reply of the observations/ queries raised by 25th November, 2022.
  - UDD/HPSPCB shall send the DO note on behalf of Worhty CS, GoHP to Secretary MOEF & CC.
  - SJPNL shall expedite the matter, and work to be awarded within 1.5 months.
3. **Proposal for improving the water quality of Ashwani Khad by installing various components, for the rejuvenation of water sources by improving the purity of water of Natural Nallahs by Phytoid Treatment at AshwaniKhad, Sanjuli-Malyana-ChamyanaKhad, Shimla project.**
- Tender of Root Zone Technology for the area of STP of Ashwani Khad for 2 MLD has been opened and under the process of award.
  - For the area of STP Lalpani for 1 MLD, only one bidder came in 3rd call so the tender has been recalled 4th time.
- Directions:-**
- SJPNL shall submit the DPR for the root zone technology for area of STP of Ashwani Khad and STP Lalpani to Pr. Sec (UD) to GoHP by **21<sup>st</sup> November, 2022** for further approval of Finance Division, GoHP.

**Agenda-3: Gap in sewage treatment under the jurisdiction of SJPNL.**

Member Secretary, HPSPCB apprised the status of STPs operated and maintained by SJPNL as per data provided which is as follows:-

Sr. no.	STP	Designed Capacity (MLD)	Operational Capacity (MLD)	Inflow (MLD)	Gap (MLD)	Environmental Compensation Imposed	OCEMS installed
1	Lalpani	19.35	8.8	12-14	3.2	EC of ₹ 31,87,500/- imposed	Not installed
2	Sanjauli Malyana	4.44	4.44	4.5-5	--	EC of ₹ 69,50,000/- imposed	Installed
3	Summer Hill	3.93	1.31	1	No Gap	EC of ₹ 2,62,500/- imposed	Not installed
4	Dhalli	0.76	0.76	1.1	0.34	--	Not installed
5	North Disposal, Shimla	5.8	5.8	2.5	No Gap	--	Not installed
6	Snowdon	1.35	0.675	0.65	No Gap	--	Not installed

Further the status of the sewage management under the jurisdiction of SJPNL was apprised which is as follows:

Sr. No.	Particular	Existing Status
a.	Sewage Generation	30.6 MLD
b.	Treatment Capacity	21.78 MLD
c.	Gap	8.82 MLD

Sr. No.	Location	Treatment Capacity	Inflow
1	Sanjauli Malyana (Below Malyana Bus Stand)	4.4	4.5-5
2	Dhalli	0.76	1.1
3	North Disposal, Shimla (Golcha)	5.8	2.5
4	Snowdon (Bermu)	0.675	0.65
5	Lalpani near Badagaon	8.8	12-14
6	Summer Hill (Below Andri)	1.3	1
<b>A</b>	<b>Sub-Total</b>	<b>21.78</b>	<b>~23 MLD</b>
7	Dogra Bridge (Panthaghatti) (STP Proposed)	3.1	
8	At Totu Bhariyal (STP Proposed)	2.0	
9	STP Dhalli-II & Mashobra (STP Proposed)	2.5	
<b>B</b>	<b>Sub total</b>	<b>7.6</b>	
	<b>Total (A+B)</b>	<b>30.66</b>	

Furthermore, following shortcoming have been observed:-

- The data of the inflow and capacity utilization of the operational STPs is not properly maintained.
- Zero gap has been depicted where the STPs are operational, and no data of the untapped sewage being generated has been provided.
- Gap is only showed where the STPs are proposed.
- The sewage generation apart from the areas where the STPs are operational/ proposed have not been included.

**Directions:-**

- SJPNL shall submit a comprehensive gap analysis report and action plan to curb the gap of the sewage management to UDD and HPSPCB within **1 week**.
- SJPNL shall review the progress of the STPs proposed under chairmanship of Pr. Sec (UD) to GoHP separately.

**Agenda-4: Gaps in Processing of Solid Waste in the State.**

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The status of the solid waste management in the State as per data provided by UDD was appraised.

Quantity of MSW generated (tpd)	Quantity of wet waste processed (tpd)	Quantity of dry waste processed (tpd)	Total Quantity of waste processed (tpd)	Gap in processing (tpd)
365.6	156.73	122.88	279.61	67.71

Out of the 67.71 TPD gap in processing, gap in processing of wet waste is 44.3 TPD and of dry waste is 23.41 TPD. The ULB wise gap detail is attached as **Annexure-II**.

Thereafter, the gap in Legacy Waste was appraised which is as below:-

	Total Estimated quantity (in Tonne)	Quantity cleared (in Tonne)	Balance waste (in Tonne)
Being managed by Pvt. Agencies	231000.00	65750.14	165249.59
Being managed by ULB itself (10 ULBs)	12871.00	743.39	12127.61
<b>GRAND TOTAL</b>	<b>243871.00</b>	<b>66493.80</b>	<b>177377.20</b>

S. No.	ULB	Total estimated quantity (in Tons)	Target date for 100% clearance of legacy waste	Quantity cleared (in Tons)	Balance Legacy Waste (in Tons)
<b>A. Being done by Pvt. agencies</b>					
1	Dharmshala (JBR Technologies) STARTED/ ONGOING	40,000	31-Dec-23	3,428	36,572
2	Mandi (JBR Technologies) STARTED/ ONGOING	45,000	31-Dec-23	5,700	39,300
3	Solan (Suntan Life)	48,000	31-Mar-23	13,694.22	34,305.78
4	Kullu (Rekart Innovations) PROCESSED- BUT LYING ON SITE	18,000	31-Mar-23	17,636.80	363.2
5	Manali (Rekart Innovations) NOT ONGOING	40,000	30-Apr-23	2,521.39	37,478.61
6	Baddi (JBR Technologies)	40,000	31-Dec-23	22,770	17,230
<b>Total (A)</b>		<b>2,31,000</b>		<b>65,750.41</b>	<b>1,65,249.59</b>
<b>B Being done by ULB itself</b>					
1	Bilaspur	6,400	31-Dec-23	0	6,400
2	Una	1,200	31-Dec-23	1.31	1,198.69
3	Santokhgarh (Not ongoing)	2,300	31-Dec-23	401.16	1,898.84
4	Bajjnath	45	31-Dec-23	11.2	33.8
5	Chowari	525	31-Dec-23	28	497

6	Dalhousie	36	31-Dec-23	9.47	26.53
7	Rohroo	30	31-Dec-22	30	0
8	Rewalsar	35	31-Dec-23	8.25	26.75
9	Sarkaghat	200	31-Dec-23	50	150
10	Hamirpur	2,100	31-Dec-23	204	1,896
<b>Total (B)</b>		<b>12871</b>		<b>743.39</b>	<b>12,127.61</b>
<b>Grand Total</b>		<b>2,43,871</b>		<b>66,493.80</b>	<b>1,77,377.20</b>

**With regard to Legacy Waste Management following directions were issued:-**

- **Director, UDD** shall hold a meeting with all the Pvt. Agencies handling the work of remediation of legacy waste in State to review the progress of same within **02 weeks**.
- **UDD** shall take up the matter of setting up of waste management facility at SADA with **Secretary, Town and Country Planning** to GoHP
- **MC, Dharamshala** shall resolve the issue of the slow progress of clearing of legacy waste and submit a report in this regard to UDD within **1 week**.
- **MC Mandi**, to ensure that the work regarding installation of weighing bridge shall be completed within **10 days**.
- **MC Kullu**, shall float tender for the remediation of additional legacy waste of 20,000 tonne by **9<sup>th</sup> December, 2022**. UDD shall release the funds regarding electricity for newly installed shredder to **MC, Kullu**.
- **MC Manali**, to ensure that the construction of road for the legacy waste site shall be completed by **30<sup>th</sup> November, 2022** and legacy waste remediation work shall be started by **01<sup>st</sup> December, 2022**. Also MC Manali shall ensure that the OWC shall be made operational by **31<sup>st</sup> December, 2022**.
- **MC Kullu, NP Bhunter, SADA Lahaul & Spiti** shall identify the land for setting up waste management facility in their respective local body and submit a report in this regard. UDD shall issue necessary directions to concerned authorities through Pr. Secretary(UD), GoHP for same.
- **NP Banjar** to submit the complete documentation regarding land transfer case. NP Banjar shall submit the proposal for the procurement of machinery within **1 week**. The EC of ₹5 lakh imposed by HPSPCB shall be deposited to HPSPCB within 1 week.
- **MC, Una** shall initiate the work of clearing of legacy waste and float a combined tender of clearing of legacy waste, door to door collection and processing of solid waste for **ULB Santokgharh** and **Una** after assessing the costing of same.
- **NP Baijnath Paprola** shall increase the man power for clearing the legacy waste by engaging manpower of Shehri Ajeevika Yojna and complete by **28<sup>th</sup> February, 2022**.
- **NP Talai** shall ensure the completion of the repair work and construction of shed by **31<sup>st</sup> December, 2022**.
- **MC Rewalsar**, shall engage additional manpower for clearance of legacy waste and complete it immediately.
- **MC Sarkaghat** to ensure that legacy waste should be cleared within 02 months.
- **MC Hamirpur** shall assess the costing of combined tender of legacy waste, D2D collection and solid waste treatment and send recommendation to UDD within **1 week**. **MC Hamirpur** shall raise the demand for the purchase of OWC.
- **ULBs namely Solan, Kullu, Manali, Baddi, Bilaspur, Una, Santokgharh, Baijnath, Chowari, Dalhousie, Rohroo, Rewalsar, Sarkaghat, Hamirpur** shall submit a detailed report to UDD regarding status of legacy waste management by **15<sup>th</sup> December, 2022**.

- Overall, Directorate of UD needs to verify all gaps stated & minimize the same to zero in compliance of SWM Rules.

**Agenda-5: Major non-compliance of SWM in ULBs, deposition of EC imposed on the ULBs for non-compliance of SWM Rules**

The status of solid waste management in various ULBs was reviewed which is as under:-

**I. Municipal Corporation Mandi, District Mandi**

Compliance as per Rule 22 of SWMR, 2016	Present Status
Waste Management Status	Generation: 18.21 tpd Processed: 0.91 tpd Gap: 17.30 tpd
Composting	No composting facility
MRF	No provision has been provided for Material Recovery Facility.
RDF	No
Legacy Waste	39,300 Ton; not being processed
<b>Others</b>	
<ul style="list-style-type: none"> <li>• Joint Inspection conducted on 21.09.2022.</li> <li>• Large dump of legacy waste was observed and smoke was also emanating from the same</li> <li>• Stray animal menace was clearly visible at the site</li> <li>• Two no. of trommels have been installed at the waste processing facility and were found to be non-operational.</li> <li>• The contractor firm apprised that the waste processing has been stopped as the land for installation of weighing bridge is to be provided by Municipal Corporation Authorities.</li> <li>• No mechanism such as screen mesh, grill, nets, etc. in order to prevent solid waste from entering into the adjoining river.</li> <li>• No facility for treatment of leachate has been provided at site.</li> <li>• No provision for storage of separate portion of wet and dry waste at site.</li> </ul>	

MC Mandi apprised:-

- For the collection and treatment of Leachate collection tank construction is under progress.
- Construction of compartment for the treatment of wet waste 24 composting pits being installed and the work shall initiate in Dec. 2022.
- OWC is not available at the SWM processing site.

**Directions**

- **MC Mandi** shall submit the demand of OWC along with land availability and submit complete action plan to remove the solid waste treatment gap within **1 week**.
- Joint inspection comprising of UDD and HPSPCB shall be conducted to verify the progress made by MC, Mandi.

## 2. Municipal Corporation Dharamshala

Compliance as per Rule 22 of SWMR, 2016	Present Status
Waste Management Status	Generation: 21.12 tpd Processed: 15.06 tpd Gap: 6.06 tpd
Composting	Pit composting
MRF	Available by NGOs
RDF	No
Legacy Waste	36,572 Ton; work in progress
<b>Others</b>	
<ul style="list-style-type: none"> <li>• Inspection conducted on 10.09.2022.</li> <li>• The bio-degradable waste is dumped in the site without processing and batteries/compost pits are found in miserable condition.</li> <li>• The un-segregated waste being lifted up from the hotels/commercial units/residences is being dumped at the processing site, without any segregation or recovery.</li> <li>• No separate compartments provided in the collection vehicle to collect the wet and dry waste separately.</li> <li>• Dumping un-segregated waste at its processing site without any segregation, sorting and recovery of recyclables from the waste.</li> <li>• The down slope of the hill is filled with garbage, it is likely to contaminate the nearby surface as well as groundwater resources.</li> <li>• The MRF facility provided at the processing site to facilitate the segregation, sorting and recovery of recyclable from the various components of waste was found not in operation.</li> </ul>	

MC Dharamshala apprised that :-

- For the treatment of wet waste, procurement of Bio-methanation plant of 05TPD is under process and shall be completed by Dec. 2022 and commissioned by Feb, 2023.
- MRF equipment's are installed, electricity connection is being installed.

**Directions**

- **MC Dharamshala** shall complete the work of biogas plant installation by Feb, 2023 and MRF by Dec, 2022 and further ensure to bridge the gap in SWM by 31<sup>st</sup> December, 2022 by ensuring that existing composting pits and MRF facility shall function efficiently.
- Site visit by **HPSPCB** shall be conducted to verify the progress made by MC, Dharamshala.

## 3. Municipal Council, Manali

Compliance as per Rule 22 of SWMR, 2016	Present Status
Waste Management Status	Generation: 4.77 tpd Processed: 4.77 tpd Gap: 0.00 tpd (not as per report of HPSPCB)
Composting	Yes
MRF	Yes
WiE	Yes, facility available at Rangri
Legacy Waste	37478.61 Ton
<b>Others</b>	
<ul style="list-style-type: none"> <li>• The joint inspection was conducted on 27.08.2022.</li> <li>• Personal hearing on 20.10.2022.</li> <li>• Waste Processing Facility is mostly receiving mix waste and collecting from whole Kullu District around 60-70 TPD.</li> <li>• The waste coming to plant is not properly managed as there are <b>heaps of unsegregated waste and over stacking of the same may cause collapsing of legacy waste site.</b> The retaining wall at some points has collapsed and waste has been found spilled outside of the waste processing site.</li> <li>• Foul odour has been observed in the vicinity due to no-processing of the incoming waste on daily basis, bio-mining of legacy waste, processing of mixed waste and non-usage of bio-enzymes/ bio-deodorizer for odour control on regular basis.</li> <li>• The processing of legacy waste is not in progress.</li> <li>• Wall of legacy waste site is damaged towards Gau-Sadan</li> <li>• Overflow of legacy waste towards river Beas was observed during inspection.</li> <li>• Various garbage hot spots have been formed in MC, Manali and TDC area</li> <li>• <b>The EC amounting to Rs. 5,00,000/- has not been deposited yet</b></li> </ul>	

**Directions**

- **MC Manali** was directed to submit the Environmental Compensation imposed by HPSPCB within 1 week.
- **MC Manali** shall complete MRF facility i.e platform and machines by 30<sup>th</sup> November, 2022.

## 4. Municipal Council, Kullu

Compliance as per Rule 22 of SWMR, 2016	Present Status
Waste Management Status	Generation: 7.49 tpd Processed: 7.49 tpd Gap: 0.00 tpd
Composting	Yes not sufficient
MRF	No (Not sufficient) Pirdi site closed
WtE	Yes, facility available at Rangri
Legacy Waste	363.20 Ton
<b>Others</b>	
<ul style="list-style-type: none"> <li>• The Pirdi site is not being used as per directions of Hon'ble NGT.</li> <li>• Rekart Innovation has processed approx. 17636 tonne of legacy waste out of total estimated quantity of 18,000 tonne and approx. 250 tonne of RDF is sent to cement plant till now.</li> <li>• <b>The EC amounting to Rs. 5,00,000/- has not been deposited yet.</b></li> </ul>	

**Directions**

- MC Kullu was directed to submit the Environmental Compensation imposed by HPSPCB within 1 week.
- MC Kullu shall ensure that the OWC shall be installed and made operational by 15<sup>th</sup> January, 2022.
- MC Kullu to make efforts to release the site of Pirdi for setting up of new processing facility.
- UDD & HPSPCB shall conduct inspection of MC Kullu site by 15<sup>th</sup> January, 2022
- UDD shall take up the matter of setting up of waste management facility at SADA with Secretary, Town and Country Planning to GoHP.

## 5. Nagar Panchayat, Bhunter

Compliance as per Rule 22 of SWMR, 2016	Present Status
Waste Management Status	Generation: 1.81 tpd Processed: 1.80 tpd Gap: 0.01 tpd
Composting	Yes
MRF	Yes
WtE	Yes, facility available at Rangri Manali.
Legacy Waste	No
<b>Others</b>	
<ul style="list-style-type: none"> <li>• The Land is under dispute in Hon'ble High Court.</li> <li>• Daily waste generated is sent to Manali WtE plant.</li> <li>• <b>The EC amounting to Rs. 5,00,000/- has not been deposited yet.</b></li> </ul>	

**Directions**

- **NP Bhunter** was directed to submit the Environmental Compensation imposed by HPSPCB within **1 week**.
- **NP Bhunter** shall identify the land for setting up waste management facility in their jurisdiction and submit a report in this regard.

**6. Nagar Panchayat, Banjar**

Compliance as per Rule 22 of SWMR, 2016	Present Status
Waste Management Status	Generation: 0.57 tpd Processed: 0.57 tpd Gap: 0.00 tpd
Composting	Pit composting
MRF	No
RDF	No
Legacy Waste	Available at Pirdi Site.
<b>Others</b>	
<ul style="list-style-type: none"> <li>• The land transfer is under process.</li> <li>• No waste processing facility available.</li> <li>• <b>The EC amounting to Rs. 5,00,000/-</b> has not been deposited yet.</li> </ul>	

**Directions**

- **NP Banjar** was directed to submit the Environmental Compensation imposed by HPSPCB within **1 week**.
- **NP Banjar** to submit the complete documentation regarding land transfer case.
- **NP Banjar** shall submit the proposal for the procurement of required machinery within **1 week** to UDD.

**7. Municipal Council, Chamba**

Compliance as per Rule 22 of SWMR, 2016	Present Status
Waste Management Status	Generation: 8.35 tpd Processed: 8.35 tpd Gap: Nil ( <b>however not as per HPSPCB</b> )
Composting	Available
MRF	Available
RDF	No
Legacy Waste	Nil
<b>Others</b>	
<ul style="list-style-type: none"> <li>• Personal hearing conducted 04.10.2022.</li> <li>• The unsegregated waste being lifted from the hotels/commercial units/ Residences is being dumped at different places, which are either adjoining to river Ravi or located in the forest area.</li> <li>• A very less percentage of total solid waste generated is reaching (250-300 kg out of 06 TPD) at the waste processing site, Kuranh for its further processing and rest of the waste is getting dumped at different locations in Chamba.</li> <li>• The concept of Source Segregation still has not been adopted by the MC Chamba.</li> <li>• No separate compartments provided in the collection vehicle.</li> </ul>	

**Directions**

- Necessary precaution shall be taken for ensuring the safe disposal of acidic waste generated.
- An independent team of UDD & HPSPCB shall visit the solid waste processing site of MC Chamba.

**8. Municipal Council Nerchowk,**

Compliance as per Rule 22 of SWMR, 2016	Present Status
Waste Management Status	Generation: 3.44 tpd Processed: 3.44 tpd Gap: 0.00 tpd
Composting	Pit composting/OWC being done
MRF	Available
RDF	No
Legacy Waste	Nil
<b>Others</b>	
<ul style="list-style-type: none"> <li>• The solid waste being burnt continuously</li> <li>• cattle, fly and odour menace at the SWM site</li> <li>• bailing machine installed at the SWM site was found dysfunctional / non-operational</li> <li>• composting pits were empty and broken, no composting was observed and entire wet waste was littered in the open</li> <li>• the Kansa Khad i.e. approx. 20 meters from the boundary of SWM site and there are also 03 no. of water intake schemes and such unscientific waste handling has the potential to contaminate the ground water as well as surface water sources of the area.</li> <li>• There are 03 no. of schools nearby the SWM site at a distance of approx. 200-300 meters from SWM site and fly, cattle, rodent and odour nuisance is being reported from the site due to unscientific waste management</li> </ul>	

Further MC Nerchowk apprised following:-

- Tender for the construction of 1<sup>st</sup> part of the boundary wall has been awarded and the tendering of the 2<sup>nd</sup> and 3<sup>rd</sup> part is under process.
- The bailing machine at the SWM site got damaged due to a fire incident and the repair work of same is not financially feasible.
- There are some technical issues with the working of OWC at the site as compost being produced by OWC is not of good quality.
- The inflow of the solid waste has been increased due to opening of the Medical College.

**Directions**

- MC Nerchowk shall ensure that the tender of the remaining parts of the boundary wall shall be awarded by **9<sup>th</sup> December, 2022**.
- MC Nerchowk shall raise the demand of bailing/shredder machine to UDD.
- MC Nerchowk shall check the technical specifications of the OWC, identify the issues of the same and submit a detailed report to UDD.
- MC Nerchowk shall increase the treatment capacity of the solid waste processing facility and raise the demands of the machinery as per the current and future growth.

## 9. Municipal Corporation, Palampur 1187

Compliance as per Rule 22 of SWMR, 2016	Present Status
Waste Management Status	Generation: 14.47 tpd Processed: 6.72 tpd Gap: 7.75 tpd
Composting	OWC available
MRF	Available
RDF	No
Legacy Waste	Nil
<b>Others</b>	
<ul style="list-style-type: none"> <li>Adequate waste processing not available.</li> </ul>	

Further MC Palampur apprised following:-

- For the processing of the RDF, tender has been prepared and shall be uploaded by 9<sup>th</sup> December, 2022.
- For the purchase of the OWC for the treatment of wet waste, a machinery of 5TPD capacity has been approved and the tender of same shall be floated on 9<sup>th</sup> December, 2022.

**Directions:-**

- MC Palampur shall submit the report of the status of the tenders to UDD after 9<sup>th</sup> December, 2022.

## 10. NP Tahliwal

Compliance as per Rule 22 of SWMR, 2016	Present Status
Waste Management Status	Generation: 1.74 tpd Processed: 0.09 tpd Gap: 1.65 tpd
Composting	No
MRF	No
RDF	No
Legacy Waste	Nil
<b>Others</b>	
<ul style="list-style-type: none"> <li>No 100% segregation of waste (covering all wards) being done in the ULB</li> <li>There is no MRF, plastic waste recycling, composting, biomethanation, RDF or WtE.</li> <li>New SWM facility is u/c</li> </ul>	

Further NP Tahliwal apprised that:-

- OWC shall be purchased.
- The land demarcation for the solid waste processing facility is under process.

**Directions**

- Tender for the purchase of OWC shall be opened on 9<sup>th</sup> December, 2022.

### 11. Nagar Panchayat, Rajgarh

Compliance as per Rule 22 of SWMR, 2016	Present Status
Waste Management Status	Generation: 1.25 tpd Processed: 0.06 tpd Gap: 1.18 tpd
Composting	No
MRF	No
RDF	No
Legacy Waste	Nil
<b>Others</b>	
<ul style="list-style-type: none"> <li>• The land taken on lease is under dispute and no other land is available.</li> </ul>	

NP Rajgarh apprised that:-

- Currently a private land is being utilized for the solid waste processing and the land purchase is in progress at the level of GoHP.
- Wet waste is being sent to gaushala.

#### Directions

- **Deputy Commissioner, Sirmaur** shall hold a meeting with M/s Suntan Life within 10 days so as to ensure that the dry waste is processed until the case of land transfer is resolved.
- Case for procuring OWC to be sent to Director, UDD.

### 12. Municipal Council Rohru

Compliance as per Rule 22 of SWMR, 2016	Present Status
Waste Management Status	Generation: 2.78 tpd Processed: 1.14 tpd Gap: 1.64 tpd
Composting	No
MRF	No
RDF	No
Legacy Waste	Nil
<b>Others</b>	
<ul style="list-style-type: none"> <li>• No land is available and daily waste is dumped at the Pabbar river bank.</li> <li>• The land transfer is under process.</li> </ul>	

Further, MC Rohru apprised that the land has been identified however queries has been raised by State Nodal Officer for the land transfer case.

**Direction :** MC Rohru, to explore the available muck dumping land available with Hydal Power projects for setting up the SWM facility and submit the report to UDD.

### 13. Nagar Panchayat Baijnath-Paprola

Compliance as per Rule 22 of SWMR, 2016	Present Status
Waste Management Status	Generation: 7.74 tpd Processed: 7.49 tpd Gap: 0.25 tpd
Composting	Pit composting/Biogas
MRF	Available
RDF	No
Legacy Waste	34.60 Kg.
<b>Others</b>	
<ul style="list-style-type: none"> <li>• The solid waste management facility is being upgraded under SBM 2.0</li> <li>• The EC amounting to Rs. 7,50,000/- has not been deposited yet.</li> </ul>	

NP Baijnath-Paprola submitted that the wet waste is not being processed as there is not OWC

**Direction:**

- NP Baijnath-Paprola shall raise the demand of the purchase of OWC to UDD.
- NP Baijnath-Paprola was directed to submit the Environmental Compensation imposed by HPSPCB within 1 week.
- Clear all the legacy waste by 28<sup>th</sup> February, 2023.

### 14. Municipal Corporation, Solan, District Solan

Compliance as per Rule 22 of SWMR, 2016	Present Status
Waste Management Status	Generation: 16.46 tpd Processed: 16.46 tpd Gap: 0.00 tpd
Wet waste processing	Biomehanation at Parchkula
MRF	Yes
RDF	No
Legacy Waste	34305.78 Ton
<b>Others</b>	
<ul style="list-style-type: none"> <li>• The EC amounting to Rs. 5,55,000/- has not been deposited yet.</li> </ul>	

**Directions**

- MC Solan was directed to submit the Environmental Compensation imposed by HPSPCB within 1 week.

## 15. Municipal Council, Theog

Compliance as per Rule 22 of SWMR, 2016	Present Status
Waste Management Status	Generation: 1.76 tpd Processed: 1.76 tpd Gap: Nil
Composting	Pit Composting
MRF	Available
RDF	No
Legacy Waste	Nil
<b>Others</b>	
• EC amounting to Rs 10,00,000/- has not been deposited by MC Theog	

Further, MC Theog submitted that the land has been identified and the FCA case is being uploaded.

**Directions**

- MC Theog shall upload the case of land transfer of the identified land within 1 week.
- MC Theog was directed to submit the Environmental Compensation imposed by HPSPCB within 1 week.

## 16. Nagar Panchayat, Chopal

Compliance as per Rule 22 of SWMR, 2016	Present Status
Waste Management Status	Generation: 0.75 tpd Processed: 0.04 tpd Gap: 0.71 tpd
Composting	No
MRF	No
RDF	No
Legacy Waste	Nil
<b>Others</b>	
• EC amounting to Rs 6,35,000/- has not been deposited by NP Chopal	

Further NP Chopal submitted that a forest land has been identified to set up solid waste processing facility.

**Directions:-**

- NP Chopal shall pursue the case of land transfer in mission mode and submit a detailed report by 15<sup>th</sup> December, 2022 to UDD.
- NP Chopal was directed to submit the Environmental Compensation imposed by HPSPCB within 1 week.

Compliance as per Rule 22 of SWMR, 2016	Present Status
Waste Management Status	Generation: 4.08 tpd Processed: 4.08 tpd Gap: Nil (Not as per report of HPSPCB)
Composting	Pit Composting (Not operational as per HPSPCB report)
MRF	Available (Components missing)
RDF	No
Legacy Waste	1898.84 Ton, Not Processed
<b>Others</b>	
<ul style="list-style-type: none"> <li>• EC amounting to Rs 13,00,000/- in 2020, has not been deposited by MC Santokhgarh</li> <li>• Huge legacy waste dumped at site and no legacy remediation work was in progress either mechanically or manually</li> </ul>	

**Directions:-**

- **MC Santokhgarh** was directed to submit the Environmental Compensation imposed by HPSPCB within **1 week**.

## 18. Municipal Council, Hamirpur

Compliance as per Rule 22 of SWMR, 2016	Present Status
Waste Management Status	Generation: 7.11 tpd Processed: 7.11 tpd Gap: Nil
Composting	Pit Composting (Not functioning properly, mixed waste found)
MRF	Available
RDF	No
Legacy Waste	1896 Ton, Not Processed
<b>Others</b>	
<ul style="list-style-type: none"> <li>• <b>EC amounting to Rs 4,00,000/-</b> has not been deposited by MC Hamirpur in 2020. Huge quantity of legacy waste dumped at facility.</li> <li>• Huge quantity of un-segregated legacy waste lying in the facility.</li> <li>• RDF not being regularly sent to the cement plants for co-processing</li> <li>• Fencing provided only on one side along storm drain and no fencing provided on other sides to avoid entry of stray animals inside the facility.</li> <li>• Net has been provided on slope side, whereas the point where segregation is being carried out at initial state has not been covered with net completely.</li> <li>• MC Hamirpur fails to utilize the facility efficiently and scientifically and improper management of Solid Waste at facility was observed.</li> </ul>	

**Directions:-**

- **MC Hamirpur** was directed to submit the Environmental Compensation imposed by HPSPCB within **1 week**.

## 19. Nagar Panchayat, Nadaun

Compliance as per Rule 22 of SWMR, 2016	Present Status
Waste Management Status	Generation: 1.87 tpd Processed: 1.87 tpd Gap: Nil
Composting	Pit Composting
MRF	Available
RDF	No
Legacy Waste	Nil
<b>Others</b>	
<ul style="list-style-type: none"> <li>• EC amounting to Rs 6,00,000/- has not been deposited by NP Nadaun</li> <li>• No shed/net had been provided in the segregation area.</li> <li>• Bailing machine non-operational.</li> <li>• Huge quantity of RDF lying at the facility.</li> <li>• No proper drainage system for storm water had been provided.</li> <li>• Compost pit full of mixed waste and partially damaged. No work was in progress for the construction of new compost pits.</li> </ul>	

**Directions:-**

- NP Nadaun was directed to submit the Environmental Compensation imposed by HPSPCB within 1 week.

## 20. Municipal Council, Paonta Sahib

Compliance as per Rule 22 of SWMR, 2016	Present Status
Waste Management Status	Generation: 11.67 tpd Processed: 11.67 tpd Gap: Nil
Composting	Pit Composting but not operational.
MRF	Available not operational. (Not established as per HPPCB report)
RDF	No
Legacy Waste	Nil
<b>Others</b>	
<ul style="list-style-type: none"> <li>• EC amounting to Rs 7,00,000/- has not been deposited by MC Paonta recently in NGT OA No. 278 of 2022.</li> <li>• Door to door collection of unsegregated solid waste being carried out and segregation platform at the designated solid waste management site at village Kedarpur is without shed.</li> <li>• Area has been marked for Material Recovery Facility but the civil work is incomplete and no baling machine or shredder found at the site.</li> <li>• The non-designated site at ward no. 5, Paonta Sahib was also inspected and it was observed that there is no segregation for large quantum of solid waste and the same is being manually segregated by a handful of rag pickers which is not adequate and is resulting into piling up of waste, also attracting stray animals.</li> <li>• Only partial waste is being disposed and the remaining is being dumped, resulting into creation of legacy waste at the site.</li> </ul>	

**Directions:-**

- MC Paonta Sahib was directed to submit the Environmental Compensation imposed by HPSPCB within 1 week.
- MC Paonta Sahib to ensure that the construction of composting pits shall be completed within 2 weeks and submit a detailed report.
- Joint Inspection by HPSPCB and UDD shall be conducted to verify the progress.

- He was directed to ensure full compliance to SWM Rules & NGT's directions under all circumstances.

#### 21. Nagar Parishad, Karsog

Compliance as per Rule 22 of SWMR, 2016	Present Status
Waste Management Status	Generation: 1.06 tpd Processed: 0.05 tpd Gap: 1.01 tpd
Composting	No
MRF	Not Available
RDF	No
Legacy Waste	Nil
<b>Others</b>	
• lack of proper land/site for setting up of Solid Waste Management facility.	

NP Karsog submitted that land issues are being faced and currently ward wise processing of wet waste is being conducted.

#### Directions:-

- Director UDD to review the matter of land identification for NP Karsog.

#### 22. Municipal Council, Rampur

Compliance as per Rule 22 of SWMR, 2016	Present Status
Waste Management Status	Generation: 4.03 tpd Processed: 4.03 tpd Gap: Nil
Composting	Available
MRF	Available
RDF	No
Legacy Waste	Nil
<b>Others</b>	
• The MRF facility got damaged in a recent fire incident. New facility required to be developed.	

MC Rampur apprised that recently a fire incident occurred and the processing facility got damaged. The EO was cautioned to ensure proper waste management in light of reported non compliances.

#### Directions

- A joint inspection of facility shall be conducted by **HPSPCB and UDD after 1 week.**
- **MC Rampur** shall raise the demand of purchase of OWC to **UDD**

**Agenda-6: Submission of the utilization certificate of the funds released to UDD for the purchase of Dust Sweeping Machine.**

It was apprised to Chair that amount of Rs. 1 crore was released to UDD vide this office letter dt. 09.10.2019 for purchase of Road Dust Sweeping Machine. The interest accrued has been deposited by UD upto 31.03.2021, however No Utilization Certificate has been received.

UDD apprised that a machine has already been purchased and a dust sweeping machine for Poanta Sahib and Baddi is being procured.

**Directions:**

UDD to expedite the procurement of dust sweeping machines and submit the UC.

**In the end, the Chairman directed all ULBs to deposit the Environmental Compensation within 1 week and UDD to review all the land transfer cases with concerned ULBs. Further Chairman highlighted that all the stakeholder shall put serious efforts in completing the various components of actionable points.**

The meeting ended with a vote of thanks to and from the Chair.

Approved

-sd-

(Devesh Kumar, IAS)  
Pr. Secretary (UD) to the  
Government of Himachal Pradesh

No. (49)PCB/MSW/Misc./2020-17124-17281 Dated: 12.12.2022

**Copy forwarded to the following:**

1. The Additional Chief Secretary (EST) to the GoHP, HP Secretariat, Shimla.
2. The Principal Secretary (UD) to the GoHP, HP Secretariat, Shimla.
3. The Secretary, Town and Country Planning
4. All the Deputy Commissioners (H.P).
5. The Director, Town and Country Planning, HP Shimla
6. The Director, Urban Development, HP Shimla.
7. Engineer-in Chief, Jal Shakti Vibhag, Shimla.
8. The CEO cum Managing Director, Shimla Jal Prabandhan Nigam Limited (SJPNL), Shimla.
9. Municipal Commissioner, MC Shimla, Dharamshala, Palampur, Mandi, Solan
10. All Regional Officers, HPSPCB to carry out the directions in their respective areas under all circumstances.
11. All EOs/Secretary of the ULBs

  
(Apoorv Devgan, IAS)

Member Secretary  
H.P. State Pollution Control Board



Minutes of the meeting held on 29<sup>th</sup> March, 2022 at Ellerslie Committee Room, HP Secretariat, Shimla (H.P.) at 03:30 PM, to review the implementation of Action Plans under the Chairmanship of Sh. Ram Subhag Singh, Chief Secretary to the Government of Himachal Pradesh in compliance of the various orders passed by the Hon'ble NGT in OA No. 673/2018 (Polluted River Stretches), O.A. No 681/2018 (Non-attainment cities), O.A No. 593/2017 (Paryavaran Suraksha Samiti), O.A No. 325/2015 (Restoration of water quality of Lakes and Ponds), O.A. No. 360 of 2018 (District Environment Plan), O.A. No. 710 of 2017 (Bio-Medical Waste Management) and O.A. No. 72 of 2020 (COVID-19 Waste Management).

A meeting was held on 29<sup>th</sup> March, 2022 at Ellerslie Committee Room, HP Secretariat, Shimla (H.P.) at 03:30 PM, in compliance of the various orders passed by the Hon'ble NGT in OA No. 673/2018 (Polluted River Stretches) and OA. No. 681/2018 (Non-attainment cities) O.A No. 593/2017 (Paryavaran Suraksha Samiti), O.A No. 325/2015 (Restoration of water quality of Lakes and Ponds), O.A. No. 360 of 2018 (District Environment Plan), O.A. No. 710 of 2017 (Bio-Medical Waste Management) and O.A. No. 72 of 2020 (COVID-19 Waste Management). The List of Officials who attended the meeting is enclosed as **Annexure-I**.

At the outset, Additional Chief Secretary (Env. S&T) – cum – Chairman, HP State Pollution Control Board, welcomed the Chief Secretary and other Officers/officials of State Government and outlined the broad context and agenda of the meeting.

Thereafter, detailed agenda was taken up by the house as below:

#### **Section I DECISIONS TAKEN/DIRECTIONS ISSUED CONCERNING ACTION-POINTS IN CONTEXT OF RIVER REJUVENATION ISSUES (OA No. 673/2018)**

The progress reported by various departments as per directions issued in the last meeting held on 26/10/2021, was reviewed. Chief Secretary directed all officers to ensure complete compliance of the orders passed by NGT. The following directions were given by Chief Secretary on the emerging action points:



1. Sukhna Nallah Stretch (Priority - I):- Parwanoo Town

Sr. No.	Organization Responsible	Work proposed for Execution	Latest Status	Decision Taken
1.	Jal Shakti Vibhag	Sewage Treatment Plant Proposal 2 Nos. of 1 MLD capacity each including laying of sewerage lines in Zone-I and Zone-II in Parwanoo Town at a cost of 49.82 Crore, by Jal Shakti Vibhag.	<p><b>STP (Zone 1):</b></p> <ul style="list-style-type: none"> <li>STP work for Zone 1 completed.</li> <li>Out of total 2137 nos connections 480 nos connections released.</li> </ul> <p><b>STP (Zone 2):</b></p> <ul style="list-style-type: none"> <li>Laying of network is in progress.</li> <li>Issue with the Forest clearance.</li> </ul>	<ul style="list-style-type: none"> <li>The Chairman directed JSV and MC Parwanoo to ensure 100% connectivity by 31<sup>st</sup> June 2022.</li> <li>Work of STP Zone -II to be expedited &amp; monthly progress in this regard to be submitted to HPSPCB.</li> <li>The Chairman directed Member Secretary, HPSPCB to visit the site of STP (Zone 2) and monitor the progress made by JSV.</li> </ul>
2.	BBNDA, UDD/ MC Parwanoo & HPSPCB	For collection, Transportation, Processing and disposal of fresh waste at Baddi Cluster.	<ul style="list-style-type: none"> <li>All the collected waste is transferred to Kenduwal Site at Baddi.</li> <li>Fresh Waste is also being transferred to common facility at Baddi.</li> </ul>	<ul style="list-style-type: none"> <li>MC Parwanoo, shall ensure that waste is not accumulated at Parwanoo area.</li> <li>Report be submitted to HPSPCB by UDD regarding the quantity of Waste being transferred on a monthly basis</li> </ul>
3.	Forest Department	Plantation Proposal	<ul style="list-style-type: none"> <li>2200 Plants have been planted so far for 2019-20 with about 85% survival.</li> <li>4400 Plants have been planted in FY 2020-21 with 80-90% survival.</li> </ul>	<ul style="list-style-type: none"> <li>Forest department to ensure the survival of the plants already planted.</li> <li>Forest department to ensure that further plantation has been carried out in the catchment area as per their planned activity for FY 2021-22 and share the progress with HPSPCB.</li> </ul>
4.	UDD/ MC Parwanoo	Phyto-remediation Proposal on Samtel Nallah	<ul style="list-style-type: none"> <li>The earlier results were within norms, however the plantation patch was disturbed due to which water flow was not proper, therefore gradual slope is being provided for enhancing water flow, more sapling of Keli Plant is planted which is expected to complete by</li> </ul>	<ul style="list-style-type: none"> <li>Chairman directed that MC Parwanoo/ Urban Development Department shall ensure that the site is repaired in the shortest time possible and the survival rate of the plants thus planted.</li> <li>Chairman directed that HPSPCB shall conduct the water quality analysis of the</li> </ul>

Sr. No.	Organization Responsible	Work proposed for Execution	Latest Status	Decision Taken
			April, 2022. Recently sample is also collected.	Phyto-remediation project once the site is repaired.

## 2. River Markanda Stretch (Priority II):

Sr. No.	Organization Responsible	Work proposed for Execution	Latest Status	Decision Taken
1.	Jal Shakti Vibhag & Department of Industries	Kala Amb and Moginand Area: Laying of Sewerage Network and Pre-treatment of Sewage.	<ul style="list-style-type: none"> <li>Total line proposed to be laid: 21.645 Km</li> <li>Total line laid at site: 12.5 Km (2.5 Km stretch already laid by HIMUDA itself)</li> <li>Total line to be laid: 9.145 Km</li> </ul>	<ul style="list-style-type: none"> <li>The Chairman directed Jal Shakti Vibhag to expedite the work of laying of sewerage network and pretreatment of sewage and complete it by June, 2022.</li> <li>The Chairman directed that Member Secretary, HPSPCB shall monitor the progress on ground and submit monthly status report to ACS (Environment) for review.</li> </ul>
		Trilokpur Area: Laying of Sewerage Network & Setting up of Sewage Treatment Plant. The proposal is of Rs. 26.00 crores.	<p><b>(a) Laying of sewer line</b></p> <ul style="list-style-type: none"> <li>Total line proposed to be laid= 8500 m</li> <li>Total line laid at site: 7550 m</li> <li>Total line to be laid: 950 m</li> <li>Remaining 950 m stretch work shall be completed by 31.05.2022</li> </ul> <p><b>(b) STP (SBR) 1.5 MLD</b></p> <ul style="list-style-type: none"> <li>Construction of STP Trilokpur has been completed and shall be operational by 30.09.2022</li> </ul>	<ul style="list-style-type: none"> <li>The Chairman directed Jal Shakti Vibhag to expedite the work of laying of sewerage network &amp; also commission the Sewage Treatment Plant by 31<sup>st</sup> May, 2022.</li> </ul>
3.	Department of Industries	Kala Amb area : Proposal for setting up of CETP.	<ul style="list-style-type: none"> <li>Construction work of pre-treatment of sewerage has been completed and partial operation of pre-treatment of sewage towards Kala Amb shall start by 31.05.2022 and remaining stretch i.e. from Moginand to Kala Amb shall start by 30.09.2022</li> <li>100% Civil construction has been completed and trial run</li> </ul>	<ul style="list-style-type: none"> <li>The Chairman directed that Deputy Commissioner, Sirmaur, H.P. shall continue to closely monitor the progress of CETP.</li> <li>The Chairman directed Industries department shall ensure that all industrial unit connected through CETP by April, 2022.</li> </ul>

Sr. No.	Organization Responsible	Work proposed for Execution	Latest Status	Decision Taken																				
			<p>has been commenced/ undertaken on 28.02.2022.</p> <ul style="list-style-type: none"> <li>100% machinery has been installed.</li> <li>Power Load of 150KW released.</li> <li>2 number of tankers have been arranged to lift Industrial effluents which started lifting w.e.f. 28.02.2022 and rest of the industries are being tied up by SPV for collection of effluent.</li> <li>Sewerage network to be completed by JSV for which tender has been called again.</li> <li>Project will function to full potential after receiving sewage/ BOD load from pre-treatment by JSV.</li> </ul>																					
4.	Special Area Development Authority, Kala Amb, District Administration,	<p>Proposal for setting up of Solid Waste Management Facility. Final timeline of completion was 31<sup>st</sup> January, 2021.</p>	<table border="1" data-bbox="689 1068 1068 1515"> <thead> <tr> <th>Type of waste collected</th> <th>Waste collected Per day (Approx)</th> <th>Waste collected per Oct, 2021 - Dec 2021 (Approx)</th> <th>Disposal of</th> </tr> </thead> <tbody> <tr> <td>Kitchen waste</td> <td>50-5kg</td> <td>12000</td> <td>Disposed in compost bin</td> </tr> <tr> <td>Waste like Paper, Cardboard, wood, metal, plastic, glass bottles &amp; used clothes etc.</td> <td>750-800 kg</td> <td>1,10,000</td> <td>Disposed in</td> </tr> <tr> <td>Plastic waste</td> <td>1-3kg</td> <td>800</td> <td>Plastic is collected and stored</td> </tr> <tr> <td>Waste like 14-20kg of various types of refuse/ used papers.</td> <td>15-20kg</td> <td>2000</td> <td>Disposed near site</td> </tr> </tbody> </table> <ul style="list-style-type: none"> <li>Rs. 20 Lakh has been disbursed to SADA Trilokpur under NCAP for construction of retaining walls around the SWM site at Kala Amb and tender has been awarded on 15.03.2022.</li> <li>Tender for lifting of plastic waste from</li> </ul>	Type of waste collected	Waste collected Per day (Approx)	Waste collected per Oct, 2021 - Dec 2021 (Approx)	Disposal of	Kitchen waste	50-5kg	12000	Disposed in compost bin	Waste like Paper, Cardboard, wood, metal, plastic, glass bottles & used clothes etc.	750-800 kg	1,10,000	Disposed in	Plastic waste	1-3kg	800	Plastic is collected and stored	Waste like 14-20kg of various types of refuse/ used papers.	15-20kg	2000	Disposed near site	<ul style="list-style-type: none"> <li>Further, Deputy Commissioner, Sirmaur, H.P. shall address &amp; complete the remaining Solid Waste Management works (Providing retaining wall, plastic collection) by 31st may, 2022.</li> <li>The Chairman was satisfied with the work, however directed SADA to submit monthly progress report of waste collected and treated at the facility to HPSPCB on regular basis.</li> <li>SADA, Kala Amb shall address the issue of waste burning/ dumping and ensure that action shall be taken against violators.</li> </ul>
Type of waste collected	Waste collected Per day (Approx)	Waste collected per Oct, 2021 - Dec 2021 (Approx)	Disposal of																					
Kitchen waste	50-5kg	12000	Disposed in compost bin																					
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Waste like 14-20kg of various types of refuse/ used papers.	15-20kg	2000	Disposed near site																					

Sr. No.	Organization Responsible	Work proposed for Execution	Latest Status	Decision Taken
			<p>secondary collection point in Kala Amb to SWM site is under process. Primary collection and transportation to secondary point shall be done at Panchayat level.</p> <ul style="list-style-type: none"> <li>• There are waste burning/dumping issues reported by HPSPCB.</li> </ul>	
5.	Forest Department	<ul style="list-style-type: none"> <li>• Plantation Proposal and development of Bio-Diversity Park.</li> </ul>	<ul style="list-style-type: none"> <li>• In compliance of the directions given in the previous meeting, 2880 dead plants were replaced with new plants during F.Y. 2021-22 (100% survived).</li> </ul>	<ul style="list-style-type: none"> <li>• The compliance was noted.</li> </ul>

### 3. River Sirsa Stretch (Priority III):

Sr. No.	Organization Responsible	Work proposed for Execution	Latest Status	Decision Taken
1.	Jal Shakti Vibhag and Urban Development Department, BBNDA, HIMUDA	Execution of project proposal for sewage management by laying of pipelines and installation and commissioning of STP at Nalagarh.	<ul style="list-style-type: none"> <li>• Work for sewerage network connection is in progress.</li> <li>• Only 12 connections released</li> <li>• Connections sanctioned: 847</li> <li>• Connection released: 847</li> <li>• Notice issued by under section 141 of H.P. Municipal Act, 1994 for taking sewerage connection: 75</li> </ul>	<ul style="list-style-type: none"> <li>• Chairman directed CEO, BBNDA to carry out the assessment of the sewerage network and connections and submit a report by 31st May, 2022..</li> <li>• Further, JSV &amp; MC Nalagarh to ensure that remaining connections shall be released by 31st May, 2022.</li> </ul>

Sr. No.	Organization Responsible	Work proposed for Execution	Latest Status	Decision Taken																																							
		Proper design, execution of Sewerage lines to be incorporated in CETP, Baddi. The cost is Rs. 33.34 crore.	<ul style="list-style-type: none"> <li>• Work completed</li> <li>• Total connections as per DPR: 3744</li> <li>• No of connections sanctioned: 3688</li> <li>• No of connections released: 3688 (4171- BBNDA)</li> <li>• 750 connections of HIMUDA added.</li> <li>• Sewage received at CETP is</li> </ul> <table border="1" data-bbox="628 561 1070 1112"> <thead> <tr> <th>Sr. No.</th> <th>Month</th> <th>Sewage (KLD)</th> </tr> </thead> <tbody> <tr><td>1</td><td>Apr-21</td><td>228</td></tr> <tr><td>2</td><td>May-21</td><td>587</td></tr> <tr><td>3</td><td>Jun-21</td><td>604</td></tr> <tr><td>4</td><td>Jul-21</td><td>538</td></tr> <tr><td>5</td><td>Aug-21</td><td>431</td></tr> <tr><td>6</td><td>Sep-21</td><td>421</td></tr> <tr><td>7</td><td>Oct-21</td><td>415</td></tr> <tr><td>8</td><td>Nov-21</td><td>679</td></tr> <tr><td>9</td><td>Dec-21</td><td>882</td></tr> <tr><td>10</td><td>Jan-22</td><td>745</td></tr> <tr><td>11</td><td>Feb-22</td><td>531</td></tr> <tr><td>12</td><td>Mar-22</td><td>528</td></tr> </tbody> </table> <p>BBNDA reported that there is leakages/damages in sewer lines, resulting lower sewage inflow at CETP.</p>	Sr. No.	Month	Sewage (KLD)	1	Apr-21	228	2	May-21	587	3	Jun-21	604	4	Jul-21	538	5	Aug-21	431	6	Sep-21	421	7	Oct-21	415	8	Nov-21	679	9	Dec-21	882	10	Jan-22	745	11	Feb-22	531	12	Mar-22	528	<ul style="list-style-type: none"> <li>• The Chairman directed that Joint inspection team comprising of CEO, BBNDA, SE, JSV, Solan &amp; Senior officer from HIMUDA shall inspect the sewerage laid areas to identify the technical issues resulting in leakages/damages in sewer lines of sewerage pipelines within 15 days.</li> <li>• The report by Joint team shall be submitted to ACS (Environment)-cum-Chairman, HPSPCB by 30<sup>th</sup> April, 2022.</li> </ul>
Sr. No.	Month	Sewage (KLD)																																									
1	Apr-21	228																																									
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9	Dec-21	882																																									
10	Jan-22	745																																									
11	Feb-22	531																																									
12	Mar-22	528																																									
3.	Department of Industries	Improvement in functioning of C.E.T.P Baddi.	<p><b>CETP is compliant in all respects.</b></p> <ul style="list-style-type: none"> <li>• The proposal for 3MLD Effluent Refractory Management &amp; TDS Reduction in CETP under Trade Infrastructure for Export Scheme" has been approved by Ministry of Commerce &amp; Industry, Govt and out of ₹20 crore, ₹10 crore has been released.</li> <li>• Technical bid was opened on 10.11.2021, 9 companies purchased tender document and 6 bidders participated in pre-bid meeting. 2 companies submitted the bid and 1 bidder was qualified technically.</li> <li>• A proposal to Govt has been sent on 21.01.2022 for approval for accepting a single bid keeping in view exigency of the matter and approval is awaited.</li> <li>• Baddi Infrastructure is in the</li> </ul>	<ul style="list-style-type: none"> <li>• The Chairman directed that ACS (Industry) shall ensure that tender process of 3MLD Effluent refractory Management &amp; TDS reduction system is expedited and the work is awarded by 30<sup>th</sup> April, 2022.</li> </ul>																																							

Sr. No.	Organization Responsible	Work proposed for Execution	Latest Status	Decision Taken
			process of getting the Peer review from IIT Roper regarding the treatment of antibiotic residues in the pharmaceutical discharge as per the documents of tender approved.	
5.	BBNDA	Setting up of Solid Waste Processing Plant at Baddi.	<ul style="list-style-type: none"> <li>• The legacy removal work started M/s JBR Technologies (Baddi) in September, 2020.</li> <li>• Total tentative legacy waste available is 40,000 MT at site.</li> <li>• 10487.2 MT of legacy waste collected and treated till 31.01.2022.</li> <li>• For clearing the waste 7 no of Trommels have been installed at the site and one more trommel of 10 TPH capacity dedicated for treatment of legacy waste has been installed at the site, which was made operational w.e.f 26.02.2022.</li> <li>• Expected clearance of legacy waste is June, 2022.</li> </ul>	<ul style="list-style-type: none"> <li>• CEO, BBNDA shall work in mission mode in order to address the issue of legacy waste and ensure zero legacy waste by June, 2022.</li> <li>• Report shall be submitted to HPSPCB regarding the quantity of Legacy Waste cleared on monthly basis by BBNDA</li> </ul>
6.	Forest Department	Plantation Proposal and Bio-diversity Proposal	<ul style="list-style-type: none"> <li>• 18000 plants planted in FY2020-21 (85% survival). Additional 7 hectare area has been achieved.</li> <li>• BBNDA reported that plantation have been done along Nalagarh area.</li> <li>• <b>Setting up of Bio-Diversity Park at Nalagarh:</b></li> <li>• The work has been completed.</li> </ul>	<ul style="list-style-type: none"> <li>• Forest department to ensure survival of the plants already planted.</li> <li>• Forest department to ensure that further plantation has been carried out in the catchment area as per their planned activity for FY 2021-22 and share the progress with HPSPCB.</li> </ul>

4. Ashwani Stretch (Priority V):

Sr. No.	Organization Responsible	Work proposed for Execution	Latest Status	Decision Taken
1.	Shimla Jal Prabandhan Nigam Limited (SJPNL), UDD & MC Shimla	The up-gradation of existing 3 STPs by providing Sequencing Batch Reactor (SBR) technology. The proposal is of Rs. 45.76 crores.	<p align="center"><b>STP Malyana</b></p> <ul style="list-style-type: none"> <li>• Overall 85% work completed.</li> <li>• Installation of centrifuge complete, workshop building (90%), chlorination tonner building(80%), grit chamber (100%), Filter Feed Tank (80%), chlorination contact tank (80%) SBR decanter , online monitoring, blower system, inlet mechanical screen, diesel generator and other mechanical parts and electrical component received at site. DG set installed at site and MCC panel and blower room 80% completed. Steel work and concreting work of SBR in progress.</li> </ul> <p align="center"><b>STP Lalpani</b></p> <ul style="list-style-type: none"> <li>• Overall 85% work completed.</li> <li>• Installation of centrifuge complete, workshop building (90%), chlorination tonner building(80%), grit chamber (100%), Filter Feed Tank (80%), chlorination contact tank (80%) SBR decanter , online monitoring, blower system, inlet mechanical screen, diesel generator and other mechanical parts and electrical component received at site. DG set installed at site and MCC panel and blower room 80% completed. Steel work and concreting work of SBR in progress.</li> </ul> <p align="center"><b>STP Dhalli</b></p> <ul style="list-style-type: none"> <li>• Overall 40% work completed</li> <li>• Construction of SBR started, 50% complete.</li> <li>• Sludge drain sump 60%, centrifuge work 45% chlorination tank 45% tank</li> <li>• It was reported by HPSPCB that results are not complying to the norms of STP Dhalli, Malyana and Lalpani.</li> </ul>	<ul style="list-style-type: none"> <li>• The Chairman expressed his displeasure on the slow progress in this matter and directed SJPNL to ensure that the up-gradation work of STP Malyana, STP Lalpani &amp; STP Dhalli must be completed by June, 2022 and to submit the monthly progress report to HPSPCB.</li> <li>• He directed Director, UDD to put up the matter on file.</li> <li>• The Chairman directed SJPNL to strictly adhere to the timelines given and cautioned that any delay in above time may attract disciplinary action.</li> </ul> 

		<p>Installation of a new STP of 2 MLD capacity for Panthagati area. The proposal is of Rs. 22 crore.</p>	<ul style="list-style-type: none"> <li>• Tender awarded.</li> <li>• Acquisition of land in progress.</li> <li>• FCA case has been uploaded on the portal of MoEF&amp;CC.</li> <li>• After DFO visit on site on dated 31.01.2022 it has been directed to submit revised layout plan that has been submitted and approval from Nodal Officer of Forest Department is awaited.</li> </ul>	<ul style="list-style-type: none"> <li>• The Chairman directed SJPNL to expedite the construction of STP work and submit the monthly report to HPSPCB.</li> </ul>
		<p>Proposal for Septage Management under AMRUT-mission for the management of faecal sludge and septage management including drains contributing sewage into AshwaniKhad.</p>	<ul style="list-style-type: none"> <li>• FSTP is reported to be operational.</li> <li>• Financial assistance of Rs. 95 lacs has been given by PCB, but work at site is not indicative of full utilization.</li> </ul>	<ul style="list-style-type: none"> <li>• The Chairman directed HPSPCB to check the compliance status of FSTP.</li> </ul>
		<p>Proposal for improving the water quality of Ashwani Khad by installing various components, for the rejuvenation of water sources by improving the purity of water of Natural Nallahs by Phytoid Treatment at AshwaniKhad, Sanjuli-Malyana-ChamyanaKhad, Shimla project.</p>	<ul style="list-style-type: none"> <li>• Tender of root zone technology for area of STP Ashwani Khad (2MLD) has been opened and under technical evaluation.</li> </ul>	<ul style="list-style-type: none"> <li>• The Chairman directed E-n-C, JSV to complete the work by 31<sup>st</sup> May, 2022.</li> </ul>
2.	Forest Department	<p>Plantation proposal and Construction of Check Dams.</p>	<ul style="list-style-type: none"> <li>• 11,000 plants have been planted in FY 2020-21 (70-80% survival).</li> <li>• Construction of Check Dams completed.</li> </ul>	<ul style="list-style-type: none"> <li>• Forest department to ensure survival of the plants already planted.</li> <li>• Forest department to ensure that further plantation has been carried out in the catchment area as per their planned activity for FY 2021-22 and share the progress with HPSPCB.</li> </ul>

5. Beas Stretch (Priority V):-

Sr. No.	Organization Responsible	Work proposed for Execution (In the Catchment Area)	Latest Status	Decision
1.	Jal Shakti Vibhag & UDD	<p>I. Proposal for Sewerage Scheme in Rangri, Manali, District- Kullu.</p> <p>II. Proposal for Sewerage Scheme in Marhi, District- Kullu.</p> <p>III. Proposal for the expansion of existing STP in Manali, installation of New STPs in Manali.</p> <p>IV. Proposal for Sewerage Scheme in Kullu Town, District- Kullu (Zone-I).</p> <p>V. Proposal for Sewerage Scheme in Kullu Town, District- Kullu (Zone-II).</p> <p>VI. Proposal for Sewerage Scheme in Kullu Town, District- Kullu (Zone-III).</p> <p>VII. Proposal for Sewerage Scheme in Bhunter Town, District- Kullu (Zone-III).</p>	<p>I. The work has been included under AFD as per GoHP direction dated 8.01.2021.</p> <p>II. Work completed, Supply of Power has been installed. 16 nos. of connections sanctioned and released.</p> <p>III. Up gradation of STP completed</p> <p>IV&amp;V. Sewer pipeline network was to be expanded. Progress regarding the same has not been provided</p> <p>VI &amp; VII Plant functioning as per prescribed norms.</p> <p>It was reported by HPSPCB that STPs Bhoothnath, Bhunter Lankabaker, Badah, &amp; Manali is not complying with norms occasionally in last six months.</p>	<p>I. The Chairman directed E-n-C Jal Shakti Vibhag to submit the financial estimate to Additional Chief Secretary (Finance) to GoHP &amp; work may be expedited and completed by Deember, 2022</p> <p>II. JSV shall ensure the all connections are released by 30<sup>th</sup> April, 2022.</p> <p>III. Compliance was noted</p> <p>IV &amp; V. The Chairman directed to complete the proposal of sewer network expansion by 31<sup>st</sup> May, 2022.</p> <p>VI &amp; VII. Compliance noted and matter removed.</p>
		Proposal for the expansion of existing STPs and installation of New STPs (District-Mandi).	<ul style="list-style-type: none"> <li>• Design and drawing approved.</li> <li>• Work of STPs and network is in progress</li> <li>• Total connections planned: 4509</li> </ul>	The Chairman directed to expedite the sewerage expansion work, and also ensure all sewerage connection complete by 31 <sup>st</sup> May, 2022.

Sr. No.	Organization Responsible	Work proposed for Execution (In the Catchment Area)	Latest Status	Decision
			<ul style="list-style-type: none"> <li>No. of connections sanctioned and release: 5245</li> </ul>	
	<b>Jal Shakti Vibhag, Urban Development Department/ NP Nadaun</b>	Proposal for sewer connection and sewer line up-gradation at Nadaun(District- Hamirpur).	<ul style="list-style-type: none"> <li>STP commissioned</li> <li>Work of laying additional Sewerage network in progress.</li> <li>Household Sewerage Connections:</li> <li>Out of total 1560 connections, <b>476</b> connections sanctioned &amp; released</li> </ul>	<ul style="list-style-type: none"> <li>The Chairman directed Urban Development Department /NP Nadaun and Jal Shakti Vibhag to ensure that all the households of NP Nadaun are connected and work shall be completed by 31<sup>st</sup> May, 2022.</li> <li>The Chairman directed ACS (Env.) to GoHP - cum- chairman HPSPCB to review the all such matter on monthly basis.</li> </ul>
		Proposal for installation of STP (1.38 MLD) at Dehra, District- Kangra.	<ul style="list-style-type: none"> <li>STP commissioned and running smoothly.</li> <li>Total connections planned: 850,</li> <li>Connections sanctioned: 630</li> <li>Connections released: 495</li> </ul>	<ul style="list-style-type: none"> <li>Urban Development Department and Jal Shakti Vibhag to expedite the work of sanctioning and releasing of connection and work shall be completed by 31<sup>st</sup> May, 2022.</li> </ul>
2.	<b>Urban Development Department/ MC Mandi</b>	Proposal for up-gradation of Solid Management Facility for Mandi.	<ul style="list-style-type: none"> <li>Total legacy waste: 45,000 MT</li> <li>The legacy waste clearing has been outsourced to Pvt. Agency (M/s JBR Technologies)</li> <li>The civil work completed and machinery has been installed by agency.</li> <li>Legacy waste shall be cleared within 18 months i.e. March, 2023</li> </ul>	<ul style="list-style-type: none"> <li>The Chairman directed Urban Development Department to expedite the work and complete the SWM facility by 30<sup>th</sup> April, 2022.</li> <li>Further UDD shall expedite the legacy waste work and completed it by 31<sup>st</sup> December, 2022.</li> <li>It was directed that the department shall also submit a monthly progress report in this regard to HPSPCB.</li> </ul>

Sr. No.	Organization Responsible	Work proposed for Execution (In the Catchment Area)	Latest Status	Decision
3.	Department of Industries	Proposal for installation of STP (60 KLD) at Industrial area, Kullu.	<ul style="list-style-type: none"> <li>Laying of sewerage line at Industrial Area Shamshi-80% complete.</li> <li>Installation of MBBR unit including C/o screening chamber, oil &amp; gas trap, sludge storage filtration tank etc 95 % completed for single unit.</li> <li>Construction of control room-cum-JE room 35% completed.</li> <li>Due to shortage of labour, the work of STP could not be completed by contractor and will be completed by 30.04.2022.</li> </ul>	<ul style="list-style-type: none"> <li>The Chairman directed that shall Director, Industries to complete the work and commission STP by 30<sup>th</sup> April, 2022.</li> </ul>
4.	Forest Department	<ul style="list-style-type: none"> <li>Proposal for Plantation (Kullu) by Forest Department</li> <li>Proposal for Soil Conservation and Plantation (District-Mandi).</li> <li>Proposal for Plantation (District- Hamirpur)</li> <li>Proposal for Plantation (District- Kangra)</li> </ul>	<ul style="list-style-type: none"> <li>Total 39,900 plants have been planted in FY 2020-21.</li> <li>Construction of check dams has been completed.</li> <li>Total 419 soil conservation structures has been constructed since 2019.</li> </ul>	<ul style="list-style-type: none"> <li>Forest department to ensure the survival rate of the plants already planted.</li> <li>Forest department to ensure that further plantation has been carried out in the catchment area as per their planned activity for FY 2021-22 and share the progress with HPSPCB.</li> </ul>

#### 6. Giri Stretch (Priority V):

Sr. No.	Organization Responsible	Work proposed for Execution	Latest Status	Decision Taken
1.	Jal Shakti Vibhag	Installation of three STPs in these areas i.e. one at Theog and two at Kotkhai.	<p><b>STP Kotkhai (Zone 2nd and 3rd)</b></p> <ul style="list-style-type: none"> <li>STP work completed.</li> <li>The work of shifting of water source has been completed.</li> <li>Out of 413 connections, 22 connections sanctioned and released.</li> </ul> <p><b>STP Theog</b></p> <ul style="list-style-type: none"> <li>Work completed.</li> <li>8 connections sanctioned.</li> </ul>	<ul style="list-style-type: none"> <li>Jal Shakti Vibhag to ensure that each household is connected by 31.05.2022.</li> </ul> 

Sr. No.	Organization Responsible	Work proposed for Execution	Latest Status	Decision Taken
2.	Forest Department	Plantation proposal. The proposal is of 0.73 crore	<ul style="list-style-type: none"> <li>Total 4400 plants have been planted in FY 2020-21 (80-90% survival).</li> </ul>	<ul style="list-style-type: none"> <li>Forest department to ensure the survival rate of the plants already planted.</li> <li>Forest department to ensure that further plantation has been carried out in the catchment area as per their planned activity for FY 2021-22 and share the progress with HPSPCB.</li> </ul>

### 7. Pabbar Stretch (Priority V):

Sr. No.	Organization Responsible	Work proposed for Execution (In the Catchment Area)	Existing Status	Decision
1.	Urban Development Department & NP Jubbal & MC Rohru	Proposed facility for setting up of common SWM facility for areas Rohru, Jubbal, Hatkoti and other areas.	<p><b>Jubbal</b></p> <ul style="list-style-type: none"> <li>D2D garbage collection started.</li> <li>8 pits constructed for wet waste.</li> <li>Dry waste (recyclable) channelized through rag pickers and Non-recyclable sent to Ambuja cement, Darlaghat</li> <li>1 bailing machine installed</li> <li>1.5 ton SCF has been sent for co-processing.</li> <li>MRF facility is under construction.</li> <li>No legacy waste is lying in Jubbal.</li> </ul> <p><b>Rohru</b></p> <ul style="list-style-type: none"> <li>The land parcel for setting of SWM facility at Rohru is under transfer.</li> <li>Observations received by Forest Dept. and being addressed.</li> <li>D2D garbage collection started.</li> <li>Wet waste sent to Gau Sadan</li> <li>Dry waste recyclable channelized through rag pickers.</li> <li>One bailing machine installed.</li> <li>2 tonne of plastic waste sent to Ambuja Cement, Darlaghat.</li> <li>30 tonnes of legacy waste lying</li> </ul>	<ul style="list-style-type: none"> <li>The Chairman directed that Urban Development Department shall ensure that the waste processing facilities in Jubbal &amp; Rohru shall comply with the shortcomings observed and submit the monthly progress report to HPSPCB.</li> <li>UD Department to expedite the work of setting up common waste facility.</li> </ul>

Sr. No.	Organization Responsible	Work proposed for Execution (In the Catchment Area)	Existing status	Decision
			<p>in Rohru.</p> <p><b>HPSPSCB pointed out shortcoming in Solid waste processing at Jubbal</b></p> <ul style="list-style-type: none"> <li>• Composting is not proper due to temperature variation.</li> <li>• MRF is not completed.</li> <li>• Incidences of solid waste burning.</li> </ul> <p><b>Rohru:</b></p> <ul style="list-style-type: none"> <li>• Solid waste is dumped at bank of River Pabbar.</li> <li>• MRF facility not started.</li> <li>• Composting pits provided on private land not being used.</li> </ul>	
2.	Forest Department	Plantation proposal.	<ul style="list-style-type: none"> <li>• Total 7700 plants have been planted in FY 2020-21 (90% survival).</li> </ul>	<ul style="list-style-type: none"> <li>• Forest department to ensure the survival rate of the plants already planted.</li> <li>• Forest department to ensure that further plantation has been carried out in the catchment area as per their planned activity for FY 2021-22 and share the progress with HPSPCB.</li> </ul>

**Section II. DECISIONS TAKEN AND DIRECTIONS ISSUED ON AIR QUALITY CONCERNS AS PER HON'BLE NGT ORDERS IN CONTEXT OF NON ATTAINMENT TOWNS (OA no. 681/2018)**

The status of implementation of action plan is as below:

**A. Vehicles**

Sr. No.	Organization Responsible	Work proposed for Execution	Latest Status	Decision Taken
1.	Transport Department	Restriction on plying and phasing out of 15 years old commercial diesel driven vehicles.	<ul style="list-style-type: none"> <li>As and when the final Notification shall be issued by the Ministry of the Road Transport &amp; Highways, Govt. of India, it's provisions shall be implemented in to in the State.</li> <li>The Vahan Scrappage Policy notified by GoI on 10<sup>th</sup> March, 2022, the old vehicles shall be regulated as per the policy guidelines.</li> </ul>	<ul style="list-style-type: none"> <li>The Chairman directed that Transport department shall work out modalities, w.r.t regulation of old vehicles with respect to the new scrap by 31<sup>st</sup> April, 2022.</li> </ul>
2.	Transport Department	Ban on registration of Diesel driven auto rickshaw/Tempo	<p>Non-attainment town wise specific progress of replacement of old rickshaw with new rickshaw is as under:</p> <ul style="list-style-type: none"> <li>No. of Challans carried out in all 07 Non-attainment towns= Nil</li> <li>In Sunder Nagar, 3 E-rickshaws were registered and permission to purchase 2 more E-rickshaw have been given.</li> <li>The Himachal Pradesh cabinet recently has approved the Draft Electric Vehicle Policy, a comprehensive plan to develop and promote sustainable transport system for making Himachal Pradesh a global hub for electric mobility development.</li> </ul>	<ul style="list-style-type: none"> <li>The chairman directed Transport department to propose incentives for driving the Electric Vehicle Policy to ACS (Finance) GoHP by 31<sup>st</sup> April, 2022.</li> <li>The transport department to submit non-attainment wise progress on phasing out old vehicle and adoption of e-vehicle within 3 weeks to</li> </ul>

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				HPSPCB for review.																											
3.	Transport Department and Police Department	Regular checking of Vehicular emission and issue of Pollution under Control Certificate (PUC)	<ul style="list-style-type: none"> <li>During the period 01.10.2021 to 31.01.2022 the detail of polluted vehicles challaned in 07 Non-Attainment Towns is as under:</li> </ul> <table border="1"> <thead> <tr> <th>Town</th> <th>No. of vehicles checked</th> <th>No of challan</th> </tr> </thead> <tbody> <tr> <td>Paonta Sahib</td> <td>1105</td> <td>8</td> </tr> <tr> <td>Kala Amb</td> <td>40</td> <td>4</td> </tr> <tr> <td>Baddi</td> <td>1375</td> <td rowspan="2">38</td> </tr> <tr> <td>Nalagarh</td> <td>4680</td> </tr> <tr> <td>Parwanoo</td> <td>120</td> <td>18</td> </tr> <tr> <td>Damtal</td> <td>245</td> <td>3</td> </tr> <tr> <td>Sundernagar</td> <td>1105</td> <td>3</td> </tr> <tr> <td><b>Total</b></td> <td><b>7565</b></td> <td><b>74</b></td> </tr> </tbody> </table>	Town	No. of vehicles checked	No of challan	Paonta Sahib	1105	8	Kala Amb	40	4	Baddi	1375	38	Nalagarh	4680	Parwanoo	120	18	Damtal	245	3	Sundernagar	1105	3	<b>Total</b>	<b>7565</b>	<b>74</b>	<ul style="list-style-type: none"> <li>Transport department shall continue to submit town wise progress with respect to pollution checks conducted and challans made in all Non-Attainment towns on monthly basis.</li> <li><b>Police Department to submit the compliance status within 2-3 days.</b></li> </ul>	
Town	No. of vehicles checked	No of challan																													
Paonta Sahib	1105	8																													
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4.	Transport Department and Police Department	Monitoring on vehicle fitness.	<ul style="list-style-type: none"> <li>During the period 01.10.2021 to 31.01.2022, the detail of vehicles challaned in respect to fitness on seven non-attainment towns is as under:</li> </ul> <table border="1"> <thead> <tr> <th>Town</th> <th>No of Vehicle Checked</th> <th>No of challan</th> </tr> </thead> <tbody> <tr> <td>Paonta</td> <td>1105</td> <td>0</td> </tr> <tr> <td>Kala Amb</td> <td>40</td> <td>0</td> </tr> <tr> <td>Baddi</td> <td>1375</td> <td>18</td> </tr> <tr> <td>Nalagarh</td> <td></td> <td></td> </tr> <tr> <td>Parwanoo</td> <td>4680</td> <td>28</td> </tr> <tr> <td>Damtal</td> <td>0</td> <td>0</td> </tr> <tr> <td>Sundernagar</td> <td>2445</td> <td>4</td> </tr> <tr> <td><b>Total</b></td> <td><b>7445</b></td> <td><b>32</b></td> </tr> </tbody> </table>	Town	No of Vehicle Checked	No of challan	Paonta	1105	0	Kala Amb	40	0	Baddi	1375	18	Nalagarh			Parwanoo	4680	28	Damtal	0	0	Sundernagar	2445	4	<b>Total</b>	<b>7445</b>	<b>32</b>	<ul style="list-style-type: none"> <li>The Chairman directed Transport Department shall ensure that monitoring of the vehicles are done every month in these Non-Attainment Towns and Town-wise report be submitted on monthly basis.</li> <li><b>Police Department to submit the compliance status within 2-3 days.</b></li> </ul>
Town	No of Vehicle Checked	No of challan																													
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			<ul style="list-style-type: none"> <li>Regular checking is done by the RTOs on road to check the vehicle fitness and other documents required as per M.V. Act, 1988.</li> <li><b>Mobile Automatic Testing Station</b></li> <li>Tentative date for the meeting has been fixed for 15.03.2022 in which iCAT and its partner will give a presentation on establishment of Mobile Automatic Testing Station in H.P.</li> </ul> <p style="text-align: center;"><b><u>Pollution Check Centre</u></b></p> <table border="1" style="margin-left: auto; margin-right: auto;"> <thead> <tr> <th>Town</th> <th>No of PCCs</th> </tr> </thead> <tbody> <tr> <td>Paonta</td> <td>4</td> </tr> <tr> <td>Kala Amb</td> <td>1</td> </tr> <tr> <td>Baddi</td> <td>12</td> </tr> <tr> <td>Nalagarh</td> <td></td> </tr> <tr> <td>Parwanoo</td> <td>2</td> </tr> <tr> <td>Dantal</td> <td>2</td> </tr> <tr> <td>Sundernagar</td> <td>1</td> </tr> <tr> <td>Total</td> <td>22</td> </tr> </tbody> </table>	Town	No of PCCs	Paonta	4	Kala Amb	1	Baddi	12	Nalagarh		Parwanoo	2	Dantal	2	Sundernagar	1	Total	22	<ul style="list-style-type: none"> <li>The matter shall be expedited and work shall be completed by 30<sup>th</sup> April, 2022.</li> <li>The Transport Department shall continue to submit the report with respect to integration of PCCs, with online software on monthly basis.</li> </ul>
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Paonta	4																					
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5.	<b>Transport Department and Police Department</b>	Launch Public awareness campaign for air pollution control, vehicle maintenance, minimizing use of personal vehicle, etc.	<table border="1"> <thead> <tr> <th>Town</th> <th>Progress</th> </tr> </thead> <tbody> <tr> <td> <ul style="list-style-type: none"> <li>Dantal</li> </ul> </td> <td>Awareness Camps were organized on 17.08.2021 and 11.10.2021, 23.12.2021 &amp; 07.02.2022.</td> </tr> <tr> <td> <ul style="list-style-type: none"> <li>Parwanoo</li> </ul> </td> <td>2 number of awareness campaign were organized at Parwanoo.</td> </tr> </tbody> </table>	Town	Progress	<ul style="list-style-type: none"> <li>Dantal</li> </ul>	Awareness Camps were organized on 17.08.2021 and 11.10.2021, 23.12.2021 & 07.02.2022.	<ul style="list-style-type: none"> <li>Parwanoo</li> </ul>	2 number of awareness campaign were organized at Parwanoo.	<ul style="list-style-type: none"> <li>Transport Department and Police Department to carry out mass awareness programmes in each Non-Attainment Towns and submit town-wise progress report to HPSPCB.</li> </ul>												
Town	Progress																					
<ul style="list-style-type: none"> <li>Dantal</li> </ul>	Awareness Camps were organized on 17.08.2021 and 11.10.2021, 23.12.2021 & 07.02.2022.																					
<ul style="list-style-type: none"> <li>Parwanoo</li> </ul>	2 number of awareness campaign were organized at Parwanoo.																					

			<ul style="list-style-type: none"> <li>• Sundernagar</li> </ul>	Truck, Taxi and Auto Rickshaw operator are sanitized on regular basis on the pollution related issue. As part of road safety programme sweeping is done twice a day by MC Sundernagar.	
			<ul style="list-style-type: none"> <li>• Paonta Sahib &amp; Kala Amb</li> </ul>	Tuck, Taxi and Bus operators were sensitized during 7 visit for checking in Paonta Sahib 05 visit in Kala Amb. From 01.10.2021 to 31.01.2022	
			<ul style="list-style-type: none"> <li>• Baddi &amp; Nalagarh</li> </ul>	<p>The campaign for the awareness related to Air and Noise Pollution was launched on 18th October, 2021 at taxi union, Nalagarh.</p> <p>The existing auto-rickshaw permit holders (diesel/ petrol) have also been asked to replace their auto- rickshaw (diesel/ petrol) with new E-rickshaw vehicles with the approved model by H.P. Govt. as per decision of the RTA Baddi at Nalagarh, held on 21/01/2021.</p>	
6.	Urban Development Department/ concerned ULBs, Transport, Police	Restriction on movement of goods vehicles in certain areas during day time and peak hours.  Good traffic	<ul style="list-style-type: none"> <li>• <b>Sunder Nagar:</b> 05 nos. designated parking sites have already been auctioned and one parking having capacity for 200 vehicles is under construction.</li> <li>• Town wise progress report with respect to violation caused and challan issued, has not been submitted.</li> <li>• Town-wise specific plan for regulation of Heavy goods vehicle</li> </ul>	<ul style="list-style-type: none"> <li>• The Chairman directed that Town-wise specific plan for regulation of Heavy goods vehicle may be implemented and Town-wise progress be submitted to HPSPCB. Town-</li> </ul>	

	<p><b>Department, District Administrations concerned</b></p>	<p>management including redirection of traffic movement</p>	<p>awaited for towns other than Paonta Sahib and Kala Amb.</p>	<p>wise specific plan for regulation of Heavy goods vehicle awaited for towns other than Paonta Sahib and Kala Amb. In this regard Urban Development Department/ concerned ULBs, Transport, Police Department, District Administrations concerned shall coordinate and take necessary steps, with Transport department being the nodal agency.</p> <ul style="list-style-type: none"> <li>• Police Department to submit the Town-wise progress report of violation caused and challan issued.</li> </ul>																						
<p>7.</p>	<p><b>Transport Department and Police Department</b></p>	<p>Ensuring commercial vehicles carrying husk, sand, construction debris etc. are properly covered.</p>	<ul style="list-style-type: none"> <li>• The detail of Challans done from 01.10.2021 to 15.12.2021.</li> </ul> <table border="1" data-bbox="718 1001 1647 1309"> <thead> <tr> <th>Town</th> <th>Vehicles Checked</th> <th>Challan</th> </tr> </thead> <tbody> <tr> <td>Paonta Sahib</td> <td>1105</td> <td>0</td> </tr> <tr> <td>Kala Amb</td> <td>40</td> <td>0</td> </tr> <tr> <td>Baddi</td> <td rowspan="2">2074</td> <td rowspan="2">16</td> </tr> <tr> <td>Nalagarh</td> </tr> <tr> <td>Parwanoo</td> <td>4680</td> <td>4</td> </tr> <tr> <td>Damtal</td> <td>1113</td> <td>652</td> </tr> <tr> <td>Sundernagar</td> <td>50</td> <td>0</td> </tr> </tbody> </table>	Town	Vehicles Checked	Challan	Paonta Sahib	1105	0	Kala Amb	40	0	Baddi	2074	16	Nalagarh	Parwanoo	4680	4	Damtal	1113	652	Sundernagar	50	0	<ul style="list-style-type: none"> <li>• Transport and police departments shall share town wise report with HPSPCB on monthly basis.</li> </ul>
Town	Vehicles Checked	Challan																								
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Sundernagar	50	0																								

h

		Total		9602	672	
8.	Municipal Council and Traffic Police	Prevent parking of vehicles in the non-designated areas	<b>Town</b>	<b>Nature of work</b>	<b>Status of Work</b>	
M.C. Sunder Nagar				<b>The 75% work has been completed.</b>		
M.C. Nalagarh				The previous proposed site for construction of parking near Palika rest House has been changed due to non-viability. Now MC Nalagarh decided to construct parking at HRTC old bus stand site which is on MC Land. The existing bus stand is going to shift to their new location. The tender for preparation of DPR has been invited on dated 03.06.2021. Bid opening date is 29.06.2021. Only single tender has been received. The tender is being re-invited.		
<b>Idle parking Challans Conducted by Police Dep.</b>						
			<b>Town</b>	<b>Oct-2021 to Dec-2021</b>	<b>January-2022</b>	<b>February-2022</b>
Baddi						
Nalagarh				2407	1200	872
Parwanoo				412	151	134
Sundernagar				2311	556	592
Paonta Sahib				1651	637	656
Kala Amb						
Damtal		1	0	0		

- The Chairman directed UDD to submit the detail list of parking work which are stuck for lack of funds within 2-3 days to Finance Department GoHP for A/A and F/S, which may be completed on mission mode.
- The Chairman directed Urban Development Department, Local Administration, IG of Police (Traffic Police) & Transport Department to submit town wise Monthly reports of the Idle parking challans issued in each Non-Attainment Town to HPSPCB each month.
- The work of providing parking facility may be expedited for Nalagarh and Sundernagar and work shall be completed by 31.05.2022.

## B. Road Dust

Sr. No.	Organization Responsible	Work proposed for Execution	Latest Status	Decision Taken
1.	NHAI, PWD & Urban Development Department/ ULBs concerned, BBNDA	Regular cleaning of road dust, Water spraying on new/kuchha roads through tankers.	<b>Road Sweeping Machine:-</b> <ul style="list-style-type: none"> <li>A committee to evaluate, assess &amp; finalize the technical specification of Road Sweeping Machine has been constituted dated 21.07.2020. The specification has been finalized by the committee in its meeting held on 23.09.2020.</li> <li>The bid has been re-invited on 04.06.2021 as only single bid received. Bid opening date is 18.06.2021. Only one firm qualify in technical bid hence the tender cancelled and retendering shall be done.</li> </ul>	<ul style="list-style-type: none"> <li>The Chairman directed that Road dust needs to be tackled effectively by concerned departments and directed UDD that the tender work for the procurement of Dust Sweeping machine for the non-attainment towns be expedited and latest progress be submitted by 31/05/2022.</li> <li>The Chairman directed concerned authorities HPPWD, Urban local bodies to ensure regular sweeping/ cleaning of road dust and water spraying on new/kuchha roads through tankers and submit progress with respect to total roads covered and length of roads cleaned in each Non-Attainment Town on monthly basis.</li> <li>UDD to undertake the work of Road cleaning under "Aajivika Yojna".</li> </ul>
<b>Name of ULBs</b>			<b>Current Status</b>	
Sunder Nagar			<ul style="list-style-type: none"> <li>Regular sweeping and cleaning of the road dust is being done.</li> <li>Water sprinkling is being done by the HPPWD.</li> </ul>	
Parwanoo			<ul style="list-style-type: none"> <li>The MC Parwanoo is brooming and cleaning various roads, path, commercials places markets etc. on daily basis. MC has constructed berms alongside the MC roads in residential area.</li> <li>On some rough and kaccha roads water is being sprayed by tankers on out-source basis and also sprinkling of some kaccha roads in Sector-1 &amp; 2 is carried out randomly on out-source basis.</li> </ul>	
Baddi			<ul style="list-style-type: none"> <li>MC Baddi has hired 90 Safai Karamchhari for sweeping of road/streets daily.</li> <li>MC Baddi is spraying water on new/Kaccha roads time to time through sprinkler water tanker in the MC area.</li> </ul>	
Nalagarh	<ul style="list-style-type: none"> <li>MC has hired 29 Safai Karamchhari for sweeping of road/streets daily.</li> <li>MC Nalagarh is spraying water on new/Kaccha roads time to time through sprinkler waster tanker in the MC area.</li> </ul>			

			<p><b>Paonta Sahib</b></p> <ul style="list-style-type: none"> <li>• MC has hired 78 Safai Karamchhari for sweeping of road/streets daily.</li> <li>• MC Doesn't have water sprinkler.</li> </ul>	
2.	<p><b>Public Works Deptt. &amp; Municipal Council, BBNDA</b></p>	<p>Metalling of Roads, Berms, Construction of pucca pavement along the roads.</p>	<p><b>MC Baddi</b></p> <ul style="list-style-type: none"> <li>• Rs. 50.0 Lakh released on 02.02.2021 by UD</li> <li>• Rs. 20.0 Lakh released by HP State Pollution Control Board through DC Solan.</li> <li>• 2400 meter length of pucca pavement have been completed.</li> </ul> <p><b>MC Paonta Sahib</b></p> <ul style="list-style-type: none"> <li>• Funds of Rs. 25 Lakh have ben received on 18.11.2021 under non-attainment city, for metallic of road.</li> <li>• For 306 meter length road work has been awarded to contractor &amp; for 153 meter road, bids have been invited.</li> </ul> <p><b>MC Parwanoo</b></p> <ul style="list-style-type: none"> <li>• MC Parwanoo has reconstructed pavements alongside the roads.</li> <li>• A proposal has been sent to re-construct industrial roads of MC Parwanoo under MSE-CDP scheme through department of industries amounting to Rs. 10.0 Crore. Funds yet to be received for the purpose.</li> </ul>	<ul style="list-style-type: none"> <li>• The Chairman directed HPPWD and UDD to submit town wise progress with respect to metalling of roads, berms and construction of pucca pavements of all 7 Non-Attainment towns with regard to such works carried out by them so far in this financial year within 1 week.</li> <li>• HPPWD shall prioritise the road metalling work of industrial areas of Non-attainment Towns and Monthly Progress report of</li> </ul>

			<ul style="list-style-type: none"> <li>The funds amounting to Rs. 40 Lakh has been received from the HPSPCB through DC, Solan to be utilized for the improvement of selected roads which was in hot-spot of MC are.</li> <li>MC has constructed 1161 meters pucca berms along-side the MC roads in residential area to manage the road side dust.</li> </ul>	total road covered and total road metalled, pucca pavements for each NATs shall be shared with HPSPCB.
3.	PWD and Forest Department	Tree plantation along the roads	<p><b>The plantation Done by HPPWD and Forest Department Town wise is as below :-</b></p> <ul style="list-style-type: none"> <li>DFO Nahan apprised that the work of bio-diversity park is completed. 9600 plants were planted during F.Y. 2020-21 (60% survival).</li> <li>In compliance of the directions given in the previous meeting by the Worthy CS, 2880 dead plants were replaced with new plants during F.Y. 2021-22 (100% survived).</li> <li><b>Latest status for other cities to be not submitted by HPPWD, UDD.</b></li> </ul>	<ul style="list-style-type: none"> <li>The compliance was noted and it was further directed that plantation work shall be carried out as per the departmental practice.</li> <li>Further HPPWD shall carry out plantation on the retaining walls too and latest progress may be submitted for Non-attainment wise accordingly.</li> <li>Forest department is required to submit its reports as the same has not been done.</li> </ul>
4.		Development of green belt in open areas, gardens, parks/ community places, schools & housing societies		

### C. Bio- Mass and Garbage Burning

Sr. No.	Organization Responsible	Work proposed for Execution  (In the Catchment Area)	Existing Status	Directions

Restriction on open burning of municipal solid waste, Biomass, plastic, Agriculture Horticulture waste etc.	Name of ULB	Challan issued in year 2020-21	Cases reported in year 2020-21	Action Taken
	Baddi	Nil	Nil	No case reported regarding Bio-Mass. & waste burning.
	Nalagarh	Nil	Nil	
	Parwanoo	5	Nil	
	Paonta Sahib	Nil	Nil	No case reported regarding Bio-Mass. MC Paonta has appointed 4 Sanitary Supervisor to report/stop of bio mass burning
Launch extensive drive against open burning of bio-mass, crop residue, garbage, leaves, etc	Sundernagar	10	10	10 Nos (waste) of challan has been done and Rs. 2000=00 fine has been received.
	<b><u>Details of Nalagarh, Baddi and Parwanoo</u></b>			
	<ul style="list-style-type: none"> <li>• 7 Nos of Awareness camps were conducted and 630 of farmers participated where the framers were made about of open burning of field residue.</li> <li>• Framers were guided to use crop residue and stubble for mulching and manuring.</li> <li>• Training were not organised during the lockdown periods.</li> <li>• 09 nos of camps were organised by maintaining social distancing.</li> <li>• 1600 farmers were sensitized.</li> </ul>			
<b><u>Details of Kala Amb, Paonta Sahib</u></b>				
<ul style="list-style-type: none"> <li>• 20 no of awareness camps were organised and 997 no of farmers participated where the farmer were made aware about the hazardous effect of open burning of field residues,</li> <li>• Framers were guided to use crop residue and stubble for mulching and manuring</li> </ul>				

• The Chairman directed the concerned authorities - Urban Development Department, Agriculture Department and Horticulture Department to continue the organisation of sensitizing programme/ training camps & ensure that shopkeepers, residents and farmers don't practice burning of waste or crop residue and submit progress including advisory issued.

Municipal Council, Agriculture, Horticulture, Forest Deptt. and BDO

- 17 nos of camps were organised by maintaining social distancing.
- 682 farmers were sensitized.

**Details of Sundernagar**

- 03 no of awareness camps were organised and 350 no of farmers participated where the farmer were made aware about the hazardous effect of open burning of field residues.
- Framers were guided to use crop residue and stubble for mulching and manuring
- 04 nos of camps were organised by maintaining social distancing.
- 600 farmers were sensitized

**Details of Damtal**

- 09 no of awareness camps were organised and 432 no of farmers participated where the farmer were made aware about the hazardous effect of open burning of field residues.
- Framers were guided to use crop residue and stubble for mulching and manuring
- 18 nos of camps were organised by maintaining social distancing.
- 1144 farmers were sensitized.

2.	Urban Development Department/ ULBs, BBNDA, SADA concerned	Immediate lifting of solid waste generated and cleaning of municipal drains for its disposal	<b>Town</b>	<b>Current Status</b>	<ul style="list-style-type: none"> <li>Urban Development Department, BBNDA and SADA to expedite the work related to remediation of legacy waste and town-wise progress with respect to amount of legacy waste, waste from municipal drains cleared to be submitted to HPSPCB on monthly basis.</li> </ul>
			Baddi	So far around 10487.2MT waste has been cleared.	
			Nalagarh	All the legacy waste from MC Nalagarh 3 sites i.e. 2500 ton has been cleared.	
			Parwanoo	The entire legacy waste from MC Parwanoo site i.e. 1592 Ton has been cleared and cleaning of Municipal drain has been done on regular basis.	
			Paonta Sahib	There is no legacy waste at Paonta SWM site. All drains are cleared on daily basis.	
			Sundernagar	Approx. 91% of legacy ware has been cleared and only 800 ton is balance. One trammel machine has been installed at site for clearing of legacy waste through which 10-12 tons is cleared daily. All the municipal drains are cleared on daily basis.	

3.	Urban Development Department/ ULBs, BBNDAs, SADA concerned	Transportation of municipal solid wastes, construction materials and debris in covered system.	Baddi Nalagarh Parwanoo Paonta sahib Sunder Nagar	MC Baddi has identified and declared C&D waste site at Judikhurd Ward No. 5 Baddi. The collected C&D waste site is being used by the public for filling in the plinth of buildings. The C& D waste site has notified at Chow Wala Nala, W.N. 3, Nalagarh. MC Parwanoo has a notified C&D waste site in sector-3 to manage the generated construction and demolition waste of town. The C&D waste site has been declared at Kedarpur Paonta Sahib, moreover in MC Paonta Sahib C&D waste is used by the public for filling in plinth of buildings. Five Nos. of C& D waste sites has been declared i.e. are Kuta Grave, Dental College Nr Nagaon Khad, Dumping Site Near Chandpur, Banaik in Ward No. 7 and Ropa in Ward No.10.	<ul style="list-style-type: none"> <li>The Chairman directed Urban Development Department and other departments to ensure that the C&amp;D policy is properly enforced by dumping such waste at designated sites only.</li> <li>The progress related to amount of waste received at the notified C&amp;D sites in each Non-Attainment Town shall be submitted to HPSPCB on monthly basis.</li> <li>The progress with respect to action against vehicles carrying municipal solid waste, construction waste and debris in open in terms of challans be submitted town-wise on monthly basis.</li> <li>The UDD shall apply for obtaining the registration under section 8 (2) of C&amp; D Waste management Rules, 2016 to HPSPCB, for operational sites by 31<sup>st</sup> May, 2022.</li> </ul>
4.	HPSPCB & Urban Development Department/	Regular check and control of burning of municipal solid waste and display	Baddi	MC has appointed supervisor on outsource and also installed CCTV cameras to check and control burning of MSW. Hoarding are already installed to sensitize public regarding open burning of waste.	<ul style="list-style-type: none"> <li>The Chairman directed that action be taken against illegal burning on a regular basis and latest town wise</li> </ul>

ULBs, BBNDA, SADA concerned	of hoardings.		No incident reported in July to September, 2021 regarding open burning of waste.	<p>progress report to be submitted within 2-3 days.</p> <ul style="list-style-type: none"> <li>Rural Development Department in coordination with local panchayats to ensure the compliance with respect to control of open burning in Damtal area and submit the latest town wise progress report to be submitted within 2-3 days.</li> </ul>
		Nalagarh	Bye-laws have been notified by the ULB on public domain for awareness on not burning waste in open. No incident reported in July to September, 2021 regarding open burning of waste.	
		Parwanoo	Bye-laws have been notified by the ULB on public domain for awareness on not burning waste in open. No incident reported in July to September, 2021 regarding open burning of waste.	
		Paonta sahib	Task force of four person has been constituted to check burning of MSW. No incident reported in July to September, 2021 open burning of waste.	
		Sunder Nagar	Regular checks are conducted. No incident reported in July to September, 2021 regarding open burning of waste	



5.	Forest Department	Action Plan to minimise forest fire	<ul style="list-style-type: none"> <li>Forest department submitted following details with respect to fire incident during 2020-21 in Non-Attainment Towns. <b>No fresh data submitted related to forest fire prevention initiatives during October, 2021 to March, 2022.</b></li> </ul>				<ul style="list-style-type: none"> <li>The Chairman directed forest department to submit the data related initiatives taken for minimising the forest fire within 2-3 days.</li> </ul>	
Town			Fire Incidents	No. of Fire Watchers	Amount incurred in control burning	Maint. Of fire line		Total Expenditure
Nalagarh			-	3	-	-		54450
Baddi			-	4	-	-		72600
Paonta			-	10	60800	8.71km		442425
Kala Amb			-	6	-	3km		135500
Parwanoo			2	14	115352	-		354082
Damtal			-	25	42037	4.6km		436337
Sundernagar			43	4	48325	-		130400



6.	Department of Food & Civil Supply	Check on fuel adulteration and random monitoring of fuel quality data	<table border="1"> <thead> <tr> <th>Town</th> <th>No. of inspections conducted in 2021-2022 (upto feb. 2022)</th> <th>Irregularities found</th> </tr> </thead> <tbody> <tr> <td>Baddi</td> <td>3</td> <td>0</td> </tr> <tr> <td>Nalagarh</td> <td>6</td> <td>0</td> </tr> <tr> <td>Parwanoo</td> <td>4</td> <td>0</td> </tr> <tr> <td>Poanta Sahib</td> <td>15</td> <td>0</td> </tr> <tr> <td>Kala Amb</td> <td>16</td> <td>0</td> </tr> <tr> <td>Sunder Nagar</td> <td>4</td> <td>0</td> </tr> <tr> <td>Damtal</td> <td>27</td> <td>0</td> </tr> <tr> <td>Total</td> <td>75</td> <td>0</td> </tr> </tbody> </table>	Town	No. of inspections conducted in 2021-2022 (upto feb. 2022)	Irregularities found	Baddi	3	0	Nalagarh	6	0	Parwanoo	4	0	Poanta Sahib	15	0	Kala Amb	16	0	Sunder Nagar	4	0	Damtal	27	0	Total	75	0	<ul style="list-style-type: none"> <li>The Chairman directed the Department of Food and Civil Supplies to conduct inspections of petrol pumps in each non-attainment town and submit town wise report to HPSPCB on monthly basis.</li> </ul>				
			Town	No. of inspections conducted in 2021-2022 (upto feb. 2022)	Irregularities found																														
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7.	HPSPCB	Source Apportionment,	SA & CC Study	The Chairman directed HPSPCB to expedite the																															

carrying Capacity  
Study of Non-  
attainment Towns

- The study report is to be submitted by IIT Kanpur by April, 2022.

submission of final report by  
31<sup>st</sup> April, 2022.

#### D. Up-gradation of Monitoring System

Sr. No.	Organization Responsible	Work proposed for Execution (In the Catchment Area)	Existing Status	Directions
1.	HPSPCB	Installation of One CAAQMS at Baddi.	<ul style="list-style-type: none"> <li>The CCAQMS is installed and inaugurated on 19.03.2022.</li> </ul>	<ul style="list-style-type: none"> <li>The progress was noted.</li> </ul>

#### E. Uploading the Action on "PRANA" portal developed by Central Pollution Control Board:

1.	All Departments	<ul style="list-style-type: none"> <li>Each department has to update the action plan progress on "PRANA" portal developed by CPCB.</li> </ul>	<p>The Chairman directed all Stakeholder departments to start updating the progress on "PRANA" portal as per directions which stand communicated by HPSPCB.</p>
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**SECTION III: Review of Hon'ble NGT Case OA No 593 of 2017 (Paryavaran Suraksha Samiti) treatment of Sewage along Urban and Rural Areas:**

- The nodal department i.e. Jal Shakti Vibhag submitted the revised action plan to GoHP which was further submitted to CPCB on 11.01.2021.
- The Hon'ble NGT in the matter of **OA. No. 593/2017 (Paryavaran Suraksha Samiti) with OA. No. 673/2018 (Polluted River Stretches)** has been disposed off vide order dated **22.02.2021**.

Sr. No.	Directions issued in last meeting on 26 <sup>th</sup> October, 2021	Latest progress	Decision taken
1.	HPSPCB shall carry condition assessment studies of existing STPs/ sewage infrastructure(s) in the State by engaging 3 <sup>rd</sup> party like NEERI, UN Habitat, IIT etc., so as to identify the reasons of suboptimum utilization and dysfunction of existing STPs/sewage infrastructure(s) and submit the report by March, 2022.	The HPSPCB has finalized the proposal of IIT Mandi, however due to some administrative reasons, IIT Mandi could not accept the proposal, now second lowest proposal jointly prepared by IIT Mandi and NIT Hamirpur is being under process for consideration.	The Work is to be expedited and shall be ensured to be awarded before 30 <sup>th</sup> April, 2022.
2.	Jal Shakti Vibhag shall carry out study with respect to gap in generation and treatment of the sewage in rural areas in the State and submit the report.	No progress received from JSV.	The Chairman directed Stakeholder departments to submit the progress within 2-3 days to HPSPCB
3.	As per the direction of Hon'ble NGT, Town and Country Planning Department shall develop a separate paradigm in urban planning for river oriented cities.	No progress received from TCPD.	

## SECTION IV: Review of Hon'ble NGT Case OA No 325 of 2015 (Sarvdaman Singh Vs UOI):-

**Direction by Hon'ble NGT vide order dated 18.11.2020**

- All States/UTs may forthwith designate a nodal agency for restoration of water bodies, wherever no such agency has so far been so designated.
- **Under oversight of the Chief Secretaries** of the States/UTs, the designated nodal agency may:
  - i. Submit periodical reports to the CPCB/Secretary Jal Shakti, Government of India.
  - ii. **Action taken by State:**
    - 1<sup>st</sup> report has been submitted to CPCB by Department of Env on **26.02.2021**

Sr. No.	Directions issued in last meeting on 26 <sup>th</sup> October, 2021	Latest progress	Decision taken																												
1.	Latest Status of Compliance to be briefed by Department of Environment Science and technology.	No progress received from DEST.	The Chairman directed that Director, DEST shall submit the progress within 2-3 days.																												
2.	The Chairman directed that Rural Development Department shall carry out Inventorization, mapping of bawris in state in coordination with Jal Shakti Vibhag and submit the report by 31.01.2022	Inventorization and mapping of Bawries in District – Sirmour: <table border="1" style="margin-left: 20px;"> <thead> <tr> <th>Structure</th> <th>2019-20</th> <th>2020-21</th> <th>2021-22</th> </tr> </thead> <tbody> <tr> <td>Tank</td> <td>92</td> <td>55</td> <td>57</td> </tr> <tr> <td>Check Dams</td> <td>40</td> <td>30</td> <td>20</td> </tr> <tr> <td>Kuhal</td> <td>10</td> <td>04</td> <td>03</td> </tr> <tr> <td>Johad</td> <td>37</td> <td>39</td> <td>27</td> </tr> <tr> <td>Bawries</td> <td>05</td> <td>17</td> <td>03</td> </tr> <tr> <td>Total</td> <td>184</td> <td>145</td> <td>110</td> </tr> </tbody> </table>	Structure	2019-20	2020-21	2021-22	Tank	92	55	57	Check Dams	40	30	20	Kuhal	10	04	03	Johad	37	39	27	Bawries	05	17	03	Total	184	145	110	The Chairman directed RDD to submit the progress of remaining districts within 2 weeks before 31 <sup>st</sup> April, 2022.
Structure	2019-20	2020-21	2021-22																												
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**SECTION V: Review of Hon'ble NGT Case OA No 360 of 2018 (Shree Nath Sharma Versus Union of India & Ors):-**

- Hon'ble National Green Tribunal vide order O.A. No. 360 of 2018 filed by Shree Nath Sharma Vs Union of India and Others directed that CPCB shall facilitate the District Magistrates in preparation of District Environmental Plan by placing Model plan on its website. **Approved District Environmental Plan of all district has been sent to CPCB in compliance to Hon'ble NGT order in OA No 360/2018.**
- Vide Order dated 08.02.2022, Hon'ble NGT passed following directions:
  - *State Environment Plan: Information yet to be submitted and information may be submitted by State Government. (action being taken by EST)*
  - *It may be necessary to hold an annual conference to be presided over by the District Magistrates with the involvement of Educational Institutions, Welfare Associations, Local Bodies including Panchayats, Eco-clubs, other concerned Departments and activist identified by the District Administration and nominees of District Legal Services Authorities.*
  - *To begin with, such annual conferences may be held at least in one District in every State, to be identified by the Environment Department of States/UTs, with intimation to the CPCB before 30.06.2022.*
  - *A copy of this order be forwarded to MoEF&CC, CPCB and Chief Secretaries of all the States/UTs, State PCBs/PCCs, District Magistrates and District Legal Services Authorities by e-mail for compliance.*

**Directions:**

- Chairman directed Environment, Science & Technology Department, GoHP to ensure timely preparation of State Environment Plan. The report in this regard may be sent to CPCB at the earliest and the same shall be uploaded on State websites.
- Further, District Magistrates shall organise annual conference by involving the involvement of Educational Institutions, Welfare Associations, and Local



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Bodies including Panchayats, Eco-clubs, District Legal Services Authority and other concerned Departments before 30.06.2022.

**Section VI: Review of Hon'ble NGT Case OA No 710 of 2017 (Bio-Medical Waste Management) and OA no. 72/2020 (COVID-19 Waste Management)**

The worthy Chief Secretary reviewed the compliance status of Hon'ble National Green Tribunal orders in OA No. 710/2017 and OA No. 72/2020 regarding Biomedical Waste Management and COVID-19 Waste Management respectively.

**Directions:**

- All the stakeholder departments shall ensure that remaining Allopathic, Ayurvedic, and Animal Husbandry Health Care Facilities (HCFs) shall obtain authorizations from the State Pollution Control Board as per the timelines decided by the State Level Monitoring Committee in this regard.
- The Addl. Chief Secretary Env. (S&T) to the Govt. of Himachal Pradesh to take up the matter with respective Secretaries of the Department of Health, Ayurvedic, and Animal Husbandry to expedite the compliance of the Biomedical Waste Management Rules, 2016, and directions of the Hon'ble National Green Tribunal.
- The concerned Departments shall ensure proper handling and disposal of COVID -19 waste as per the guidelines prescribed by the CPCB.

**In the end, the Chairman directed all the stakeholder departments implementing the Action Plans to put serious efforts in completing the various components of Action Plans and submit the progress report on monthly basis.**

The meeting ended with a vote of thanks to and from the Chair.

Approved  
-sd-  
(Ram Subhag Singh, IAS)  
Chief Secretary to the  
Government of Himachal Pradesh

No. HPSPCB/ NGT/ O.A. No. 673 of 2018/ Polluted River Stretch

Dated: 05-04-2022

Copy forwarded to the following for information as per Hon'ble NGT Order:

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1. The Additional Chief Secretary (Finance) to the GoHP, HP Secretariat, Shimla.
2. The Additional Chief Secretary (Forest) to the GoHP, HP Secretariat, Shimla.
3. The Additional Chief Secretary (Industries) to the GoHP, HP Secretariat, Shimla.
4. The Principal Secretary (UD) to the GoHP, HP Secretariat, Shimla.
5. The Principal Secretary (PWD) to the GoHP, HP Secretariat, Shimla.
6. The Secretary (RD) to the GoHP, HP Secretariat, Shimla.
7. The Pr. Chief Conservator of Forests, Himachal Pradesh, Shimla.
8. The Secretary (Jal Shakti Vibhag), to the GoHP, HP Secretariat, Shimla.
9. All the Deputy Commissioners (H.P).
10. The Member Secretary, Central Pollution Control Board, Parivesh, Bhawan, East Arjun Nagar, Delhi-110032.
11. The Inspector General of Police (TTR), Department of Police, HP, Shimla
12. The Director, Industries, HP Shimla.
13. The Director, Town and Country Planning, HP Shimla
14. The Director, Department of Health, Shimla
15. The Director, Department of Ayurveda, Shimla
16. The Director, Department of Animal Husbandry, Shimla
17. The Director, Transport, HP Shimla
18. The Director, Agriculture Department, HP Shimla
19. The Director, Horticulture Department, HP Shimla
20. The Director, Rural Development, HP Shimla.
21. The Director, Department of Tourism and Civil Aviation, GoHP.
22. The Director, Environment, Science & Technology, HP Shimla.
23. The Member Secretary, H.P. State Pollution Control Board, Shimla.
24. The Director, Urban Development, HP Shimla.
25. The Director, Directorate of Food and civil Supply, SDA Complex, Kasumpti, Shimla-09
26. The Chief Executive Officer, Baddi Barotiwala Nalagarh Development Authority, Major District Road 7, Industrial Park Phase , Jharmajri, District Solan, Barotiwala, Himachal Pradesh 174103
27. Engineer-in Chief, Jal Shakti Vibhag, Shimla.
28. Engineer-in Chief, HPPWD, Shimla.
29. The CEO, HIMUDA, HP Shimla
30. The Chairman, SADA, Trilokpur, District- Sirmour (HP)
31. The CEO-cum-Director, Baddi Infrastructure # 0 EPIP-PHASE-1, Jharmajri, Tehsil Baddi, Solan, HP 174103
32. Managing Director, Himachal Road Transport Corporation (HRTC), Shimla
33. The Managing Director, Shimla Jal Prabandhan Nigam Limited (SJPNL), Shimla.
34. All Regional Officers and Lab in charges, HPSPCB to carry out the directions in their respective areas under all circumstances.
35. MC/EO/Secretary of the Concerned ULBs



(Apoorv Devgan, IAS)  
**Member Secretary**  
**H.P. State Pollution Control Board**

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Sr. No.	Name of the participant & Designation	Department
1.	Dr. R. K. Pruthi, Director & CEO	Department of Horticulture & HIMUDA
2.	Sh. Prabodh Saxena, ACS (EST)-cum-Chairman HPSPCB	Department of Environment, Science & Technology)
3.	Sh. Apoorv Devgan, Member Secretary	HP. State Pollution Control Board
4.	Sh. Rugved Thakur, Director	Department of Rural Development and Panchayati Raj
5.	Sh. Sandeep Dhawal, AIG TTR	Department of Police, HP
6.	Er. Ajnuri Kapoor, SE (HIMUDA)	HIMUDA
7.	Sh. Vijay K. Arora, Director & CEO	Baddi Infrastructure
8.	Sh. Raghbir Singh, Joint Director	Department of Agriculture
9.	Sh. Kamal Kant Saroch, Director	Department of Town and Country Planning
10.	Sh. R. K. Verma, General Manager	Shimla Jal Prabandhan Nigam Ltd.
11.	Dr. Sunita A. Ganju, Director	Department of Health and Family Welfare
12.	Sh. Sanjay Kaul, Engineer-in-Chief	Jal Shakti Vibhag
13.	Sh. Anupam Kashyap, Director	Department of Transport
14.	Dr. Ajay Sharma, Secretary (AH, UD)	Department of Animal Husbandry and Department of UD
15.	Archana Thakur, Engineer-in- Chief	HPPWD
16.	Sh. Mandeep Gupta, Executive Engineer	Jal Shakti Vibhag
17.	Sh. Ajay Kapoor, SE	HPPWD
18.	Dr. Anita Mahajan, Director	Health and Family Welfare
19.	Sh. Anil Thakur, Deputy Director	Department of Industries
20.	Sh. Dinesh Guleria, ATDO	Department of Tourism & Civil Aviation
21.	Sh. Gopal Krishan, AGM	Shimla Jal Prabandhan Nigam Limited
22.	Sh. Karam Chand Nanta, TCP	Department of TCP
23.	Sh. Rajesh Sharma, CCF	Department of Forest
24.	Sh. Ravinder Thakur, FCS&CA	Department of Food & Civil Supply
25.	Sh. Pardeep Thakur, MS	Department of TCP
26.	Sh. Mukesh Kumar	Department of Police, HP
27.	Sh. Tashi Sandeep, Additional Director	AYUSH (Ayurveda)
28.	Sh. Manmohan Sharma, Director	Department of Urban Development
29.	Sh. Rajesh Thakur, Executive Engineer)	HIMUDA
30.	Dr. Pradeep Sharma, Director	Department of Animal Husbandry
31.	Dr. Richa Verma, CEO	BBNDA
32.	Dr. Sharawan Kumar, CEE	HP. State Pollution Control Board
33.	Dr. manoj Chauhan, PSO	HP. State Pollution Control Board
34.	Er. Chandan Kr. Singh, AEE	HP. State Pollution Control Board
35.	Dr. Praveen Sharma, SO	HP. State Pollution Control Board

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Minutes of the bi-annual meeting held on 30<sup>th</sup> December, 2022 at 3:00 PM onwards at Committee Room (6<sup>th</sup> Floor), Armsdale Building, H.P. Secretariat Chota Shimla under the Chairmanship of Pr. Secretary (Urban Development) to GoHP to discuss issues related to Solid Waste Management in the State and Sewage Management by SJPNL.

A meeting was held on 30<sup>th</sup> December, 2022 at 3.00 PM onwards at Committee Room (6th Floor), Armsdale Building, H.P. Secretariat Chota Shimla under the Chairmanship of Pr. Secretary (Urban Development) to GoHP to discuss issues related to Solid Waste Management in the State and Sewage Management by SJPNL as per data submitted by Urban Development Department and SJPNL respectively. The List of Officials who attended the meeting is enclosed as **Annexure-I**.

At the outset, Member Secretary, HP State Pollution Control Board, welcomed the Pr. Secretary (Urban Development) to GoHP and other Officers/officials of State Government and outlined the broad context and agenda of the meeting.

Thereafter, detailed agenda was taken up by the house as below:

**Agenda-1: Untreated and untapped sewage of Lift Nallah coming from Krishna Nagar Area**

- It was apprised that three major issues have been observed at Lift Nallah coming from Krishna Nagar Area:-
  - 1) Solid Waste dumping in Lift Nallah from Hotel Combermere to Lalpahi bridge.
  - 2) Black Water discharge from Krishna Nagar.
  - 3) Grey Water discharge from Krishna Nagar.

Thereafter the status of the directions issued in last meeting was apprised and further directions were issued which is as below:-

Directions issued in last meeting:	Current Status	Directions issued
<ul style="list-style-type: none"> <li>• To address solid waste dumping in Lift Nallah from Hotel Combermere to Lalpani bridge, MC Shimla shall submit a time bound action plan within 2 weeks incorporating following:-</li> <li>➤ Identification of littering points and placing wire mesh to prevent the same. The tender for same shall be floated by 12<sup>th</sup></li> </ul>	<p>MC Shimla submitted that:-</p> <ul style="list-style-type: none"> <li>➤ Littering points were identified for which estimate for providing wire mesh has been prepared total amounting to Rs 19,18,800/-. But the tenders have not been called.</li> <li>➤ Estimate for installation of heavy grate to cover drains, estimate has been prepared for</li> </ul>	<ul style="list-style-type: none"> <li>➤ Chairman directed <b>MC Shimla</b> to submit the detailed action plan as directed in previous meeting within <b>1 week</b>.</li> <li>➤ <b>MC Shimla</b> to float the tender within <b>2 days</b>.</li> <li>➤ MC Shimla shall</li> </ul>

<p>December, 2022.</p> <ul style="list-style-type: none"> <li>➤ Installation of heavy grate to cover the drains. The tender for same shall be floated by 12<sup>th</sup> December, 2022.</li> <li>➤ Increase door to door collection in the concerned areas.</li> <li>➤ IEC activities should be carried out</li> </ul>	<p>Rs. 100000 but tenders have not been called.</p> <ul style="list-style-type: none"> <li>➤ Reg. door to door collection it was submitted that in Krishna Nagar ward 15 workers are deployed. Out of these, 4 workers deployed for d2d collection from households and commercial establishments. 1 dedicated pick-up is deployed for transportation of collected garbage. 6 notices issued to people not paying fixed user charges. One regular Dafedar, Supervisor under SEHB Society deployed and overall activities monitored by Sanitary Inspector. Also cleaning of nallahs was carried out.</li> <li>➤ The IEC activities are also carried out. People were motivated to connect their grey water with sewer line. Awareness program was carried out in Govt. Sen. Sec. School Lalpani on 16.11.22.</li> </ul>	<p>ensure that the quality and strength of the wire mesh should be adequate. Further in order to support the wire mesh bracket shall be installed.</p> <ul style="list-style-type: none"> <li>➤ With respect to installation of heavy grate, MC Shimla shall ensure good quality and install precast heavy grate.</li> <li>➤ <b>MC Shimla</b> to submit report regarding increase in garbage collection in last 1 month to UDD within <b>1 week</b>.</li> <li>➤ <b>MC Shimla</b> shall also conduct IEC activities via placing hoarding, push messages etc.</li> </ul>
<p>To address the issue of Black Water discharge from Krishna Nagar:-</p> <ul style="list-style-type: none"> <li>➤ <b>SJPNL</b> shall submit an estimate to connect all the untapped/ damaged sewerage connection and complete the work within <b>2 months</b>.</li> <li>➤ <b>MC Shimla</b> shall initiate regulatory action and issue challans on the defaulters.</li> </ul>	<ul style="list-style-type: none"> <li>➤ Residents of Krishnagar near masjid 3 buildings are now connected with sewer facility.</li> </ul>	<p>The progress was noted.</p>
<ul style="list-style-type: none"> <li>➤ To resolve the issues of Grey Water discharge from Krishna Nagar, SJPNL shall conduct detailed survey and identify the collection points/ chambers and share the detail of same with MC Shimla and Urban Development Department within 2 weeks.</li> </ul>	<p>SJPNL submitted that:-</p> <ul style="list-style-type: none"> <li>➤ 4nos of the collection point has been identified and intimated to MC Shimla from where untapped/ sewer water can be connected with sewer line of SJPNL.</li> <li>➤ MC Shimla has been requested to connect the untapped/ Sewer</li> </ul>	<p><b>MC Shimla</b> shall construct drains and connect the untapped houses and submit report containing photographs to UDD within <b>1 week</b>.</p> <p><b>MC Shimla</b> shall conduct survey and identify any more collection points</p>

	water in the drain to outlet.	required and communicate to SJPNL.
<p><b>Channelization of Lift Nallah:-</b></p> <ul style="list-style-type: none"> <li>➤ SJPNL and Jal Shakti Vibhag shall coordinate so as to ensure that sludge produced during the levelling of nallah shall not hamper the Water Supply quality downstream towards Sadhupul.</li> <li>➤ SJPNL shall conduct channelization in small patches and nallah should be diverted before excavation so that bottom sludge doesn't flow with water considering the feasibility of same.</li> <li>➤ The work of the channelization of lift nallah shall be completed within 6 months in mission mode.</li> </ul>	<ul style="list-style-type: none"> <li>➤ The work of channelization has been started and JSV Division Solan has been informed in this regard and closed coordination is being made with JSV: "</li> <li>➤ The channelization is being done in patches.</li> <li>➤ Channelization work shall be commissioned as per schedule.</li> <li>➤ Out of total 625m, concreting work of the channelization of 25m has been completed.</li> </ul>	<p>Chairman directed SJPNL to expedite the channelization work and ensure the completion of work in a time bound manner as per schedule.</p>

**Agenda-2: Status of actionable points to be executed by SJPNL.**

<b>Action Point: - The up-gradation of existing 3 STPs by providing Sequencing Batch Reactor (SBR) technology at Lalpani, Malyana, Dhalli</b>	
<b>Current Status</b>	<b>Directions</b>

<p align="center"><b>STP Malyana</b></p> <ul style="list-style-type: none"> <li>Overall 90% work completed.</li> <li>Civil work almost complete and electromechanical installation work is in progress and tentative completion date is 20.01.2023.</li> <li>SJPNL will start filling sewage in SBR tank by first week of Jan, 2023 and it will take 25-48 days to stabilize the process.</li> </ul> <p align="center"><b>STP Dhalli</b></p> <ul style="list-style-type: none"> <li>Overall 85% work completed</li> <li>Tentative completion date is 25.01.2023.</li> <li>SJPNL will start filling sewage in SBR tank by 25<sup>th</sup> January, 2023 and it will take 25-48 days to stabilize the process.</li> </ul> <p align="center"><b>STP Lalpani</b></p> <ul style="list-style-type: none"> <li>The work of SBR Basin is stayed from Hon'ble High court since 13.06.2022. Next date of hearing is 17.01.2023. If court case is decided completion date of work will be 15.03.2023.</li> </ul>		<ul style="list-style-type: none"> <li>Chairman directed that SJPNL shall ensure that STP Malyana is commissioned as per scheduled timeline.</li> <li>SJPNL shall ensure that STP Dhalli is commissioned as per scheduled timeline.</li> <li>MD, SJPNL shall personal appear in the court at the next date of hearing for STP Lalpani.</li> </ul>
<p align="center"><b>Action Point: - Installation of a new STP of 3.1 MLD capacity for Panthaghatti area.</b></p>		
<b>Current Status</b>	<b>Directions</b>	
<ul style="list-style-type: none"> <li>FCA case is in progress.</li> <li>Now FCA case is pending at Conservator Forest at Khalini after attending the observations.</li> </ul>	SJPNL shall put up a DO note from Pr. Secretary (UD) to GoHP to PCCF, Forest for the FCA case.	
<p align="center"><b>Action Point: - Proposal for improving the water quality of Ashwani Khad by installing various components, for the rejuvenation of water sources by improving the purity of water of Natural Nallahs by Phytoid Treatment at Ashwani Khad, Sanjauli-Malyana-Chamyana Khad, Shimla project.</b></p>		
<b>Current Status</b>	<b>Directions</b>	
<ul style="list-style-type: none"> <li>Funds have been demanded vide letter dated 24.11.2022 through Director UD amounting to Rs. 5.72 crore.</li> </ul>	Chairman directed UDD to expedite the matter and send the proposal to GoHP. Also the matter shall be reviewed in the UDD review meeting.	
<p align="center"><b>Action Point: - Gap in sewage treatment under the jurisdiction of SJPNL</b></p>		
<b>Current Status</b>	<b>Directions</b>	
<ul style="list-style-type: none"> <li>The comprehensive gap analysis report not submitted by SJPNL.</li> </ul>	<p>SJPNL to submit the comprehensive Gap analysis report to UDD and HPSPCB within <b>1 week</b>.</p> <p>SJPNL shall also submit a report to UDD</p>	

**Agenda-3: Gaps in Processing of Solid Waste in the State.**

The status of the solid waste management in the State as per data provided by UDD was appraised.

Quantity of MSW generated (tpd)	Quantity of wet waste processed (tpd)	Quantity of dry waste processed (tpd)	Total Quantity of waste processed (tpd)	Gap in processing (tpd)
365.6	161.13	123.36	284.49	62.83

Out of the 62.83 TPD gap in processing, gap in processing of wet waste is 39.9 TPD and of dry waste is 22.93 TPD. The ULB wise gap detail is attached as **Annexure-II**.

Thereafter, the gap in Legacy Waste was appraised which is as below:-

	Total Estimated quantity (in Tonne)	Quantity cleared (in Tonne)	Balance waste (in Tonne)
Being managed by Pvt. Agencies	2,51,000.00	65,750.14	1,78,798.44
Being managed by ULB itself (10 ULBs)	12,841.00	743.39	11,997.30
<b>GRAND TOTAL</b>	<b>2,63,841.00</b>	<b>66,493.80</b>	<b>1,90,795.74</b>

S. No.	ULB	Total estimated quantity	Quantity cleared upto 15.11.2022	Quantity cleared during 19.11.2022 to 26.12.2022	Balance
<b>A. Being done by Pvt. agencies</b>					
1	Dharmahala (JBR Technologies)	40,000.00	3458.00	70.00	36,472.00
2	Maroli (JBR Technologies)	45,000.00	5700.00	50.00	39,270.00
3	Solar (Santam Life)	48,000.00	14185.92	4,659.25	29,154.83
4	Kullu (Rekart Innovations)	38,000.00	17636.80	0.00	20,000.00
5	Maroli (Rekart Innovations)	40,000.00	2521.39	0.00	37,478.61
6	Baddi (JBR Technologies)	40,000.00	25002.00	898.00	16,423.00
Total (A)		2,51,000.00	66,504.11	5,687.25	1,78,798.44
<b>B. Being done by ULB itself</b>					
1	Bilaspur	6,400.00	0.00	0.00	6,400.00
2	Una	1,200.00	1.48	1.63	1,198.90
3	Santokhpur	2,300.00	401.27	8.42	1,898.32
4	Baijnath	45.00	11.70	4.00	29.30
5	Chowari	525.00	28.00	0.00	497.00
6	Dalhousie	36.00	9.77	1.50	24.73
7	Rewahar	35.00	8.50	7.45	19.05
8	Sarkaghat	200.00	50.00	90.00	60.00
9	Bilaspur	2,100.00	208.90	20.00	1,872.00
10	Bilaspur	2,100.00	718.71	125.00	11,997.30
Total (B)		12,841.00	718.71	125.00	11,997.30
<b>Grand Total (A+B)</b>		<b>2,63,841.00</b>	<b>67,222.82</b>	<b>5,782.25</b>	<b>1,90,795.74</b>

Thereafter the status on the directions issued in previous meeting was apprised to chair which is as follows:-

Direction issued in last meeting	Status
<ul style="list-style-type: none"> <li>Director, UDD shall hold a meeting with all the Pvt. Agencies handling the work of remediation of legacy waste in State to review the progress of same within 02 weeks.</li> </ul>	<ul style="list-style-type: none"> <li>Meeting was conducted on 20.12.2022 wherein directions have been issued to concerned pvt. Agencies to speed up the work of legacy waste clearing in Mandi, Kullu, Manali &amp; Dharamshala</li> </ul>
<ul style="list-style-type: none"> <li>MC, Dharamshala shall resolve the issue of the slow progress of clearing of legacy waste and submit a report in this regard to UDD within 1 week.</li> <li>MC Dharamshala shall complete the work of biogas plant installation by Feb, 2023 and MRF by Dec, 2022 and further ensure to bridge the gap in SWM by 31<sup>st</sup> December, 2022 by ensuring that existing composting pits and MRF facility functions efficiently</li> <li>Site visit by HPSPCB to verify the progress made by MC.</li> </ul>	<ul style="list-style-type: none"> <li>Legacy waste work is still not started by JBR Technology in MC Dharamshala. Commissioner, MC Dharamshala has been repeatedly issuing letters to JBR for starting the work but the work is still pending.</li> <li>Existing waste processing facilities are made operational by the ULB.</li> <li>Site visit conducted on 24.12.2022:-               <ul style="list-style-type: none"> <li>➤ Collecting unsegregated waste in the vehicle, no compartmentalization of vehicle.</li> <li>➤ Dumping unsegregated waste at the processing site.</li> <li>➤ MRF facility installed nearby cricket stadium is not operational.</li> <li>➤ WtE plant is under construction.</li> </ul> </li> </ul>
<ul style="list-style-type: none"> <li>MC Mandi, to ensure that the work regarding installation of weighing bridge shall be completed within 10 days.</li> <li>MC Mandi shall submit the demand of OWC along with land availability and submit complete action plan to remove the solid waste treatment gap within 1 week.</li> <li>Joint inspection comprising of UDD and HPSPCB shall be conducted to verify the progress made by MC.</li> </ul>	<ul style="list-style-type: none"> <li>Weigh bridge has been installed at site and made operational. However, the machine was operated only 2 days after installation of weigh bridge and thereafter work is stopped at site.</li> <li>MC Mandi submitted OWC demand for 10 TPD capacity. Case is sent to Govt. for approval.</li> <li>Joint inspection (JE MC Mandi and AEE, HPSPCB) of the waste processing facility has been conducted on 16.12.2022 and following has been observed:-               <ul style="list-style-type: none"> <li>➤ 24 honeycomb pits constructed however yet to be made operational.</li> <li>➤ Drains for collection of leachate on collection tanks constructed.</li> <li>➤ Retaining wall under construction.</li> </ul> </li> </ul>

<ul style="list-style-type: none"> <li>• MC Kullu, shall float tender for the remediation of additional legacy waste of 20,000 tonne by 9<sup>th</sup> December, 2022. UDD shall release the funds regarding electricity for newly installed shredder to MC, Kullu.</li> <li>• MC Kullu directed to submit the EC imposed by HPSPCB.</li> <li>• MC Kullu to ensure that the OWC is installed and made operational by 15<sup>th</sup> January, 2023</li> <li>• MC Kullu to make efforts to release the site of Pirdi for setting up of new processing facility.</li> <li>• UDD &amp; HPSPCB to conduct inspection of MC Kullu site by 15<sup>th</sup> January, 2022</li> <li>• UDD shall take up the matter of setting up of waste management facility at SADA with Secretary, TCP to GoHP.</li> </ul>	<ul style="list-style-type: none"> <li>• MC Kullu has been granted permission for floating tender for additional quantity of legacy waste. MC Kullu is in process of floating tender.</li> <li>• Funds deposited to HPSEB for installation of new transformer however same has not been installed by HPSEB.</li> <li>• The EC amounting to Rs. 5,00,000/-has been deposited.</li> <li>• The OWC tender was invited but had to be cancelled due to non-receipt of sufficient bids. Now retendering is under process.</li> <li>• Inspection conducted on 27.12.2022 and following has been observed:- <ul style="list-style-type: none"> <li>○ Processed waste lying at site.</li> <li>○ New transformer not installed by HPSEB.</li> </ul> </li> </ul>
<ul style="list-style-type: none"> <li>• UDD shall take up the matter of setting up of waste management facility at SADA with Secretary, Town and Country Planning to GoHP.</li> </ul>	<ul style="list-style-type: none"> <li>• Request letter has been issued by Director, UDD to Director, TCP to identify land and develop waste processing facilities for TCP areas and stop sending waste to ULB facilities.</li> </ul>
<ul style="list-style-type: none"> <li>• MC Manali, to ensure that the construction of road for the legacy waste site shall be completed by 30<sup>th</sup> November, 2022 and legacy waste remediation work shall be started by 01<sup>st</sup> December, 2022. Also MC Manali shall ensure that the OWC shall be made operational by 31<sup>st</sup> December, 2022.</li> <li>• MC Manali to submit EC imposed by HPSPCB.</li> <li>• MC Manali shall complete MRF facility i.e. platform and machines by 30th November, 2022.</li> </ul>	<ul style="list-style-type: none"> <li>• C/O approach road is under progress (Filling and levelling)</li> <li>• The work of platform for biomining and remaining work be completed within 1 month.</li> <li>• Applied for electricity connection.</li> <li>• Rekart has started developing the screening machine &amp; conveyors as per the space availability and shall install same within 20 days. Further, the OWC tenders are yet to be called for MC Manali.</li> <li>• MRF of ULB is operational.</li> <li>• The EC amounting to Rs. 5,00,000/- has been deposited.</li> </ul>
<ul style="list-style-type: none"> <li>• MC Kullu, NP Bhunter, SADA Lahaul &amp; Spiti shall identify the land for setting up waste management facility in their respective local body and submit a report in this regard. UDD shall issue necessary directions to concerned authorities through Pr. Secretary(UD), GoHP for same.</li> </ul>	<ul style="list-style-type: none"> <li>• Necessary instructions have been issued to concerned ULBs and Director, TCP by UDD.</li> </ul>

<ul style="list-style-type: none"> <li>• NP Banjar to submit the complete documentation regarding land transfer case.</li> <li>• NP Banjar shall submit the proposal for the procurement of machinery within 1 week.</li> <li>• NP Banjar was directed to submit the Environmental Compensation imposed by PCB.</li> </ul>	<ul style="list-style-type: none"> <li>• NP Banjar has arranged the land documents and issued advertisement for engaging consultant to submit land diversion case online.</li> <li>• NP Banjar is yet to deposit EC.</li> </ul>
<ul style="list-style-type: none"> <li>• MC, Una shall initiate the work of clearing of legacy waste and float a combined tender of clearing of legacy waste, door to door collection and processing of solid waste for ULB Santokgharh and Una after assessing the costing of same.</li> </ul>	<p>MC Una &amp; Santokgharh has called bids for legacy waste clearing work on 24.12.2022. MC Santokgharh has deposited EC.</p>
<ul style="list-style-type: none"> <li>• NP Baijnath Paprola shall increase the manpower for clearing the legacy waste by engaging manpower of Shehri Ajeevika Yojna and complete by 28<sup>th</sup> February, 2022.</li> <li>• NP to raise the demand of purchase of OWC to UDD</li> <li>• NP to submit the EC imposed within 1 week.</li> <li>• Clear all the legacy waste by 28<sup>th</sup> February, 2023.</li> </ul>	<ul style="list-style-type: none"> <li>• 16 number of labor has been increased and now total 46 workers have been engaged at site for legacy waste clearing.</li> <li>• The EC amounting to Rs. 7,50,000/-has been deposited.</li> <li>• OWC demand has been submitted to UDD which is further sent to Govt. for approval.</li> </ul>
<ul style="list-style-type: none"> <li>• NP Talai shall ensure the completion of the repair work and construction of shed by 31<sup>st</sup> December, 2022.</li> </ul>	<p>Case has been received from NP Talai and matter is further sent to the Govt. for grant of approval.</p>
<ul style="list-style-type: none"> <li>• MC Rewalsar, shall engage additional manpower for clearance of legacy waste and complete it immediately.</li> </ul>	<p>Earlier the legacy waste clearing was being done by the labour of door-to-door contractor. Now, ULB has engaged 17 number of additional labours to dedicatedly work at site for legacy waste clearing and daily waste processing.</p>
<ul style="list-style-type: none"> <li>• MC Sarkaghat to ensure that legacy waste should be cleared within 02 months.</li> </ul>	<p>60 tonnes legacy waste remaining.</p>
<ul style="list-style-type: none"> <li>• MC Hamirpur shall assess the costing of combined tender of legacy waste, D2D collection and solid waste treatment and send recommendation to UDD within 1 week.</li> <li>• MC Hamirpur shall raise the demand for the purchase of OWC.</li> <li>• MC directed to submit the EC imposed by PCB within 1 week.</li> </ul>	<ul style="list-style-type: none"> <li>• The EC amounting to Rs. 4,00,000/-has been deposited.</li> <li>• Bids have been invited through online portal for clearing the legacy waste.</li> <li>• The demand of OWC has been submitted by ULB to UDD which is further sent to the Govt. for approval.</li> </ul>
<ul style="list-style-type: none"> <li>• ULBs namely Solan, Kullu, Manali, Baddi, Bilaspur, Una, Santokgharh, Baijnath, Chowari, Dalhousie, Rohroo, Rewalsar,</li> </ul>	<p>Weekly report is being obtained from all concerned ULBs on every Monday.</p>

Sarkaghat, Hamirpur shall submit a detailed report to UDD regarding status of legacy waste management by 15 <sup>th</sup> December, 2022.	
<ul style="list-style-type: none"> <li>Overall, Directorate of UD needs to verify the gaps stated &amp; minimize the same to zero in compliance of SWM Rules.</li> </ul>	

**Following directions were issued:-**

- **Director, UDD** shall issue directions to all ULBs to ensure that construction material stacked along roads is covered to minimize the fugitive dust emissions.
- **MC Bilaspur** shall submit a revised report regarding gap of wet waste within **2 days**. MC Bilaspur shall pursue the matter of obtaining NOC for identified land with concerned department and submit the online case within **1 week** and submit the report of same to UDD. MC Bilaspur shall take up the matter of usage of plastic waste for road construction with HPPWD Division.
- **E-n-C HPPWD** was directed to issue directions to all divisions of HPPWD regarding usage of plastic waste in road construction as per State Plastic Buy Back Policy.
- **NP Talai** to submit a detailed report to UDD within 1 week w.r.t. work done for reduction of gap in wet waste processing.
- **MC Dalhousie** shall submit revised report of wet waste processing gap and construction of shed for OWC to UDD within **1 week**.
- **NP Baijnath** to submit compliance report to UDD of zero gap in waste processing of wet waste by **31<sup>st</sup> Jan, 2023**.
- **MC Dharamshala** to ensure that the OWC of 5TPD shall be made operational by **15<sup>th</sup> Feb, 2023** and MRF by **15<sup>th</sup> January, 2023** and submit updated report of waste generation (dry and wet) and its processing within **2 days**.
- **MC Palampur** shall ensure that that OWC is operational by **31<sup>st</sup> January, 2023**. The composting pits shall be made operational within 3 days. An updated report regarding gap in wet & dry waste processing shall be submitted within 1 week to UDD. **Commissioner, MC Palampur** shall conduct site inspection and submit status report to UDD.
- **UDD** shall issue a letter to **Deputy Commissioner, Mandi** and request to intervene in the matter and conduct a meeting with stakeholders through SDM regarding identification of land for waste processing site of NP Karsog and submit report within **2 week** to UDD.
- **MC Mandi** was directed to place order/ float tender for the purchase of OWC. MC Mandi shall submit revised report of Waste Processing within 2 days
- **MC Sarkaghat** shall submit updated report w.r.t. gap in processing of wet waste within **2 days**. MC Sarkaghat to expedite the matter of the identification and purchase of land for processing of waste and ensure that the land should be within the ULB area of jurisdiction.
- SDM Chopal shall be given the charge of EO, NP Chopal. **SDM Chopal** shall hold a meeting with officials of ULB, Forest and Gaushala/ Gausadan in order to curb the

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- gap in the processing of wet waste within 3 days and thereafter updated report of the of wet processing in **NP Chopal** shall be submitted to UDD.
- **EO MC Rohru** along with **concerned Tehsildar** are directed to furnish a detailed report related to Solid Waste Management and present it personally to Director UDD.
  - **NP Rajgarh** shall submit a updated report w.r.t. gap in processing of waste (wet waste). **Deputy Commissioner, Sirmaur** shall finalize the rate for the purchase of identified land within **10 days**.
  - **MC Una** shall ensure the OWC is purchased and made operational by **31<sup>st</sup> January, 2023**. **MC Una** shall submit the updated report of the wet waste processing to UDD.
  - **Deputy Commissioner Una** shall hold a meeting with stakeholders and resolve the land issues in NP Tahliwal within **1 week**. **NP Tahliwal** shall purchase OWC to curb the gap in processing of wet waste.
  - **Director UDD** shall hold a meeting with NP Anni, NP Nirmand, NP Chirgaon and NP Nerwa to review the gap in processing of wet waste.
  - **NP Chowari** shall submit updated report w.r.t. processing of dry waste.
  - **MC Nurpur** shall raise the demand for the procurement of OWC. Further MC Nurpur shall submit updated report of the gap in processing of dry waste within **1 week**.
  - **MC Dharamshala, MC Mandi and MC Baddi** shall issue final show cause notice to M/s JBR Technologies for mismanagement and slow processing of legacy waste and thereafter if non-compliance persist the contract shall be terminated and the firm shall be blacklisted after completing all the codal formalities.
  - **MC Kullu** shall float the tender for the processing of legacy waste and submit compliance report to UDD within **3 days**.
  - **MC Manali** shall ensure that the work of platform for biomining and remaining work of road construction by **20<sup>th</sup> January, 2023**.
  - **Director UDD** shall hold meeting with concerned ULBs were the legacy waste is being managed by ULB itself.

**Agenda-4: Major non-compliance of SWM in ULBs, deposition of EC imposed on the ULBs for non-compliance of SWM Rules.**

The status of solid waste management in various ULBs and the status of the directions issued in last meeting was reviewed which is as under:-

**1. Nagar Panchayat, Bhunter**

Compliance as per Rule 22 of SWMR, 2016	Present Status
Waste Management Status	Generation: 1.81 tpd Processed: 1.80 tpd Gap: 0.01 tpd
Composting	Yes
MRF	Yes
WTE	Yes, facility available at Rangri Manali
Legacy Waste	No
Directions issued in previous meeting	Current Status
<ul style="list-style-type: none"> <li>NP Bhunter was directed to submit the Environmental Compensation imposed by HPSPCB within 1 week.</li> <li>NP Bhunter shall identify the land for setting up waste management facility in their jurisdiction and submit a report in this regard.</li> </ul>	<ul style="list-style-type: none"> <li>The EC amounting to Rs. 5,00,000/- has been deposited.</li> <li>NP Bhunter has made efforts for finding Govt. land but no site is available. Now NP Bhunter is issuing advertisement to ask general public if they want to sell any private land for the SWM purpose.</li> </ul>

**Directions**

- NP Bhunter to expedite the matter of the identification of land and submit action taken report to UDD.

**2. Municipal Council, Chamba**

Compliance as per Rule 22 of SWMR, 2016	Present Status
Waste Management Status	Generation: 8.35 tpd Processed: 8.35 tpd Gap: Nil (however not as per HPSPCB)
Composting	Available
MRF	Available
RDF	No
Legacy Waste	Nil
Directions issued in previous meeting	Current Status
<ul style="list-style-type: none"> <li>Necessary precaution to be taken for ensuring the safe disposal of acidic waste generated.</li> <li>An independent team of UDD and HPSPCB shall visit the SW processing site of MC Chamba.</li> </ul>	<ul style="list-style-type: none"> <li>Inspection carried out by HPSPCB on 14.12.22:-</li> <li>Waste is not reaching the site for processing (30.11.22 to 14.12.22) and the same has been verified from CCTV footage and log book register.</li> <li>It has been observed that the waste is being dumped in the adjoining hill side of Ravi River at different places.</li> <li>Unsegregated waste being collected.</li> <li>No compartmentalization in waste carrying vehicle.</li> </ul>

**Directions**

- MC Chamba was directed to ensure that the entire waste generated is collected, transported and processed at the waste management facility.
- MC Chamba shall ensure compliance on all the observations mentioned in the report of HPSPCB.

**3. Municipal Council Nerchowk,**

Compliance as per Rule 22 of SWMR, 2016	Present Status
Waste Management Status	Generation: 3.44 tpd Processed: 3.44 tpd Gap: 0.00 tpd
Composting	Pit composting/OWC being done
MRF	Available
RDF	No
Legacy Waste	Nil
Directions issued in previous meeting	Current Status
<ul style="list-style-type: none"> <li>MC shall ensure that the tender of remaining parts of the boundary wall is awarded by 9th December, 2022</li> <li>MC shall raise the demand of baling/shredder machine to UDD.</li> <li>MC shall check the technical specifications of the OWC, identify the issues of the same and submit a detailed report to UDD.</li> <li>MC shall increase the treatment capacity of SW processing facility and raise the demands of the machinery as per the current and future growth.</li> </ul>	<ul style="list-style-type: none"> <li>Technical bid opened and financial bid is pending.</li> <li>ULB has submitted demand of shredder which is sent to the Govt for approval.</li> <li>No issue with the working of OWC now, Good quality compost is being produced.</li> <li>The demand has been raised for baling &amp; shredder machine to increase the treatment of solid waste processing facility.</li> </ul>

#### Directions

- Director UDD was directed that SDM Mandi shall be given the charge of the ULB Nerchowk.

#### 4. Municipal Council, Theog

Compliance as per Rule 22 of SWMR, 2016	Present Status
Waste Management Status	Generation: 1.76 tpd Processed: 1.76 tpd Gap: Nil
Composting	Pit Composting
MRF	Available
RDF	No
Legacy Waste	Nil
Directions issued in previous meeting	Current Status
<ul style="list-style-type: none"> <li>MC to upload the case of land transfer of the identified land within 1 week.</li> <li>MC to submit the EC imposed by PCB within 1 week.</li> </ul>	<ul style="list-style-type: none"> <li>The EC amounting to Rs. 10,00,000/- has been deposited.</li> <li>EO, MC Theog has submitted the case of land transfer online and he has been further asked to follow-up with PCCF office reg. same.</li> </ul>

#### Directions

- MC Theog shall follow-up the matter regarding the land transfer case.

#### 5. Nagar Panchayat, Nadaun

Compliance as per Rule 22 of SWMR, 2016	Present Status
Waste Management Status	Generation: 1.87 tpd Processed: 1.87 tpd Gap: Nil
Composting	Pit Composting
MRF	Available
RDF	No
Legacy Waste	Nil
Directions issued in previous meeting	Current Status
<ul style="list-style-type: none"> <li>NP directed to submit the EC imposed by FCB within 1 week.</li> </ul>	<ul style="list-style-type: none"> <li>The EC amounting to Rs. 6,00,000/- has been deposited.</li> <li>Installation of OWC machine is under process</li> </ul>

#### Directions:-

- NP Nadaun was directed to that the OWC shall be made operational within 2 days.

#### 6. Municipal Council, Paonta Sahib

Compliance as per Rule 22 of SWMR, 2016	Present Status
Waste Management Status	Generation: 11.67 tpd Processed: 11.67 tpd Gap: Nil
Composting	Pit Composting but not operational.
MRF	Available not operational. (Not established as per HPPCB report)
RDF	No
Legacy Waste	Nil
Directions issued in previous meeting	Current Status
<ul style="list-style-type: none"> <li>MC to submit EC imposed by PCB within 1 week.</li> <li>MC to ensure that the construction of composting pits is completed within 2 weeks and submit a detailed report.</li> <li>Joint inspection by HPSPCB and UDD to be conducted to verify the progress.</li> </ul>	<ul style="list-style-type: none"> <li>The EC amounting to Rs. 7,00,000/- has been deposited.</li> <li>ULB has also installed a 3 TPD capacity OWC which has also been made operational.</li> </ul> Inspection carried out by the RO, PCB on 24.12.2022 :- <ul style="list-style-type: none"> <li>20 no. of honey comb structured composting pits however no composting is being done.</li> <li>Unsegregated waste being collected in dtd collection</li> <li>Manual segregation observed however manual segregation not possible of huge quantity of waste.</li> <li>No maintenance of records of collected waste, processed.</li> <li>Construction work of MRF not started.</li> <li>Bailing machines non-operational.</li> </ul>

**Directions:-**

- MC Paonta Sahib shall ensure the compliance of all the observations mentioned in the inspection report of HPSPCB.
- MC Paonta Sahib to ensure that proper segregation of waste is being done and the composting pits are made operational.
- HPSPCB shall carry out surprise inspection of the waste processing site.

**7. Municipal Council, Rampur**

Compliance as per Rule 22 of SWMR, 2016	Present Status
Waste Management Status	Generation: 4.03 tpd Processed: 4.03 tpd Gap: Nil
Composting	Available
MRF	Available
RDF	No
Legacy Waste	Nil
Directions issued in previous meeting	Current Status
<ul style="list-style-type: none"> <li>A joint inspection to be conducted by PCB and UDD after 1 week.</li> <li>MC to raise the demand for purchase of OWC to UDD.</li> </ul>	<ul style="list-style-type: none"> <li>ULB has submitted the demand for OWC which is sent to the Govt. for approval.</li> <li>Joint inspection carried out inspection on 29.12.2022 and following has been observed:-               <ul style="list-style-type: none"> <li>Waste was found stored in MRF site,</li> <li>Manual Segregation being practiced.</li> <li>4MT of SUP found baled at MRF site.</li> <li>Tender for purchase of shredder in progress.</li> <li>15 honey comb pits for treatment of wet waste.</li> <li>Proposal of purchase of OWC of 2TPD sent to UDD.</li> </ul> </li> </ul>

**Directions:-**

- MC Rampur was directed to expedite the tendering process of Shredder.

**8. Municipal Council, Nalagarh**

Compliance as per Rule 22 of SWM	Present Status
Waste Management Status	Generation: 5.83 tpd Processed: 5.82 tpd Gap: Nil
Composting	Being handled by M/s JBR Environment Technologies Pvt. Ltd., Baddi
MRF	
RDF	
<b>Issues/Current Status</b>	
Littering of waste at various locations in Nalagarh area which causes nuisance to general public.	

**Directions:-**

- **MC Nalagarh** was directed to issue show cause notice to M/s JBR Environment and ensure that the waste found littered is transported and processed at the processing site.
- **HPSPCB** shall carry out inspection and submit the status report incorporating the details littering hotspots.

**9. Municipal Council, Baddi**

Compliance as per Rule 22 of SWMR, 2016	Present Status
Waste Management Status	Generation: 13.36 tpd Processed: 13.36 tpd Gap: Nil
Composting	Being handled by M/s JBR Environment Technologies Pvt. Ltd., Baddi
MRF	
RDF	
<b>Issues/Current Status</b>	
Littering of waste at various locations in Baddi area which causes nuisance to general public.	

**Directions:-**

- **MC Baddi** was directed to issue show cause notice to M/s JBR Environment and ensure that the waste found littered is transported and processed at the processing site.
- **HPSPCB** shall carry out inspection and submit the status report incorporating the details of littering hotspots.

Further **Chairman** directed that **HPSPCB** shall carry out inspection of the waste processing facility of all mentioned ULBs and submit report including photographs which same shall be presented in next meeting. Further chairman highlighted that all the stakeholders shall put serious efforts in completing the various components of Actionable Points.

The meeting ended with a vote of thanks to and from the Chair.

**Approved**  
-sd-  
(Devesh Kumar, IAS)  
Pr. Secretary (UD) to the  
Government of Himachal Pradesh

**Copy forwarded to the following:**

1. The Additional Chief Secretary (EST) to the GoHP, HP Secretariat, Shimla.
2. The Principal Secretary (UD) to the GoHP, HP Secretariat, Shimla.
3. The Secretary, Town and Country Planning
4. All the Deputy Commissioners (H.P).
5. The Director, Town and Country Planning, HP Shimla
6. The Director, Urban Development, HP Shimla.
7. Sub Divisional Magistrate, Mandi.
8. Sub Divisional Magistrate, Chopal.
9. Engineer-in Chief, Jal Shakti Vibhag, Shimla.
10. The CEO cum Managing Director, Shimla Jal Prabandhan Nigam Limited (SJPNL), Shimla.
11. Engineer-in Chief, HPPWD, Shimla.
12. Municipal Commissioner, MC Shimla, Dharamshala, Palampur, Mandi, Solan
13. All Regional Officers, HPSPCB to carry out the directions in their respective areas under all circumstances.
14. All EOs/Secretary of the ULBs



(Apoorv Devgan, IAS)

**Member Secretary**

**H.P. State Pollution Control Board**



# ATTENDANCE SHEET

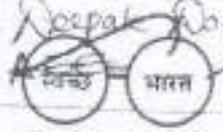
हिमाचल प्रदेश सरकार

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Biannual meeting held under the Chairmanship of Pr. Secretary (UD) to the GoHP on 30-12-2022 at 03:00 PM onwards in the Committee Room (6<sup>th</sup> Floor) Armsdale Building, HP Secretariat Shimla to discuss the issues related to Solid Waste Management & Sewage Management in the State.

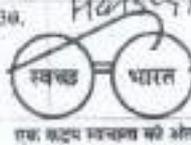
S. No	Name & Designation	Department	Mobile No./Whats-App no.	Signature
1.	Dr. Chetan Chauhan	M.C. Shimla (CHO)	9459302515	
2.	Dinesh Kumar	M.C. Shimla A.E.	98161-35674	
3.	Pradeep Khosla SWM Expert	UTD	9216662229	
4.	Dr. Rishi Kumar SWM expert	UDD	97361-37150	
5.	Sachin Thakur Junior Engineer	MC Kullu	83602-81587	
6.	Jitendra Dhand A.E.	M.C. Kullu	9382164561	
7.	Kailash Chand SWM Dist. Coordinator Kullu	M.C. Kullu	9459816092	
8.	Sanjay Secretary	N.P. Rohtak	94180-02481	
9.	Vijay Kumar (Clerk)	M.C. Swarghat	80554-70567	
10.	Shivam	NP Tahleer	70186-58173	
11.	Jitendra Kaur	NP Tahleer	938607992	
12.	Sanjay Kumar EO MC Udhampur	MC Udhampur MC Udhampur NP Tahleer	70181-45215	
13.	Vijay Sharma EO, MC Theog	MC Theog	98051-11122	
14.	Rohit Dogra	HRSPCC Shimla	9418282007	
15.	Shri J.P. Chahal	NP Chahal	9818051457	







S. No	Name & Designation	Department	Mobile No./Whats-App no.	Signature
16.	Asheq Kumar JE NP Smt	NP. SUNE	9805645211	[Signature]
17.	Dinesh K V Secy by Karan	NP Karan	9816058050	[Signature]
18.	Babhat Sharma Joint Engg Nalagoh	M.C. Nalagoh	8219289544	[Signature]
19.	Ankur Vora (Ex-Off)	M.C. B-26	981271-95	[Signature]
20.	Rajendra & Chauhan, PO	RD	9418291964	[Signature]
21.	Mans Kumar	N.P. Talai	8580594992	[Signature]
22.	Khem Chand Verma Secy.	N.P. Talai	9418156712	[Signature]
23.	Thakur B. J. Singh	E.O. M.C. Panta	9418418204	[Signature]
24.	S. S. Negi E.O.	M.C. Rampur	9418716613	[Signature]
25.	MADEVI DIXIT Sec. N. P. Bijnath	N.P. Bijnath	7018977853	[Signature]
26.	Prabhu Singh Secy NP Bijnath	NP Bijnath	9816111035	[Signature]
27.	Gopal Sharma	M.C. Nerchowk	8580700040	[Signature]
28.	Diksha	M.C. Nerchowk	9857973106	[Signature]
29.	Mohan Lal	N.P. Rajguru	9459270714	[Signature]
30.	Harshit Sharma Secy NP	NP Nadin	94154...	[Signature]







S. No	Name & Designation	Department	Mobile No./Whats-App no.	Signature
31.	Anurag	NP Nadeem	9459600222	
32.	Ashut	MC Himr	7307322667	
33.	Farresti	NP Chauray	8579999770	
34.	Rajesh Chaudhary	MC Chamba Dilloni	9415485884	
35.	Arvind Kumar	SPML	9418205571	
36.	Lalit Thakur, EC	TPSIS	7018168221	
37.	Adarsh Mishra - Agri	SPNL	9412071434	
38.	Manish Sharma	MC Chauray	9086019474	
39.	Raj Kumar Sharma	UD	94120-3282	
40.	Sachin Chaudhary JEE	MPSPCB		
41.				
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## Status of SWM in State: Gap in Wet Waste:- 39.9 TPD

Sr. No.	ULB	Wet waste generation	Gap in last meeting (TPD)	Current Gap (TPD)	Remarks
1	Bilaspur	3.03	1.03	1.03	• New land is identified which is under transfer.
2	Talai	0.69	0.19	0.19	• pit composting facility is old hence is required to be upgraded
3	Chowari	0.84	0.34	0.00	• In addition to the existing pits, NP Chowari has started sending daily wet waste to gaushala
4	Dalhousie	2.39	0.89	0.00	• OWC installed in addition to the existing pit composting facility
5	Bajjnath	4.26	0.26	0.26	• New site transferred in the name of ULB is under dispute. Once, land is transferred, new pit composting facility is to be developed
6	Dharamshala	11.62	9.62	9.62	• wet waste processing facility is proposed to be developed under Smart City Mission
7	Jawali	2.28	2.28	2.28	• Land taken on lease and new facility is yet to be developed
8	Nurpur	2.51	2.01	2.01	• New facility construction is under tendering process
9	Palampur	7.96	4.96	4.96	• New pits constructed in addition to the existing OWCs. In addition a 5TPD capacity OWC tenders have been invited.
10	Karsog	0.58	0.58	0.58	• Land taken on lease by ULB but due to mismanagement of waste at site, local residents have stopped the ULB to use said land
11	Mandi	10.02	10.02	8.02	• 24 new pits have been developed by the ULB for wet waste. Further, proposal have been sent to UDD for approval of OWC
12	Sarkaghat	1.24	1.24	1.24	• New waste processing facility is under construction

13	Chopal	0.41	0.41	0.41	<ul style="list-style-type: none"> <li>Land transfer case is under process</li> </ul>
14	Rohroo	1.53	1.53	1.53	<ul style="list-style-type: none"> <li>Land transfer case is under process</li> </ul>
15	Rajgarh	0.68	0.68	0.68	<ul style="list-style-type: none"> <li>Land taken on lease is under dispute. At present no land parcel is available with ULB for waste processing. Case is sent by SDM Rajgarh for procurement of new land parcel for Rajgarh</li> </ul>
16	Una	4.49	4.49	4.49	<ul style="list-style-type: none"> <li>New waste processing facility is under construction</li> </ul>
17	Tabliwal	0.96	0.96	0.96	<ul style="list-style-type: none"> <li>New waste processing facility is sanctioned but tenders yet to be called by ULB</li> </ul>
18	Shahpur	0.74	0	0.00	<ul style="list-style-type: none"> <li>ULB is not having any facility but waste is managed at MC Kangra site</li> </ul>
19	Amb	1.19	1.19	0.00	<ul style="list-style-type: none"> <li>Temporary pits developed on pvt. Land till any other suitable land is found.</li> </ul>
20	Kandaghat	0.43	0	0.00	<ul style="list-style-type: none"> <li>ULB not having any facility but waste is managed at MC Solan site</li> </ul>
21	Anni	0.36	-0.36	0.36	<ul style="list-style-type: none"> <li>Land not available</li> </ul>
22	Nirmand	0.34	0.34	0.34	<ul style="list-style-type: none"> <li>Land not available</li> </ul>
23	Chirgaon	0.56	0.56	0.56	<ul style="list-style-type: none"> <li>Land not available</li> </ul>
24	Nerwa	0.37	0.37	0.37	<ul style="list-style-type: none"> <li>Land not available</li> </ul>
	<b>Total</b>	<b>59.48</b>	<b>44.3</b>	<b>39.9</b>	

**Status of SWM in State:- Gap in Dry Waste:- 22.93 TPD**

S. No.	ULB	Generation (TPD)	Gap in last meeting (TPD)	Current Gap (TPD)	Remarks
1	Chowari	0.61	0.11	0.11	At present the dry waste is managed in temporary MRF. Hence needs to be upgraded and enhanced.
2	Dalhousie	1.74	1.24	1.24	Expansion of existing MRF is required to be done for 100% dry waste processing

3	Dharamshala	8.45	5.45	5.45	New MRF is required to be developed as presently the dry waste management is being done by <b>MRF developed by NGO</b> and at the existing waste processing site.
4	Nurpur	1.82	0.82	0.82	<b>New MRF development is under tendering process.</b>
5	Palampur	5.79	2.79	2.79	New MRF & RDF plant approval has been accorded by the Govt. and <b>tendering of same is to be done</b> by the ULB.
6	Mandi	7.29	7.29	7.29	No land available
7	Rohroo	1.11	0.11	0.11	At present the dry waste management is being done by temporary facility developed near MC office. Land transfer is under process, <b>where new MRF is to be developed.</b>
8	Jawali	1.66	1.66	1.66	Land taken on lease but <b>MRF facility yet to be developed by ULB</b>
9	Karsog	0.42	0.42	0.42	Land taken on lease is under dispute.
10	Chopal	0.3	0.3	0.30	Land transfer is under process
11	Rajgarh	0.5	0.5	0.50	Land taken on lease is under dispute.
12	Tahliwal	0.7	0.7	0.70	New processing facility construction is under process
13	Shahpur	0.54	-	-	ULB not having processing facility at present but all waste is managed at MC Kangra site.
14	<b>Amb</b>	<b>0.87</b>	<b>0.87</b>	<b>0.39</b>	Land not available
15	Kandaghat	0.31	-	-	ULB not having processing facility at present but all waste is managed at MC Solan site
16	Anni	0.26	0.26	0.26	Land not available
17	Nirmand	0.24	0.24	0.24	Land not available
18	Chirgaon	0.41	0.41	0.41	Land not available
19	Nerwa	0.27	0.27	0.27	Land not available
	Total	<b>13.76</b>	<b>23.41</b>	<b>22.93 TPD</b>	



Minutes of the meeting held on 27<sup>th</sup> May, 2022 at Ellerslie Committee Room, HP Secretariat, Shimla (H.P.) at 02:30 PM, to review the implementation of Action Plans under the Chairmanship of Sh. Prabodh Saxena, IAS, Additional Chief Secretary (Environment Science and Technology) to the Government of Himachal Pradesh in compliance of the various orders passed by the Hon'ble NGT in OA No. 673/2018 (Polluted River Stretches), OA. No 681/2018 (Non-attainment cities), O.A No. 593/2017 (Paryavaran Suraksha Samiti), O.A No. 325/2015 (Restoration of water quality of Lakes and Ponds), O.A. No. 360 of 2018 (District Environment Plan).

A meeting was held on 27<sup>th</sup> May, 2022 at Ellerslie Committee Room, HP Secretariat, Shimla (H.P.) at 02:30 PM, to review the implementation of Action Plans under the Chairmanship of Sh. Prabodh Saxena, IAS, Additional Chief Secretary (Environment Science and Technology) to the Government of Himachal Pradesh in compliance of the various orders passed by the Hon'ble NGT in OA No. 673/2018 (Polluted River Stretches), OA. No 681/2018 (Non-attainment cities), O.A No. 593/2017 (Paryavaran Suraksha Samiti), O.A No. 325/2015 (Restoration of water quality of Lakes and Ponds), O.A. No. 360 of 2018 (District Environment Plan). The List of Officials who attended the meeting is enclosed as **Annexure-I**.

At the outset, Member Secretary, H.P. State Pollution Control Board, welcomed the Additional Chief Secretary (Environment Science and Technology) to the Government of Himachal Pradesh and other Officers/officials of State Government and outlined the broad context and agenda of the meeting.

Thereafter, detailed agenda was taken up by the house as below:

**Agenda Point 1: To review all matter pertaining to STPs being constructed and laying of sewerage networks as per the action plan for Rejuvenation of Polluted River Stretches in compliance of Hon'ble NGT in O.A. No. 673 of 2018.**

The progress reported by various departments as per directions issued in the last meeting held on 29.03.2022 under Chairmanship of Chief Secretary to GoHP w.r.t. the agenda point was reviewed. The following directions were given by Chairman on the action points:



1. Sukhna Nallah Stretch (Priority - I):- Parwanoo Town

Sr. No.	Organization Responsible	Work proposed for Execution	Latest Status	Decision Taken
1.	Jal Shakti Vibhag	Sewage Treatment Plant Proposal 2 Nos. of 1 MLD capacity each including laying of sewerage lines in Zone-I and Zone-II in Parwanoo Town at a cost of 49.82 Crore, by Jal Shakti Vibhag.	<ul style="list-style-type: none"> <li>• STP Zone – I: STP commissioned and functioning properly.</li> <li>• Household Sewerage Connections as on dated 25.05.2022: Out of total <b>2137 connections, 510 connections</b> sanctioned and released. Releasing of connection is in progress.</li> <li>• <b>STP – Zone – II (Tipra):</b> In principal approval has been received from Integrated Regional Office Shimla vide letter no. F.C./100 dated 26.07.2021.</li> <li>• The Project Director NHAI vide letter dated 30.04.2022 intimated that access cannot be given through Expressway for the site selected for Zone II as the site is technically infeasible. Hence, <b>an alternate site has been selected for construction of STP and the case for approval for change the site is in process.</b></li> <li>• The MS, HPSPCB visited the site on <b>07<sup>th</sup> April</b>, reported that:-</li> <li>• The STP (1 MLD capacity) is currently in operation and utilizing 1/4th of its capacity i.e. 250 KLD.</li> <li>• Executive Engineer, Jal Shakti Vibhag (JSV) Solan has <b>set a target of completing 100% household connections for Zone-I by 30th May 2022.</b> Some rural areas, specially the villages namely; Taksal, Ambota &amp; Dhaggar are also proposed to be connected, however as informed by Executive Engineer, JSV Solan, it shall take more time, as pipelines need to be laid for the same.</li> </ul>	<ul style="list-style-type: none"> <li>• Chairman expressed displeasure at the extremely slow progress in the matter.</li> <li>• The Chairman directed that a committee shall be notified of the stakeholder departments at district level comprising of MC Parwanoo, JSV, HIMUDA under Chairmanship of concerned SDM to check the delay in release of connections and submit its report within 10 days and should also review the progress regularly till completion of the action point.</li> <li>• Work of STP Zone –II to be expedited &amp; monthly progress in this regard to be submitted to HPSPCB. Furthermore, the above committee shall also conduct a joint inspection of the location of STP Zone-II to see the technical feasibility of site and submit report/ recommendation within 10 days.</li> </ul>

2. River Markanda Stretch (Priority II):

Sr. No.	Organization Responsible	Work proposed for Execution	Latest Status	Decision Taken
1.	Jal Shakti Vibhag & Department of Industries	Kala Amb and Moginand Area: Laying of Sewerage Network and Pre-treatment of Sewage.	<ul style="list-style-type: none"> <li>• <b>Sewer Line Work:</b> -12.5 KM of 21.65 KM.</li> <li>• The work is in progress.</li> <li>• A portion of sewer line of about 4000 mtr is to be laid along Markanda river on pillars for which work is in progress by new contractor.</li> <li>• In principal approval received from National Highway division, so the work is in progress.</li> </ul> <p><b>Sewage Treatment Plant (Pre Treatment Unit)</b></p> <ul style="list-style-type: none"> <li>• Some parts are complete.</li> <li>• Pre-treatment work is completed.</li> <li>• Fresh tenders are called, awarded on 02.05.2022, the work is in progress.</li> </ul>	<ul style="list-style-type: none"> <li>• Chairman expressed displeasure at the extremely slow progress in the matter.</li> <li>• The Chairman directed Jal Shakti Vibhag to expedite the work of laying of sewerage network and pretreatment of sewage.</li> <li>• Further JSV shall take up the matter of Bank Guarantee with ACS (Finance) to GoHP &amp; Pr. Secretary Public Work to resolve the issue of Bank Guarantee demanded by NHAI.</li> <li>• JSV shall ensure the completion of the work of the sewage pre-treatment by September, 2022.</li> <li>• Report on the above issues/ directions shall be submitted by 1<sup>st</sup> week of every month.</li> <li>• Regional Officer, Poanta Sahib HPSPCB and GM Industries Deptt. to monitor the connections of Industries with CETP along-with actual flow against the design capacity on monthly basis.</li> </ul>
		Trilokpur Area: Laying of Sewerage Network & Setting up of Sewage Treatment Plant. The proposal is of Rs. 26.00 crores.	<p><b>(a) Laying of sewer line</b></p> <ul style="list-style-type: none"> <li>• Total line proposed to be laid= 8500 m</li> <li>• Total line laid at site: 7550 m</li> <li>• Total line to be laid: 950 m</li> <li>• No further progress observed since 29<sup>th</sup> March, 2022</li> </ul> <p><b>(b) STP (SBR) 1.5 MLD</b></p> <ul style="list-style-type: none"> <li>• 90% work of the STP completed and E&amp;M equipment have been installed.</li> <li>• STP shall be operational by 30.09.2022.</li> </ul>	<ul style="list-style-type: none"> <li>• The Chairman directed Jal Shakti Vibhag to expedite the work of laying of sewerage network &amp; also commission the Sewage Treatment Plant in a time bound manner.</li> <li>• Deputy Commissioner Sirmaur shall review the progress on monthly basis to ensure the work is completed in mission mode.</li> <li>• JSV shall submit the report on monthly basis.</li> </ul>

Sr. No.	Organization Responsible	Work proposed for Execution	Latest Status	Decision Taken
1.	Jal Shakti Vibhag and Urban Development Department, BBNDA, HIMUDA	Execution of project proposal for sewage management by laying of pipelines and installation and commissioning of STP at Nalagarh.	<ul style="list-style-type: none"> <li>• Household Sewerage Connections as on dated 29.03.2022:</li> <li>• Out of total 2510 connections, 847 connections sanctioned and released. Releasing of connection is in progress.</li> <li>• Household Sewerage Connections as on dated 25.05.2022:</li> <li>• Out of total 2510 connections, 855 connections sanctioned and released.</li> <li>• Releasing of connection is in progress.</li> </ul>	<ul style="list-style-type: none"> <li>• Chairman expressed displeasure at the extremely slow progress in the matter.</li> <li>• The Chairman directed that a committee shall be notified of the stakeholder departments at district level comprising of MC Nalagarh, JSV, under Chairmanship of SDM Nalagarh to check the delay in release of connections and submit its recommendations within 10 days and should also review the progress regularly till completion of the action point.</li> </ul>
		Proper design, execution of Sewerage lines to be incorporated in CETP, Baddi. The cost is Rs. 33.34 crore.	<ul style="list-style-type: none"> <li>• Household Sewerage Connections as on dated 25.05.2022: Total Connections 5492 (3744 DPR + 1748 afterwards)- <b>4171 connection released</b> (1349 HIMUDA + 2822 MC)</li> <li>• Joint Inspection was carried out and report of same was submitted to ACS (EST) on dated 25.05.2022.</li> <li>• There is level difference between old sewer lines already laid by HIMUDA and one laid by JSV in Housing Board Phase 1,2 &amp; 3. The sewers of households are connected to old sewer lines and sewer line laid by JSV is idle due to which JSV has tapped main sewer line of HIMUDA to their main network</li> <li>• Old lines get frequently blocked and MC Baddi is unable to carry out maintenance due to lack of funds.</li> <li>• Directions have been issued to explore possibility of connecting low lying houses to sewer line of JSV.</li> <li>• In phase 3, old sewerage network and manhole chambers of HIMUDA are damaged and sewage was found flowing openly in drains.</li> <li>• Blockage of sewerage chamber was observed near bigbazar and directions issued to rectify it.</li> <li>• Superintending Engineer, JSV directed EE JSV to explore possibilities of laying new lines to sort out the level difference.</li> </ul>	<ul style="list-style-type: none"> <li>• The Chairman directed that Additional CEO, BBNDA, SE, JSV, Solan &amp; Senior officer from HIMUDA shall conduct a meeting within one week w.r.t. issues raised in the Joint Inspection Report and submit a final report with recommendations to ACS (Environment)-cum-Chairman, HPSPCB by 15<sup>th</sup> June, 2022 in order to proceed in the matter.</li> </ul>

Sr. No.	Organization Responsible	Work proposed for Execution	Latest Status	Decision Taken
			<ul style="list-style-type: none"><li>• Other areas which are not connected sewer lines, estimate may prepared for covering with sewer network.</li><li>• EE, JSV and EO MC Baddi, were directed to expedite the process of connecting the leftout of MC Baddi, in a time bound manner.</li></ul>	

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Sr. No.	Organization Responsible	Work proposed for Execution	Latest Status	Decision Taken
1.	Shimla Jal Prabandhan Nigam Limited (SJPNL), UDD & MC Shimla	The up-gradation of existing 3 STPs by providing Sequencing Batch Reactor (SBR) technology. The proposal is of Rs. 45.76 crores.	<ul style="list-style-type: none"> <li>• Status as submitted vide letter 5.05.2022.</li> <li>• <b>STP Malyana</b></li> <li>• Overall 85% work completed.</li> <li>• Installation of centrifuge complete, workshop building (90%), chlorination tonner building(80%), grit chamber (100%), Filter Feed Tank (80%), chlorination contact tank (80%) SBR decanter, online monitoring, blower system, inlet mechanical screen, diesel generator and other mechanical parts and electrical component received at site. DG set installed at site and MCC panel and blower room 80% completed. Steel work and concreting work of SBR in progress.</li> <li>• <b>STP Lalpani</b></li> <li>• Overall 60% work completed.</li> <li>• Except SBR tank other civil structure are constructed.</li> <li>• Installation of electromechanical parts on this civil structure is in progress.</li> <li>• For SBR basin steel and concreting work is in progress.</li> <li>• <b>STP Dhalli</b></li> <li>• Overall 40% work completed</li> <li>• Construction of SBR started, 90% complete.</li> <li>• Sludge drain sump 60%, centrifuge work 45% chlorination tank 45% tank.</li> </ul>	<ul style="list-style-type: none"> <li>• The Chairman expressed his displeasure on the slow progress in this matter and directed SJPNL to ensure that the up-gradation work of STP Malyana, STP Lalpani &amp; STP Dhalli must be completed as per timeline given in worthy CS meeting on 29.03.2022 i.e. 30<sup>th</sup> June, 2022.</li> </ul>
		Installation of a new STP of 2 MLD capacity for Panthagati area. The proposal is of Rs. 22 crore.	<ul style="list-style-type: none"> <li>• FCA case is in progress.</li> <li>• Observation raised by Nodal officer regarding comments of Wildlife Warden on dated 17.03.2022 and same has been forwarded to Nodal officer on dated 26.04.2022.</li> <li>• <b>FCA case is pending at DFO Rural.</b></li> </ul>	<ul style="list-style-type: none"> <li>• The Chairman directed SJPNL to expedite the forest clearance work and start the construction work of STP and submit the monthly report to HPSPCB.</li> </ul>
		Proposal for improving the water quality of Ashwani Khad by installing various components, for the rejuvenation of water sources by improving the purity of water of Natural Nallahs by Phytotrid Treatment at AshwaniKhad, Sanjuli-Malyana-ChamyanaKhad, Shimla project.	<ul style="list-style-type: none"> <li>• SJPNL has submitted a proposal to execute the works which is as below</li> <li>• <b>Root Zone Technology 2MLD at Ashwani Khad: 3.46 crore</b></li> <li>• Tender opened, work is under process of award.</li> <li>• <b>Root Zone Technology 1MLD at Lalpani STP Shimla: 1.88 crore.</b></li> <li>• Tender recalled.</li> <li>• Funds requested from HPSPCB amounting Rs. 5.34 Crore vide letter on 17.05.2022.</li> </ul>	<ul style="list-style-type: none"> <li>• The Chairman directed SJPNL to expedite the work of phytoremediation and submit monthly action taken report.</li> </ul>

5. Beas Stretch (Priority V):-

Sr. No.	Organization Responsible	Work proposed for Execution (In the Catchment Area)	Latest Status	Decision
1.	Jal Shakti Vibhag & UDD	<p>I. Proposal for Sewerage Scheme in Rangri, Manali, District- Kullu.</p> <p>II. Proposal for Sewerage Scheme in Marhi, District- Kullu.</p> <p>III. Proposal for the expansion of existing STP in Manali, installation of New STPs in Manali.</p>	<p>I. The work has been included under AFD as per GoHP direction dated 08.01.2021. the tender for eligibility criteria for sewerage network has been floated and scheduled to be opened on 31.05.2022.</p> <p>II. Work completed. Household Sewerage Connections: Out of total 16 connections, 16 connections sanctioned and released.</p> <p>III. The work of expansion and upgradation of the existing STP is in progress and part of component made functional, the balance work is likely to be completed by June, 2022. The existing plant is functioning as per prescribed norms. Further Member Secretary, HPSPCB apprised that no detail w.r.t. installation of new STPs in Manali has been submitted by JSV.</p>	<p>I. The Chairman directed E-n-C Jal Shakti Vibhag to submit the financial estimate alongwith timeline for completion to Additional Chief Secretary (Finance) to GoHP &amp; work may be expedited and completed by December, 2022</p> <p>II. Compliance was noted. JSV shall explore if more connections are required to be issued to ensure that no commercial discharges untreated water.</p> <p>III. Chairman noted that no report has been submitted by JSV regarding installation of new STPs as per action plan which is unfortunate. Therefore it was directed JSV to submit the details of the installation of new STPs in Manali if any proposal has been made per the action plan by 15<sup>th</sup> June, 2022.</p>



Sr. No.	Organization Responsible	Work proposed for Execution (In the Catchment Area)	Latest Status	Decision
		<p>IV. Proposal for Sewerage Scheme in Kullu Town, District- Kullu (Zone-I).</p> <p>V. Proposal for Sewerage Scheme in Kullu Town, District- Kullu (Zone-II).</p>	<p>IV. The work of up gradation of the existing STP is in progress and will be completed by June,2022. The work for sewer network expansion has been completed. The existing plant is functioning as per prescribed norms.</p> <p>V. The work of up gradation of the existing STP and sewer network expansion has been completed.</p>	<p>IV. Chairman directed JSV to complete the up-gradation of STP by June 2022.</p> <p>The Chairman directed JSV to ensure efficient functioning of STPs in Zone-I &amp; II and install Online Effluent Monitoring Station and submit report to HPSPCB.</p>
		<p>Proposal for the expansion of existing STPs and installation of New STPs (District-Mandi).</p>	<ul style="list-style-type: none"> <li>• The laying of sewer line is in progress and 30% completed.</li> <li>• The existing plants are functioning as per prescribed norms.</li> <li>• Expansion work of STP- 21% work completed at STP Raghunath ka padhar and 18% work completed at STP Khaliar</li> <li>• Household Sewerage Connections:</li> <li>• Out of total 4509 connections, 5250 connections sanctioned and released. Releasing of connection is in progress.</li> </ul>	<p>The Chairman directed JSV to review the proposal of connections to be sanctioned and released as per design capacity of STP and submit the progress report by 15<sup>th</sup> June, 2022 in which timeline for expansion work shall also be provided.</p>
	<p><b>Jal Shakti Vibhag, Urban Development Department/ NP Nadaun</b></p>	<p>Proposal for sewer connection and sewer line up-gradation at Nadaun(District- Hamirpur).</p>	<ul style="list-style-type: none"> <li>• STP commissioned and work of main line completed. The work for laying of network is in progress.</li> <li>• Household Sewerage Connections:</li> </ul>	<ul style="list-style-type: none"> <li>• Chairman expressed displeasure at the extremely slow progress in the matter.</li> <li>• The Chairman directed that a committee shall be notified of the stakeholder departments at district level comprising of NP</li> </ul>

Sr. No.	Organization Responsible	Work proposed for Execution (In the Catchment Area)	Latest Status	Decision
			<ul style="list-style-type: none"> <li>Total house hold connections- 1560 connections.</li> <li>House hold connection as on dated: 25.05.2022- 500 connections sanctioned and released.</li> <li>Releasing of connection is in progress.</li> </ul>	Nadaun, JSV under the Chairmanship of concerned SDM to check the delay in release of connections and submit its recommendations within 10 days and should also review the progress regularly till completion of the action point.
		Proposal for installation of STP (1.38 MLD) at Dehra, District- Kangra.	<ul style="list-style-type: none"> <li>STP commissioned and running smoothly.</li> <li>Household Sewerage Connections:</li> <li>Total house hold connections- 850 connections.</li> <li>House hold connection as on dated: 25.05.2022- 640 connections sanctioned and 508 connections released.</li> <li>Releasing of connection is in progress.</li> </ul>	<ul style="list-style-type: none"> <li>Chairman expressed displeasure at the extremely slow progress in the matter.</li> <li>The Chairman directed that a committee shall be notified of the stakeholder departments at district level comprising of concerned ULB, JSV under the Chairmanship of concerned SDM to check the delay in release of connections and submit its recommendations within 10 days and should also review the progress regularly till completion of the action point.</li> </ul>

#### 6. Giri Stretch (Priority V):

Sr. No.	Organization Responsible	Work proposed for Execution	Latest Status	Decision Taken
1.	Jal Shakti Vibhag	Installation of three STPs in these areas i.e. one at Theog and two at Kotkhai.	<p><b>STP Kotkhai (Zone 2nd and 3rd)</b></p> <ul style="list-style-type: none"> <li>The work of shifting of water source has been completed.</li> <li>Household Sewerage Connections:</li> <li>Out of total 413 connections, 22 connections sanctioned and 22 connections released. Releasing of connection is in progress.</li> </ul> <p><b>STP Theog</b></p>	<ul style="list-style-type: none"> <li>Chairman expressed displeasure at the extremely slow progress in the matter.</li> <li>The Chairman directed that a committee shall be notified of the stakeholder departments at district level comprising of concerned ULBs, JSV,</li> </ul>

Sr. No.	Organization Responsible	Work proposed for Execution	Latest Status	Decision Taken
			<ul style="list-style-type: none"> <li>• The STP has been fully constructed, Tender for O&amp;M has been invited.</li> <li>• Household Sewerage Connections: Out of total 1088 connections, 03 connections sanctioned and release.</li> <li>• Releasing of connection is in progress.</li> </ul>	<p>under the Chairmanship of concerned SDM to check the delay in release of connections for STPs in Kothai and STP Theog and submit its recommendations within 10 days and should also review the progress regularly till completion of the action point.</p> <ul style="list-style-type: none"> <li>• Jal Shakti Vibhag to ensure that each household is connected by 30.06.2022.</li> </ul>

Thereafter Member Secretary, HPSPCB apprised the functional status of STPs in State of Himachal Pradesh:-

- Total number of existing old operational STPs: 60
- Basic technologies adopted: Primary and Secondary Treatment and No tertiary treatment.
- Number of STPs wherein Tertiary Treatment has been proposed under Action Plan submitted in O.A. No. 593 of 2017: 33
- Directions were issued for installation of Online Continuous Effluent Monitoring Stations however no compliance has been observed.
- No equalisation tank and primary sedimentation tank is available in any STP.
- 21 number of STPs has been found non-complying in FY 2021-22.

**Directions:**

- JSV to expedite the work of up-gradation of STPs to tertiary treatment and submit STP wise progress report on monthly basis.
- JSV to ensure installation of OCEMS in STPs as per the directions and submit report by 30th June, 2022.



Agenda Point 2: To review the status of actionable point under action plan for Non-Attainment Towns in compliance of Hon'ble NGT in O.A. No. 681 of 2018 i.e. "Ban on registration of Diesel driven auto rickshaw/ tempo".

Progress apprised in last meeting	Directions on 29th March 2022 by the Chief Secretary	Latest Status	Directions Issued
<ul style="list-style-type: none"> <li>• Non-attainment town wise specific progress of replacement of old rickshaw with new rickshaw is as under:</li> <li>• No. of Challans carried out in all 07 Non-attainment towns= Nil</li> <li>• In Sunder Nagar, 3 E-rickshaws were registered and permission to purchase 2 more E-rickshaw have been given.</li> <li>• The Himachal Pradesh cabinet recently has approved the Draft Electric Vehicle Policy, a comprehensive plan to develop and promote sustainable transport system for making Himachal Pradesh a global hub for electric mobility development.</li> </ul>	<ul style="list-style-type: none"> <li>• The chairman directed Transport department to propose incentives for driving the Electric Vehicle Policy to ACS (Finance) GoHP by 31st April, 2022.</li> <li>• The transport department to submit non-attainment wise progress on phasing out old vehicle and adoption of e-vehicle within 3 weeks to HPSPCB for review.</li> </ul>	<ul style="list-style-type: none"> <li>• The draft proposal for incentives under Electric Vehicle Policy is under consideration at this department level.</li> <li>• As on 26.05.2022, 688 number of non-transport category e-vehicles and 305 number of Transport category e-vehicles have been registered.</li> </ul>	<ul style="list-style-type: none"> <li>• Chairman directed Transport Department to submit the proposal of incentives for driving the Electric Vehicle Policy as directed by CS in meeting held on 29.03.2022.</li> <li>• Transport Department to submit the detail of number of auto rickshaws/ tempo registered before 2019 in the Non-Attainment Towns.</li> <li>• Further Transport Department shall submit the detail of any existing/ proposed policy for phasing out and replacement the old auto rickshaws with e-rickshaws</li> </ul>

- Hon'ble National Green Tribunal vide order O.A. No. 360 of 2018 filed by Shree Nath Sharma Vs Union of India and Others directed that CPCB shall facilitate the District Magistrates in preparation of District Environmental Plan by placing Model plan on its website. **Approved District Environmental Plan of all district has been sent to CPCB in compliance to Hon'ble NGT order in OA No 360/2018.**
- Vide Order dated 08.02.2022, Hon'ble NGT passed following directions:
  - *State Environment Plan: Information yet to be submitted and information may be submitted by State Government. (action being taken by EST)*
  - *It may be necessary to hold an annual conference to be presided over by the District Magistrates with the involvement of Educational Institutions, Welfare Associations, Local Bodies including Panchayats, Eco-clubs, other concerned Departments and activist identified by the District Administration and nominees of District Legal Services Authorities.*
  - *To begin with, such annual conferences may be held at least in one District in every State, to be identified by the Environment Department of States/UTs, with intimation to the CPCB before 30.06.2022.*
  - *A copy of this order be forwarded to MoEF&CC, CPCB and Chief Secretaries of all the States/UTs, State PCBs/PCCs, District Magistrates and District Legal Services Authorities by e-mail for compliance.*

#### Action Taken

- The matter regarding preparation of State Environment Plan was discussed with CPCB and it was suggested by CPCB that preparation of State Environment may be conducted by Department of Environment at Govt. level itself or through an external agency by outsourcing which has been communicated to GoHP vide letter dated 4.03.2022.
- Directions issued in last meeting held on 29.03.2022:
- *Chairman directed Environment, Science & Technology Department, GoHP to ensure timely preparation of State Environment Plan. The report in this regard may be sent to CPCB at the earliest and the same shall be uploaded on State websites.*
- *Further, District Magistrates shall organise annual conference by involving the involvement of Educational Institutions, Welfare Associations, and Local Bodies including Panchayats, Eco-clubs, District Legal Services Authority and other concerned Departments before 30.06.2022.*

- Matter listed on 28.9.2022.

#### Current Status

- Directions has been issued to DC's to conduct annual conference as directed by Hon'ble NGT and one such meeting has been conducted by District Kangra.
- Department of Environment, Science & Technology shall apprise the status w.r.t. State Environment Plan.

#### Directions:

- All Deputy Commissioners shall adhere to the directions issued by Hon'ble NGT in coordination with HPSPCB and submit the action taken report by 20 June, 2022.
- Director, Environment Science and Technology shall ensure the completion of State Environment Plan by 25<sup>th</sup> June, 2022.

**Agenda Point 4: To review the information which was not submitted by various departments during review meeting held on 29.03.2022**

**OA No 325 of 2015 (Sarvdaman Singh Vs UOI)**

Sr. No.	Directions issued in meeting on 29th March, 2022	Progress submitted last meeting on 29 <sup>th</sup> March, 2022	Current Status	Directions issued																												
1.	The Chairman directed that Rural Development Department shall carry out inventorization, mapping of hawris in state in coordination with Jal Shakti Vibhag and submit the report by 31.01.2022	Inventorization and mapping of Bawries in District – Sirmour: <table border="1" data-bbox="474 1417 899 1756"> <thead> <tr> <th>Structure</th> <th>2019-20</th> <th>2020-21</th> <th>2021-22</th> </tr> </thead> <tbody> <tr> <td>Tank</td> <td>92</td> <td>55</td> <td>57</td> </tr> <tr> <td>Check Dams</td> <td>40</td> <td>30</td> <td>20</td> </tr> <tr> <td>Kuhals</td> <td>10</td> <td>04</td> <td>03</td> </tr> <tr> <td>Johads</td> <td>37</td> <td>39</td> <td>27</td> </tr> <tr> <td>Bawries</td> <td>05</td> <td>17</td> <td>03</td> </tr> <tr> <td><b>Total</b></td> <td><b>184</b></td> <td><b>145</b></td> <td><b>110</b></td> </tr> </tbody> </table>	Structure	2019-20	2020-21	2021-22	Tank	92	55	57	Check Dams	40	30	20	Kuhals	10	04	03	Johads	37	39	27	Bawries	05	17	03	<b>Total</b>	<b>184</b>	<b>145</b>	<b>110</b>	Rural Development Department submitted that during the Month of May, Department has carried out inventorization and the data of same shall be shared with HPSPCB with 2-3 days/	Director, Rural Development Department to share the complete report with HPSPCB within 1 week.
Structure	2019-20	2020-21	2021-22																													
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X

Data regarding the Metalling of Roads, Berms, Construction of pucca pavement along the roads and Tree plantation along the roads by Transport Department in compliance of Action plan in O.A. No. 681 of 2018.

In this regard, the HPPWD Department submitted following:-

Non-Attainment Town	Length of road (In Km)	Paved Berms in Km.	work of Paved Berms in progress	Estimate prepared for Paving of Berms	Estimate under process for Paving of Berms	Plantation Carried out (in Nos)	Sprinkling of water
Baddi	29.5	3.27	0.6	2	23.71	600	Road sprinkling being done regularly on 7 nos of roads
Nalagarh	68.185	7.85	0.5	2	57.835	0	Road sprinkling being done regularly on 10 nos of roads
Parwanoo/ Kasauli	18	14.175	4.25	56.12	-	800	Road sprinkling being done regularly on 3 nos of roads
Sundernagar	4.43	1.472	0.346	40	-	Nil	Road sprinkling being done regularly on 1 nos of road
Kala Amb Trilokpur	6	4	0.346	40	-	1000	Road sprinkling being done regularly on 1 nos of road
Paonta Sahib	44.12	4	2	117.78	-	900	Road sprinkling being done regularly on 5 nos of roads
Damtal	27.05	2.797	-	55	-	900	Road sprinkling being done regularly on 5 nos of roads

**Directions:-**

- E-n-C, PWD shall submit the Non-Attainment wise data w.r.t. metalling of roads by 15<sup>th</sup> June, 2022.

Sr. No.	Directions issued in last meeting on 29th March, 2022	Progress submitted in last meeting 29 <sup>th</sup> March, 2022	Current Status	Direction Issued
1.	Jal Shakti Vibhag shall carry out study with respect to gap in generation and treatment of the sewage in rural areas in the State and submit the report.	No progress received from JSV.	No progress received from JSV.	E-n-C JSV to submit the information to HPSPCB immediately.
2.	As per the direction of Hon'ble NGT, Town and Country Planning Department shall develop a separate paradigm in urban planning for river oriented cities.	No progress received from TCPD.	No progress received from TCPD.	Director, TCP to submit the action taken report to HPSPCB within 1 week.

**Agenda Point 5: To review plantations to be carried out by Forest Department in catchment of polluted river stretches and Non-Attainment Towns**

In this regard Forest Department submitted that as per the action plan for Rejuvenation of Polluted River Stretches and Control of Air Pollution in Non-Attainment Towns has already been achieved and the details of same shall be shared with HPSPCB.

Further, Forest Department apprised that the department regularly carries out plantation activities in the concerned areas as per routine and the action plan for same for FY 2022-23 has been prepared and shall be submitted to HPSPCB.

**Directions:**

Chairman directed forest department to share the details of plantation already carried out and to be carried out in FY 2022-23 in all Polluted River Stretches and Non-Attainment Towns by 15<sup>th</sup> June, 2022.

In the end, the Chairman directed all the stakeholder departments implementing the Action Plans to put serious efforts in completing the various components of Action Plans and submit the progress report on monthly basis.

The meeting ended with a vote of thanks to and from the Chair.

Approved

-sd-

(Prabodh Saxena, IAS)

Additional Chief Secretary (EST) to the  
Government of Himachal Pradesh

No. HPSPCB/ NGT/ O.A. No. 673 of 2018/ Polluted River Stretch

Dated:

13.06.2022

Copy forwarded to the following for information as per Hon'ble NGT Order:

1. The Additional Chief Secretary (Finance) to the GoHP, HP Secretariat, Shimla.
2. The Additional Chief Secretary (Forest) to the GoHP, HP Secretariat, Shimla.
3. The Additional Chief Secretary (Industries) to the GoHP, HP Secretariat, Shimla.
4. The Principal Secretary (UD) to the GoHP, HP Secretariat, Shimla.
5. The Principal Secretary (PWD) to the GoHP, HP Secretariat, Shimla.
6. The Secretary (RD) to the GoHP, HP Secretariat, Shimla.
7. The Pr. Chief Conservator of Forests, Himachal Pradesh, Shimla.
8. The Secretary (Jal Shakti Vibhag), to the GoHP, HP Secretariat, Shimla.
9. All the Deputy Commissioners (H.P).
10. The Member Secretary, Central Pollution Control Board, Parivesh, Bhawan, East Arjun Nagar, Delhi-110032.
11. The Inspector General of Police (TTR), Department of Police, HP, Shimla
12. The Director, Industries, HP Shimla.
13. The Director, Town and Country Planning, HP Shimla
14. The Director, Department of Health, Shimla
15. The Director, Department of Ayurveda, Shimla
16. The Director, Department of Animal Husbandry, Shimla
17. The Director, Transport, HP Shimla
18. The Director, Agriculture Department, HP Shimla
19. The Director, Horticulture Department, HP Shimla
20. The Director, Rural Development, HP Shimla.
21. The Director, Department of Tourism and Civil Aviation, GoHP.
22. The Director, Environment, Science & Technology, HP Shimla.
23. The Member Secretary, H.P. State Pollution Control Board, Shimla.
24. The Director, Urban Development, HP Shimla.
25. The Director, Directorate of Food and civil Supply, SDA Complex, Kasumpti, Shimla- 09
26. The Chief Executive Officer, Baddi Barotiwala Nalagarh Development Authority, Major District Road 7, Industrial Park Phase , Jharmajri, District Solan, Barotiwala, Himachal Pradesh 174103
27. Engineer-in Chief, Jal Shakti Vibhag, Shimla.
28. Engineer-in Chief, HPPWD, Shimla.
29. The CEO, HIMUDA, HP Shimla
30. The Chairman, SADA, Trilokpur, District- Sirmour (HP)
31. The CEO-cum-Director, Baddi Infrastructure # 0 EPIP-PHASE-I, Jharmajri, Tehsil Baddi, Solan, HP 174103
32. Managing Director, Himachal Road Transport Corporation (HRTC), Shimla

33. The Managing Director, Shimla Jal Prabhakaran Nigam Limited (SJPNL), Shimla.
34. All Regional Officers and Lab in charges, HPSPCB to carry out the directions in their respective areas under all circumstances.
35. MC/EO/Secretary of the Concerned ULBs



(Apoorv Devgan, IAS)  
Member Secretary  
H.P. State Pollution Control Board



Minutes of the meeting of Air Quality Monitoring Committee (AQMC) held on 27.10.2022 at 11:00 AM in the Conference Hall, H.P. State Pollution Control Board, New Shimla under the Chairmanship of Sh. Prabodh Saxena, IAS, Additional Chief Secretary (Env. Sci. & Tech.) to the GoHP cum Chairman of AQMC to review the implementation of National Clean Air Programme in State and other issues in compliance of Hon'ble NGT order in O.A. No. 681 of 2018.

A meeting of Air Quality Monitoring Committee (AQMC) held on 27.10.2022 at 11:00 AM onwards in the Conference Hall, H.P. State Pollution Control Board, New Shimla under the Chairmanship of Sh. Prabodh Saxena, IAS, Additional Chief Secretary (Env. Sci. & Tech.) to the GoHP cum Chairman of AQMC to review the implementation of National Clean Air Programme in State and other issues in compliance of Hon'ble NGT order in O.A. No. 681 of 2018. The List of Officials who attended the meeting is enclosed as **Annexure-I**.

At the outset first, Member Secretary, HPS PCB welcomed the Chairman, **Air Quality Monitoring Committee (AQMC)** and other officers/officials. Thereafter a brief introduction on the chronological events of the issues was discussed which is as below:-

- The Hon'ble NGT took cognizance on the News item published in "The Times of India" authored by Shri Vishwa Mohan Titled "NCAP with Multiple Timelines to Clean Air in 102 Cities to be released around August 15".
- Accordingly, Hon'ble NGT New Delhi vide order dated 08.10.2018, directed all States and Union Territories to prepare action plans within two months, to reduce ambient loads of air pollutants especially PM<sub>10</sub> well below under National Ambient Air Quality Standards (NAAQS), notified in year 2009 within six months from of date of finalization of the action plans.
- Out of 102 Non-Attainment Cities, Seven (07) Non-Attainment Towns fall in the State of Himachal Pradesh namely Baddi, Damtal, Kala Amb, Nalagarh, Poanta Sahib, Parwanoo and Sundernagar.
- In compliance of the above order, **AQMC** was notified on 17.11.2018 by Government of HP comprising of Director Environment, Director Transport, Director Industries, Director Urban Development, Director Agriculture and Member Secretary, State Pollution Control Board and this committee was to function under overall supervision and coordination of Principal Secretary, Environment and further supervised by Chief Secretary.
- City Level Implementation Committees for all towns were notified with Deputy Commissioner/ District Magistrate, as Chairman.

- Ministry of Environment Forest & Climate Change (MoEF&CC) launched **National Clean Air Programme (NCAP)** in 2019 for containment of air quality in 122 Non-Attainment Cities/ Towns. The purpose of this programme is to prepare and implement the city action plan with an objective to reduce  $PM_{2.5}$  &  $PM_{10}$  by 20-30% by 2024 as compared to 2017. Objectives of Programme are to ensure stringent implementation of mitigation measures for prevention, control and abatement of air pollution, augment and evolve effective and proficient ambient air quality monitoring network across the country for ensuring a comprehensive and reliable database and supplement public awareness and capacity-building measures encompassing data dissemination and public outreach programmes for inclusive public participation and for ensuring trained manpower and infrastructure on air pollution.
- GoHP constituted following three committees to ensure the effective implementation of National Clean Air Program for control of air pollution in 07 Non-Attainment Towns in H.P. namely Baddi, Nalagarh, Parwanoo, Paonta Sahib, Kala Amb, Sundernagar and Damtal.
  1. Steering Committee (headed by Chief Secretary to GoHP)
  2. Monitoring Committee (AQMC)
  3. Implementation Committee (headed by concerned Deputy Commissioner)
- Further, the Status of Ambient Air Quality of 07 Non-Attainment Towns in H.P. since January, 2018 was briefed and it was directed by Chairman to also incorporate the effective annual average of  $PM_{10}$  concentration of all 07 Non-Attainment towns, which will significantly depict the overall improvement in Air Quality.

Thereafter, detailed agenda was taken up by the house as below:

**Agenda No. 1: Expenditure of funds under NCAP during F.Y 2019-20, 2020-21 & 2021-22.**

- It was apprised to Chairman that ₹24 lakhs were received as 1st Instalment of Grant in Aid under National Clean Air Programme (NCAP) for year 2019-20 for Non-Attainment City/Town namely Baddi, Nalagarh, Paonta Sahib and Sundernagar (₹6 lakhs each city) and the expenditure of same was booked in Mass Awareness Activities and Utilization Certificate has been submitted.

S.No	Non-Attainment town	Received funds during 2019-20	Expenditure
1.	Baddi	6 lakhs	6 lakhs
2.	Nalagarh	6 lakhs	6 lakhs
3.	Paonta Sahib	6 lakhs	6 lakhs
4.	Sunder Nagar	6 lakhs	6 lakhs
	<b>Total</b>	<b>24 Lakhs</b>	<b>24 Lakhs</b>

- Thereafter, State received **₹10 Crore** National Clean Air Programme (NCAP) funds for the year 2020-21.
- For utilization of the said funds Air Quality Monitoring Committee (AQMC) held its meeting on 6<sup>th</sup> April, 2021 and approved the allocation of funds on action plan components finalized by District Level Monitoring Committee of seven Non-attainment Towns.
- The said funds were released to concerned Deputy Commissioners cum Chairman of District Level Implementation Committee for further disbursement to various stakeholder departments for utilization of funds on action plan components and submission of Utilization Certificate.
- However, said funds were not being utilized on certain due to expenditure exceeding the allocated limit of funds and exceeding the time limit for usage of funds. Therefore the re-appropriation was done on such action components, where funds are not being utilized and the approval of same was sought from ACS (EST) to GoHP cum Chairman of AQMC, the details of same is appended as **Annexure-II**. **And it was requested that AQMC shall ratify the same.**
- Thereafter it was apprised that State received amount of ₹48.8 lakhs in FY 2021-22. The status of utilization is as follows:-

Town	Funds Received in FY 2020-21 (in ₹)	Funds Received in FY 2021-22 (in ₹)	Total Utilization Till Date (in ₹)	% Utilization
<b>Baddi&amp;Nalagarh</b>	300,00,000	26,58,950	288,01,066.57	88.19
<b>Damtal</b>	100,00,000	94,440	71,10,303.12	70.44
<b>Kala Amb</b>	300,00,000	3,488	271,46,662.29	90.48

<b>Paonta Sahib</b>	100,00,000	10,06,809	72,50,370.29	65.87
<b>Parwanoo</b>	100,00,000	2,66,539	100,00,000.00	97.40
<b>Sundernagar</b>	100,00,000	8,49,593	99,06,782.00	91.31
<b>Consolidated</b>	<b>10 Crores</b>	<b>48.80 lakhs</b>	<b>9.02 Crores</b>	<b>86.02</b>

- Thereafter it was apprised to house that ₹3.99 core has been allocated to the 7 Non-Attainment Towns of Himachal Pradesh and ₹3.59 crore has been sanctioned out of which ₹90 lakhs has been received as 1<sup>st</sup> Instalment (25%). The town wise detail is as follows:-

S.No	Non-Attainment City	Total Amount	Funds Sanctioned	Funds received
1.	Kala Amb	50 Lakh	45 Lakh	11 Lakh
2.	Damtal	50 Lakh	45 Lakh	11 Lakh
3.	Parwanoo	54 Lakh	49 Lakh	12 Lakh
4.	Nalagarh	63 Lakh	57 Lakh	15 Lakh
5.	Sunder Nagar	74 Lakh	66 Lakh	17 Lakh
6.	Paonta Sahib	50 Lakh	45 Lakh	11 Lakh
7.	Baddi	58 Lakh	52 Lakh	13 Lakh
<b>Total</b>		<b>3.99 Cr</b>	<b>3.59 Crore</b>	<b>90 Lakh</b>

#### Decision Taken:-

- The AQMC ratified the change in the action plan/ points for the utilization of NCAP funds as approved by AQMC in meeting held on 6<sup>th</sup> April, 2021.
- Chairman directed stakeholder departments to ensure the utilization of the balance NCAP funds received in FY 2020-21 and FY 2021-22.
- It was directed that the Deputy Commissioners cum Chairperson of City Level Implementation Committee shall pursue the matter of NCAP funds allocated for FY 2022-23 after 12<sup>th</sup> November, 2022 and submit an action plan for the utilization of same, prioritising the points which would lead to significant reduction in the PM<sub>10</sub> and PM<sub>2.5</sub> emissions.

**Agenda No. 2: Submission of Annual Action Plan on PRANA Portal.**

- It was apprised that “PRANA” – Portal for Regulation of Air-pollution in Non-Attainment cities, is a portal for monitoring of implementation of National Clean Air Programme (NCAP).
- PRANA portal shall support **tracking of physical as well as financial status** of city air action plan implementation and disseminate information on air quality management efforts under NCAP to public. PRANA will be the only platform to capture all the information under NCAP such as filling **Annual action plan, submission of quarterly progress reports, Utilization certificates, funding etc.**
- One of the component of the PRANA portal is submission of Annual Action Plan along-with micro detailing. The said action plans are to be uploaded by city level nodal officers of the stakeholder departments i.e. Urban Development Department, Rural Development, H.P. Public Work Department, Transport Department, Forest Department , Food and Civil Supplies ,Industry Department, Agriculture Department, HPSPCB after taking due approval from Chairman of City Level Nodal Implementation Committee.
- It was further apprised by Member Secretary, HPSPCB that the Regional Officers, HPSPCB are continuously pursuing the matter of uploading the annual action plan on the PRANA portal with city level nodal officers of the stakeholder department, however they are not being responsive in the said matter.

**Directions issued:-**

- All Stakeholder Departments i.e. Urban Development Department, Rural Development, H.P. Public Work Department, Transport Department, Forest Department, Food and Civil Supplies, Industry Department, Agriculture Department were directed to instruct their Non-Attainment City level Nodal Officers to ensure the submission of same on PRANA portal in-coordination with Regional Office, HPSPCB.

**Agenda No. 3: Ranking of Non-Attainment Towns on PRANA Portal.**

- It was submitted that Ministry of Environment, Forest & Climate Change targeted 123 Indian cities under NCAP based on non-conforming to national ambient air quality standards.
- Under this scheme “**Swachh Vayu Survekshan**” a new initiative by MoEF&CC is proposed to rank cities based on self-assessment on the basis of air quality improvement and also on implementation of activities approved under city action plan. Guidelines for Ranking of cities under NCAP for FY 2022-23 to 2025-26 has been issued and ranking application has been digitized and deployed on PRANA portal.

- Assessment will be done on the basis of self - assessment report. MoEF&CC will assign CPCB/Third party to evaluate the assessment reports and supporting documents. Ranking will be done on the basis of assessment framework given in this guideline. Assessment Framework is based on following broad points:-
  - Measures to abate emissions from biomass/ municipal solid waste burning (*UDD, Agriculture*)
  - Measures to abate Road Dust; (*UDD, Forest, PWD*)
  - Measures to abate emissions from C&D waste (*UDD*)
  - Measures to abate Vehicular Emissions (*Transport, F&CS*)
  - Measures to abate emissions from Industries (*SPCB*)
  - Measures to abate Other Emissions (*UD, F&CS, SPCB*)
  - ICE activities/ Public awareness (*UD, SPCB*)
  - Improvement in PM10 concentrations (*SPCB*)

**Directions issued:-**

- All Stakeholder Departments i.e. Urban Development Department, Rural Development, H.P. Public Work Department, Transport Department, Forest Department, Food and Civil Supplies, Agriculture Department were directed to instruct their Non-Attainment City level nodal officers to ensure the submission of Self-Assessment Report on PRANA portal in coordination with Regional Office, HPSPCB by 31<sup>st</sup> October, 2022.
- Departments were directed to ensure that they fulfil all requirements so that ranking of these towns is optimum.

**Agenda No. 4: Development of State Clean Air Action Plan on initiatives that would help in air quality improvement under National Clean Air Programme (NCAP)**

It was apprised that Ministry of Environment Forest & Climate Change (MoEF&CC) on dated 13<sup>th</sup> October, 2021 issued office memorandum including indicative template format for preparation of State Action Plan by incorporating the other government schemes which is indirectly impacting air quality.

The State Action Plan has to be formulated as per the prescribed indicative template format provided by MoEF&CC, Central Pollution Control Board. Also a State Clean Air Action Plan (SCAAP) developed by Delhi was shared by CPCB.

For preparation of State Action Plan under NCAP, a meeting with all stakeholder departments was convened on 30.04.2022 in Conference Hall, HP State Pollution Control Board under

Chairmanship of Member Secretary State Pollution Control Board and brief presentation was given on overall structure of State Action Plan template and the requisite data was sought.

- Stakeholder departments submitted their response such as Status, timeline, financial implications, allocation of funds and utilization to HPSPCB on various activities/subcomponents to combat air pollution such as:-
  1. Industrial emissions
  2. Vehicular Emissions
  3. Construction & Demolition Waste and Road Dust Management
  4. Emissions from burning of waste
  5. Emissions due to burning of agro residues
  6. Household Emissions
- DO letter dated 14<sup>th</sup> October, 2022 has been issued by MoEF& CC addressed to Chief Secretary to GoHP vide which the finalized State Action Plan has been sought by 31<sup>st</sup> October, 2022.
- A detailed State Action Plan of Himachal Pradesh has been compiled and shall be submitted to GoHP shortly.

**Directions Issued:-**

- HPSPCB shall submit the compiled State Action Plan to GoHP by 31<sup>st</sup> October, 2022.

The meeting ended with a vote of thanks to and from the Chair.

Approved by

-sd-

(Prabodh Saxena, IAS)

Additional Chief Secretary (Env. Sci. & Tech) to the  
Government of Himachal Pradesh

15067-15088

No. HPSPCB/NGT/O.A. No. 681 of 2018/ Non-Attainment Town/2021-

Dated:

05/11/2022

Copy forwarded to the following for information as per Hon'ble NGT Order:

1. The Additional Chief Secretary (Forest) to the GoHP, HP Secretariat, Shimla.
2. The Additional Chief Secretary (Industries) to the GoHP, HP Secretariat, Shimla.

3. The Principal Secretary (PWD) to the GoHP, HP Secretariat, Shimla.
4. The Pr. Chief Conservator of Forests, Himachal Pradesh, Shimla.
5. Secretary (Urban Development), to the GoHP, HP Secretariat, Shimla.
6. Deputy Commissioners, Kangra, Sirmaur, Mandi & Solan (H.P).
7. The Member Secretary, Central Pollution Control Board, Parivesh, Bhawan, East Arjun Nagar, Delhi-110032.
8. The Inspector General of Police (TTR), Department of Police, HP, Shimla
9. The Director, Industries, HP Shimla.
10. The Director, Transport, HP Shimla
11. The Director, Agriculture Department, HP Shimla
12. The Director, Horticulture Department, HP Shimla
13. The Director, Rural Development, HP Shimla.
14. The Director, Environment, Science & Technology, HP Shimla.
15. The Director, Urban Development, HP Shimla.
16. The Director, Directorate of Food and civil Supply, SDA Complex, Kasumpti, Shimla- 09
17. The Chief Executive Officer, BaddiBarotiwalaNalagarh Development Authority, Major District Road 7, Industrial Park Phase , Jharmajri, District Solan, Barotiwala, Himachal Pradesh 174103
18. Engineer-in Chief, HPPWD, Shimla.
19. Managing Director, Himachal Road Transport Corporation (HRTC), Shimla



**(ApoorvDevgan, IAS)**

**Member Secretary**

**HP State Pollution Control Board**

Baddi-Nalagarh					
Concerned Department	Action plan approved by AQMC in meeting held on 6.04.2021	Allocation	Concerned Department	Revised Action plan	Re-appropriation
BBNDA	1. Providing road sweeping machine in BBN area (Purchase operation and Maintenance).	₹ 2.00 crore	BBNDA	1. C/o Pucca Berms/ Shoulders on road from Allembic Chowk to Hill Top Industrial Area GP Bhatolikalan, Tehsil Baddi, Distt.- Solan HP.	1 crore
	2. C/o Pucca Berms/ Shoulders on road from Allembic Chowk to Hill Top Industrial Area GP Bhatolikalan, Tehsil Baddi, Distt.- Solan HP.			2. C/o Pucca Berms/ Shoulders on road from New Nalagarh near Laxamibai Park to cross road and Laxamibai park to UCO Bank road, Tehsil Nalagarh, Distt. Solan HP.	
	3. C/o Pucca Berms/ Shoulders on road from New Nalagarh near Laxamibai Park to cross road and Laxamibai park to UCO Bank road, Tehsil Nalagarh, Distt. Solan HP.	1 crore	HPSPCB	3. Source apportionment study Baddi town: ₹31.52 lakh 4. Source apportionment stud Nalagarh town: ₹31.52 lakh 5. Installation of CAAQMS in Baddi: ₹ 96,70,236 lakh	₹1.60 crore
			MC Baddi	6. Making pucca berms of road of MC Baddi Area	₹20 lakhs
			MC Nalagarh	7. Making pucca berms of road of MC Nalagarh Area	₹20 lakhs

Sunder Nagar					
Concerned Department	Action plan approved by AQMC in meeting held on 6.04.2021	Allocation	Concerned Department	Revised Action plan	Re-appropriation
M.C. Sunder Nagar	1. Metaling and Tarring.	₹ 57.35 Lakhs	M.C. Sunder Nagar	1. Metaling and Tarring (Pucca shoulders along the MC internal roads)	₹40.00 Lakhs
	2. Truck Mounted vacuum Road sweeping machine.	₹ 35.90 Lakhs		2. Conversion of Jawahar park to green park at Sundernagar (plantation of grasses)	₹20.00 Lakhs
	3. Planting & Grassing	₹ 6.89 Lakhs		3. Sanitary incinerators	₹5.00 Lakhs
				4. Construction of crate wall and retaining wall at Chandpur dumping site Sundernagar	₹20.00 Lakhs
			HPSPCB	5. Purchase of Respirable Dust Sampler	₹10.00 Lakhs
	6. Purchase of High Volume Sampler				
	7. Purchase of Smoke Meters (Petrol & diesel, 01 number each for vehicle exhaust monitoring)	₹5.00 Lakhs			

Kala Amb					
Concerned Dept.	Action plan approved by AQMC in meeting held on 6.04.2021	Allocation	Concerned Dept.	Revised Action plan	Re-appropriation
Industries Deptt.	1. Construction of Road, side drains from NH-7 to M/s SBS Industries and NH-7 to Banbankebara	₹ 1 crore	Industries Deptt.	1. Construction of Roads	₹2 crores
Rural Development Deptt.	2. Plantation Activities in village Johron, Jattanwala, Moginand, Trilokpur & C/o Pucca road from Moginand School	₹ 20 lakhs	HPSPCB	2. Source apportionment study of Kala Amb town 33 lakh 3 Up-gradation of Air quality Monitoring station Kala Amb for monitoring requirement of additional parameters. Purchase of following instruments Online Ozone, Ammonia and CO analyser along with gas calibrators. Spectrophotometer.	₹50 lakhs
HRTC Nahan	3. Purchasing e-bus	₹ 60 lakhs			
SADA Trilokpur	4. Restoration of Solid Waste site and drainage work SWM site Mohal Ogli	₹ 20 lakhs			
Police Deptt.	5. Traffic Management & installation of CCTV and speed radar	₹ 12.5 lakhs			
PWD	6. Interlocking concrete blocks	₹ 87.5 lakhs	SADA Trilokpur	3. Restoration of Solid Waste site and drainage work SWM site Mohal Ogli	₹20 lakhs
			PWD	4. Widening of bridge	₹30 lakhs

Damtal			
Concerned Department	Allocation approved by AQMC in meeting held on 6.04.2021	Concerned Department	Re-appropriation
Transport Department	₹ 12 lakhs	Transport Department	₹1 lakh
		SDM Indora	₹11 lakhs

Concerned Department	Action plan approved by AQMC in meeting held on 6.04.2021	Allocation	Concerned Department	Revised Action plan	Re-appropriation
Rural Development Deptt. (BDO Paonta Sahib)	1. Plantation work in village Kunja & Rampurghat.	₹ 1.00 Lakhs	HPSPCB	1. Ensuring emission standards in industries (Strengthening of monitoring and surveillance system).-	₹50.00 Lakhs
	2. Plantation work in village Dharamkot.	₹ 1.00 Lakhs		1.1 Source apportionment study of Paonta Sahib town 33 lakh	
	3. Plantation work in village Nawada.	₹ 2.00 Lakhs		1.2 Purchase of Air Quality Monitoring Equipments: Stack Monitoring Kits (2Nos) High Volume Samplers (2Nos) Respirable Dust Sampler (2 Nos) PM 2.5 Samplers (2 Nos) Spectrophotometer	
Forest Deptt	4. Publicity & Awareness Near NH & State Highways.	₹ 5.50 Lakhs	Municipal Council, Paonta Sahib	3. Re-construction of Road, Kishanpura jamniwala Road to the Harijian Basti upto H/o Sh. Devender Singh etc. in W. no. 01, Paonta Sahib.	₹28.00 Lakhs
HRTC Nahar	5. Electric bus for local area of NAC Paonta Sahib.	₹ 60.00 Lakhs		4. Re-construction of Road from the H/o Sh. Devender Singh towards the H/o Sh. Om Prakash etc in W. No.- 01 Paonta Sahib.	
Municipal Council, Paonta Sahib	6. Re-construction of Road, Kishanpura jamniwala Road to the Harijian Basti upto H/o Sh. Devender Singh etc. in W. no. 01, Paonta Sahib.	₹18.00 Lac		5. Construction of Street in W.No. 13 near the H/o Sh. Surat Singh etc. in Shiva Colony, Paonta Sahib-Rs.998500	
	7. Re-construction of Road from the H/o Sh. Devender Singh towards the H/o Sh. Om Prakash etc in W. No.- 01 Paonta Sahib.				
Police Deptt.	8. Installation of CCTV surveillance system and speed Radar System	₹ 12.50 Lakhs	Forest Deptt.	6. Publicity and awareness near NH & State Highway	₹5.5 lakhs
					Development of Green Space (Yamuna Van Vihar)
			HPPWD	The proposal for construction of road from Dental College to ECO Park Paonta Sahib	10 lakhs



**Minutes of the meeting held on 16.02.2023 at 4:00 PM in Committee Room (6<sup>th</sup> Floor), Armsdale Building, H.P. Secretariat Chotta Shimla under the Chairmanship of Pr. Secretary (Urban Development) to GoHP to discuss issues related to Solid Waste Management and Sewage Management.**

A meeting was held on 16.02.2023 at 4:00 PM in Committee Room (6th Floor) Armsdale Building, H.P. Secretariat under the Chairmanship of Pr. Secretary (Urban Development) to GoHP to discuss the issues related to Solid Waste Management and Sewage Management. The List of participants who attended the meeting is enclosed as Annexure-A.

At the outset, Director, Urban Development Department (UDD), welcomed the Chairman and other officers/officials/participants and outlined the broad context and agenda of the meeting. Thereafter, detailed agenda was taken and after detailed deliberation following directions were issued accordingly.

**Agenda 1: Untreated and untapped sewage of Lift Nallah coming from Krishna Nagar Area:**

- i) **Solid Waste dumping in Lift Nallah from Hotel Combermere to Lalpani bridge:**
  - MC Shimla to depute AE(R&B) to survey the site of littering and plug the littering points in Lower Bazar and Krishan Nagar etc. Further, wire-mesh to be installed in already identified littering points.
  - MC Shimla to lift the solid waste dumped in lift nallah and its connected nallah and dispose it off scientifically.
  - MC Shimla will ensure regular inspection of the area and take strict against the defaulters and report the challans done to UDD from time to time.
- ii) **Grey Water discharge from Krishna Nagar**
  - 4 nos collection points have been identified and intimated to MC Shimla from where untapped/sewer water can be connected with sewer line of SJPNL. In this regard, it was apprised by SJPNL that out of 4 collection points, two were connected and two collection points are yet to be connected. It was directed by the Chairman to complete the work at the earliest.
- iii) **Channelization of Lift Nallah**
  - SJPNL is carrying out channelization of lift nallah from Sports complex to Lalpani bridge. It was apprised by SJPNL that 50 metres of channelization is completed out of approx. 915 metres. It was directed by the Chairman to increase the pace of channelization of nallah by deploying more teams/manpower so that the work of channelization is completed in a time bound manner. Further, HPSPCB was also directed to monitor water quality regularly and take regulatory action when necessary.

**Other Directions:**

- It was pointed out by Chairman that MC Shimla has not installed OWC till date although it was approved far back by the competent authority. It was directed by Chairman to submit final installation and operational date to UDD by 20.02.2023.
- Member Secretary, HPSPCB shall visit Bhariyal plant to check scientific disposal of wet and dry waste and submit report accordingly.
- MC Shimla to explore the garbage collection system so that collectors may not lift the garbage on their back to avoid seepage of leachate. Some wards to be taken in pilot basis in 1<sup>st</sup> instance.
- MC Shimla to clear the garbage collection points completely through sweeping after lifting of garbage every day.
- The Member Secretary, HPSPCB suggested that MC Shimla to conduct a cleanliness drive along the road side of bye pass road to collect the plastic/littering/waste by involving various departments, NGOs and other stakeholders. It was directed by the Chairman to conduct the first cleanliness campaign within 10 days and further prepare an tentative action plan of cleanliness drives for 6 months and date of campaigns to be followed strictly with proper documentation.

**Agenda 2: Status of actionable points to be executed by SJPNL:**

**i) Up-gradation of existing 3 STPs by providing sequencing Batch Reactor (SBR) technology at Lalpani, Malyana, Dhalli:**

**STP Malyana:**

It is apprised by SJPNL that work of upgradation of STP Malyana will be completed by 31<sup>st</sup> March 2023 and it will start treating the sewer.

**STP Lalpani:**

It is apprised by SJPNL that work of SBR at STP Lalpani will also completed by 31<sup>st</sup> March 2023.

**STP Dhalli:**

It is apprised by SJPNL that work at STP Dhalli will be completed by 15<sup>th</sup> March 2023.

In view of above, it was directed by Chairman to adhere with the timelines and also submit an affidavit for the same.

**ii) Installation of a new STP for Panthaghatti area:**

- SJPNL to put up a DO note from Pr. Secretary (UD) to the GoHP to PCCF with copy to Nodal Officer, Forest for the FCA case.

**iii) Proposal for improving the water quality of Ashwani Khad by installing various components for the rejuvenation by installing various components for the rejuvenation of water sources by improving the purity of water of natural nallahs by Phytoid Treatment at Ashwani Khad, Sanjauli-Malyana-Chamyana Khad, Shimla Project:**

- It is apprised by SJPNL that the matter was submitted to competent authority for approval.

iv) **Gap in sewage treatment under the jurisdiction of SJPNL:**

- SJPNL shall review the progress of the STPs proposed under Chairmanship of Pr Secretary (UD) to GoHP separately.
- SJPNL and HPSPCB to study the best practices of STPs in world over which shall be replicate in the town and apprise the same to the Chair.
- SJPNL shall study and prepare estimate for covering peri urban area in town with sewerage network.

**Agenda 3: Gaps in processing of Solid Waste in the State:**

The status of the Solid waste management in the state are as follows:

Quantity of MSW generated (TPD)	Quantity of wet waste processed (TPD)	Quantity of dry waste processed (TPD)	Quantity of inert waste processed (TPD)	Total Quantity of waste processed (TPD)	Gap in Processing (TPD)
365.60	192.99	140.90	18.28	352.17	13.43

ULB wise gap in wet and dry waste is annexed at Annexure-B.

After detailed deliberation and discussion regarding gap in processing of solid waste following directions were issued:

**NP Jawali:**

Secretary, NP Jawali was directed to visit SWM site and its operation. For land transfer, it was directed by chairman that BBMB will not transfer land so Secretary, NP may inform the BBMB authorities and start using the land for construction of SWM facility as per SWM Rules, 2016.

**MC Nurpur:**

It was appraised by EO, MC Nurpur that tender was floated which will be opened on 9<sup>th</sup> March 2023. Further, she was directed to take action against staff for not doing the tender on time. It was also directed by Chairman to improve performance of sanitation and segregation within a week and construct new pits. The action taken report to be submitted to UDD.

**MC Palampur:**

It was appraised by MC Palampur that tender for the OWC has been floated and civil work also started. The Chairman directed that the OWC shall get operational by 15<sup>th</sup> March 2023 and photographs of the same to be shared by Commissioner, Palampur.

**NP Karsog:**

It was directed by the Chairman that Secretary, NP Karsog may meet in person with the DC Mandi on 17.02.2023 regarding land transfer case.

**MC Mandi:**

It was appraised by MC Mandi that for OWC tender was floated on GEM portal and tender will be opened on 27.02.2023. The Chairman directed to seek the explanation of Commissioner, MC Mandi for delay in tendering process. Further, it was also directed to complete the process of

OWC procurement in a time bound manner and also construct more pits for scientific disposal of wet waste.

**MC Rohroo:**

In previous meeting held on dated 30.12.2022, it was directed to furnish a detailed report related to Solid Waste Management and present it to the Director (UD). The matter was again reviewed on 16.02.2023 and it was observed that the directions issued were not complied with and no processing of waste is being done at MC Rohroo. Further, the progress report on SWM also does not seem to be based on facts.

The Chairman directed to seek explanation of EO, Rohroo for non-compliance of directions and further steps taken to improve SWM in the town may also be submitted within a week positively.

**NP Tahliwal:**

It was apprised by Secretary, NP Tahliwal that some elected representatives of ULB are delaying the land process issue. The Chairman directed that elected representative be sensitized about the gravity of matter as it is being monitored by Hon'ble NGT and the issue of land is to be sorted out immediately. In case, any hurdle still persists, the same may be brought into the notice of the Government immediately by NP Tahliwal.

**NP Anni:**

NP Anni apprised that case was submitted for FCA/FRA to the DFO, but due to lack of documents the case file has been received back, which is still under process. The Chairman directed to submit the case with all requisite documents at the earliest and get the land transferred in a time bound manner.

**NP Chopal:**

It was apprised by NP Chopal that case was uploaded for FCA. The Chairman directed that Secretary NP to expedite the case personally.

**NP Chirgaon:**

NP Chirgaon apprised that land transfer is under process and NOC is pending at DC Office Shimla. He was directed to meet with DC Shimla in person to seek the NOC.

**MC Dharamshala:**

It was directed by the Chairman to get the biogas plant functional by 31<sup>st</sup> March 2023 and MRI plant by 28<sup>th</sup> February 2023.

**NP Bhuntar:**

NP Bhuntar to expedite the matter of the identification of land and submit action taken report to UDO.

**MC Chamba:**

It was brought to the notice of Chairman by HPSPCB that overwriting was seen in the logbooks of MSW processing facility of MC Chamba. In view of this it was directed by the Chair to send the logbook of MSW processing facility to the O/o Principal Secretary(UD) within 2 days and if any over writing was found independent enquiry will be conducted against the defaulters and office incharge.

**MC Theog:**

It was directed to follow-up the matter regarding the land transfer case.

**MC Paonta Sahib:**

EO MC was directed to ensure the compliance of all the observations mentioned in the inspector report of HPSPCB.

**MC Rampur**

It was directed to expedite the process of procurement of shredder.

**MC Baddi:**

It was directed by Chair to M/s JBR to clear the hot spots as reported by HPSPCB and report the same within 3 days to MC Baddi.

Further Chairman directed that in case Gram Panchayats are not giving the NOCs for land transfer ULBs may submit a proposal to Govt. to merge areas of such Gram Panchayat in particular ULB.

**Status of Legacy Waste Management:**

S. No.	ULB	Total estimated quantity	Quantity cleared upto 30.12.2022	Quantity cleared upto 13.02.2023	Balance
<b>A. Being done by Pvt. agencies</b>					
		Tons			
1	Dharmshala (JBR Technologies)	40000.00	3528	1320.60	38679.40
2	Mandi (JBR Technologies)	45000.00	5730	7278.66	37721.34
3	Solan (Suntan Life)	48000.00	18845.17	27027.35	20972.66
4	Kullu (Rekart Innovations)	38000.00	17636.80	18000.00	20000.00
5	Manali (Rekart Innovations)	40000.00	2521.39	2521.39	37478.61
6	Baddi (JBR Technologies)	40000.00	23900	24629.70	15370.30
7.	Bilaspur (AD Construction)	6400.00	0	31.00	6369.00
<b>Total (A)</b>		<b>257400.00</b>	<b>72161.36</b>	<b>80808.70</b>	<b>176591.31</b>
<b>B Being done by ULB itself</b>					
1.	Una	1200.00	3.11	4.39	1195.62
2.	Santokhgarh	2300.00	401.69	401.69	1898.32
3.	Bajjnath	45.00	15.70	25.60	19.40
4.	Chowari	525.00	28.00	28.00	497.00
5.	Dalhousie	36.00	11.27	14.77	21.23
6.	Rewalsar	35.00	15.95	22.20	12.80
7.	Hamirpur	2100.00	228.00	253.00	1847.00
<b>Total (B)</b>		<b>6241.00</b>	<b>703.72</b>	<b>749.64</b>	<b>5491.36</b>
<b>Grand Total (A+B)</b>		<b>263641.00</b>	<b>72865.08</b>	<b>81558.34</b>	<b>182082.67</b>

With regard to Legacy Waste Management following directions were issued: -

**MC Dharamshala:**

The Commissioner, M. Corp. Dharamshala apprised that M/s JBR is still required to fulfil some formalities as per contract agreement and also have to submit the comprehensive action plan. The Chairman directed M/s JBR to submit the comprehensive action plan within two days and to increase the daily processing limit of legacy waste upto 100 TPD by the end of this month.

**MC Mandi:**

It was observed by the Chairman that progress of clearance of legacy waste is very slow. M/s JBR was directed to increase the progress of clearance of legacy waste upto 100 TPD before 15.03.2023 by doing double shift.

**MC Kullu:**

Executive Officer, Kullu apprised that 18000 tonnes of legacy waste has been cleared by MC Kullu through M/s Rekart Innovation, but the estimated amount of legacy waste is found to be much more for which tender has been floated which was opened on 07.02.2023 and only two firms/bidders has participated. He was directed to send a detailed justification to Govt. for approval to award the work in this case.

**MC Manali:**

It was apprised by Executive Officer, MC Manali that approach path to legacy waste site is under construction and it will be completed by 20.02.2023. The Chairman directed to complete the work by 20.02.2023 and M/s Rekart Innovation was directed to install the machinery and legacy waste clearance will be started by 27.02.2023.

**MC Baddi:**

It was directed by Chairman to increase the capacity of clearance of legacy waste upto 100 TPD by 15.03.2023.

**MC Bilaspur:**

Executive Officer, Bilaspur apprised that the work of legacy waste clearance has been awarded to M/s AD Construction and Tpt. Co. and work has been started. MC Bilaspur was directed to clear the legacy waste within 3 month's time period.

**MC Una:**

Executive Officer, Una apprised that tenders were called for legacy waste clearance in which 5 bidders participated and evaluation process has been completed. It was directed by chairman to start the work of clearance of legacy waste and complete the same in a time bound manner.

**MC Santokhgarh:**

Executive Officer, MC Santokhgarh apprised that tender for clearance of legacy waste was floated and awarded to M/s Suntan Life. The action plan to be submitted by successful bidder before commencement of agreement.

**MC Hamirpur:**

Executive Officer, MC Hamirpur apprised that the tender was floated and has been evaluated. The successful bidder was M/s Suntan Life who quoted Rs. 870/- per tonne for processing of legacy waste. The negotiation was also completed. In this regard, it was directed by the chair to get the plant operational by 31<sup>st</sup> March 2023.

**MC Dalhousie:**

Representative of MC Dalhousie apprised that site is in shady portion as such progress of legacy waste clearance is very slow. It was directed to increase the progress and clear the balance legacy waste by March 2023.

**NP Baijnath- Paprola:**

It was directed to clear the balance legacy waste by 15<sup>th</sup> March 2023.

**NP Chowari:**

Secretary NP Chowari apprised that Forest Department has allowed them to clear the legacy waste. Accordingly, it was directed to clear the balance legacy waste in a time bound manner.

**NP Rewalsar:**

NP Rewalsar was directed to clear the balance legacy waste in a time bound manner as the quantity is very small.

Meeting ended with vote of thank to and from the chair.

Approved by

-sd-

(Devesh Kumar) IAS  
Pr. Secretary (UD), to the  
Govt. of Himachal Pradesh.

Dated: 15/03/2023.

Enclst. No.: As above UD - HCF) (1)-1/15 (SwM Reels) -  
IX - 61544 - 618

Copy forwarded to following:

1. The Principal Secretary (UD) to the Government of Himachal Pradesh Shimla -2 for information please.
2. All Deputy Commissioners in Himachal Pradesh.
3. The Member Secretary, HPSPCB, Shimla for information please.
4. Commissioner, MC Shimla, MC Dharamshala, MC Solan, MC Mandi, MC Palampur for information and necessary action.
5. Managing Director, SJPNL, Shimla-1 for information and necessary action.
6. All Urban Local Bodies in Himachal Pradesh for necessary action please.
7. MD, M/s JBR Technologies Ltd, 2680, Moti Nagar, Jain Colony, Ludhiana, Punjab-141010 for information and necessary action.
8. Director, M/s Rekart Innovations Pvt. Ltd, #132, Sector-27, Gurgaon, Haryana-122009 for information and necessary action.
6. M/s Suntan Life, #140, Sector-6, Panchkula, Haryana-134113 for information and necessary action.

Director,  
Urban Development,  
HP, Shimla

**Status of SWM in State: Gap in Wet Waste:- 8.09 TPD**

Sr. No.	ULB	Wet waste generation	Gap in last meeting (TPD)	Current Gap (TPD)
1	Jawali	2.28	2.28	1.00
2	Nurpur	2.51	2.01	2.00
3	Palampur	7.96	4.96	0.16
4	Karsog	0.58	0.58	0.58
5	Mandi	10.02	8.02	1.86
6	Rohroo	1.53	0	0.73
7	Tahliwal	0.96	0.96	0.90
8	Anni	0.36	0.36	0.15
9	Nirmand	0.34	0.34	0.14
10	Chirgaon	0.56	0.56	0.56
	<b>Total</b>	<b>27.1</b>	<b>20.07</b>	<b>8.09</b>

**Status of SWM in State:- Gap in Dry Waste:- 05.34 TPD**

S. No.	ULB	Generation (TPD)	Gap in last meeting (TPD)	Current Gap (TPD)
1.	Nurpur	1.82	0.82	0.82
2.	Palampur	5.79	2.79	1.29
3.	Rohroo	1.11	0.41	0.41
4.	Jawali	1.66	1.66	0.36

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5.	Karsog	0.42	0.42	0.42
6.	Chopal	0.30	0.30	0.13
7.	Tahliwal	0.70	0.70	0.69
8.	Amb	0.87	0.42	0.42
9.	Anni	0.26	0.26	0.14
10.	Nirmand	0.24	0.24	0.13
11.	Chirgaon	0.41	0.41	0.26
12.	Nerwa	0.27	0.27	0.27
	<b>Total</b>	<b>13.85</b>	<b>8.37</b>	<b>5.34</b>

Minutes of the meeting held on 25<sup>th</sup> March, 2023 at Eilerslie Committee Room, HP Secretariat, Shimla (H.P.) at 11:30 AM, under the Chairmanship of Sh. Prabodh Saxena, Chief Secretary to the Government of Himachal Pradesh to review the implementation of Action Plans in compliance of the various orders passed by the Hon'ble NGT in OA No. 673/2018 (Polluted River Stretches), OA. No. 681/2018 (Non-attainment cities), O.A. No. 593/2017 (Paryavaran Suraksha Samiti), O.A. No. 325/2015 (Restoration of water quality of Lakes and Ponds), O.A. No. 360 of 2018 (District Environment Plan), O.A. No. 710 of 2017 (Bio-Medical Waste Management) and O.A. No. 72 of 2020 (COVID-19 Waste Management).

A meeting was held on 25<sup>th</sup> March, 2023 at Eilerslie Committee Room, HP Secretariat, Shimla (H.P.) at 11:30 AM, under the Chairmanship of Sh. Prabodh Saxena, Chief Secretary to the Government of Himachal Pradesh to review the implementation of Action Plans in compliance of the various orders passed by the Hon'ble NGT in OA No. 673/2018 (Polluted River Stretches), OA. No. 681/2018 (Non-attainment cities), O.A. No. 593/2017 (Paryavaran Suraksha Samiti), O.A. No. 325/2015 (Restoration of water quality of Lakes and Ponds), O.A. No. 360 of 2018 (District Environment Plan), O.A. No. 710 of 2017 (Bio-Medical Waste Management) and O.A. No. 72 of 2020 (COVID-19 Waste Management). The List of Officials who attended the meeting is enclosed as Annexure-I.

At the outset, Member Secretary, HP State Pollution Control Board, welcomed the Chief Secretary and other Officers/officials of State Government and outlined the broad context and agenda of the meeting

Thereafter, detailed agenda was taken up by the house as below:

**Agenda-I: DECISIONS TAKEN/DIRECTIONS ISSUED CONCERNING ACTION-POINTS IN CONTEXT OF RIVER REJUVENATION ISSUES (OA No. 673/2018)**

The progress reported by various departments as per directions issued in the last meeting held on 29/03/2022 under Chairmanship of Chief Secretary to GoHP and 27/10/2022 under Chairmanship of Additional Chief Secretary to GoHP was reviewed which is as follows:

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Sr. No.	Organization Responsible	Work proposed for Execution	Latest Status	Decision Taken
1.	Jal Shakti Vibhag	Sewage Treatment Plant Proposal 2 Nos. of 1 MLD capacity each including laying of sewerage lines in Zone-I and Zone-II in Parwanoo Town at a cost of 49.82 Crore, by Jal Shakti Vibhag.	<p align="center"><b>STP Zone-I</b></p> <ul style="list-style-type: none"> <li>• STP of 1 MLD commissioned and functioning.</li> <li>• Total 2137 connections, 1792 connections through 7 no. septic tanks has been released.</li> <li>• 14 existing septic tanks in 7 sectors of Parwanoo Town covers all households.</li> <li>• Out of these 14 septic tanks, no. septic tanks have been connected to STP Zone-I</li> <li>• Remaining 7 septic tanks will be connected to STP II.</li> <li>• Further, Member Secretary, HPSPCB apprised the performance of the said STP and it was informed that outlet results were non-confirming on numerous occasions.</li> <li>• The data of online real time effluent monitoring is being connected with HPSPCB server</li> </ul> <p align="center"><b>STP - Zone - II:</b></p> <ul style="list-style-type: none"> <li>• The approval of shifting of site has been received vide letter dated 2.11.2022.</li> <li>• Survey Work completed. Soil bearing capacity test done.</li> <li>• The complete case along with land owners affidavit has been submitted to DC Solan vide letter dated 3.02.223.</li> <li>• Site development work has been started for c/o the STP.</li> </ul>	<ul style="list-style-type: none"> <li>• The Chairman directed JSV shall monitor the operation of the STP Zone-I Parwanoo and also take corrective measures so as to ensure that the STP final outlet shall meet the norms stipulated</li> <li>• JSV to pursue the matter regarding the shifting of site for the STP Zone-II and ensure the completion before June, 2023.</li> </ul>
2.	BBNDA, UDD/ MC Parwanoo & HPSPCB	For collection, Transportation, Processing and disposal of fresh waste at Baddi Cluster.	<ul style="list-style-type: none"> <li>• Legacy Waste treated: 24601.9 MT out of 40,000 MT: till 28.02 23.</li> <li>• Leachate Generated from processing facility is collected in tanks and further subjected to treatment in ETP comprised of physical-chemical treatment followed by Biological and tertiary treatment.</li> </ul>	<ul style="list-style-type: none"> <li>• MC Parwanoo, shall ensure that waste is not accumulated at Parwanoo area.</li> <li>• Monthly report to be submitted by UDD to HPSPCB regarding the quantity of Waste being transferred and treated.</li> </ul>

Sr. No.	Organization Responsible	Work proposed for Execution	Latest Status	Decision Taken
3.	UDD/ MC Parwanoo	Phyto-remediation Proposal on Samtel Nallah	<ul style="list-style-type: none"> <li>As per the Report of RO Parwanoo. HPSPCB following has been submitted:-</li> <li>Due to heavy rains the intake channel to Phyto-remediation was damaged in July-22.</li> <li>The intake channel to Phyto-remediation was repaired in Nov. 2022 and additional plants were planted.</li> <li>During repair work sludge trapped in intake channel got discharged in root-zone be.</li> <li>Sampling dated 2.12.22.</li> <li>Inlet BOD: 150 mg/l</li> <li>Outlet BOD: 53 mg/l</li> <li>High BOD is due to sludge discharged during repair work and due to disturbance in the intake channel.</li> <li>Also the nallah has very less e-flow and it mainly carries the waste water from market area, treated effluent discharged by industries, discharge from slum area located at Kallimitti region.</li> <li>3 No. of cleanliness drives has been conducted 16.9.2022, 2.10.22 &amp; 4.03.2023.</li> </ul>	<ul style="list-style-type: none"> <li>Chairman directed MC Parwanoo to ensure the phytoremediation at Samtel Nallah shall function optimally. Necessary improvements be carried out for this purpose.</li> <li>MC Parwanoo shall take assistance from JSV regarding smooth functioning of Phyto remediation.</li> <li>Further HPSPCB shall conduct sampling on a regular basis and report about the efficiency of the plant.</li> </ul>

2. River Markanda Stretch (Priority III):

Sr. No.	Organization Responsible	Work proposed for Execution	Latest Status	Decision Taken
1.	Jal Shakti Vibhag & Department of Industries	Kala Amb and Moginand Area: Laying of Sewerage Network and Pre-treatment of Sewage.	<ul style="list-style-type: none"> <li>Work in progress.</li> <li>13.4 km laid out of 19.145km.</li> </ul>	<ul style="list-style-type: none"> <li>The Chairman directed Jal Shakti Vibhag to complete work of laying entire sewerage pipeline by 30<sup>th</sup> June, 2023.</li> <li>Regional Officer HPSPCB and JSV shall jointly conduct meeting with commercial establishments along NH-07 for connecting their sewerage to STP pipeline.</li> <li>BDO Nshan was directed to</li> </ul>

Sr. No.	Organization Responsible	Work proposal for Execution	Current Status	Decisions Taken
				assist JSV as and when required to connect households with STPs in Kala Amb. ♦ Provision of connecting sewerage through already completed sewerline shall be made immediately for its treatment at pre-treatment of CETP.
		Trilokpur Area: Laying of Sewerage Network & Setting up of Sewage Treatment Plant. The proposal is of Rs. 26.00 crores.	<ul style="list-style-type: none"> <li>♦ Work in progress</li> <li>♦ 7900 m out of 8500 m pipe laid.</li> <li>♦ Work of pipeline of Trilokpur area is completed and Trilokpur Temple can be connected initially with sewerage line of STP Trilokpur.</li> <li>♦ There is apprehension among public to get sewerage connection as the connection charges are high for households.</li> <li>♦ There was issue to lay remaining 600m of line for Johron &amp; Khairi area which shall be passed through drainage near M/s Jai Bharat Rolling Mill Pvt. Ltd. Industry</li> </ul>	<ul style="list-style-type: none"> <li>♦ The Chairman directed Jal Shakti Vihhag to complete the work of laying of sewerage network and make the sewage treatment plant functional by April, 2023.</li> <li>♦ SADA Trilokpur shall not approve any map/drawings of the area until provision of sewerage connectivity with STP is included in the map. Similarly, Regional Officer, HPSPCB shall also not give any Consent to Establish/Operate to hotel units until sewerage line is connected to the STP.</li> </ul>
3.	Department of Industries	Kala Amb area : Proposal for setting up of CETP.	<ul style="list-style-type: none"> <li>♦ State Board conducted 202 nos of inspection from Nov. 2022 to March 2023.. EC has been imposed. Environmental Compensation of Rs. 268750 in FY 2022-23.</li> <li>♦ As submitted by DIC Sirmour vide letter dated 21.03.2023, the work of CETP is under progress and shall be complete by 31.03.2023 and CETP Kala Amb shall be functional by 10.04.23.</li> <li>♦ Following is the current Status:-</li> <li>♦ New contractor has been engaged for O&amp;M who has ensured to treat stored effluent before 31.03.2023,</li> <li>♦ 2 additional collection tanks at inlet and outlet are being constructed and shall be completed by 31.03.23.</li> <li>♦ OCEMS has been purchased and shall be installed shortly.</li> </ul>	<ul style="list-style-type: none"> <li>♦ The Chairman directed Industries department to complete remaining work of CETP and resume intake of industrial effluent by 15th April, 2023.</li> <li>♦ Regional Officer, HPSPCB was directed not to give Consent to Operate to any member unit of CETP until NOC and no dues of KIDC is obtained by the unit.</li> <li>♦ Industries Department shall regularly report the operational status to HPSPCB.</li> </ul>

Sr. No.	Organization Responsible	Work proposed for Execution	Latest Status	Decision Taken
			<ul style="list-style-type: none"> <li>• Purchase order for CCTV camera has been placed.</li> <li>• Work for separate flow meter at inlet/outlet points has been placed to the contractor.</li> <li>• Lab is being upgraded and proper analysis system shall put in place.</li> <li>• Trained/ qualified staff has been appointed.</li> <li>• Agreement with TSDF is under process.</li> <li>• GPS system has been purchased.</li> </ul>	
	Jal Shakti Vibhag	Phyto-remediation Proposal on Jattan Wala Nallah	<ul style="list-style-type: none"> <li>• Joint visit of the site n. 2 near M/s Saboo Tor Industry, Trilokpur Road was carried out on 21.03 2023.</li> <li>• Muck has been deposited at phytoremediation site.</li> <li>• The representative of industry apprised that boundary wall of unit is adjacent to phytoremediation site and has been damaged previously due to flash flood and has future possibility of damage to the boundary wall.</li> </ul>	<ul style="list-style-type: none"> <li>• Chairman directed that JSV was directed to get muck cleared from the site and restore plantation at the site without altering any structure of phytoremediation site.</li> <li>• JSV to ensure that no harm is caused to M/s Saboo Tor Pvt. Ltd. unit due to phytoremediation site.</li> </ul>

3. River Sirsa Stretch (Priority III):

Sr. No.	Organization Responsible	Work proposed for Execution	Latest Status	Decision Taken
1.	Jal Shakti Vibhag and Urban Development Department, BBND, HIMUDA	Execution of project proposal for sewage management by laying of pipelines and installation and commissioning of STP at Nalagarh.	<ul style="list-style-type: none"> <li>• Existing 1200 households have been connected with sewerage system against the provision of 2510 households in the DPR (Target of 1200 HH has been achieved).</li> <li>• Agenda point may be dropped as action completed.</li> </ul>	<ul style="list-style-type: none"> <li>• Chairman noted the compliance and directed that the agenda point shall be dropped in future review.</li> </ul>
		Proper design, execution of Sewerage lines to be incorporated in CETP, Baddi. The cost is Rs. 33.34 crore.	<ul style="list-style-type: none"> <li>• Work completed</li> <li>• Household Sewerage Connections Total Connections 5492 (3744 DPR + 1748 afterwards), 4661 connection released.</li> <li>• The estimate for funding was processed to Planning Department has been received back on dated 22.02 23 with remark that</li> </ul>	<ul style="list-style-type: none"> <li>• The Chairman directed JSV to ensure that all blockages in the sewer network shall be rectified by 15<sup>th</sup> April, 23.</li> <li>• JSV to pursue the matter of funding regarding</li> </ul>

Sr. No.	Organization Responsible	Work proposed for Execution	Latest Status	Decision Taken																					
			<p>additional demand may be internalized with budget provision of current FY 2022-23.</p> <ul style="list-style-type: none"> <li>Sewage received at STP at CETP:-</li> </ul> <table border="1" data-bbox="679 289 1085 517"> <thead> <tr> <th>Sr. No.</th> <th>Month (2022-23)</th> <th>Sewage (KLD)</th> </tr> </thead> <tbody> <tr> <td>1.</td> <td>Oct</td> <td>1365</td> </tr> <tr> <td>2</td> <td>Nov</td> <td>1230</td> </tr> <tr> <td>3.</td> <td>Dec</td> <td>978</td> </tr> <tr> <td>4</td> <td>Jan</td> <td>1117</td> </tr> <tr> <td>5.</td> <td>Feb</td> <td>742</td> </tr> <tr> <td>6.</td> <td>March till 15<sup>th</sup></td> <td>856</td> </tr> </tbody> </table> <ul style="list-style-type: none"> <li>CEO BBNDI submitted that during the field inspection carried out, blockages in the sewer line was observed.</li> </ul>	Sr. No.	Month (2022-23)	Sewage (KLD)	1.	Oct	1365	2	Nov	1230	3.	Dec	978	4	Jan	1117	5.	Feb	742	6.	March till 15 <sup>th</sup>	856	<p>relaying of pipelines, repair work and covering untapped areas with GoHP.</p>
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1.	Oct	1365																							
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6.	March till 15 <sup>th</sup>	856																							
3.	Department of Industries	Improvement in functioning of C.E.T.P Baddi.	<ul style="list-style-type: none"> <li>As per the report of Baddi Infrastructure:-</li> <li>Consultant prepared the Revised DPR for Phase-I which has been submitted.</li> <li>A meeting of Empowered Committee held on 20.01.2023 &amp; 24.01.2023 with Ministry of Commerce and IA has been directed to expedite the implementation of the project. The project shall again be reviewed by EC in 1<sup>st</sup> meeting to held in next FY.</li> <li>The revised DPR is approved by BOD of the company on 17.02.2023 and Tender inviting Bids shall be published in 2<sup>nd</sup> week of April.</li> <li>The team of PU Chandigarh &amp; IIT Roper are already working on validation and has submitted 1<sup>st</sup> report. The 1<sup>st</sup> trial of pilot plant is scheduled to be conducted by 15<sup>th</sup> April 23 and 2<sup>nd</sup> &amp; Final trial by end of April 23.</li> <li>Institute of Microbial Technology Chandigarh has been contacted for microbiological validation.</li> <li>Letter has been issued to National Institute of Pharmaceutical, Education &amp; Research (NIPER) Mohali to inform any proven/certified successful technology for Effluent Treatment of Pharma Industries</li> </ul>	<ul style="list-style-type: none"> <li>The Chairman directed Baddi Infrastructure &amp; Industries Department shall pursue the matter in mission mode.</li> <li>Industries Department shall submit a monthly progress report to HPSPCB.</li> </ul>																					

4. Ashwani Stretch (Priority V):

Sr. No.	Organization Responsible	Work proposed for Execution	Latest Status	Decision Taken
1.	Shimla Jal Prabandhan Nigam Limited (SJPNL), UDD & MC Shimla	<p>The up-gradation of existing 3 STPs by providing Sequencing Batch Reactor (SBR) technology. The proposal is of Rs. 45.76 crores.</p> <p>Installation of a new STP of 2 MLD capacity for Panthagati area. The proposal is of Rs. 22 crore.</p>	<p><b>STP Malyana</b></p> <ul style="list-style-type: none"> <li>◆ 95% work has been completed except SBR basin-2.</li> <li>◆ The flow is being treated through new system i.e. Primary Treatment Unit, Centrifuge System and Dual Media Filtration (DMF).</li> <li>◆ The STP shall initiate the treatment of effluent within 15 days.</li> </ul> <p><b>STP Lalpani</b></p> <ul style="list-style-type: none"> <li>◆ 75% work completed.</li> <li>◆ Building components completed.</li> <li>◆ Retrofitting of existing UASB tank to SBR basin-II is in progress</li> <li>◆ Work of SBR Basin-I in progress after court stay got vacated on 21.1.23.</li> <li>◆ STP Lalpani is operating over its capacity and discharging untreated effluent into lift Nallah.</li> <li>◆ The construction of STP shall be complete by 30<sup>th</sup> April, 2023</li> </ul> <p><b>STP Dhalli</b></p> <ul style="list-style-type: none"> <li>◆ Overall 85% work completed</li> <li>◆ Construction of SBR tank complete.</li> <li>◆ Sludge drain sump 90%, centrifuge work 85% chlorination tank 80% tank</li> <li>◆ The work shall be complete by 30<sup>th</sup> April, 2023</li> </ul> <p>◆ FCA case is pending at Regional Officer Govt. of India Longwood Shimla.</p>	<ul style="list-style-type: none"> <li>◆ The Chairman expressed his displeasure on the slow progress in this matter and directed SJPNL to adhere to the timelines committed.</li> </ul>

		<p>Proposal for improving the water quality of Ashwani Khad by installing various components, for the rejuvenation of water sources by improving the purity of water of Natural Nallahs by Phytoid Treatment at AshwaniKhad, Sanjuli-Malyana-ChamyanaKhad, Shimla project.</p>	<p>*The matter of funding has been submitted to competent authority (Pr. Sec UD) for approval.</p>	<p>* The Chairman directed SJPNL to pursue the matter through Administrative Department.</p>
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5. Bens Stretch (Priority V):-

Sr. No.	Organization Responsible	Work proposed for Execution (In the Catchment Area)	Latest Status	Decision
I.	Jal Shakti Vibhag & UDD	<p>I. Proposal for Sewerage Scheme in Rangri, Manali, District- Kullu.</p> <p>II. Proposal for Sewerage Scheme in Marbi, District- Kullu.</p> <p>III. Proposal for the expansion of existing STP in Manali, installation of New STPs in Manali.</p>	<p>I. The Financial Bid opened on 11.01.2023 and is under Scrutiny in the office PMU Mandi.</p> <p>II. Work completed. All the 16 existing households (Domestic + Commercial) have been connected with sewerage system by releasing connection. Agenda may be dropped.</p> <p>III. Expansion of existing STP (1.8 MLD capacity) to 3.00 MLD capacity is complete and functioning.</p> <p>IV. Up gradation of the existing STP and sewer network expansion has been completed. Online Effluent Monitoring Station has been installed and</p>	<p>I. The Chairman directed E-n-C Jal Shakti Vibhag to expedite the work.</p> <p>II. JSV to ensure that the STP functions efficiently and all domestic and commercial connections are released as required in future and the agenda item shall be dropped.</p> <p>III. Compliance was noted</p> <p>IV &amp; V. The Chairman directed JSV to ensure the STPs functions efficiently and comply with the</p>

Sr. No.	Organization Responsible	Work proposed for Execution (In the Catchment Area)	Latest Status	Decision
		<p>IV. Proposal for Sewerage Scheme in Kullu Town, District- Kullu (Zone-I).</p> <p>V. Proposal for Sewerage Scheme in Kullu Town, District- Kullu (Zone-II).</p>	<p>functioning since, March 2022.</p> <ul style="list-style-type: none"> <li>• OCEMS not connected with server of HPSPCB.</li> <li>• STP Badah found Non-complying in Jan, 23 (FC)</li> <li>• STP Lanka Baker Non-complying in Jan &amp; Feb, 23 (FC)</li> </ul> <p>V. Up gradation of the existing STP and sewer network expansion has been completed. Online Effluent Monitoring Station has been installed.</p> <ul style="list-style-type: none"> <li>• OCEMS not connected with server of HPSPCB.</li> <li>• STP Jari was found non-complying Nov, 22 Dec- 22, Jan-23 &amp; Feb 23 (FC, BOD, TSS and COD)</li> <li>• STP Sarabai was found Noncomplying in Feb, 23 (FC)</li> </ul>	<p>stipulated norms. The OCEMS installed in the STP shall be connected with server of HPSPCB immediately.</p>
		<p>Proposal for the expansion of existing STPs and installation of New STPs (District-Mandi).</p>	<p><b>The laying of sewer line</b></p> <ul style="list-style-type: none"> <li>• Main Line: 7.85km out of 18.172km</li> <li>• Network: 22.65km out of 44.253km</li> </ul> <p><b>Expansion work of STP</b></p> <ul style="list-style-type: none"> <li>• 60% work completed at STP Raghunath ka padhar</li> <li>• 62% work completed at STP Khaliar</li> </ul> <p><b>Sewerage Connections</b></p> <ul style="list-style-type: none"> <li>• Out of total 8804 connections, 5348 connections sanctioned and released.</li> </ul>	<p>The Chairman directed to expedite the sewerage expansion work, and also ensure that all sewerage connection complete by 30<sup>th</sup> April, 2023.</p>
	<p>Jai Shakti Vibhag, Urban Development Department/ NP Nadaun</p>	<p>Proposal for sewer connection and sewer line up-gradation at Nadaun(District-Hamirpur).</p>	<ul style="list-style-type: none"> <li>• STP commissioned and work of main line completed.</li> <li>• The work of network laying is in progress: 10.225km out of 12.816km laid</li> <li>• <b>Household Sewerage Connections :</b> Out of total 1566 connections, 590 connections sanctioned and released. Releasing of balance connection is in progress.</li> </ul>	<ul style="list-style-type: none"> <li>• The Chairman directed Urban Development Department /NP Nadaun and Jai Shakti Vibhag to ensure that all the households of NP Nadaun are connected and work is completed by 30<sup>th</sup> April, 2023.</li> <li>• The committee headed by SDM Nadaun shall</li> </ul>

Sr. No.	Organization Responsible	Work proposed for Execution (In the Catchment Area)	Latest Status	Decision
		<p>Proposal for installation of STP (1.38 MLD) at Dehra, District- Kangra.</p>	<ul style="list-style-type: none"> <li>• Committee headed by SDM, Naddan conducted meeting on 24.12.22. Two wet well are proposed to be constructed. 1 wet well is under construction and land issues are being faced for 2<sup>nd</sup> wet well.</li> <li>• STP commissioned and running smoothly.</li> <li>• <b>Household Sewerage Connections :</b></li> <li>• Out of total 850 connections,</li> <li>• 697 connections released.</li> <li>• Last meeting of committee headed by SDM held on 22.10.2022.</li> <li>• As informed by XEN JSV Dehra, in District Level meeting held on 23.02.2023 under Chairmanship of ADC Kangra, Remaining sanctioned household connections = 135 are Pending due to Court Cases, land disputes between families and lack awareness among beneficiaries.</li> <li>• Govt. offices including residential buildings NOT applied for connection yet: 35 Nos with 194 sewerage no connections.</li> </ul>	<p>oversee the progress and ensure the completion of the action point.</p> <ul style="list-style-type: none"> <li>• Urban Development Department and Jal Shakti Vibhag to expedite the work of sanctioning and releasing of connections and to ensure that work is completed by 30<sup>th</sup> April, 2023.</li> <li>• The committee headed by SDM Dehra shall oversee the progress and ensure the completion of the action point.</li> </ul>
2.	Urban Development Department/ MC Mandi	Proposal for up-gradation of Solid Management Facility for Mandi.	<ul style="list-style-type: none"> <li>• OWC has been sanctioned.</li> <li>• HPSPCB conducted inspection on 15.02.23 and following was observed:</li> <li>• Honey comb pits provided have been made operational.</li> <li>• Leachate collection tanks have been constructed.</li> <li>• Processing of legacy waste has been started 7,278.66 tonne cleared out of 45,000 tonne.</li> </ul>	<ul style="list-style-type: none"> <li>• The Chairman directed Urban Development Department to ensure that the Solid Waste Processing facility at Mandi is operated efficiently and treats all the fresh waste and legacy waste as per norms.</li> <li>• It was directed that the department shall submit a monthly progress report in this regard to HPSPCB.</li> </ul>

Sr. No.	Organization Responsible	Work proposed for Execution (In the Catchment Area)	Latest Status	Decision
3.	Department of Industries	Proposal for installation of STP (60 KLD) at Industrial area, Kullu.	<ul style="list-style-type: none"> <li>• 80% laying of Sewerage line</li> <li>• 95% Plant and Machinery of MBR unit including c/o screening chamber, O&amp;G trap etc.</li> <li>• 35% work of c/o JE Room-control panel building.</li> <li>• Penalty of Rs. 3,94,343 imposed on contractor for slow progress.</li> <li>• HPSIDC directed contractor to complete work within 30-45 days.</li> </ul>	<ul style="list-style-type: none"> <li>• The Chairman directed Director, Industries to complete the work and commission STP by 30<sup>th</sup> April, 2023.</li> </ul>



6. Giri Stretch (Priority VI)

Sr. No.	Organization Responsible	Work proposed for execution	Latest Status	Decision Taken
1.	Jal Shakti Vibhag	Installation of three STPs in these areas i.e. one at Theog and two at Kotkhai.	<p style="text-align: center;"><b>STP Kotkhai (Zone 2nd and 3rd)</b></p> <ul style="list-style-type: none"> <li>• The work of shifting of water source has been completed.</li> <li>• STP Zone I, II and III completed &amp; commissioned.</li> <li>• <u>Household Sewerage Connections:</u></li> <li>• Out of total 413 connections 50 connections sanctioned and 45 connections released.</li> </ul> <p style="text-align: center;"><b>STP Theog</b></p> <ul style="list-style-type: none"> <li>• <u>Household Sewerage Connections</u></li> <li>• Out of total 1088 connections 73 no connection sanctioned and 10 connection released. Releasing of connection is in progress</li> <li>• Meeting of the Committee headed SDM Theog held on 1.02.23. AS per the MoM:-</li> <li>• Missing link from HPSEBL office Theog to Rahighat is yet to be connected. Application for NOC of MoRTH has been submitted on 15.09.2022 which is still awaited.</li> <li>• There are some wards of MC Theog which are completely left out from the scheme.</li> <li>• Area covered under the STP is only connected through main line and household are yet to be connected to main sewerage line. The work has been executed as per earlier sanction and thus sewerage line cannot be laid from household to mainline.</li> <li>• Some areas can not be connected due to geographical conditions</li> </ul>	<ul style="list-style-type: none"> <li>• Chairman directed Jal Shakti Vibhag to ensure that each household is connected to the sewerage scheme.</li> <li>• The committees headed by SDM Kotkhai and SDM Theog shall oversee the progress of the action points and ensure the completion of same in a time bound manner.</li> </ul>

Sr. No.	Organization Responsible	Work proposed for Execution (In the Catchment Area)	Existing Status	Decision
1.	Urban Development Department & NP Jubbal & MC Rohru	Proposed facility for setting up of common SWM facility for areas Rohru, Jubbal, Hatkoti and other areas.	<p style="text-align: center;"><b>Rohru:</b></p> <ul style="list-style-type: none"> <li>• Inspection of the MC Rohru was conducted on 9.02.23 and following has been observed:-</li> <li>• No SWM site for disposal.</li> <li>• Area has been identified at Parital. FCA case is under process.</li> <li>• Mixed solid waste dumped near HRTC Bus Stand Rohru along bank of river Shikari. This solid waste may get washed along with rain and finally mix into Pabbar River.</li> </ul> <p>Slaughtering of animals being carried out in temporary shed and there is no provision for treatment of effluent wastewater</p>	<ul style="list-style-type: none"> <li>• The Chairman directed that Urban Development Department to pursue the matter of waste processing facilities in Jubbal &amp; Rohru in mission mode.</li> <li>• UDD shall expedite the matter of transfer of land identified in Rohru.</li> </ul>

dhj

**Agenda-2: Plantations to be carried out by Forest Department in catchment of Polluted River Stretches**

As per the report of Forest Department, the plantation target has been achieved. The Forest Department to ensure the survival of the plants and carry out plantation activities in the catchment of Polluted River Stretches, Non-Attainment Towns as per the departmental schedule.

**Decision Taken:-**

The Charman noted the progress of plantation already done.

**Agenda-4: Review of Hon'ble NGT Case O.A. 593 of 2017**

It was apprised that in compliance of Hon'ble NGT order in O.A. No. 593 of 2017, a committee (Nodal Department Jal Shakti Vibhag) formulated an action plan for Sewage Treatment in Urban and Rural areas. The major actionable points in the action plan are as follows:-

Sr. No.	Action Point	Responsible Department
1.	Status of installation/ up-gradation of STPS in 61 locations of HP to bridge-up the Sewage Gap of 101.27 MLD in urban areas	Department of UD and Jal Shakti Vibhag, SJPNL
2.	Status of Septage disposal in 166 Gram Panchayats through the nearby identified STPs	Department of RDD and Jal Shakti Vibhag
3.	Status of progress in Micro Implementation programme in Rural areas for collection and transportation of Septage	Department of RDD
4.	Status of Action taken by the Department of RDD for violations of norms related to Septage management in Rural areas	Department of RDD
5.	Status regarding Construction of double pit toilets in other Rural areas	Department of RDD
6.	Status of awareness programmes (Trainings, workshops, radio jingles) launched on the importance of Septage management	Department of RDD
7.	Up-gradation status of STPs, so as to enable the Bulk water users to utilize the treated Sewage.	Department of UD, SJPNL and Jal Shakti Vibhag
8.	Status regarding arrangement for collection of Treated Waste Water (TWW) at the outlet of STPs for Bulk users.	Department of UD and Jal Shakti Vibhag
9.	Identification of Bulk Water users in industrial areas for the use of Treated Waste Water (TWW) and compliance of norms	Department of Industries and HPSPCB

- Appearance of Chief Secretary to GoHP before Hon'ble NGT held on 16<sup>th</sup> March, 2023 and following directions has been passed: -
  - *State of Himachal Pradesh will take further measures in the matter by innovative approach and stringent monitoring, ensuring that gaps in solid and liquid waste generation and treatment are bridged at the earliest, shortening the proposed timelines, adopting alternative/interim measures to the extent and wherever found viable.*
  - *Considering the statement, the gap in sewage generation and treatment and gap in solid waste, estimated environmental compensation comes to more than Rs. 50 Crores. The environmental compensation rests on polluter pays principle recognizing failure in scientifically managing the liquid and solid waste in violation of mandate of law particularly judgments of the Hon'ble Supreme Court and this Tribunal.*
  - *The Chief Secretary has given undertaking that the amount of Rs. 50 crores, readily available with the State, will be ringfenced for utilizing exclusively for sewage and solid waste management and a statement has been filed to this effect by Secretary Jal Shakti*
  - *Six monthly progress reports with verifiable progress may be filed by the Chief Secretary.*

**Direction issued:-**

1. Stakeholder departments including Rural Development, Urban Development, Jal Shakti Vibhag and SJPNL shall review the Status and Progress of Solid Waste Management and Sewage Management in the entire State (both Urban and Rural Areas) on monthly basis and ensure the submission of monthly reports to GoHP, starting from April, 2023.
2. Additional Secretary (EST) to GoHP shall devise a format for reporting a progress report in the matter by stakeholder department.

**1317**

**Agenda-4: Review of Hon'ble NGT Case OA No 360 of 2018 (Shree Nath Sharma Versus Union of India & Ors):-**

- Honble NGT vide order dated 17.01.23 has disposed off the case.
- A committee headed by Director, DEST has been notified by GoHP on dated 27.12.22 for the formulation of the State Action Plan in compliance of the Hon'ble NGT Case OA No 360 of 2018
- The committee has conducted 2 meeting (10.01.23 and 8.02.23)
- Following decisions has been taken by the said committee:-
  1. *All the Deputy Commissioners shall submit the updated District Environment Plan to DEST by 31.03.23.*
  2. *All the concerned stakeholder departments shall submit information for formulation of State Environment Plan by 31.03.23*
  3. *The Deputy Commissioners shall organize environmental awareness and sensitization programmed in their districts every year and send report to DEST.*
  4. *The DEST will give grant of Rs.50,000/- to each district for organization of environmental awareness programmes and campaigns for the month of June 2023.*
  5. *The DEST will also provide Patal Dona Machines to each district as per their availability in DEST under Corporate Environment Responsibility for further donating to the local self help or mahila mandal groups in case required.*
  6. *A Best District Award shall also be given to the best performing district in environmental field*

**Directions:**

- Chairman directed Environment, Science & Technology Department, GoHP to ensure executing and compliance of the Hon'ble NGT orders dated 8.02.2022 and 17.01.23.

**SECTION IV: Review of Hon'ble NGT Case OA No 325 of 2015 (Sarvdaman Singh Vs UOI):-**

**Direction by Hon'ble NGT vide order dated 18.11.2020**

- All States/UTs may forthwith designate a nodal agency for restoration of water bodies, wherever no such agency has so far been so designated.
- Under oversight of the Chief Secretaries of the States/UTs, the designated nodal agency may:
  - i. Submit periodical reports to the CPCB/Secretary Jal Shakti, Government of India.
  - ii. **Action taken by State:**

- 1<sup>st</sup> report has been submitted to CPCB by Department of Env on 26.02.2021.
- Rural development submitted the progress w.r.t. Inventorization, mapping of bawris which is as follows:-

Sr. No.	District	Ground water	Stream	Ratwater
1	Bilaspur	1335	25	79
2	Chamba	2384	611	214
3	Hamirpur	4085	24	1917
4	Kangra	4052	130	628
5	Kinnowar	78	6	24
6	Kullu	1765	86	97
7	L&S	61	5	0
8	Mandi	5391	125	208
9	Shimla	1745	69	130
10	Sirmaur	1158	67	722
11	Solan	2144	57	458
12	Una	931	1	124
	Total	25129	1206	4601

The Chairman noted the progress.

#### Hon'ble NGT Case OA No 710/2017 and OA No. 72/2020

The status of the compliance of orders passed in OA No 710/2017 and OA No. 72/2020 was apprised to the house and following directions were passed by the Chairman:-

- All the Stakeholder departments to ensure that non-complying HCFs should obtain authorizations from the State Pollution Control Board before 31.03.2023 after complying with all the provisions of the Bio-Medical Waste Management Rules, 2016.
- All the Departments shall ensure the handling and disposal of COVID-19 waste as per the guidelines prescribed by the Central Pollution Control Board.

In the end, the Chairman directed all the stakeholder departments implementing the Action Plans to put serious efforts in completing the various components of Action Plans and submit the progress report on monthly basis.

The meeting ended with a vote of thanks to and from the Chair.

No. HPSPCB/ NGT/ O.A. No. 673 of 2018/ Polluted River Stretch

519-594  
Dated: 13-4-2023

Copy forwarded to the following for information as per Hon'ble NGT Order:

1. The Additional Chief Secretary (Finance) to the GoHP, HP Secretariat, Shimla.
2. The Additional Chief Secretary (Forest) to the GoHP, HP Secretariat, Shimla.
3. The Additional Chief Secretary (Industries) to the GoHP, HP Secretariat, Shimla.
4. The Principal Secretary (UD) to the GoHP, HP Secretariat, Shimla.
5. The Principal Secretary (PWD) to the GoHP, HP Secretariat, Shimla.
6. The Secretary (RD) to the GoHP, HP Secretariat, Shimla.
7. The Pr. Chief Conservator of Forests, Himachal Pradesh, Shimla.
8. The Secretary (Jal Shakti Vibhag), to the GoHP, HP Secretariat, Shimla.
9. All the Deputy Commissioners (H.P).
10. The Member Secretary, Central Pollution Control Board, Parivesh, Bhawan, East Arjun Nagar, Delhi-110032.
11. The Inspector General of Police (TTR), Department of Police, HP, Shimla
12. The Director, Industries, HP Shimla.
13. The Director, Town and Country Planning, HP Shimla
14. The Director, Department of Health, Shimla
15. The Director, Department of Ayurveda, Shimla
16. The Director, Department of Animal Husbandry, Shimla
17. The Director, Transport, HP Shimla
18. The Director, Agriculture Department, HP Shimla
19. The Director, Horticulture Department, HP Shimla
20. The Director, Rural Development, HP Shimla.
21. The Director, Department of Tourism and Civil Aviation, GoHP.
22. The Director, Environment, Science & Technology, HP Shimla.
23. The Member Secretary, H.P. State Pollution Control Board, Shimla.
24. The Director, Urban Development, HP Shimla.
25. The Director, Directorate of Food and civil Supply, SDA Complex, Kasumpti, Shimla- 09
26. The Chief Executive Officer, Baddi Barotiwala Nalagarh Development Authority, Major District Road 7, Industrial Park Phase , Jharmajri, District Solan, Barotiwala, Himachal Pradesh 174103
27. Sub Divisional Magistrate, Kasauli.
28. Sub Divisional Magistrate, Nahan.
29. Sub Divisional Magistrate, Nalagarh.
30. Sub Divisional Magistrate, Nadaun.
31. Sub Divisional Magistrate, Dehra.
32. Sub Divisional Magistrate, Theog.
33. Sub Divisional Magistrate, Kotkhai.
34. Engineer-in Chief, Jal Shakti Vibhag, Shimla.
35. Engineer-in Chief, HPPWD, Shimla.
36. The CEO, HIMUDA, HP Shimla
37. The Chairman, SADA, Trilokpur, District- Sirmour (HP)
38. The CEO-cum-Director, Baddi Infrastructure # 0 EPIP-PHASE-1, Jharmajri, Tehsil Baddi, Solan, HP 174103
39. Managing Director, Himachal Road Transport Corporation (HRTC), Shimla.
40. Commissioner, Municipal Corporation, Shimla.
41. The Managing Director, Shimla Jal Prabandhan Nigam Limited (SJPNL), Shimla.

42. All Regional Officers and Lab in charges, HPSPCB to carry out the directions in their respective areas under all circumstances.
43. MC/EO/Secretary of the Concerned ULBs



(Anil Joshi, IFS)

Member Secretary

HP. State Pollution Control Board

Minutes of the meeting held on 1<sup>st</sup> November, 2023 at HP Secretariat, Shimla (H.P.) at 3:00 PM under the Chairmanship of Sh. Prabodh Saxena, Chief Secretary to the Government of Himachal Pradesh to review Revised Action Plan formulated for Polluted River Stretches, Priority-I in compliance to directions issued by Hon'ble National Green Tribunal in matter O.A. No. 673 /2018 & Central Monitoring Committee.

A meeting was held on 1st November, 2023 at HP Secretariat, Shimla (H.P.) at 3:00 PM, under the Chairmanship of Sh. Prabodh Saxena, Chief Secretary to the Government of Himachal Pradesh to review Revised Action Plan formulated for Polluted River Stretches, Priority-I in compliance to directions issued by Hon'ble National Green Tribunal in matter O.A. No. 673 /2018 & Central Monitoring Committee. The List of Officials who attended the meeting is enclosed as Annexure-I.

At the outset, it was apprised to the house that "Draft Report on Polluted River Stretches for Restoration of Water Quality, August 2022" was shared by CPCB. Following rivers have been proposed to be categorized as polluted river stretches in the State of Himachal Pradesh: -

S NO.	RIVER	POLLUTED RIVER STRETCH/ LOCATION	MAX BOD OBSERVED 2019 & 2021	PRIORITY CLASS
1	Ashwini Khad	Matholi To Bhog	80	I (Earlier Cat-V)
2	Balod	Along Baddi	40	I (New addition)
3	Sirsa	Along Nalagarh	40	I (Earlier Cat-III)
4	Sukhana	Along Parwanoo	72	I Category unchanged
5	Ratta	Along Nalagarh	8	IV (New addition)
6	Markanda	Salani To Rampur Jattan	4	V (Earlier Cat-II)
7	Pabbar	Along Swarakuddu	4.6	V Category unchanged
8	Giri	Along Yashwant Nagar And Along Dadahu	4.8	V Category unchanged
9	Shikari Khad	Along Rohru	4.6	V (New addition)
	Beas river	Kullu, Mandi, Hamirpur, Kangra	The river stretch has been now excluded from the PRS	

In the meeting of Central Monitoring Committee constituted by Hon'ble NGT vide order in OA No. 673 of 2018 held under the Chairmanship of Secretary, DoWR, RD&GR, Ministry of Jal Shakti on 12.05.2023, it was directed that *State should submit detailed action plan with timelines for the polluted river stretches, especially those under Priority I.*

In view of the directions issued by CMC, State Board has formulated an action plan for the rivers have been proposed to be categorized as polluted river stretches Priority-I. Thereafter, Er. Chandan Kr. Singh gave a detailed presentation on the proposed action plan.

After detailed deliberation and discussions, following directions were issued: -

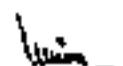
1. The action plan formulated was approved which is appended as Annexure-A. It should be sent to the Central Pollution Control Board and Ministry of Jal Shakti, GoI.
2. Pr. Secretary, Urban Development shall review the progress of the Action Plan formulated for the polluted river stretch Ashwani river.

*Signature*

3. CEO, BBND A shall also look into the issues related to both the river stretches Sirsa, Balad and shall review their progress of implementation of the Action Plans formulated for these stretches.
4. BBND A shall conduct an extensive 15-day drive against the unauthorized tankers engaged in illegal discharge of sewage in river Sirsa and Balad alongwith stakeholder Departments. Thereafter such drive shall be conducted bi-yearly.
5. JSV shall pursue the matter of funding for the construction of 2<sup>nd</sup> STP in Parwanoo (catchment of Sukhna Nallah) with Secretary, Urban Development.
6. BBND A shall submit the proposal of the construction of Bioremediation/Phytoremediation in the catchment of River Sirsa to Department of Environment Science and Technology (DEST). DEST shall explore the funding under Corporate Environment Responsibility. BBND A should explore the Possibility of CETP at Nalagarh.

The meeting ended with a vote of thanks to and from the Chair.

[This has approval of Worthy Chief Secretary]

  
 (Sat Pal Dhillon) 10-11-2023  
 Additional Secretary (EST & CC) to the  
 Government of Himachal Pradesh  
 10-11-2023.

File No. STE-E(3)-3/2020-L Dated: Shimla-171002, the  
 Copy forwarded to the following for information r:

1. The Additional Chief Secretary (Forest) to the GoHP, HP Secretariat, Shimla.
2. The Additional Chief Secretary (Industries) to the GoHP, HP Secretariat, Shimla.
3. The Principal Secretary (UD) to the GoHP, HP Secretariat, Shimla.
4. The Principal Secretary (PWD) to the GoHP, HP Secretariat, Shimla.
5. The Secretary (RD) to the GoHP, HP Secretariat, Shimla.
6. The Pr. Chief Conservator of Forests, Himachal Pradesh, Shimla.
7. The Secretary (Jal Shakti Vibhag), to the GoHP, HP Secretariat, Shimla.
8. The Deputy Commissioner(s), District Shimla & Solan.
9. All the Deputy Commissioners (H.P.).
10. The Director, Industries, HP Shimla.
11. The Director, Health & Family Welfare Services, Shimla-171009.
12. The Director, Transport, HP Shimla-171003.
13. The Director, Rural Development, HP Shimla.
14. The Director, Department of Environment, Science Technology & CC HP Shimla.
15. The Member Secretary, H.P. State Pollution Control Board, Shimla.
16. The Director, Urban Development, Taland Shimla-171002.
17. The Chief Executive Officer, Baddi Barotiwala Nalagarh Development Authority, Major District Road 7, Industrial Park Phase , Jharmajri, District Solan, Barotiwala, Himachal Pradesh 174103
18. The Engineer-in Chief, Jal Shakti Vibhag, Shimla.
19. The CEO, IIMUDA, HP Shimla
20. The CEO-cum-Director, Baddi Infrastructure # 0 EPIP-PHASE-I, Jharmajri, Tehsil Baddi, Solan, HP 174103
21. The Commissioner, Municipal Corporation, Shimla.
22. The Managing Director, Shimla Jal Prabandhan Nigam Limited (SJPNL), Shimla.

  
 (Sat Pal Dhillon) 10-11-2023  
 Additional Secretary (EST & CC) to the  
 Government of Himachal Pradesh

Annexure-I

The following officers were present in the meeting:

<u>Sr.</u>	<u>Name</u>	<u>Designation</u>
1.	Shri Rajiv Kumar	PCCF(WL)
2.	Shri DC Ra08766a	Director, Env. Sci. Tech.&CC
3.	Shri Sanjeev Kaul	Enc-JSV
4.	Shri Lalit Jain	CEO, BBNDA
5.	Shri Satpal Dhiman	Addl. Secretary (EST&CC)
6.	Shri Bhupender Kumar Attri	Commissioner, MC Shimla
7.	Shri Parveen Gupta	Addl. Director, EST&CC
8.	Dr. Suresh Chand Attri	Chief Scientific Officer, EST&CC
9.	Shri Inder Singh Uttam	SE, Enc,JSV Shimla
10.	Shri Anil Mehta	CE(D&W) JSV
11.	Shri Jagan Thakur	Addl. Director, UD
12.	Shri Chandan Singh	Executive Engineer, HPPCB
13.	Shri Pawan Kumar	AEE, HPPCB
14.	Shri Rekesh Prasher	EE-cum-Nodal Officer(NGT)
15.	Shri Deepak Dogra	AEE, HPPCB
16.	Dr. Manum Sharma	Environment Officer, EST&CC
17.	Ms. Namata Sharma	Environment Officer, EST&CC
18.	Shri Shail Chaudhar	JEE, HPPCB



Himachal Pradesh State Pollution Control Board  
Him Parivesh, Phase-III, New Shimla-171009  
Telephone Nos.: 0177-2673032, 2673507, Fax No. 2673018

No. HPPCB/NGT/ OA No. 673 of 2018 (Polluted River Stretches)/2020-<sup>12790-91</sup>

Dated 17-8-2020

To

**The Director**  
Urban Development Department  
Talland, Shimla (H.P.),

**The Engineer-in-Chief**  
I&PH Department, Jal Shakti Bhawan  
Shimla-171005 (H.P.),

**Subject: - DO Letter regarding Hybrid Annuity based PPP Model- the NGT Matter OA. No. 673 of 2018- reg.**

Sir,

Please find enclosed herewith a copy of DO letter No. Pr/4/2020/PPP/NMCG dated 6<sup>th</sup> August received through e-mail on dated: 10<sup>th</sup> August, 2020 from Secretary, DoWR, RD&GR, Ministry of Jal Shakti regarding Hybrid Annuity Based Public Private Partnership Model (HAM) for development and operation of sewage infrastructure in the state. You are requested to consider the above propose HAM developed by ministry in association with NMCG (National Mission of Clean Ganga).

Submitted for your kind information and further necessary action at your end please.

**Encl: As mentioned above.**

*This by email.*

Yours faithfully,

(Aditya Negi, IAS)  
Member Secretary  
HPSPCB, Shimla-9

*ef* Telephone No. 0177-2673766



यू. पी. सिंह, आई. ए. एस  
 U.P. SINGH, IAS  
 सचिव  
 SECRETARY  
 Tel. : 23710305  
 Fax : 23731553  
 E-mail : secy-mowr@nic.in

भारत सरकार  
 जल शक्ति मंत्रालय  
 जल संसाधन, नदी विकास  
 और गंगा संरक्षण विभाग  
 श्रम शक्ति भवन  
 रफी मार्ग, नई दिल्ली-110 001  
 GOVERNMENT OF INDIA  
 MINISTRY OF JAL SHAKTI  
 DEPARTMENT OF WATER RESOURCES,  
 RIVER DEVELOPMENT & GANGA REJUVENATION  
 SHRAM SHAKTI BHAWAN  
 RAFI MARG, NEW DELHI-110 001  
<http://www.mowr.gov.in>  
 6<sup>th</sup> August 2020.

D.O.No.Pr/4/2020/PPP/NMCG

Dear *Anil*,

While conducting reviews for 351 polluted stretches as per NGT directives, it was observed that, apart from gap in sewage treatment capacity available in towns of various States, often the capacities created are either not functional, remain underutilized or fail to meet the desired standards. Though capacity creation is important to fill the gap in sewage treatment, focus on capacity utilization is missing. While we invest for creation of infrastructure, there is no adequate institutional mechanism to ensure performance of STPs.

2. National Mission for Clean Ganga (NMCG) In the past few years have gathered experience in improving the performance of existing STPs and new plants, which I would like to share with you. For ensuring the capacity utilization and effective operation & maintenance of the treatment infrastructure, with the involvement of private players, NMCG has adopted Hybrid Annuity based PPP model (HAM).

3. Under HAM, only 40% of Capex is paid during the construction and the concessionaire/private player has to invest balance 60% of capex, which is paid back in quarterly installments as Annuities along with O&M cost over 15 years. As concessionaire has skin in the game, HAM mode offers assured performance and quality infrastructure. Salient features of the Hybrid Annuity based PPP model are given at Annexure-I. A short presentation, for further clarity, is at Annexure-II.

4. Experience shows that HAM model has inbuilt mitigation mechanism against time & cost overrun, improper design, sub-optimal operation and failure to meet the performance standards. Till date National Mission for Clean Ganga (NMCG) has taken up 29 projects in 18 packages at an estimated cost of Rs. 10816 Crores for creating new Sewage Treatment Plants (STPs) capacity of 1604 Million Liters per Day (MLD). First set of projects, 82 MLD STPs in Haridwar have already started functioning and are meeting the required water quality parameters.

5. NMCG has moved one step ahead by adopting 'One City- One Operator' concept, by integrating the rehabilitation and Operation & Maintenance (O&M) of existing treatment infrastructure along with development & operation of new STPs. In cities such as Mathura, Kanpur, Prayagraj etc. development of new STPs and rehabilitation & operation of existing treatment infrastructure have already started and results are in the desired direction. One City- One Operator

-2-

under HAM would ensure a singular accountability and ownership at city level for the treatment of entire sewage generated in the city. Some of the State Governments have also started adopting this model of development. For instance, the Uttar Pradesh State Government has already assigned O&M of existing STPs under HAM mode to private players in major towns such as Lucknow, Agra etc.

6. As a business model, HAM enables the Urban Local Body/State Government to fund the development and operation of sewage treatment infrastructure according to the future flow of revenue. It will help ULBs to tap the external market funding for the development & operation of sewage infrastructure, apart from quality treatment services.

7. NMCG has prepared model tender documents for development of STPs through HAM and recently these documents have also been approved by NITI Aayog. Efforts are being made to publish these documents in the Government Electronic Market (GEM) portal of Government of India.

8. I take this opportunity to request you to consider the HAM model, for development & operation of sewage infrastructure in your State and gain maximum benefit out of it.

9. For any clarifications in this matter, you may direct the concerned officials, to contact Shri. Ashok Kumar Singh, Executive Director (Projects), NMCG, at 08826313115 and/or [ed.projects@nmcg.nic.in](mailto:ed.projects@nmcg.nic.in).

With regards,

Yours sincerely,



**(U.P. Singh)**

Shri Anil Khachi,  
Chief Secretary,  
Government of Himachal Pradesh,  
Secretariat,  
Shimla - 171 002.

**ACTION PLAN OF HIMACHAL PRADESH FOR TREATMENT OF  
SEWAGE AND UTILISATION OF TREATED WASTE WATER IN  
RURAL AND URBAN AREAS IN COMPLIANCE TO HON'BLE  
NGT ORDER IN OA 593/2017**

In compliance to order dated 21-05-2020 passed by Hon'ble National Green Tribunal, Delhi in OA No. 593/2017, the Secretary (Env., Sci. & Tech.) to the GoHP has constituted a committee vide office order No. STE-E(3)-34/2018 dated 06-06-2020. The terms and references of the committee are:

1. The aforesaid committee shall prepare action plans for sewage treatment and utilisation of treated waste water with respect to each city town and village in the state of HP in terms of directions passed by Hon'ble NGT dated 21-05-2020.
2. After finalisation of plans by the Committee, the same shall be compiled by the Member Convenor and further submitted to Central Pollution Control Board well before 30-06-2020.
3. In guidelines issued by the CPCB, some suggestive actions are highlighted which may be kept in view while formulating the action plans. The suggestive actions are as under:
  - i). Estimation of quantity of present and projected sewage generation.
  - ii). Estimation of present and planned treatment capacity.
  - iii). Identification of bulk users and to quantify their usage.
  - iv). Estimation of quantity of treated sewage to be used by the bulk users.
  - v). Timelines for meeting the targets be specified.
4. The aforesaid Committee shall ensure that all the issues highlighted in the directions of Hon'ble NGT should be properly addressed and covered in the action plans. The committee shall also ensure execution of the action plans.

**1 Programmes for Implementation of the Action Plan**

The Atal Mission for Rejuvenation and Urban Transformation (AMRUT) is providing basic services (e.g. water supply, sewerage, urban transport) to

households and build amenities in cities which will improve the quality of life for all, especially to the poor and the disadvantaged, which is a national priority. Therefore, the one of purpose of AMRUT is to ensure that every household has access to a tap with assured supply of water and a sewerage connection.

Similarly, Swachh Bharat Mission - Gramin (SBM - G) is the programme of Government of India launched on 2<sup>nd</sup> October, 2014, by modifying the erstwhile Nirmal Bharat Abhiyan (NBA), is a **community-led** and **people-oriented** programme aimed at bringing about an improvement in the general quality of life in the rural areas, by promoting cleanliness, hygiene and eliminating open defecation. Develop where required, Community managed sanitation systems focusing on scientific Solid & Liquid Waste Management systems for overall cleanliness in the rural areas.

The AMRUT programme is being implemented in the state by the Himachal Pradesh Urban Development (UD) Department, and in case of SBM the implementing department is Rural Development (RD). The technical support for implementation of these programmes is provided by the Himachal Pradesh Jal Shakti Vibhag, as and when demanded by the UD and RD departments.

JSV is implementing the sewerage works in other towns, where separate budget is allocated for specific work by the State. The state is committed to treat the waste water and comply with effluent requirements prescribed by CPCB/ HPSPCB, thus, the action plan has been chalked out to cover both urban and rural areas, keeping in view the programmes of the Government of India as well as budgetary provision under state heads as elaborated hereunder:

## 2 Action Plan for Sewage Treatment in Urban and Rural Areas

### 2.1 Urban Areas

There are 61 towns (7 towns newly included recently) in Himachal Pradesh, and in 54 towns of the state waste water treatment facilities have been taken up by the state government. It is estimated that 210.49 MLD of sewage will be generated in all these towns considering projected design period of 15 years and treatment capacity of 109.22 MLD has already been created so far. Thus, in order to bridge

this gap, STPs of 101.27 MLD capacity is required to be created at different locations in the state. The town-wise details are at **Annexure – I**.

To bridge this gap in treatment capacity (101.27 MLD), there is an additional fund requirement of Rs. 123.83 Crore.

The gap between created sewage treatment capacity and actual utilization of the capacity is also planned in the Action Plan in order to comply with orders of Hon'ble NGT for 100% treatment of effluent/ sewage. The sewerage network will be developed to bridge the gap of 139.63 MLD (including additional 101.27 MLD STPs to be created) for connectivity of the designed sewage generated. The town-wise details for sewage network are at **Annexure – II** and funds to the tune of Rs. 341.69 Crore are required for these activities.

## 2.2 Rural Areas

In rural areas, the government is taking various steps under the Swachh Bharat Mission (SBM) to make all states in the country ODF and Himachal Pradesh is one of the states in the country which has achieved ODF status, therefore, in rural areas toilet facilities with septic tanks for each household are available and in use.

Although, construction of toilets and septic tanks is part of the solution for managing and treating the sewage, safe disposal of septage is covered in this Action Plan.

The state proposes following actions to curb the problem of septage:

1. HPRDD has identified 166 GPs all over the state having semi-urban/ peri-urban status, for management of the septage in these areas, nearby STPs (existing/ proposed) have been identified as mapped in **Annexure – III**. These identified STPs will be used by the HPRDD/ PRIs for disposal of the septage without any fee/ usage charges.
2. Sewage Treatment Plants (STPs) receiving septage from Gram Panchayats shall be equipped with adequate facilities for treatment.

3. The collection and transportation of septage upto the STPs shall be carried out through respective Panchayats by the HPRDD as per the micro-implementation plan finalized by it.
4. The directions are being issued to all the Panchayats, Residential Townships/Colonies, Bulk Generators etc. for the disposal of the septage at the existing STPs only, and any violation of the orders shall be dealt strictly.
5. The fertilizer/ manure produced at the STPs (after complete stabilization) will be provided to the interested farmers, free of cost at the STP site.
6. The septage management in other rural areas shall be carried out by the HPRDD by ensuring construction of double-pit toilets.
7. The awareness programmes on importance of septage management through training, workshops and radio jingles etc. will be launched and carried out throughout the State in the coming one year by HPRDD.

The management of the septage from the rural areas will also increase the utilization of the surplus capacity of STPs which have been mapped for this purpose, thus will reduce the gap between created treatment capacity and its utilization.

### 2.3 Utilisation of sewage treated water

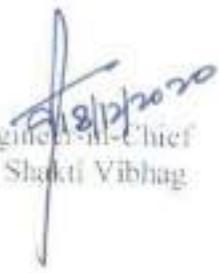
The matter regarding use of Treated Waste Water (TWW) by bulk users like Industrial Clusters, Metro Rail, Indian Railways, Infrastructure projects, Agriculture, Bus Depot and PWD is under the active consideration of the state. As per provisions of CPHEEO manual the reuse of TWW is not fully recommended for irrigation of edible crops or plants. Owing to geographical constraints in Himachal Pradesh, the feasibility of reuse of the TWW for irrigation is low.

Keeping above factors in view, following actions have been envisaged:

1. As per the Action Plan, the STPs have been proposed for upgradation (details appended at **Annexure – IV**) to achieve the admissible limits of vital parameters and same has been ensured in new proposals. The fund

requirement for upgradation has been worked to be **Rs. 29.65 Crore** and this will enable the bulk water users to utilize whole of the treated sewage i.e. 210.49 MLD

2. Arrangement for collection of the TWW at the outlet of the STPs (having tertiary treatment facility) will be provided at all STPs for industry, citizens and bulk water users for secondary purposes and processes that do not require direct human contact. The state will not levy user charges from such users, however, the users will have to make their own arrangements to carry the treated waste water either through tankers or pipe lines.
3. The bulk water users will be identified by Industries Department/ HPSPCB in the industrial areas for use of the treated waste water and it shall be ensured that these users utilize the treated waste water as proposed above.

  
Engineer-in-Chief  
Jal Shakti Vibhag

**HIMACHAL PRADESH**  
**ACTION PLAN FOR - EXECUTION OF PLAN FOR SEWAGE TREATMENT BY SETTING REQUISITE FUNCTIONAL STPs**

Sr No	District	Name of Scheme	Sewage generation (A)	Installed Treatment Capacity (B)	Gap- in System Capacity (A-B)	Fund Requirement (Rs. In Crore)	Time Line for Completion	Capacity in MLD Remarks
1	Bilaspur	Sewerage Scheme Bilaspur Town	7.00	0.00	7.00		Dec-22	Posed for funding under APD
2	Bilaspur	Sewerage Scheme Talai	1.65	0.00	1.65	1.64	Jun-22	
3	Bilaspur	Sewerage Ghumarwin	1.20	1.20	0.00			
4	Bilaspur	Shri Naina Deviji	1.35	1.35	0.00			
5	Chamba	Sewerage Scheme Chamba	4.76	3.89	0.87	3.50	Dec-22	
6	Chamba	Sewerage scheme Dalhousie	2.15	0.00	2.15	5.50	Sep-22	
7	Chamba	Sewerage scheme Chowari	1.45	0.00	1.45	4.25	Sep-22	
8	Hamirpur	Sewerage Scheme Hamirpur Town	6.31	5.73	0.58	2.25	Dec-21	
9	Hamirpur	Sewerage Scheme Nafaut	1.69	1.69	0.00			
10	Hamirpur	Sewerage Scheme Sujanpur	3.25	3.25	0.00			
11	Hamirpur	Sewerage Scheme Bhuta	1.50	0.00	1.50	3.30	Dec-22	
12	Kangra	Sewerage Scheme to Nurpur Town	3.13	3.13	0.00			
13	Kangra	Sewerage Scheme to Jawali Town	1.35	0.00	1.35	3.00	Dec-22	
14	Kangra	Sewerage Scheme D/Sala	8.00	5.60	2.40	1.60	Jun-22	
15	Kangra	Sewerage Scheme Nagrota	1.34	1.34	0.00			
16	Kangra	Sewerage Scheme Kangra	3.77	3.77	0.00			
17	Kangra	Sewerage Scheme Dehra	1.38	1.38	0.00			
18	Kangra	Prov. Sewerage Scheme Palampur	0.80	0.35	0.45	1.20	Sep-22	Posed for funding under APD
19	Kangra	Sew Bajnath Paprola	3.64	0.00	3.64	6.67	Dec-22	

Sr No	District	Name of Scheme	Sewage generation (A)	Installed Treatment Capacity (B)	Gap- in System Capacity (A-B)	Fund Requirement (Rs. In Crore)	Time Line for Completion	Capacity in Remarks
20	Kangra	Sew Jawalamukhi	2.83	2.83	0.00			
21	Kangra	Sewerage Scheme to Shahpur Town	0.40	0.00	0.40	1.00	Dec-22	
22	Kullu	Sewerage Scheme Kullu Town	5.45	5.45	0.00			
23	Kullu	Sew. Sch. Manali & Rangri Manali	16.30	1.82	14.48		Sep-21	Under NGT - 673
24	Kullu	Sewerage Scheme Bhunter	2.32	2.32	0.00			
25	Kullu	Sewerage Scheme Banjar Town	0.55	0.00	0.55	1.60	Dec-22	
26	Kullu	Sewerage Scheme Anni	0.55	0.00	0.55	1.15	Dec-22	
27	Kullu	Sewerage Scheme Nirmand	0.75	0.00	0.75	1.60	Dec-22	
28	Mandi	Sewerage Scheme Sarkaghat	2.37	2.37	0.00			
29	Mandi	Improvement of STP Sewerage Scheme Mandi	10.58	4.30	6.28		Sep-21	Under NGT - 673
30	Mandi	Sewerage Scheme Sundernagar	4.30	3.55	0.75	4.00	Dec-22	
31	Mandi	Sewerage Scheme Rewalser Town	0.35	0.00	0.35	0.30	Jun-22	
32	Mandi	Sew Ner Chowk	3.36	0.00	3.36	16.47	Dec-22	
33	Mandi	Sewerage Scheme Joginder Nagar Town Distt. Mandi	1.74	1.74	0.00			
34	Mandi	Sew Karsog	0.90	0.00	0.90		Dec-22	Posed for funding under AFD
35	Shimla	Providing Sewerage Scheme Rampur	4.66	4.66	0.00	9.08	Sep-22	
36	Shimla	Sew. Sch. Rohru Town	1.75	1.75	0.00			
37	Shimla	Sew Jubbal	0.65	0.65	0.00			

Sr No	District	Name of Scheme	Sewage generation (A)	Installed Treatment Capacity (B)	Gap in System Capacity (A-B)	Fund Requirement (Rs. In Crore)	Time Line for Completion	Capacity in MLD
								Remarks
38	Shimla	Sew Kotkhai	0.47	0.00	0.47		Sep-21	Under NGT - 673
39	Shimla	Sew Theog	1.15	1.15	0.00			
40	Shimla	Sew Narkanda	0.45	0.45	0.00			
41	Shimla	Sew Sunni	1.45	0.00	1.45	2.90	Sep-22	
42	Shimla	Providing Sewerage Chopal	0.20	0.00	0.20	0.40	Dec-22	
43	Shimla	Sewerage Scheme Chirgaon	0.50	0.00	0.50	1.35	Dec-22	
44	Shimla	Sewerage Scheme Nerwa	0.95	0.00	0.95	2.50	Dec-22	
45	Sirmour	Swewerage Scheme Nahar	5.50	0.00	5.50		Dec-22	Posed for funding under AFD
46	Sirmour	Sewerage Scheme Paonta	3.16	1.44	1.72	4.00	Jun-21	
47	Sirmour	Sewerage Scheme Rajgarh	1.50	0.00	1.50	4.20	Dec-22	
48	Solan	Sewerage Scheme Solan	7.10	2.90	4.20	20.00	Dec-22	
49	Solan	Sewerage Scheme Nalagarh	3.62	3.62	0.00			Under NGT - 673
50	Solan	Sewerage Scheme Baddi	5.50	5.50	0.00	4.00		Amount required for liabilities
51	Solan	Sewerage Scheme Parwanoo	2.00	0.00	2.00		Jun-21	Under NGT - 673
52	Solan	Sewerage Scheme Arki	0.70	0.70	0.00			
53	Solan	Sewerage Scheme Kandaghat	0.40	0.00	0.40	1.25	Dec-22	
54	Una	Sew Una	3.18	3.18	0.00			
55	Una	Sewerage Scheme Santokhgarh	2.50	0.00	2.50	3.00	Jun-22	
56	Una	Sewerage Scheme Gagret	3.14	0.00	3.14	2.00	Dec-22	
57	Una	Sewerage Scheme Mehatpur	0.73	0.10	0.63	2.15	Jun-21	
58	Una	Sew. Sch. Tahliwal	1.00	0.00	1.00	2.00	Dec-22	

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Sr No	District	Name of Scheme	Sewage generation (A)	Installed Treatment Capacity (B)	Gap- in System Capacity (A-B)	Fund Requirement (Rs. In Crore)	Time Line for Completion	Capacity in MLD
								Remarks
59	Una	Sewerage Scheme Amb	0.80	0.00	0.80	2.07	Dec-22	
60	Una	Sew Daulatpur	2.00	0.00	2.00	4.00	Dec-22	
<b>Sub Total</b>			<b>163.53</b>	<b>83.16</b>	<b>80.37</b>	<b>123.83</b>		
61	Shimla - Town							
i	Shimla	Dhali	2.26	0.76	1.50		Mar-22	Funding under World Bank Project and AMRUT.
ii	Shimla	Lalpari	25.20	11.00	14.20		Mar-22	
iii	Shimla	Malyana	8.42	3.22	5.20		Mar-22	
iv	Shimla	North Disposal	5.80	5.80	0.00			
v	Shimla	Snowdown	1.35	1.35	0.00			
vi	Shimla	Summerhill	3.93	3.93	0.00			
<b>Sub Total</b>			<b>46.96</b>	<b>26.06</b>	<b>20.90</b>	<b>0.00</b>		
<b>Grand Total</b>			<b>210.49</b>	<b>109.22</b>	<b>101.27</b>	<b>123.83</b>		

M. A. C. J. C. C.

**HIMACHAL PRADESH**  
**ACTION PLAN FOR - 100% TREATMENT OF SEWAGE/ EFFLUENTS**

Capacity in MLD

Sr No	District	Name of Scheme	Sewage generation (A)	Installed Treatment Capacity (B)	Actual Treatment (C)	Gap- in connectivity (A-C)	Fund Requirement (Rs. In Crore)	Time Line for Completion	Remarks
1	Bilaspur	Sewerage Scheme Bilaspur Town	7.00	0.00	0.00	7.00	-	Dec-22	Posed for funding under AFD
2	Bilaspur	Sewerage Scheme Talai	1.65	0.00	0.00	1.65	3.17	Jun-22	
3	Bilaspur	Sewerage Ghumarwin	1.20	1.20	0.98	0.22	4.10	Sep-22	
4	Bilaspur	Shri Naina Deviji	1.35	1.35	0.75	0.60	-	Dec-21	Funds available from Mandir trust
5	Chamba	Sewerage Scheme Chamba	4.76	3.89	2.60	2.16	2.25	Dec-22	
6	Chamba	Sewerage scheme Dalhousie	2.15	0.00	0.00	2.15	3.50	Sep-22	
7	Chamba	Sewerage scheme Chowari	1.45	0.00	0.00	1.45	6.50	Sep-22	
8	Hamirpur	Sewerage Scheme Hamirpur Town	6.31	5.73	5.36	0.95	-	Dec-21	Funds available
9	Hamirpur	Sewerage Scheme Nadaun	1.69	1.69	0.54	1.15	5.50	Sep-21	Under NGT - 673
10	Hamirpur	Sewerage Scheme Sujanpur	3.25	3.25	2.25	1.00	1.00	Dec-21	
11	Hamirpur	Sewerage Scheme Bhoti	1.50	0.00	0.00	1.50	3.00	Dec-22	
12	Kangra	Sewerage Scheme to Nurpur Town	3.13	3.13	0.20	2.93	-	Dec-21	Funds available
13	Kangra	Sewerage Scheme to Jawali Town	1.35	0.00	0.00	1.35	26.00	Dec-22	
14	Kangra	Sewerage Scheme D/Sala	8.00	5.60	3.45	4.55	1.25	Jun-22	
15	Kangra	Sewerage Scheme Nagrota	1.34	1.34	0.85	0.49	1.00	Dec-22	
16	Kangra	Sewerage Scheme Kangra	3.77	3.77	1.93	1.84	0.26	Jun-22	
17	Kangra	Sewerage Scheme Dehra	1.38	1.38	0.30	1.08	1.00	Sep-22	
18	Kangra	Prov. Sewerage Scheme Palampur	0.80	0.35	0.35	0.45	-	Dec-22	Posed for funding under AFD

Sr No	District	Name of Scheme	Sewage generation (A)	Installed Treatment Capacity (B)	Actual Treatment (C)	Gap in connectivity (A-C)	Fund Requirement (Rs. In Crore)	Time Line for Completion	Capacity in MLD
									Remarks
19	Kangra	Sew Bajjnath Paprola	3.64	0.00	0.00	3.64	54.00	Dec-22	
20	Kangra	Sew Jawalamukhi	2.83	2.83	1.88	0.95	-	Jun-22	Funds available
21	Kangra	Sewerage Scheme to Shahpur Town	0.40	0.00	0.00	0.40	3.00	Dec-22	
22	Kullu	Sewerage Scheme Kullu Town	5.45	5.45	4.55	0.90	-	Jun-22	Funds available unde AMRUT
23	Kullu	Sew. Sch. Manali & Rangri Manali	16.30	1.82	1.82	14.48	-	Sep-21	Under NGT - 673
24	Kullu	Sewerage Scheme Bhunter	2.32	2.32	1.90	0.42	0.50	Jun-22	
25	Kullu	Sewerage Scheme Banjar Town	0.55	0.00	0.00	0.55	4.20	Dec-22	
26	Kullu	Sewerage Scheme Anni	0.55	0.00	0.00	0.55	6.05	Dec-22	
27	Kullu	Sewerage Scheme Nirmand	0.75	0.00	0.00	0.75	8.80	Dec-22	
28	Mandi	Sewerage Scheme Sarkaghat	2.37	2.37	0.70	1.67	-	Dec-21	Funds available
29	Mandi	Improvement of STP Sewerage Scheme Mandi	10.58	4.30	1.74	8.84	-	Dec-21	Under NGT - 673
30	Mandi	Sewerage Scheme Sundernagar	4.30	3.55	2.90	1.40	15.26	Dec-22	
31	Mandi	Sewerage Scheme Rewalser Town	0.35	0.00	0.00	0.35	0.50	Jun-22	
32	Mandi	Sew Ner Chowk	3.36	0.00	0.00	3.36	39.97	Dec-22	
33	Mandi	Sewerage Scheme Jaginder Nagar Town Distt. Mandi	1.74	1.74	1.30	0.44	-		Funds available

Sr No	District	Name of Scheme	Sewage generation (A)	Installed Treatment Capacity (B)	Actual Treatment (C)	Gap- in connectivity (A-C)	Fund Requirement (Rs. In Crore)	Time Line for Completion	Capacity in MLD
									Remarks
34	Mandi	Sew Karsog	0.90	0.00	0.00	0.90	-	Dec-22	Posed for funding under AFD
35	Shimla	Providing Sewerage Scheme Rampur	4.66	4.66	2.55	2.11	6.75	Sep-22	
36	Shimla	Sew. Sch. Rohru Town	1.75	1.75	1.40	0.35	0.35	Sep-22	Funds available
37	Shimla	Sew Jubbal	0.65	0.65	0.31	0.34	-		
38	Shimla	Sew Kotkhai	0.47	0.00	0.00	0.47	3.18	Sep-21	
39	Shimla	Sew Theng	1.15	1.15	0.00	1.15	2.00	Dec-21	
40	Shimla	Sew Narkanda	0.45	0.45	0.15	0.30	0.20	Dec-21	
41	Shimla	Sew Sunri	1.45	0.00	0.00	1.45	1.50	Dec-22	
42	Shimla	Providing Sewerage Chopal	0.20	0.00	0.00	0.20	2.50	Dec-22	
43	Shimla	Sewerage Scheme Chirgaon	0.50	0.00	0.00	0.50	7.43	Dec-22	
44	Shimla	Sewerage Scheme Nerwa	0.95	0.00	0.00	0.95	12.50	Dec-22	
45	Sirmour	Sewerage Scheme Nahan	5.50	0.00	0.00	5.50	-	Dec-22	Posed for funding under AFD
46	Sirmour	Sewerage Scheme Paorita	3.16	1.44	1.44	1.72	1.50	Dec-21	
47	Sirmour	Sewerage Scheme Rajgarh	1.50	0.00	0.00	1.50	12.87	Dec-22	
48	Solan	Sewerage Scheme Solan	7.10	2.90	1.00	6.10	64.80	Dec-22	
49	Solan	Sewerage Scheme Nalagarh	3.62	3.62	2.40	1.22	-	Sep-21	Under NGT - 673
50	Solan	Sewerage Scheme Baddi	5.50	5.50	2.24	3.26	2.00	Sep-21	For outskirts areas to be connected
51	Solan	Sewerage Scheme Parwanoo	2.00	0.00	0.00	2.00	-	Jun-21	Under NGT - 673
52	Solan	Sewerage Scheme Arki	0.70	0.70	0.30	0.40	0.25	Mar-21	
53	Solan	Sewerage Scheme Kandaghat	0.40	0.00	0.00	0.40	7.35	Dec-22	

Sr No	District	Name of Scheme	Sewage generation (A)	Installed Treatment Capacity (B)	Actual Treatment (C)	Gap- in connectivity (A-C)	Fund Requirement (Rs. In Crore)	Time Line for Completion	Capacity in MLD
									Remarks
54	Una	Sew Una	3.18	3.18	0.64	2.54	2.00	Mar-21	
55	Una	Sewerage Scheme Santokhgarh	2.50	0.00	0.00	2.50	3.00	Mar-22	
56	Una	Sewerage Scheme Gagret	3.14	0.00	0.00	3.14	2.40	Dec-21	
57	Una	Sewerage Scheme Mehatpur	0.73	0.10	0.08	0.65	1.00	Jun-21	
58	Una	Sew. Sch. Tahliwal	1.00	0.00	0.00	1.00	3.00	Dec-22	
59	Una	Sewerage Scheme Amb	0.80	0.00	0.00	0.80	8.30	Dec-22	
60	Una	Sew Daulatpur	2.00	0.00	0.00	2.00	6.00	Dec-22	
<b>Sub Total</b>			<b>163.53</b>	<b>83.16</b>	<b>48.86</b>	<b>114.67</b>	<b>341.69</b>		
61	Shimla - Town								
i	Shimla	Dhali	2.26	0.76	1.00	1.26		Mar-22	Funding under World Bank Project and AMRUT
ii	Shimla	Lallpatti	25.20	11.00	11.50	13.70		Mar-22	
iii	Shimla	Malyana	8.42	3.22	4.50	3.92		Mar-22	
iv	Shimla	North Disposal	5.80	5.80	3.70	2.10		Mar-22	
v	Shimla	Snowdown	1.35	1.35	0.60	0.75		Mar-22	
vi	Shimla	Summerhill	3.93	3.93	0.70	3.23		Mar-22	
<b>Sub Total</b>			<b>46.96</b>	<b>26.06</b>	<b>22.00</b>	<b>24.96</b>	<b>0.00</b>		
<b>Grand Total</b>			<b>210.49</b>	<b>109.22</b>	<b>70.86</b>	<b>139.63</b>	<b>341.69</b>		




**ACTION PLAN - SEPTAGE MANAGEMENT**  
**Mapping of STPs for Semi-Urban and Peri-Urban Areas in Himachal Pradesh**

S. N.	Name of District	Name of Block	Name of GP	Present Population	HH	STP - mapped for Septage Management	STP - mapped for Septage Management after construction of proposed STP	Remarks
1	Bilaspur	Sadar	Raghunathpura	2019	554	Ghumarwin	Bilaspur	
2	Bilaspur	Sadar	Bamta	5500	1480	Ghumarwin	Bilaspur	
3	Bilaspur	Ghumarwin	Ghumarwin	3187	773	Ghumarwin		
4	Bilaspur	Jhandutta	Berthin	4425	1085	Ghumarwin		
5	Chamba	Chamba	Sarol	2973	714	Chamba		
6	Chamba	Chamba	Haripur	2966	716	Chamba		
7	Chamba	Chamba	Rajpura	2351	619	Chamba		
8	Chamba	Chamba	Udaipur	3250	865	Chamba		
9	Chamba	Chamba	Kiyani	2143	520	Chamba		
10	Chamba	Chamba	Draman	1991	470	Dharamshala		
11	Hamirpur	Hamirpur	Sasan	249	-	Hamirpur		
12	Hamirpur	Hamirpur	Anu	1649	453	Hamirpur		
13	Hamirpur	Hamirpur	Bajuri	683	183	Hamirpur	Bajuri	
14	Hamirpur	Hamirpur	Bassi Jhaniyara	820	245	Hamirpur		
15	Hamirpur	Hamirpur	Darubi	495	124	Hamirpur		
16	Hamirpur	Hamirpur	Matti Tibra	725	170	Hamirpur		
17	Hamirpur	Bhoranj	Aghar	366	88	Hamirpur	Bhota	
18	Hamirpur	Nadaun	Bharmoti Kherad	672	157	Nadaun		
19	Hamirpur	Nadaun	Kohla	470	88	Nadaun		
20	Hamirpur	Nadaun	Bela	915	169	Nadaun		

M. A. S. JEE (D)

S. N.	Name of District	Name of Block	Name of GP	Present Population	HH	STP - mapped for Septage Management	STP - mapped for Septage Management after construction of proposed STP	Remarks
21	Hamirpur	Sujanpur	Darla	847	191	Sujanpur		
22	Hamirpur	Sujanpur	Dera	122	33	Sujanpur		
23	Hamirpur	Bamson	Sarahkar	360	92	Hamirpur		
24	Hamirpur	Bamson	Dugha	1026	257	Hamirpur		
25	Hamirpur	Bamson	Swahal	445	105	Hamirpur		
26	Hamirpur	Bijhari	Morsu Sultani	840	231	Hamirpur	Bhota	
27	Kangra	Bajjnath	Averi	4580	665	Palampur	Bajjnath	
28	Kangra	Bajjnath	Bheth Jikhi	1690	390	Palampur	Bajjnath	
29	Kangra	Bajjnath	Kharamal	2108	497	Palampur	Bajjnath	
30	Kangra	Dehra	Kathog	3600	880	Dehra		
31	Kangra	Dehra	Dhawala	3437	780	Dehra		
32	Kangra	Dehra	Bari Khas	557	433	Dehra		
33	Kangra	Dehra	Majheen	4319	992	Dehra		
34	Kangra	Dehra	Surani	3268	688	Dehra		
35	Kangra	Dehra	Khudian	3200	700	Dehra		
36	Kangra	Dehra	Haripur	4100	1020	Dehra		
37	Kangra	Dehra	Thakurdwara	2819	861	Dehra		
38	Kangra	Dharamshala	Gaggal	1733	366	Dharamshala		
39	Kangra	Nagrota Bagwan	Keer Chamba	1491	343	Nagrota		
40	Kangra	Nagrota Bagwan	Tharu	3496	811	Nagrota		
41	Kangra	Nagrota Bagwan	Ghorah	1455	368	Nagrota		
42	Kangra	Nagrota Bagwan	M.Chahri	3507	806	Nagrota		
43	Kangra	Nagrota Bagwan	Hatwas	3698	883	Nagrota		

M.A.S. JECW

S. N.	Name of District	Name of Block	Name of GP	Present Population	HH	STP - mapped for Septage Management	STP - mapped for Septage Management after construction of proposed STP	Remarks
44	Kangra	Nagrota Surian	Nagrota Surian	3018	930	Deltra	Jawali	
45	Kangra	Nagrota Surian	Kotla	3055	612	Nurpur	Jawali	
46	Kangra	Panchrukhi	Ladoh	2420	577	Palampur		
47	Kangra	Panchrukhi	Banuri khas	2520	629	Palampur		
48	Kangra	Panchrukhi	Bhirdi	758	197	Palampur		
49	Kangra	Panchrukhi	Chadiar	1253	307	Palampur		
50	Kangra	Panchrukhi	Rajpur	1820	554	Palampur		
51	Kangra	Rait	Harchokian	2452	589	Dharamshala	Jawali	
52	Kangra	Rait	Manali	1792	446	Dharamshala	Jawali	
53	Kangra	Rait	Bhrooplahar	1465	345	Dharamshala		
54	Kullu	Naggur	Manali	339	89	Manali		
55	Kullu	Naggur	Nasogi	920	229	Manali		
56	Kullu	Naggur	Shaleen	345	85	Manali		
57	Kullu	Kullu	Shamshi	425	105	Kullu		
58	Kullu	Kullu	Shorad	295	75	Kullu		
59	Kullu	Kullu	Khokhan	350	90	Kullu		
60	Kullu	Kullu	Tegubehad	410	95	Kullu		
61	Kullu	Kullu	Balh	450	110	Kullu		
62	Mandi	Chauntra	Dhehu	3757	1223	Jogindernagar		
63	Mandi	Drang	Dlah	3888	920	Jogindernagar		
64	Mandi	Drang	Garoru Nichia	2416	428	Jogindernagar		
65	Mandi	Karsog	Pangna	2874	768	Sundernagar	Karsog	
66	Mandi	Balh	Chaloh	2474	680	Mandi	Ner chownk	

M. S. Jecco

S. N.	Name of District	Name of Block	Name of GP	Present Population	HH	STP - mapped for Septage Management	STP - mapped for Septage Management after construction of proposed STP	Remarks
67	Mandi	Balh	Dauhandi	2406	751	Sundernagar	Ner chownk	
68	Mandi	Balh	Baggi	1618	443	Sundernagar	Ner chownk	
69	Mandi	Balichowki	Aut	2873	235	Bhunter		
70	Mandi	Sunder Nagar	Nagwain	4464	404	Sundernagar		
71	Mandi	Sunder Nagar	Balichowki	2350	491	Bhunter		
72	Mandi	Sunder Nagar	Mahadev	4494	869	Sundernagar		
73	Mandi	Sunder Nagar	Pandoh	2788	734	Mandi		
74	Mandi	Sunder Nagar	Manjhar	3641	498	Sundernagar		
75	Mandi	Sunder Nagar	Sanyahardh	2536	456	Sundernagar		
76	Mandi	Sunder Nagar	Talyahar	1386	540	Sundernagar		
77	Mandi	Sunder Nagar	Tung	1967	307	Mandi		
78	Shimla	Chohara	Jangala	2850	630	Rohru		
79	Shimla	Chopal	Chanjo Chopal	2261	588	Theog	Chopal	
80	Shimla	Chopal	Thana	1902	500	Theog	Chopal	
81	Shimla	Chopal	Pujarli	2785	450	Theog	Chopal	
82	Shimla	Chopal	Rusla	2650	535	Theog	Chopal	
83	Shimla	Mashobra	Malyana	1391	282	Lallpani	Dhali	
84	Shimla	Mashobra	Anandpur	4618	1042	Lallpani		
85	Shimla	Mashobra	Chamyana	2084	430	Snowdown	Dhali	
86	Shimla	Mashobra	Pujarli	3140	782	Lallpani		
87	Shimla	Mashobra	Dhali	2477	579	Snowdown	Dhali	
88	Shimla	Mashobra	Mashobra	1541	335	Snowdown	Dhali	
89	Shimla	Mashobra	Naldehra	2174	483	Snowdown	Dhali	

Mt. As. (100)

S. N.	Name of District	Name of Block	Name of GP	Present Population	HH	STP - mapped for Septage Management	STP - mapped for Septage Management after construction of proposed STP	Remarks
90	Shimla	Mashobra	Baldeyan	4929	1103	Snowdown	Dhull	
91	Shimla	Mashobra	Rajhana	1353	328	Lallpani	Dhull	
92	Shimla	Mashobra	Thadi	2284	538	Lallpani	Tutu	
93	Shimla	Mashobra	Kufri	1126	263	Theog		
94	Shimla	Mashobra	Koti	3183	627	Theog		
95	Shimla	Mashobra	Pagog	639	183	North Disposal		
96	Shimla	Mashobra	Bhont	1559	356	North Disposal		
97	Shimla	Mashobra	Tutu	1204	288	Summerhill	Tutu	
98	Shimla	Mashobra	Chayali	2319	548	Summerhill		
99	Shimla	Mashobra	Neri	1853	395	Summerhill	Tutu	
100	Shimla	Mashobra	Bychari	1270	290	Summerhill		
101	Shimla	Mashobra	Dudhali	2074	481	North Disposal		
102	Shimla	Mashobra	Ghanahatti	1665	372	Summerhill	Tutu	
103	Shimla	Mashobra	Shakraha	2481	545	Summerhill	Tutu	
104	Shimla	Mashobra	Junga	2696	766	Lallpani		
105	Shimla	Mashobra	Dhamoon	2247	540	Summerhill	Tutu	
106	Shimla	Mashobra	Baagi	1615	348	Summerhill	Tutu	
107	Shimla	Mashobra	Dummi	1284	323	North Disposal		
108	Shimla	Rohru	Adhal	290	77	Rohru		
109	Shimla	Rohru	Brasali	110	35	Rohru		
110	Shimla	Rohru	Karalash	250	50	Rohru		
111	Shimla	Jubbal	Saraswati Nagar	1658	413	Jubbal		
112	Shimla	Jubbal	Gunma	1473	428	Kotkhai		

M.A.E. JECW

S. N.	Name of District	Name of Block	Name of GP	Present Population	HH	STP - mapped for Septage Management	STP - mapped for Septage Management after construction of proposed STP	Remarks
113	Shimla	Jubbal	Kuddu	1685	394	Jubbal		
114	Sirmour	Sangrah	Nohradhar	3394	626	Solan	Rajgarh	
115	Sirmour	Rajgarh	Bhuira	1632	376	Solan	Rajgarh	
116	Sirmour	Rajgarh	Deedag	1637	364	Solan	Rajgarh	
117	Solan	Dharampur	Dharampur	5345	1445	Solan	Parwanoo	
118	Solan	Dharampur	Gulhari	2159	496	Solan	Parwanoo	
119	Solan	Dharampur	Jangeshu	3862	594	Baddi	Parwanoo	
120	Solan	Dharampur	Barian	2827	634	Baddi		
121	Solan	Dharampur	Jadla	3712	777	Kunihar		
122	Solan	Dharampur	Garkhal Samwar	2134	575	Baddi	Parwanoo	
123	Solan	Dharampur	Kasauli Garkhal	5204	2176	Baddi	Parwanoo	
124	Solan	Dharampur	Chandi	2122	479	Baddi		
125	Solan	Dharampur	Goela	2806	638	Nalagarh		
126	Solan	Dharampur	Surajpur	2319	543	Baddi		
127	Solan	Dharampur	Jabli	5195	880	Baddi	Parwanoo	
128	Solan	Dharampur	Barotiwala	5282	1065	Baddi		
129	Solan	Dharampur	Madhala	3652	905	Baddi	Parwanoo	
130	Solan	Dharampur	Kalu Jhanda	2540	648	Baddi	Parwanoo	
131	Solan	Dharampur	Taksal	3560	620	Baddi	Parwanoo	
132	Solan	Kandaghat	Chail	1196	292	Lalpani		
133	Solan	Kandaghat	Wakna	1585	362	Solan		
134	Solan	Kandaghat	Syri	2496	530	Kunihar		
135	Solan	Kandaghat	Hinner	2888	694	Solan		

S. N.	Name of District	Name of Block	Name of GP	Present Population	HH	STP - mapped for Septage Management	STP - mapped for Septage Management after construction of proposed STP	Remarks
136	Solan	Kandaghat	Banjani	1601	382	Lalpur		
137	Solan	Kandaghat	Jadhana	1617	365	Kunihar		
138	Solan	Kunihar	Hatko	523	2137	Kunihar		
139	Solan	Kunihar	Kothi	691	3248	Kunihar		
140	Solan	Kunihar	Kunihar	693	4310	Kunihar		
141	Solan	Kunihar	Domehar	491	2578	Kunihar		
142	Solan	Kunihar	Darla	982	6073	Arki	Darlaghat	
143	Solan	Nalagarh	Khera	3379	635	Nalagarh		
144	Solan	Nalagarh	Radiyali	3638	898	Nalagarh		
145	Solan	Nalagarh	Dhana	3265	633	Baddi		
146	Solan	Nalagarh	Dwella	2404	468	Baddi		
147	Solan	Nalagarh	Dhang Nihali	4826	905	Nalagarh		
148	Solan	Nalagarh	Kirpalpur	3776	876	Nalagarh		
149	Solan	Nalagarh	Malpur	4510	742	Nalagarh		
150	Solan	Nalagarh	Ramshehar	3203	719	Nalagarh		
151	Solan	Nalagarh	Mimpura	3845	695	Buddi		
152	Solan	Solan	Anji	1589	366	Solan		
153	Solan	Solan	Barog	1205	441	Solan		
154	Solan	Solan	Basal	5200	721	Solan		
155	Solan	Solan	Chewa	2140	484	Solan		
156	Solan	Solan	Kothon	1391	256	Solan		
157	Solan	Solan	Salogra	4447	734	Solan		
158	Solan	Solan	Sapron	1973	465	Solan		

M.A.E. Jee

S. N.	Name of District	Name of Block	Name of GP	Present Population	HH	STP - mapped for Septage Management	STP - mapped for Septage Management after construction of proposed STP	Remarks
159	Solan	Solan	Seri	1537	392	Solan		
160	Solan	Solan	Parag	1985	522	Solan		
161	Solan	Solan	Shanti	1332	314	Solan		
162	Solan	Solan	Sanhol	1799	357	Solan		
163	Una	Una	Arniyala Lower	2240	603	Una		
164	Una	Una	Jhalera	2259	543	Una		
165	Una	Una	Rampur	2368	574	Una		
166	Una	Una	Tabba	5324	1235	Una		
<b>Total</b>				<b>375446</b>	<b>103393</b>			

Note: 1. The additional infrastructure cost, if any, to manage the septage shall be worked out by JSV at STPs run by it depending upon volume of septage received at each STP.

M. A. E. Jind

**HIMACHAL PRADESH**  
**ACTION PLAN FOR - ACHIEVEMENT OF EFFLUENT NORMS AT STPs**

Sr No	District	Name of Scheme	Sewage generation (A)	Treatment Capacity (B)	Actual Treatment (C)	Requirement of Tertiary Treatment (Yes/ No)	Fund Requirement (Rs. In Crore)	Time Line for Completion	Capacity in MLD
									Remarks
1	Bilaspur	Sewerage Scheme Bilaspur Town	7.00	0.00	0.00	No		Dec-22	Posed for funding under AFD & included in Annexure - I
2	Bilaspur	Sewerage Scheme Talai	1.65	0.00	0.00	Yes	0.50	Jun-22	
3	Bilaspur	Sewerage Ghumarwin	1.20	1.20	0.98	Yes	0.65	Mar-22	
4	Bilaspur	Shri Naina Deviji	1.35	1.35	0.75	Yes	0.50	Jun-21	
5	Chamba	Sewerage Scheme Chamba	4.76	3.89	2.60	Yes	6.45	Dec-22	Includes the cost of upgradation.
	Chamba	Sewerage scheme Dalhousie	2.15	0.00	0.00	No		Sep-22	Tertiary Treatment included at Annexure - I alongwith STP estimate.
7	Chamba	Sewerage scheme Chowari	1.45	0.00	0.00	No		Sep-22	Tertiary Treatment included at Annexure - I alongwith STP estimate.
8	Hamirpur	Sewerage Scheme Hamirpur Town	6.31	5.73	5.36	Yes	0.50	Dec-21	
9	Hamirpur	Sewerage Scheme Nadaun	1.69	1.69	0.54	Yes	0.25	Dec-21	
10	Hamirpur	Sewerage Scheme Sujanpur	3.25	3.25	2.25	Yes	0.30	Jun-22	
11	Hamirpur	Sewerage Scheme Bhoti	1.50	0.00	0.00	No		Dec-22	Tertiary Treatment included at Annexure - I alongwith STP estimate.
12	Kangra	Sewerage Scheme to Nurpur Town	3.13	3.13	0.20	Yes	0.50	Jun-21	

Sr No	District	Name of Scheme	Sewage generation (A)	Treatment Capacity (B)	Actual Treatment (C)	Requirement of Tertiary Treatment (Yes/ No)	Fund Requirement (Rs. In Crore)	Time Line for Completion	Capacity in MLD Remarks
13	Kangra	Sewerage Scheme to Jawali Town	1.35	0.00	0.00	No		Dec-22	Tertiary Treatment included at Annexure - I alongwith STP estimate.
14	Kangra	Sewerage Scheme D/Sala	8.00	5.60	3.45	Yes	2.00	Jun-22	
15	Kangra	Sewerage Scheme Nagrota	1.34	1.34	0.85	Yes	0.20	Jun-22	
16	Kangra	Sewerage Scheme Kangra	3.77	3.77	1.93	Yes	1.20	Jun-22	
17	Kangra	Sewerage Scheme Dehra	1.38	1.38	0.30	Yes	2.00	Sep-22	
18	Kangra	Prov. Sewerage Scheme Palampur	0.80	0.35	0.35	No		Dec-22	Posed for funding under AFD & included in Annexure - I
19	Kangra	Sew Bajjnath Papatola	3.64	0.00	0.00	No		Dec-22	Tertiary Treatment included at Annexure - I alongwith STP estimate.
20	Kangra	Sew Jawalamukhi	2.83	2.83	1.88	No			Tertiary Treatment already provided
21	Kangra	Sewerage Scheme to Shahpur Town	0.40	0.00	0.00	No		Dec-22	Tertiary Treatment included at Annexure - I alongwith STP estimate.
22	Kullu	Sewerage Scheme Kullu Town	5.45	5.45	4.55	Yes	1.00	Jun-22	
23	Kullu	Sew. Sch. Manali & Rangri Manali	16.30	1.82	1.82	No		Sep-21	Tertiary Treatment included at Annexure - I alongwith STP estimate.

Sr No	District	Name of Scheme	Sewage generation (A)	Treatment Capacity (B)	Actual Treatment (C)	Requirement of Tertiary Treatment (Yes/ No)	Fund Requirement (Rs. In Crore)	Time Line for Completion	Capacity in MLD Remarks
24	Kullu	Sewerage Scheme Bhunter	2.32	2.32	1.90	Yes	1.50	Jun-22	
25	Kullu	Sewerage Scheme Banjar Town	0.55	0.00	0.00	No		Dec-22	Tertiary Treatment included at Annexure - I alongwith STP estimate.
26	Kullu	Sewerage Scheme Anni	0.55	0.00	0.00	No		Dec-22	Tertiary Treatment included at Annexure - I alongwith STP estimate.
27	Kullu	Sewerage Scheme Nirmand	0.75	0.00	0.00	No		Dec-22	Tertiary Treatment included at Annexure - I alongwith STP estimate.
28	Mandi	Sewerage Scheme Sarkaghat	2.37	2.37	0.70	Yes	0.40	Dec-21	
29	Mandi	Improvement of STP Sewerage Scheme Mandi	10.58	4.30	1.74	No		Sep-21	Tertiary Treatment included at Annexure - I alongwith STP estimate.
30	Mandi	Sewerage Scheme Sundernagar	4.30	3.55	2.90	No		Dec-22	Tertiary Treatment included at Annexure - I alongwith STP estimate.
31	Mandi	Sewerage Scheme Rewalser Town	0.35	0.00	0.00	Yes	0.75	Jun-22	
32	Mandi	Sew Ner Chowk	3.36	0.00	0.00	No		Dec-22	Tertiary Treatment included at Annexure - I alongwith STP estimate.

Sr No	District	Name of Scheme	Sewage generation (A)	Treatment Capacity (B)	Actual Treatment (C)	Requirement of Tertiary Treatment (Yes/ No)	Fund Requirement (Rs. In Crore)	Time Line for Completion	Capacity in MLD Remarks
33	Mandi	Sewerage Scheme Joginder Nagar Town Distt. Mandi	1.74	1.74	1.30	Yes	0.75	Dec-21	
34	Mandi	Sew Karsog	0.90	0.00	0.00	No		Dec-22	Posed for funding under AFD & included in Annexure - I
35	Shimla	Providing Sewerage Scheme Rampur	4.66	4.66	2.55	Yes	0.50	Sep-22	
36	Shimla	Sew. Sch. Rohru Town	1.75	1.75	1.40	Yes	3.05	Sep-22	
37	Shimla	Sew Jubbal	0.65	0.65	0.31	Yes	1.50	Jun-22	
38	Shimla	Sew Kotkhal	0.47	0.00	0.00	Yes	1.00	Sep-21	
39	Shimla	Sew Theog	1.15	1.15	0.00	Yes	1.50	Jun-21	
40	Shimla	Sew Narkanda	0.45	0.45	0.15	Yes	1.00	Dec-22	
41	Shimla	Sew Sunni	1.45	0.00	0.00	Yes	0.40	Dec-22	
42	Shimla	Providing Sewerage Chopal	0.20	0.00	0.00	No		Dec-22	Tertiary Treatment included at Annexure - I alongwith STP estimate.
43	Shimla	Sewerage Scheme Chirgaon	0.50	0.00	0.00	No		Dec-22	Tertiary Treatment included at Annexure - I alongwith STP estimate.
44	Shimla	Sewerage Scheme Nerwa	0.95	0.00	0.00	No		Dec-22	Tertiary Treatment included at Annexure - I alongwith STP estimate.

Sr No	District	Name of Scheme	Sewage generation (A)	Treatment Capacity (B)	Actual Treatment (C)	Requirement of Tertiary Treatment (Yes/ No)	Fund Requirement (Rs. In Crore)	Time Line for Completion	Capacity in MLD Remarks
45	Sirmour	Sewerage Scheme Nahani	5.50	0.00	0.00	No		Dec-22	Posed for funding under AFD & included in Annexure - I
46	Sirmour	Sewerage Scheme Paonta	3.16	1.44	1.44	Yes	0.50	Dec-21	
47	Sirmour	Sewerage Scheme Rajgarh	1.50	0.00	0.00	No		Dec-22	Tertiary Treatment included at Annexure - I alongwith STP estimate.
48	Solan	Sewerage Scheme Solan	7.10	2.90	1.00	No		Dec-22	Tertiary Treatment included at Annexure - I alongwith STP estimate.
49	Solan	Sewerage Scheme Nalagarh	3.62	3.62	2.40	No			Tertiary Treatment already provided
50	Solan	Sewerage Scheme Baddi	5.50	5.50	2.24	No			Tertiary Treatment already provided
51	Solan	Sewerage Scheme Parwanoo	2.00	0.00	0.00	No		Jun-21	Under NGT - 673 and included at Annexure - I alongwith STP estimate
52	Solan	Sewerage Scheme Arki	0.70	0.70	0.30	Yes	0.60	Jun-21	
53	Solan	Sewerage Scheme Kardaghat	0.40	0.00	0.00	No		Dec-22	Tertiary Treatment included at Annexure - I alongwith STP estimate.
54	Una	Sew Una	3.18	3.18	0.64	Yes	0.15	Jun-21	

Sr No	District	Name of Scheme	Sewage generation (A)	Treatment Capacity (B)	Actual Treatment (C)	Requirement of Tertiary Treatment (Yes/ No)	Fund Requirement (Rs. In Crore)	Time Line for Completion	Capacity in MLD Remarks
55	Una	Sewerage Scheme Santokhgarh	2.50	0.00	0.00	No		Dec-22	Tertiary Treatment included at Annexure - I alongwith STP estimate.
56	Una	Sewerage Scheme Gagret	3.14	0.00	0.00	No		Dec-22	Tertiary Treatment included at Annexure - I alongwith STP estimate.
57	Una	Sewerage Scheme Mehatpur	0.73	0.10	0.08	No		Jun-21	Tertiary Treatment included at Annexure - I alongwith STP estimate.
58	Una	Sew. Sch. Tahliwal	1.00	0.00	0.00	No		Dec-22	Tertiary Treatment included at Annexure - I alongwith STP estimate.
59	Una	Sewerage Scheme Amb	0.80	0.00	0.00	No		Dec-22	Tertiary Treatment included at Annexure - I alongwith STP estimate.

Sr No	District	Name of Scheme	Sewage generation (A)	Treatment Capacity (B)	Actual Treatment (C)	Requirement of Tertiary Treatment (Yes/ No)	Fund Requirement (Rs. In Crore)	Time Line for Completion	Capacity in MLD Remarks
60	Una	Sew Daulatpur	2.00	0.00	0.00	No		Dec-22	Tertiary Treatment included at Annexure - I alongwith STP estimate.
<b>Sub Total</b>			<b>163.53</b>	<b>83.16</b>	<b>48.86</b>		<b>29.65</b>		
61	Shimla - Town								
i	Shimla	Dhalli	2.26	0.76	1.00	Yes	Upgradation of STPs under AMRUT	Mar-22	Funding under World Bank for 4 projects which include provision of tertiary treatment.
ii	Shimla	Lalpani	25.20	11.00	11.50	Yes		Mar-22	
iii	Shimla	Malyoria	8.42	3.22	4.50	Yes		Mar-22	
iv	Shimla	North Dispensal	5.80	5.80	3.70	Yes		Mar-22	
v	Shimla	Snowdown	1.35	1.35	0.60	Yes		Mar-22	
vi	Shimla	Summerhill	3.93	3.93	0.70	Yes		Mar-22	
<b>Sub Total</b>			<b>46.96</b>	<b>26.06</b>	<b>22.00</b>		<b>0.00</b>		
<b>Grand Total</b>			<b>210.49</b>	<b>109.22</b>	<b>70.86</b>	<b>0.00</b>	<b>29.65</b>		